# HARYANA VIDHAN SABHA

## REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES (2021-2022)

## (FOURTEENTH VIDHAN SABHA) FORTY FIFTH REPORT

### ON

The reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes in various departments, Central/State Government's Schemes applicable, facilities provided under the Scheduled Castes Sub Plan outlay and stipend to the students of SC category, the matter of atrocities caused against the Scheduled Castes categories and compensation granted to them, 100-100 square yards plots allotted by the Development and Panchayat Department & the houses allotted under the "Pardhan Mantri Awas Yojna" to the reserved categories & Food items providing under the National Food Security Act etc. and action taken by the Concerned departments on the recommendations/observations of the Committee.



Presented to the Haryana Vidhan Sabha on 16<sup>th</sup> March, 2022. HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH 2022

### CONTENTS

					Pages			
1.	Com	position	of the C	Committee	v			
2.	Introduction							
3.	Report							
4.	recor	nmend		following departments upon the implementation of observations contained in the previous rt:-				
	(i)		re of Sc es Depar	heduled Castes, Scheduled Tribes and Backward rtment;	2			
	(ii)	Agric	ulture ar	nd Farmers Welfare Department; and	3			
	(iii)	Rever	ue & D	isaster Management Department.	4-5			
5.				owing departments on the following matters nmittee:-				
	(i)	Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department						
		Compensation to be granted to the aggrieved person in the matters of atrocities caused against the Scheduled Caste Categories.						
	(ii)	Adm	inistrati	on and Justice Department	95-96			
		of La	Representation to the reserved categories in the appointment f Law Officers (Addl. AG, Dy. AG and Asstt. AG) in the office f Advocate General, Haryana.					
	(iii)	Gene	ral Adn	ninistration Department	97-98			
		(a)	catego Gover	tion of the employees of Scheduled Castes ories in Group C&D in the services of Haryana nment/Government Undertaking and Public takings Sectors under the following instructions:-				
			(I)	No. 22/133/2013-1 GS III, dated 4 <sup>th</sup> May, 2018				
			(II)	No. 22/10/2013-1GS-III, dated 15 <sup>th</sup> May, 2015;				
		(b)	ST&B Castes	sentations of the President Confederation of SC, C Organisations (Haryana) and all the Haryana Scheduled Employees Federation for reservation in promotion with quential seniority w.e.f 17.06.1995; and	99			
		(c)	-	sentations of Savindhan Suraksha Samiti, nanagar and Shri Amar Singh Patlan,	100			

		President Ambedker Samaj Kalyan Sabha, Karnal for withdraw the notification No. 525-SW(1)-2020, dated 07.07.2020 vide which person of Gadria Caste have been included in the Scheduled Caste's list etc.	
(iv)	Deve	lopment and Panchayats Department	
	(a)	100 sq. yards plots allotted/not allotted/ dispossessed from plots to the reserved categories;	101-102
	(b)	Representation of Shri Vijay Grewal, Reporter and others resident of VPO, Sanwar, District Charkhi Dadri regarding not mentioning the names of the renowned persons of the Scheduled Castes Category on Gaurav Patt of the Village;	103
	(c)	Representation of Shri Rajender Kumar & others of Village Bhrokhan, Tehsil & District Sirsa regarding illegal possession by the domineering and punk trend people of Rajasthani Bhat Castes on the 100-100 square yards plots allotted to the SC/BC/BPL Families ;	104
	(d)	Representation of Shri Dharampal Laat S/o Sh. Hazari Ram, Village Bhrokhan, District Sirsa against the Sarpanch of his Village regarding cheating the poor families by allotting 100 square yard plots, to his own family's members & relatives;	105
	(e)	Representation of Shri Shiv Charan S/o Shri Baldev Ram, Village Milakpur, Gurgaon Khor, Haryana for providing the way for his plot etc; and	106
	(f)	Representation of Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra against the illegally cutting of Safeda Trees from the land of Shamlat (Kalupatti).	107
( <b>v</b> )	Educ	cation Department	
	(a)	For providing the Smart Phones, Laptops/Tabs etc. to the students of SC/ST/BC categories who are studying in Government Schools to enable them to get the benefit of online study of till the Schools are not opened which were closed due to CORONA;	108
	(1)	The same of the strain of the state of the state of	100 114

- For providing the stipend to the students of session 2020-21 &2021-22 ; (b) 109-114 To fill up the vacancies of backlog of the 115 (c) Scheduled Castes & other Backward Classes in the Central Higher Education Institutions/Universities etc.;
- Representation of Non-Teaching Staff, Kurukshetra University, (d) 116 Kurukshetra for providing reservation quota in Promotion; and

	(e)	The representation of the employees for providing the appointment and promotion to the reserved categories in the Universities of State of Haryana.	117-119
( <b>vi</b> )		examination of Welfare of Scheduled Castes and Backward es Department, Home Department and Prosecution Department.	
	(a)	The examination of representative of 10 Districts Administration on the matters of atrocities i.e. Crime caused against the Scheduled Castes categories and action taken Report thereon/rate of conviction/compensation/ pending cases under investigation and in Hon'ble Courts etc. ; and	120-140
	(b)	To grant the compensation and other facilities in the matter of atrocities i.e. houses, plots etc. to the victims of incidences occurred against the Scheduled Castes categories in the Villages Mirachpur and Bhatla.	141
(vii)		Home Department	
	(a)	On the matter referred to the DGP for issuance of the directions to all the Commissioner of Police/Superintendent of Police at District Head-quarter to provide the copy of FIR, Challan and copy of decision in the matters of atrocities caused against the reserved categories etc.;	142
	(b)	The report of NGO in respect of atrocities committed against Dalits in District Mewat, Haryana;	143
	(c)	Representation of Smt. Shiksha Devi W/o Late Shri Ramchander Village Baroli Majra, P.O. Ledi, Teh. Chhachhrauli, Distt. Yamunanagar regarding to take the legal action against Shri Arinder Singh;	144
	(d)	Complaint of Shri Jaiveer Singh Ranga S/o Shri Ramswaroop Ranga, Naib Tehsildar, Thanesar against Shri Akhil Pilani, IAS Sub-Divisional Officer, Thanesar to take legal action under atrocity Act.	145
	(e)	Complaint of Shri Rajpal Parjapati, President, Daksh Parjapat Samiti (Regd.) Kumhar Samaj against Shri Jai Bhagwan, Councillor of Ward No. 9 & others of Village Garhi Bohar, Rohtak who have possessed the constructed chopal/Dharmashala and removed the Board there from by force; and	146
	(f)	A Complaint of Shri Satyanarayan & others belonging to Kumhar community, Village Samchana, District Rohtak regarding measurement and making the entries in the revenue record of land of Aave Pajawe belonging to Kumhar Community etc.	147

(viii	i) 1	Public Works (B&R), Department	
	(a)	Utilization of funds of Component Plan of Scheduled Castes sub plan for construction of the Roads/Bridge etc.; and	148-153
	(b)	Representation of Junior Engineers & Former President, SC/ST Employees Kalyaan Sangh (Narnaul) for providing reservation quota in Promotion.	154
(ix)	Agr	iculture and Farmers Welfare Department	
	(a)	Utilization of funds of Component Plan of Scheduled Castes sub plan for providing of Agricultural equipments/ machines etc.; and	155-282
	(b)	Representation of Shri Dharampal, JE & others O/o Haryana State Agriculture Marketing Board, Panchkula for making the correction/amendment in Gradation list.	283
( <b>x</b> )	Utili	gation Water Resources Department zation of funds of Component Plan of Scheduled Castes plan for providing the facilities of Irrigation /drinking water etc.	284-286
(xi)	Dep	artment of Housing for All	
	belo	han Mantri Awas Yojana (PMAY) for BPL families ngs to Scheduled Castes, Scheduled Tribes Backward Classes categories.	287-293
(xii)	Foo	d Civil Supplies Department	
	for the	Articles providing by the Central and State Governments the welfare of the reserved categories or the Food Safety and Standards Act, 2006.	294-295
(xiii)	Hea	Ith Department	
	Depa Med take	resentation of Dr. Jai Pal Majra, Professor and HOD, artment of Community Medicine, BPS Government ical College for Women, Khanpur Kalan, Sonipat to action unabated Caste based atrocities and efforts to ove from job;	296
(xiv)	Stat	e Election Commission, Haryana	
	State	resentation of Shri Parmal Singh, Assistant e Election Commissioner (Retd.) regarding Up-gradation ay scale of the Post of Assistant State Election Commissioner etc.	297
		or implementation of recommendations/ s made by the Committee in its Report.	298-299

6.

### COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES FOR THE YEAR 2021-2022.

## CHAIRPERSON

1.	Shri Ishwar Singh, M.L.A.	Chairperson
MEMBER	S	
2.	Shri Jagdish Nayar, M.L.A.	Member
3.	Shri Lakshman Napa, M.L.A.	Member
4. 5.	Shri Satya Parkash, M.L.A. Smt. Renu Bala, M.L.A.	Member Member
6.	Shri Chiranjeev Rao, M.L.A.	Member
7.	Shri Shishpal Singh, M.L.A.	Member
8.	Shri Ram Karan, M.L.A.	Member
9.	Shri Dharam Pal Gonder, M.L.A.	Member

### SECRETARIAT

1. Shri Rajender Kumar Nandal, Secretary

2. Shri Kanwar Singh, Under Secretary

The Committee was constituted on dated 26<sup>th</sup> March, 2021, vide Haryana Vidhan Sabha Secretariat's Notification No. HVS.Wel.SC, ST&BC/1/2021-2022/29, dated the 30<sup>th</sup> March, 2021.



#### INTRODUCTION

I, Ishwar Singh, Chairperson of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, having been authorized by the Committee in this behalf, present this Report on the following matters:-

- (i) On the reservation/representation in recruitment & promotion in the Government services to the Scheduled Castes, Scheduled Tribes and Backward Classes;
- (ii) On the implementation of the recommendations of the previous Committee regarding the Central/State Government's Schemes applicable for the Welfare of the Scheduled Castes, Scheduled Tribes and Backward Classes in the various departments i.e. Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department, Agriculture and Farmers Welfare Department and Revenue & Disaster Management Department have been examined;
- (iii) On the matter of atrocities causing against the Scheduled Castes category relating to Home Department, rate of conviction therein relating to Prosecution Department, and on the compensation granted to them by the Welfare of Scheduled Castes and Backward Classes Department;
- (iv) On the stipend which to be disbursed to the students of the reserved categories by the Higher Education Department;
- (v) On the matter of Development and Panchayats Department regarding 100-100 sq. yard plots allotted/not allotted/dispossessed to the reserved categories;
- (vi) On the matter of houses to be allotted by the Department of Housing for All to the reserved categories;
- (vii) On the matter of facilities providing by the PWD (B&R), Agriculture and Farmers Welfare Department and Irrigation Water Resources Department under the component plan i.e. Scheduled Castes Subplan Outlay to the farmers/persons of the Scheduled Castes categories by the Public Works (B&R) Department, Agriculture and Farmers Welfare Department and Irrigation Water Resources Department;
- (viii) On the matter of smart phone/laptop/tabs to be provided by the Education Department to the school going students belonging to SC, ST & BC Categories;
- (ix) On the matter of food items to be provided by the Food Civil Supplies Department as per norms of the Food Safety and Standards Act, 2013; and
- (x) On the various representations/complaints/instructions and the matters which have been took the suo-moto cognizance by the Committee.

The Committee examined the Administrative Secretaries, their representatives of various Departments and Commissioner/Superintendent of Police alongwith concerned District Attornies and District Welfare Officers of various districts referred in the Report. Accordingly, the Report is based on the replies furnished by the concerned Departments/Autonomous Bodies, explanations and clarifications received during deliberations etc. The paragraph (s) recommendations (s) which have

not been included in this Report have been dropped/disposed off by the Committee after fully satisfied from the replies submitted by the concerned departments. A brief record/proceedings of each meeting have been kept separately in the Haryana Vidhan Sabha Secretariat.

The Committee wishes to express their thanks to the Administrative Secretaries, their representatives of the various Departments and Commissioner of Police/Superintendents of Police alongwith concerned District Attornies & District Welfare Officers of various Districts referred in the Report who appeared before the Committee for oral examination in regard to the matters explained above.

The Committee is thankful for the whole hearted and unstinted co-operation extended by the Hon'ble Speaker/Secretary/Officer of the Committee and staff etc.

Place: Chandigarh, Dated: The 2<sup>nd</sup> March, 2022. ISHWAR SINGH, CHAIRPERSON

### REPORT

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2021-2022 was constituted on 26<sup>th</sup> March, 2021 by the Hon'ble Speaker authorized by the House on a motion passed by the Haryana Legislative Assembly in its sitting held on 17<sup>th</sup> March, 2021 for nominating the Members of the Committee and also for appointing the Chairperson of the said Committee. Shri Ishwar Singh, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 49 sittings till the date of finalization of the Report. The first meeting of the Committee held on 7<sup>th</sup> April, 2021 was addressed by the Under Secretary who explained the scope and functions of the Committee in detail. The Chairperson while thanking the Hon'ble Speaker for nominating him as the Chairperson of the Committee and also assured that with the cooperation of the other Members and Officer/officials, the Committee will work a lot for improving of down-trodden sections of the society.

### WELFARE OF THE SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES DEPARTMENT

On the recommendations contain in  $44^{th}$  report of the Committee regarding increasing the financial assistance under the scheme of Mukhya Mantri Vivah Shagun Yojna to the Scheduled Caste & Backward Classes Categories from Rs. 51,000/- to that of Rs. 71,000/- and to the Backward Class Category from Rs. 11,000/- to that of Rs. 31,000/- , the Department supply the reply vide letter dated 13-01-2022 by intimating that the above recommendations have been accepted by increasing the financial assistance accordingly by the Government. The details/ contents of the reply are explained as under:-

	Exist	ting Provision	Amendmen	t Provision
Sr. No.	Category	Amount	Category	Amount
1.	SC/DT/Tapriwas Communities living below poverty line Widow/Divorced/ Destitute women, Orphan & Destitute children whose family income is less than 1.00 lac per annum.)	Rs.51000/- (Rs. 46000/- to be paid on or before celebration of marriage and remaining Rs. 5000 to be paid within 6 months on submission of marriage registration certificate.	SC/DT/ Tapriwas Communities living below poverty line	Rs.71000/- (Rs. 66000/- to be paid on or before celebration of marriage and remaining Rs. 5000 to be paid within 6 months on submission of marriage registration certificate.
2.	All sections of BPL other than Scheduled Castes. All sections families (including SC/BC) having land holding of less than 2.5 acres or family annual income is less than Rs.1.00 lacs per annum.	Rs. 11000/- (Rs. 10000/- to be paid on or before celebration of marriage and remaining Rs.1000 to be paid within 6 months on submission of marriage registration certificate.	All sections of BPL other than Scheduled Castes. All sections families (including SC/BC) having family annual income is less than Rs. 1.80 lacs per annum.	Rs. 31000/- (Rs. 28000/- to be paid on or before celebration of marriage and remaining Rs. 3000 to be paid within 6 months on submission of marriage registration certificate.

The said reply was placed before the Committee in its meeting held on dated 19.01.2022 and after examine the reply, the Committee was satisfied with the enhancement of amount of assistance under the scheme of Mukhya Mantri Vivah Shagun Yojna.

### AGRICULTURE AND FARMERS WELFARE DEPARTMENT

The previous Committee selected to examine the matter of reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes as well as Central/State Government's Schemes implementing for the welfare of these Categories relating to said department in its meeting held on 24.04.2019. On the recommendation of the previous Committee, the department supply the reply/information vide letter dated 07.01.2020 & 06.07.2020 and oral examination thereon, were conducted on dated 12.02.2020 & 08.07.2020. Thereafter, the requisite reply/information submitted by the department on dated 29.07.2020 & 05.01.2021 were placed before the Committee in its meeting held on dated 06.01.2021. The Committee was satisfied with the contents of reply as the reply was found as per their recommendation, therefore, the Committee decided to drop the such proceeding.

\_\_\_\_\_

### **REVENUE & DISASTER MANAGEMENT DEPARTMENT**

The previous Committee selected the Revenue, Disaster Management and Consolidation Department in its meeting held on dated 24.04.2019 for examine the reservation/representation provided to the SC, ST & BC as well as facilities provided to these categories under the Central/ State Government's Scheme. On the recommendation of the Committee, a letter dated 09.01.2020 and reminders dated 13.03.2020 & 26.05.2020 were written to the Financial Commissioner, Revenue and Additional Chief Secretary to Govt. Haryana, Revenue, Disaster Management and Consolidation Department for supplying the statement for the year 2017-18 & 2018-19 as stood on 31.03.2019 showing the reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes as well as Central/State Government's Schemes for the welfare of these Categories. The department supply the reply on dated 03.07.2020 and thereafter, the oral examination of the department was conducted by the previous Committee on dated 08.07.2020. During the oral examination, the Committee was not satisfied with the reply submitted by the representative of the department as the information in respect of vacancies and backlog was totally incorrect. The Committee directed to the departmental representative to submit the fresh amended and corrected reply within three weeks positively and the departmental representative assured to the Committee that the requisite reply/information will be furnished in stipulated period but the Committee was disappointed when the department not furnished the requisite reply/information till the finalization/presentation of the previous 44<sup>th</sup> report.

The Hon'ble Speaker conduct the meeting on dated 07.04.2021, with the Chairpersons of all the Committees and concerned Officers of the Committees of Haryana Vidhan Sabha Secretariat to review the functioning and working of the Committees. During such meeting when the Hon'ble Chairperson of such Committee raised the issue in respect of non supply of the requisite information/reply by the Revenue, Disaster Management and Consolidation Department, the Hon'ble Speaker took a serious note thereon and directed to the officer of the Committee to submit the detail note in this regard. On the direction of the Hon'ble Speaker, the officer of the Committee submit the date wise detail note on dated 08.04.2021 and after examine the said note the Hon'ble Speaker fix the meeting on dated 22.04.2021 at 03.00 P.M. with the Financial Commissioner, Revenue. Accordingly an intimation in this regard was sent to the Financial Commissioner, Revenue and Additional Chief Secretary vide letter dated 20.04.2021. On the none availability of the Financial Commissioner, Revenue, on behalf of him Sh. Kamlesh Bhadu, Special Secretary, Revenue and Disaster Management Department was appear in the meeting on dated 22.04.2021.

During the meeting the Hon'ble Speaker minutely discussed the matter by showing the recommendations of the Committee tendered on dated 8<sup>th</sup> July, 2020 while conducting the oral examination of the departmental representative and observed that it is a major fault at the level of the department on the non-supply of the information inspite of making the various request/ correspondences by the Committee as well as given the assurance by the departmental representative. The Hon'ble Speaker also observed that such kind of matters are required to be referred to the Committee on Privilege. Moreover, the Hon'ble Speaker took a serious note in this regard and directed to Shri Kamlesh Bhadu, Special Secretary to supply the requisite and correct information upto 29<sup>th</sup> April, 2021, positively and also ordered that in case of not supply the information within the prescribed period, the matter be referred to the Committee on Privileges. The departmental representative assured to the Hon'ble Speaker that the requisite and correct information alongwith proceeding of meeting dated 8<sup>th</sup> July, 2020 duly confirmed in which oral examination was conducted will be supplied within stipulated period as desired by the Hon'ble Speaker i.e. upto 29<sup>th</sup> April, 2021.

Thereafter, the department supply the reply vide letter dated 28<sup>th</sup> April, 2021 which was discussed in the meeting held on 09.06.2021 and the Committee was again not satisfied with the reply of the concerned department as the same was having incomplete information. A letter dated 19<sup>th</sup> May, 2021 was again sent to the said department to depute the well conversant Officer/official to discuss the matter with the concerned Officer of Committee on dated 4<sup>th</sup> June, 2021 at 11.30 A.M at Haryana Vidhan Sabah, Secretariat, so that the accurate information be placed before the Committee in its subsequent meeting to avoid the more delay in the matter and inconvenience to the Committee.

After discuss with the officer of the Committee, the department supplied the amended reply on dated 5<sup>th</sup> August, 2021, which was discussed in the meeting held on 14.08.2021. After scrutinized the reply, the Committee recommended that the short fall of Scheduled Castes & Backward Classes categories be filled up either by promotion or by direct recruitment so that backlog may be completed. Moreover, the Committee was satisfied with the reply and decided to drop the proceeding in this regard.

\_\_\_\_\_

#### Welfare of Scheduled Castes & Backward Classes Department

# Regarding clear the backlog of compensation, to be granted to the aggrieved person in the matter of atrocities caused against the Scheduled Caste Categories.

The previous Committee (tenure 2019-20) take up the matter of atrocities causing against the SC categories in its meeting held on dated 04.01.2020 and on the recommendation of such Committee the Additional Chief Secretary to Govt. Haryana, Home Department, Director General of Police and all the Superintendent of Police posted at District Headquarters were asked to supply the district wise and case wise complete detailed report in the prescribed proforma in respect of all type of incidence/crime occurred against the reserved categories as well as action taken report against the accused/rate of conviction/acquittal/pending cases in the Hon'ble Court etc.. On the recommendation of the Committee the Director General of Police, Home Department supplied the reply vide letter dated 04.02.2020 which was examined by the Committee in its meetings 15.02.2020 & 17.06.2020 and decided to examine all the Superintendent of Police of the State of Haryana posted at District Headquarters in the subsequent meetings.

On the recommendation of the Committee the Deputy Commissioner of Police, Panchkula and Superintendent of Police, Ambala were orally examined in its meeting held on dated 01.07.2020 by the previous Committee and on the suggestion of the departmental representative, the Committee decided to examine the District Attornies also alongwith the concerned Superintendent of Police to verify the rate of conviction in the matter of atrocities. Besides it, while conducting the oral examination of the Superintendent of Police & District Attorney, Hisar in its meeting held on dated 22.07.2020, on the suggestion of Superintendent of Police Hisar, the Committee decided that to clear the backlog of the cases of compensation, the District Welfare Officer alongwith concerned Superintendent of Police, District Attorney is required to be examined in the subsequent meetings, thereafter, the Superintendent of Police, District Attorney & District Welfare Officer were jointly called for oral examination and examined by the Committee in its subsequent meetings.

On the recommendation of the previous Committee, the oral examination of the District Welfare Officers on the matter of compensation to be granted to the aggrieved person of SC categories in the matter of atrocities was initiated on dated 07.10.2020. The previous Committee till the finalization of the 44<sup>th</sup> Report orally examined to the Deputy Commissioner of Police, Panchkula, Superintendent of Police, Ambala, Superintendents of Police & District Attornies, Kurukshetra, Karnal, Kaithal, Hisar. Besides it, Assistant Superintendent of Police, Tosham (Bhiwani) Superintendents of Police & District Attornies Charkhi Dadri, Jind, Fatehabad, Sirsa, as well as Suprintendent of Police Hansi, District Attorney & Tehsil Welfare Officer, Hisar and Superintendent of Police, District Attorney & District Welfare Officer, Yamuna Nagar & Panipat were also examined and various recommendation/observation were made by the previous Committee.

The present Committee take up the recommendations/observations of the previous Committee and decided to continue to conduct the oral examination of the rest of the Superintendent of Police, District Attornies & District Welfare Officers posted at District Headquarters in the matter of compensation to be granted to the aggrieved person on the atrocities caused against the reserved categories. During the present tenure, the Committee examined the departmental representative in respect of the rest of the districts.

During the oral examination of the Superintendent of Police/District Attorney and District Welfare Officer of the District, Mahendergarh (Narnaul) in its meeting held on dated 04.08.2021, the

Committee observed that the various District Welfare Officer have been examined so far but from their reply the Committee is not satisfied as in number of old cases the compensation has not been granted so far. The Committee also observed that neither the relevant instruction/guidelines are being followed by the District Welfare Officers, nor the prescribed amount of compensation is being disbursing to the eligible and aggrieved person since long time. The Committee took the serious note in this regard and decided to refer the matter to the Principal Secretary to Govt. Haryana, Welfare of Scheduled Castes and Backward Classes Department to issue the strict directions to all the concerned District Welfare Officers to complete the backlog of compensation in the matter of atrocities caused against the Scheduled Caste Categories by supplying the requisite information within 15 days positively from the receipt of communication in this regard to avoid the further complication during oral examination to be conducted in the subsequent meetings. On the recommendation of the Committee the communication vide letter dated 17.08.2021, alongwith prescribed proforma was made to the department to supply the reply/information in the prescribed proforma. In the continuation of above letter dated 17.08.2021 it was asked to the department that in-spite of repeated request satisfactorily improvement in-completing the backlog of compensation not being shown and Committee decided to conduct the oral examination on dated 22.12.2021 on the non supply of requisite information. However, keeping in view of the Session of Haryana Vidhan Sabha, such oral examination was postponed on the request of the department made by letter dated 14.12.2021. Thereafter, the department was again called vide notice dated 21.12.2021 to conduct the oral examination on dated 05.01.2022, thereafter, the department supply the requisite information/reply vide memo dated 30.12.2021 which is reproduced as under:-

## Welfare of Scheduled Castes and Backward Classes Department, Haryana.

]	Detail of cases registered during the period from June 2010 to 13-04-2016

Name of District	No. of cases registered under SC/ST (PoA) Act as per report of Police.	No. of Cases in which full payable amount of compensation/ relief paid.	Pending Cases in which fully payable relief is to be paid.	cases in which partial payment made and partial	which the accused has been acquitted and now the aggrieved is not	No of cases in which relief could not be granted due to cancellation of cases or removal of SC/ST Act. Or untraced or refused to take the relief due to compromise.	explained at statement
1	2	3	4	5	6	7	8
Ambala	72	16	2	0	30	24	Statement-1
Bhiwani	114	10	18	0	60	26	Statement-2
Ch. Dadri	0	0	0	0	0	0	
Faridabad	156	34	22	10	62	28	Statement-3
Fatehabad	64	22	1	0	23	18	Statement-4
Gurugram	185	12	29	24	75	45	Statement-5
Hisar*	48	12	1	0	23	12	Statement-6
Jhajjar	86	23	3	2	29	29	Statement-7
Jind	87	37	2	4	22	22	Statement-8
Kaithal	63	27	0	0	20	16	Statement-9
Karnal	156	86	2	9	14	45	Statement-10

Kurukshetra	82	38	1	3	18	22	Statement-11
Nuh	65	24	3	0	14	24	Statement-12
Narnaul	188	69	18	3	46	52	Statement-13
Palwal	170	65	12	0	48	45	Statement-14
Panchkula	20	5	7	0	1	7	Statement-15
Panipat	75	29	0	0	6	40	Statement-16
Rewari	122	52	2	10	29	29	Statement-17
Rohtak	184	105	3	0	23	53	Statement-18
Sirsa	115	55	1	0	12	47	Statement-19
Sonipat	51	27	1	1	10	12	Statement-20
Yamuna Nagar	120	63	2	0	20	35	Statement-21
Total:	2223	811	130	66	585	631	

\*Note: The report of Hisar district is since 2014-15.

## Welfare of Scheduled Castes and Backward Classes Department, Haryana.

Detail of cases registered during the period from June to 14-04-2016 to 31.08.2021.

Name of District	No. of cases registered under SC/ST (PoA) Act as per report of Police.	No. of Cases in which full payable amount of compensation/ relief paid.	Pending Cases in which fully payable relief is to be paid.	No. of pending cases in which partial payment made and partial payment to be made.	No of cases in which the accused has been acquitted and now the aggrieved is not entitled for geting the relief.	No of cases in which relief could not be granted due to cancrilation of cases or removal of SC/ST Act. or untraced or refused to take the relief due to compromise.	No. of cases in which no information avialable from the police.	Detail of cases are explained at statement 1 to 22.
1	2	3	4	5	6	7	8	9
Ambala	115	72	0	0	3	40	0	Statement-1
Bhiwani	472	76	136	0	80	180	0	Statement-2
Ch. Dadri	129	36	0	76	0	17	0	Statement-3
Faridabad	355	55	162	22	58	58	0	Statement-4
Fatehabad	193	82	18	10	13	70	0	Statement-5
Gurugram	277	87	75	18	23	74	0	Statement-6
Hisar*	965	259	241	0	35	430	0	Statement-7
Jhajjar	191	126	13	5	5	42	0	Statement-8
Jind	295	116	42	71	10	56	0	Statement-9
Kaithal	275	147	7	22	16	83	0	Statement-10
Karnal	286	126	25	40	5	90	0	Statement-11
Kurukshetra	332	230	9	5	7	81	0	Statement-12

Nuh	149	96	19	0	4	30	0	Statement-13
Narnaul	204	66	39	42	7	50	0	Statement-14
Palwal	257	104	89	0	20	44	0	Statement-15
Panchkula	52	27	8	0	0	17	0	Statement-16
Panipat	222	111	37	0	7	67	0	Statement-17
Rewari	175	65	42	6	28	34	0	Statement-18
Rohtak	293	197	10	0	0	86	0	Statement-19
Sirsa	191	121	10	11	12	37	0	Statement-20
Sonipat	141	49	14	2	12	64	0	Statement-21
Yamuna Nagar	238	149	1	0	9	57	22	Statement-22
Total:	5807	2397	997	330	354	1707	22	

### **District Ambala**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compen- sation granted	No. of pending cases for compen- sation	Budget allotted for compen- sation	Budget utilized in compensation	Budget utilized/sur render to the Govern- ment	Remarks
1	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	2010-11	10	5	1	0	56250	56250	0	Due Relief paid=1 Cancelled cases relief not due=5 Acquittal cases not received in time=4
2	2011-12	03	01	0	0	118730	112500	6230	Cancelled cases relief not due=2 Acquittal cases not received in time=1
3	2012-13	04	02	0	0	12500	12500	0	Cancelled cases relief not due=3 Acquittal cases not received in time=1
4	2013-14	17	12	3	1	785000	645000	140000	Due Relief paid=3 Cancelled cases relief not due=5 Acquittal cases not received in time=8 Conviction case information not received in time relief is pending=1
5	2014-15	24	10	7	0	1300000	615000	685000	Due Relief paid=7 Cancelled /SC ST act removed cases relief not due= 5 Acquittal cases not received in time=11

									Pending	in Court=1
6	2015-16	14	5	5	0	90000	90000	0		of paid=5 d cases =4 l cases not received in time=5
	1-4-16 to 13-4-16	0	0	0	0	-				
		72	35	16						
1	Due Relief	Paid			16					
2	Cancelled	cases relief not	due							24
3	Acquittal cases not received in time. Relief not payable									30
4	Relief pend	ling (documen	t are being colle	cted. Relief wil	l be paid Soon)					2
5	No. of case	es registered as	per police							72

## **District Ambala**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 till date.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/ surrender to the Government	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	14 <sup>th</sup> April, 2016-17	19	19	9	0	1410000	1390000	20000	Due Relief paid=9 Cancelled/SC/ST removed cases =8 Acquittal cases not received in time=2
2	2017-18	16	16	11	0	2797500	2797500	0	Due Relief paid=11 Cancelled cases relief not due =5
3	2018-19	21	21	15	0	3380000	3170000	210000	Due Relief paid=15 Cancelled cases relief not due =5 Acquittal cases not received in time=1
4	2019-20	26	26	15	0	2820000	2820000	0	Due Relief paid=15 Cancelled cases relief not due=10 Refused to take relief=1
5	2020-21	17	17	12	0	4150000	2320000	1830000	Due Relief paid=12 Cancelled cases relief not due=5
6	2021-22	16	16	10	0	4022500	2335000	1687500	Due Relief paid=10 Cancelled cases relief not due=6
		115	115	72	0				

1	Due Relief paid	72
2	Cancelled cases relief not due	39
3	Acquittal cases not received in time Relief not payable	3
4	Relief pending (document are being collected Relief will be paid soon)	0
5	Refused to take relief	1
6	No. of cases registered as per police	115

### **District Bhiwani**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June, 2010 to 13<sup>th</sup> April 2016.** 

Sr. No.	Years	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/surrender to the Government	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9
1	June, 2010-11	10	1	2	525000/-	525000/-	-	Acquittal =4 Cancel=3
2	2011-12	10	0	1	218750/-	218750/-	-	Acquittal =7 Cancel =2
3	2012-13	25	2	7	1310650/-	1215650/-	95000/-	Acquittal =13 Cancel =3
4	2013-14	30	4	3	3035000/-	2625000/-	410000/-	Acquittal =13 Cancel =10
5	2014-15	15	1	0	1500000	1372500/-	127500/-	Acquittal =9 Cancel =5
6	2015-16	24	2	5	2482500/-	2097500/-	385000/-	Acquittal =14 Cancel =3
	Total	114	10	18				

Fully payable relief paid	=10
Cancelled cases	=26
Acquitted cases	=60
Partial pending	=18
Total	=114

### District Bhiwani

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April 2016 to 31.08.2021.

Sr. No.	Years	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/surrender to the Government	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9
1	2016-17	49	2	14	5536750/-	5123750/-	413000/-	Acquittal =22 Cancel=11
2	2017-18	81	8	15	7748750/-	7748750/-	-	Acquittal =37 Cancel =21
3	2018-19	100	19	32	1230000/-	12296250/-	3750/-	Acquittal =19 Cancel =30
4	2019-20	109	11	42	13767650/-	13767650/-	-	Acquittal =2 Cancel =54
5	2020-21	104	17	33	11409000/-	11375000/-	34000/-	Acquittal =0 Cancel =54
6	2021-22	29	19	0	7935700/-	5090625/-	-	Cancel =10
	Total	472	76	136				

Fully payable relief paid =76 Cancelled cases =180

Cullectied cubes	-100
Acquitted cases	=80
Pending Relief	=136
Total	=472

### District Charkhi Dadri

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **3<sup>rd</sup> May**, **2017 till date**.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/surrender to the Government	Remarks
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	2017-18	39	34	34( including 11 partial payment)	11 Partial	1547750/-	1547750/-	00	Total cases registered by police department =39 Relief Granted =23 FIR Can.(Relief not admissible) =05 Partial Payment pending =11
2	2018-19	34	28	28 ( including 21 partial payment)	21 Partial	3665000/-	3665000/-	00	Total cases registered by police department =34 Relief Granted =07 FIR Can.(Relief not admissible) =06 Partial Payment pending =21
3	2019-20	20	16	16( including 13 partial payment)	13 Partial	2085000/-	2085000/-	00	Total cases registered by police department =20 Relief Granted =03 FIR Can.(Relief not admissible) = 04 Partial Payment pending =13
4	2020-21	20	20	19( including 18 partial payment)	18 Partial	7960000/-	7960000/-	00	Total cases registered by police department =20 Relief Granted =01 SC/ST Act removed =01

Tota	al	129	113	112( including 76 partial payment)	76 Partial	20190250/-	19354000/-	00	Partial Payment pending =13
				F.J,					Relief Granted =02 FIR Can.(Relief not admissible) =01
5	2021-22	16	15	15( including 13 partial payment)	13 Partial	4932500/-	4096250/-	00	Total cases registered by police department =16
									Partial Payment pending =18

Full payable Relief Partial	=36
Cancelled Cases	=16
Sc/ST Act removed	=01
Pending for payment	=76
Total	=129

### District Faridabad

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June 2010 to 31**<sup>st</sup> **March, 2016**.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted		Budget allotted for compensation	Budget utilized in compensa tion	Budget utilized/ surrender to the Government	Remarks	
1	2.	3	4	5	6	7	8	9	10	
1	June 2010 to 31 March 2011	12	6	6( including 3 partial payment)	3 Partial				Full payable relief paid Cancelled relief not payable Acquitted cases not received in time relief not payable Partial payment	=3 =3 =3 =3
2	2011-12	22	9	9( including 1 partial payment)	01 Partial				Full payable relief paid Cancelled relief not payable Acquitted cases not received in time relief not payable Partial payment	=8 =6 =7 =1
3	2012-13	8	4	4	0				Full payable relief paid Cancelled relief not payable Sc/St Act removed	=4 =2 =2

	1				1	1		1		1		
4	2013-14	34	10	10( including 2 partial	06 (including 02 partial				Full payable relief paid	=8		
				payment)	payment)				Cancelled relief not payable	=5		
									Pending Payment	=4		
									Acquitted cases not received in time relief not payable	=15		
									Partial payment	=2		
5	2014-15	40	10	10( including	14 (including				Full payable relief paid	=6		
				4 partial payment)	04 partial payment)				Cancelled relief not payable	=4		
									Pending Payment	=10		
									Acquitted cases not received in time relief not payable	=16		
									Partial payment	=4		
6	01-04-	40	5	5	8				Full payable relief paid	=5		
	2015 to 31-03-								Cancelled relief not payable	=5		
	2016								Pending Payment	=8		
									Acquitted cases not received in time relief not payable	=21		
									Sc/St Act removed	=1		
Ful	l payable r	elief paid	1	=34								
Car	celled reli	ief not pa	yable	=25								
Pen	ding Payn	nent		=22	2							
Acc	uitted cas	es not rec	ceived-									
in time relief not payable =62												
Partial payment =10												
Sc/S	Sc/St Act removed			=03								
Tot	al			=156								

## **District Faridabad**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 1<sup>st</sup> April **2016 to till date.** 

Sr. No.	Years	registered	No. of cases FIR received	No. of cases in compensation granted	pending cases	compensation	Budget utilized in compensation	utilized/surren	Remarks
1	2.	3	4	5	6	7	8	9	10
1	2016-17	51	16	16( including 1 partial payment)	11( including 1 partial payment)				Full payable relief paid =15 Cancelled relief not payable=10 Pending Payment =10 Acquitted cases not received in time relief not payable=14 Partial payment=1 Untraced=1
2	2017-18	80	17	17( including 3 partial payment)	26( including 3 partial payment)				Full payable relief paid =14 Cancelled relief not payable=20 Pending Payment =23 Acquitted cases not received in time relief not payable=18 Partial payment=3 Untraced=2

3	2018-19	78	15	15( including 2 partial payment)	36( including 2 partial payment)	 	 Full payable relief paid =13 Cancelled relief not payable=3 Pending Payment =34 Acquitted cases not received in time relief not payable=25 Partial payment=2 Sc/St Act removed=1
4	2019-20	75	21	21( including 11partial payment)	43( including 11 partial payment)	 	 Full payable relief paid =10 Cancelled relief not payable=21 Pending Payment =32 Acquitted cases not received in time relief not payable=1 Partial payment=11
5	2020-21	45	7	7( including 4 Partial Payment)	42( including 4 partial payment)	 	 Full payable relief paid =3 Pending Payment =38 Partial payment=4
6	2021 to till date.	26	1	1 partial payment	26( including 1 partial payment)	 	 Pending Payment =25 Partial payment=1
Full	payable re	lief paid		=55			
Can	celled relie	ef not paya	able	=54			
Danding Daymont				- 162			

i un puyuble tener pula	-55
Cancelled relief not payable	=54
Pending Payment	= 162
Acquitted cases not received	
in time relief not payable	=58
Partial payment	= 22
Sc/St Act removed	=01
Untraced	=03
Total	=355

### **District Fatehabad**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June**, **2010 to13**<sup>th</sup> **April 2016**.

Sr. No.	Years		No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	Budget utilized/surren der to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	June 2010 to 31 March 2011	10	1	1	0	25000/-	25000/-	0	Total cases registered by policedepartment=10Full relief Granted=1Refused to take relief=1FIR Can.(Relief not admissible)=3Acquitted case not received in time by police department relief not payable=2Untraced=1SC/ST Act removed=2
2	2011-12	6	2	2	0	156250/-	156250/-	0	Total cases registered by police department =6 Full relief Granted =2 FIR Can.(Relief not admissible) =01 Acquitted case not received in time by police department relief not payable=3
3	2012-13	18	4	4	0	242200/-	242200/-	0	Total cases registered by police department =18 Full relief Granted =4 FIR Can.(Relief not admissible) =04 Acquitted case not received in time by police department relief not payable=8 Untraced=1 SC/ST Act removed=1

		<u> </u>	1	1			1		
4	2013-14	15	6	6	1	1120000/-	675000/-	445000/-	Total cases registered by police department =15
									Full relief Granted =6
									FIR Can.(Relief not admissible) =03
									Acquitted case not received in time by police department relief not payable=5
									Pending for payment =1
5	2014-15	4	4	4	0	800000/-	180000/-	620000/-	Total cases registered by police department =4
									Full relief Granted =4
6	2015-16	11	5	5	0	382500/-	382500/-	00	Total cases registered by police department =11
									Full relief Granted =5
									FIR Can.(Relief not admissible) =01
									Acquitted case not received in time by police department relief not payable=5
	01-04-2016 to	0	0	0	0	00	0	00	
	13-04-2016								
	Total	64	22	22	1	2725950/-	1660950/-	1065000/-	
Tota	al cases reg	gistered by	police depa	rtment	=64				
Full	relief Grau	nted			=22				
Refi	used to take	e relief			=01				
FIR	Can.(Relie	ef not adm	issible)		=12				
	uitted case	not receiv	ved in time						
Acq			ved in time ef not payal	ole	=23				
Acq by p				ble	=23 =2				

=1

Pending

### **District Fatehabad**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to till date.

Sr. No.	Years		No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation			Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	14 <sup>th</sup> April 2016 to 31 <sup>st</sup> March 2017	16	9	9 (1 partial relief)	2(including 1 partial relief)	2070000	2070000	0	Total cases registered by police department =16 Full relief Granted =08 FIR Can.(Relief not admissible) =04 Acquitted case not received in time by police department relief not payable=01 Refused =01 Pending =01 Partial relief granted =01
2	2017-18	30	11	11 (3 partial relief)	5(including 3 partial relief)	13007500	1307500	0	Total cases registered by police department =30 Full relief Granted =08 FIR Can.(Relief not admissible) =10 Acquitted case not received in time by police department relief not payable=05 Quashed =01 SC/ST Removed =01 Pending =02 Partial relief granted =09
3	2018-19	50	20	20(1 partial relief)	4(including 1 partial relief)	6575500	6550000	25500	Total cases registered by police department =50 Full relief Granted =19 FIR Can.(Relief not admissible) =21 Acquitted case not received in time by police department relief not payable=05 SC/ST Removed =01 Pending =03 Partial relief granted =01

4	2019-20	35	13	13 (1 partial relief)	7(including 1 partial relief)	3988000	3470000	518000	Total cases registered by police department =35 Full relief Granted =12 FIR Can.(Relief not admissible) =14 Acquitted case not received in time by police department relief not payable=01 Legal heir not decided =01 Pending =06 Partial relief granted =01
5.	2020-21	44	28	28 (4 partial relief)	9 (including 4 partial relief)	5988000/-	5691250/-	296750/-	Total cases registered by police department =44 Full relief Granted =24 FIR Can.(Relief not admissible) =09 Acquitted case not received in time by police department relief not payable=01 Sc/ST removed =01 Pending =05 Partial relief granted =04
6.	2021-22	18	11	11	1	7004000	4787500	2216500	Total cases registered by police department =18 Full relief Granted =11 FIR Can.(Relief not admissible) =05 SC/ST Removed =01 Pending =01
7.		193	92	92 (10 partial relief)	28 (including 10 partial relief)	26933000/-	23876250/-	3056750/-	

1. Total cases registered by police department =193

2. Full relief Granted =82

3. Partial Relief granted=10

4. FIR Can.(Relief not admissible) =63

- 5. Acquitted case not received in time by police department relief not payable=13
- 6. SC/ST Removed=4
- 7. Refused =1
- 8. Quashed=1
- 9. Legal heir not appointed by court =01
- 10. Pending =18

# District Gurugram

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.			No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	June, 2010-2011	15	3	3 (all partial)	7 (including 2 partial)	250000	65000	185000	Relief pending =5 Cancelled cases relief not payable=1 Acquittal cases not received in time relief not payable=6 Partial Relief pending=3
2	2011-2012	30	4	4 (all partial)	8 (including 4 partial)	250000	50000	200000	Cancelled relief not payable=7 Acquitted cases not received in time relief not payable=15 Relief pending=4 Partial Relief pending=4
3	2012-2013	21	5	5 (including 3 partial)	5 (including 3 partial)	505000	505000		Full payable relief paid =2 Cancelled cases relief not payable=2 Untraced relief not payable=1 Acquitted cases not received in time relief not payable=11 Relief pending=2 Partial Relief pending=3
4.	2013-2014	34	13	13 (including 9 partial)	11 (including 9 partial)	1250000	750000	500000	Full payable relief paid =4 Cancelled cases relief not payable=4 Untraced relief not payable=1 SC/ST Act removed relief not

									payable=1 Acquitted cases not received in time relief not payable=13 Relief pending=2 Partial Relief pending=9
5.	2014-2015	34	4	4 (including 2 partial)	8 (including 2 partial)	1200000	292500	907500	Full payable relief paid =2 Cancelled cases relief not payable=7 Acquitted cases not received in time relief not payable=17 Relief pending=6 Partial Relief pending=2
6.	2015-2016 Up to 13.04.2016	51	7	7 (including 4 partial)	14 (including 4 partial)	500000	483750	16250	Full payable relief paid =3 Cancelled cases relief not payable=20 Untraced relief not payable=1 Acquitted cases not received in time relief not payable=13 Relief pending=10 Partial Relief pending=4
	April 2016	0	0	0	0				
Tota	1	185	36	36 (including 24 partial)	53 (including 24 partial)	3955000	2146250	1808750	
1.	Full pay	able relie	ef paid			1	2		
2.	Cancell	ed/untrac	eable cases	relief not paya	able	4	1		
3.	Untrace	ed				0	3		
4.	SC/ST	Act remov	ved			0	1		
5.	Acquitt	al cases n	ot received	in time relief	not payable	7	5		
6.	Relief p	ending				2	9		
5.	Partial l	Relief per	nding			2	4		
	Total					1	85		

## **District Gurugram**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April **2016 to till date.** 

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1.	2016-2017	63	18	18( including 6 partial payment)	21( including 6 partial payment)	1437500	1395000	42500	Full payable relief paid =12 Cancelled relief not payable=18 Acquittal cases not received in time relief not payable=2 Relief pending=10 Partial Relief pending =15 Untraced relief not payable=6
2.	2017-2018	47	18	18( including 2 partial paid)	11( including 2 partial paid)	797500	797500		Full payable relief paid =16 Cancelled relief not payable=15 Acquittal cases not received in time relief not payable=5 Relief pending=9 Partial Relief pending =2
3.	2018-2019	41	9	9 (including 1 partial paid)	13 (including 1 partial paid)	8755000	8068750	686250/-	Full payable relief paid =8 Cancelled relief not payable=14 SC/ST Act removed relief not payable=2 Acquittal cases not received in time relief not payable=4 Relief pending=12 Partial Relief pending =1

4.	2019-2020	50	18	18 (including 5 partial paid)	29 (including 5 partial paid)	4750000	4287500	462500	Full payable relief paid =13 Cancelled relief not payable=6
									Acquittal cases not received in time relief not payable=2
									Relief pending=24
									Partial Relief pending =5
5.	2020-2021	47	13	13 (including	19 (including	5438000	5262500	175500	Full payable relief paid =9
			4 partial paid)	4 partial paid)				Cancelled relief not payable=16	
									SC/ST Act removed relief not payable=1
									Acquittal cases not received in time relief not payable=2
									Relief pending=15
									Partial Relief pending =4
6.	2021 till Date	29	29	29	0	9115000	1240000	7875000	Full payable relief paid = 29
Total	1	277	105	105	93	30293000	21051250	9241750	

1.	Full payable relief paid	8/
2.	Cancelled/untraceable cases relief not payable	69
3.	Untraced	02
4.	SC/ST Act removed	03
5.	Acquittal cases not received in time relief not payable	23
6.	Relief pending	75
5.	Partial Relief pending	18
	Total	277

### **District** Hisar

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 2014 to 13<sup>th</sup> April 2016.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/surre nder to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	2014-15	25	8	5	0	8704000/-	8704000/-		Full payable relief paid =5 Cancelled relief not payable=7 Acquittal cases not received in time relief not payable= 13 Total=25
2	2015-16	23	11	7	1	1800838/-	1800838/-		Full payable relief paid =7 Cancelled relief not payable=5 Acquittal cases not received in time relief not payable=10 Pending payment=1 Total=23
1.	Fully Pa	ayable				= 12			
2.	Cancell	ed relief no	t payable			=12			
3.	Acquitta	al cases not	received	in time relief r	not payable	=23			
4.	Pending	g payment				=1			
	Total					= 48			

• The record before the period 2014-15 is not available because the record was burnt due to fire in office.

### **District Hisar**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April 2016 to 31<sup>st</sup> August 2021.

Sr. No.			No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	Budget utilized/surren der to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	1 <sup>st</sup> April 2016 to 31 <sup>st</sup> March 2017	41	28	15	2	2979500/-	2979500/-	0	Full payable relief paid =15 Cancelled relief not payable=9 Pending payment=2 Acquittal cases not received in time relief not payable=14 Untraced =1 Total=41
2	1 <sup>st</sup> April 2017 to 31 <sup>st</sup> March 2018	77	59	50	7	12960387/-	12960387/-	0	Full payable relief paid =50 Cancelled relief not payable=12 Pending payment=7 Acquittal cases not received in time relief not payable=8 Total=77
3	1 <sup>st</sup> April 2018 to 31 <sup>st</sup> March 2019	147	54	42	29	1480500/-	1480500/-	0	Full payable relief paid =42 Cancelled relief not payable=61 Pending payment=29 Acquittal cases not received in time relief not payable=13 Untraced =2 Total=147

-	-								1
4	1 <sup>st</sup> April 2019 to 31 <sup>st</sup> March 2020	172	73	49	57	19600000/-	19600000/-	0	Full payable relief paid =49 Cancelled relief not payable=66 Pending payment=57 Total=172
5	1 <sup>st</sup> April 2020 to 31 <sup>st</sup> March 2021	221	77	46	69	19600000/-	19600000/-	0	Full payable relief paid =46 Cancelled relief not payable=105 Pending payment=69 Untraced =1 Total=221
6	1 <sup>st</sup> April 2021 to 31 <sup>st</sup> August 2021	307	79	57	77	21360000/-	21337500/-	22500/-	Full payable relief paid =57 Cancelled relief not payable=173 Pending payment=77 Total=307

- 1. Full payable relief paid =259
- 2. Cancelled relief not payable=426
- 3. Pending payment=241
- 4. Acquittal cases not received in time relief not payable=35
- 5. Untraced =04

Total=965

# District Jhajjar

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June, 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.	Years	No. of cases registered as per police.		No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	Budget utilized/surren der to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	June, 2010 -11	9	3	3	0	62500/-	62500/-	0	Full payable relief paid =3 Cancelled relief not payable=2 Acquittal cases not received in time relief not payable=4
2	2011-12	8	3	3	0	0	0	0	Full payable relief paid =3 Cancelled relief not payable=4 Acquittal cases not received in time relief not payable=1
3	2012-13	7	3	3	1	451250/-	451250/-	0	Full payable relief paid =3 Cancelled relief not payable=1 Acquittal cases not received in time relief not payable=2 Pending for payment=1
4	2013-14	20	7	7 (including 1 case partial payment )	2 (including 1 case partial payment )	300000/-	220000/-	80000/-	Full payable relief paid =6 Cancelled relief not payable=6 SC/ST(POA) Act removed=1 Acquittal cases not received in time relief not payable=5 Pending for payment=1 Partial payment pending=1

5	2014-15	17	1	1	1	800000/-	311250/-	488750/-	Full payable relief paid =1 Cancelled relief not payable=5 Acquittal cases not received in time relief not payable=10 Pending for payment=1
6	2015-16	25	8	8 (including 1 case partial payment )	1(partial)	780000/-	780000/-	0	Full payable relief paid =7 Cancelled relief not payable=9 Quashed case relief not payable =01 Acquittal cases not received in time relief not payable=7 Partial payment pending=1
7	1 <sup>st</sup> April 2016 to 13 <sup>th</sup> April 2016.	0	0	0	0	0	0	0	
	Total	86	25	25 (including 2 case partial payment )	5(including 2 cases partial payment.	2393750/-	1825000/-	568750/-	

- 1. Full payable relief paid =23
- 2. Cancelled relief not payable=29
- 3. Acquittal cases not received in time relief not payable=29
- 4. Partial payment pending=2
- 5. Payment pending = 3

Total=86

# District Jhajjar

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April 2016 to till date.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation	compensation	utilized in	Budget utilized/surre nder to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	2016-17	22	18	18(including 2 Partial payment )	2 Partial payment	2552500/-	2552500/-	0	Full payable relief paid =16 Cancelled relief not payable=3 Sc/St Act removed case relief not payable=1 Pending for payment partial=2
2	2017-18	36	19	19(including 1 Partial payment )	2 (including 1 Partial payment)	4473750/-	4473750/-	0	Full payable relief paid =18 Cancelled relief not payable=9 Acquittal cases not received in time relief not payable=4 Partial payment pending=1 Sc/St Act removed cases relief not payable =2 Medicaly Check up refused not payable=1 Pending for payment=1

3	2018-19	38	27	27(including 1 Partial payment )	2(including 1 Partial payment )	3835000/-	3452500/-	382500/-	Full payable relief paid =26 Cancelled relief not payable=9 Acquittal cases not received in time relief not payable=1 Pending for payment =1 Pending for payment partial= 1
4	2019-20	38	27	27	3	8459250/-	8426250/-	33000/-	Full payable relief paid =27 Cancelled relief not payable=8 Pending for payment =03
5	2020-21	46	34	34	6	8325000/-	8321250/-	3750/-	Full payable relief paid =34 Cancelled relief not payable=6 Pending for payment =6
6	2021-22	11	6	6(including 1 Partial payment )	3(including 1 Partial payment )	3825000/-	3825000/-	0	Full payable relief paid =5 Cancelled relief not payable=3 Pending for payment=2 Partial payment pending=1
	Total	191	131	131(including 5 Partial payment )		31470500/-	31051250/-	419250/-	

- 1. Full payable relief paid =126
- 2. Cancelled relief not payable=38
- 3. Acquittal cases not received in time relief not payable=5
- 4. Partial relief pending payment =5
- 5. Pending for relief =13
- 6. Sc/ST removed =3
- 7. Refused =1

Total = 191

## **District Jind**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June, 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	utilized/surren	Remarks
1	2.	3	4	5	6	7	8	9	10
1	June -2010 to 31-03-2011	7	0	0	0	0	0	0	Cancelled relief not payable=2 Acquittal cases not received in time relief not payable=5
2	2011-12	10	4	4	0	356250/-	356250/-	0	Full payable relief paid =4 Untraced relief not payable=1 Acquittal cases not received in time relief not payable=5
3	2012-13	15	7	7	1 case partial payment	1600000/-	1425000/-	175000/-	Full payable relief paid =6 Cancelled relief not payable=4 Acquittal cases not received in time relief not payable=4 Partial payment pending=1
	2013-14	16	8	8	1 case partial payment	900000/-	431200/-	468800/-	Full payable relief paid =7 Cancelled relief not payable=5 Acquittal cases not received in time relief not payable=3 Partial payment pending=1

4	2014-15	15	8	8	0	1300000/-	525000/-	775000/-	Full payable relief paid =8 Cancelled relief not payable=7
5	01-04-2015 to 13.04.2016	24	13		4 (2 cases partial payment)	2497500/-	2478750/-		Full payable relief paid =12 Cancelled relief not payable=3 Acquittal cases not received in time relief not payable=5 Partial payment pending=2 Relief pending=2
	Total	87	40	40	6 (including 2 partial)	6653750/-	5216200/-	1437550/-	

- 1. Full payable relief paid =37
- 2. Cancelled relief not payable=22
- 3. Acquittal cases not received in time relief not payable=22
- 4. Partial payment pending=4
- 5. Relief pending=2

Total =87

# **District Jind**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April 2016 to till date.

Sr. No.	Years	No. of cases registered as per police.	cases FIR	No. of cases in compensation granted			Budget utilized in compensation	Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	14-04-2016 to 31-03-2017	38	17	17	8(7 cases Partial)	4570250/-	4566250/-	4000	Full payable relief paid =17 Cancelled relief not payable=8 Acquittal cases not received in time relief not payable=5 Partial relief pending=7 Relief pending=1
2	2017-18	46	15	15	18(14 cases Partial)	2590000/-	2590000/-	0	Full payable relief paid =15 Cancelled relief not payable=11 Acquittal cases not received in time relief not payable=2 Partial payment pending=14 Relief pending=4
3	2018-19	49	21	21	23(12 cases Partial)	9193000	9150000/-	43000/-	Full payable relief paid =21 Cancelled relief not payable=3 Acquittal cases not received in time relief not payable=2 Partial payment pending=12 Relief pending=11

4	2019-20	58	18	18	27(14 cases Partial)	5666584/-	5666550/-	34	Full payable relief paid =18 Cancelled relief not payable=12 Acquittal cases not received in time relief not payable=1 Partial relief pending=14 Relief pending=13
5	2020-21	53	25	25	20(15 cases Partial)	14000000/-	13991250/-	8750/-	Full payable relief paid =25 Cancelled relief not payable=8 Partial relief pending=15 Relief pending=5
6	01-04-2021 to 25-10-2021	51	20	20	17(9 cases Partial)	13938200/-	10153184/-	3785016/-	Full payable relief paid =20 Cancelled relief not payable=13 Partial relief pending=9 Relief pending=8 Payment for after PC(U.I)=1
	Total	295	116	116	113(71 cases Partial)	49958034/-	46117234/-	3840800/-	

- 1. Full payable relief paid =116
- 2. Cancelled relief not payable=55
- 3. Acquittal cases not received in time relief not payable=10
- 4. Partial payment pending=42
- 5. Relief pending=71
- 6. Payment for after pc(UI)=1

Total = 295

## District Kaithal

The Consolidate year wise information in respect of compensationL granted to the aggrieved person in the matter of atrocities caused against the SC Categories Jsince **June**, **2010** to **13**<sup>th</sup> **April**, **2016**.

Sr. No.	Years		No. of cases FIR received	No. of cases in compensation granted	No. of pending cases for compensation		0	Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	June,2010 to 31 -03- 2011	7	0	0	0	25000/-	25000/-	0	Cancelled relief not payable=2 Acquittal cases not received in time relief not payable=5
2	2011-12	6	2	2	0	162500/-	162500/-	0	Full payable relief paid =2 Cancelled relief not payable=2 Acquittal cases not received in time relief not payable=2
3	2012-13	12	7	7	0	590000/-	590000/-	0	Full payable relief paid =7 Cancelled relief not payable=2 Acquittal cases not received in time relief not payable=3
4	2013-14	15	5	5	0	2320000/-	2249386/-	70614/-	Full payable relief paid =5 Cancelled relief not payable=6 Acquittal cases not received in time relief not payable=4

5	2014-15	8	6	6	0	1300000/-	390000/-		Full payable relief paid =6 Cancelled relief not payable=1 Acquittal cases not received in time relief not payable=1
6	01-04- 2015 to 13- 04-2016.	15	7	7	0	820000/-	725000/-		Full payable relief paid =7 Cancelled relief not payable=3 Acquittal cases not received in time relief not payable=5
	Total	63	27	27	0	5217500/-	4141886/-	1075614/-	

- 1. Full payable relief paid =27
- 2. Cancelled relief not payable=16
- 3. Acquittal cases not received in time relief not payable=20

Total=63

# District Kaithal

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April 2016 to till date.

Sr. No.	Years	No. of cases registered as per police.	No. of cases FIR received	No. of cases in compensatio n granted	pending cases for	Budget allotted for compensatio n	Budget utilized in compensatio n	Budget utilized/ surrender to the Government	Remarks
1	2.	3	4	5	6	7	8	9	10
1	14-04-2016 to 31-03-2017	28	19	19 (including 4 Partial including 2 acquitted)	2 (Partial)	2986500/-	2961250/-	25250/-	Full payable relief paid =15 Cancelled relief not payable=6 Acquittal cases not received in time relief not payable at present =5 Partial payment pending=2
2	2017-18	49	33	33 (including 10 Partial including 6 acquitted)	4 (Partial)	1550000/-	1550000/-	0	Full payable relief paid =23 Cancelled relief not payable=13 Acquittal cases not received in time relief not payable at present =8 Partial payment pending=4 Refused to take relief=1
3	2018-19	77	45	45 (including 8 Partial including 3 acquitted)	5 (Partial)	6512500/-	6511250/-	1250	Full payable relief paid =37 Cancelled relief not payable=28 Acquittal cases not received in time relief not payable at present =3 Partial payment pending=5 Refused to take relief=2 Sc/St Act removed=2

4	2019-20	40	26	26 (including 2 partial)	2 (Partial)	630000/-	630000/-	0	Full payable relief paid =24 Cancelled relief not payable=12 Partial payment pending=2 Refused to take relief=1 Sc/St Act removed=1
5	2020-21	52	34	34 (including 7 partial)	14 (including 7 Partial)	12315000/-	12315000/-	0	Full payable relief paid =27 Cancelled relief not payable=10 Partial payment pending=7 Refused to take relief=1 Pending for payment=7
6	01-04-2021 to till date	29	23	23 (including 2 partial)	2 (Partial)	1965000/-	1965000/-	0	Full payable relief paid =21 Cancelled relief not payable=6 Partial payment pending=2
	Total	275	180	180	29 (including 22 Partial pending)	31629000/-	31602500	26500/-	

- 1. Full payable relief paid =147
- 2. Cancelled relief not payable=75
- 3. Sc/St Act removed=3
- 4. Refused to take relief=5
- 5. Acquittal cases not received in time relief not payable at present =16
- 6. Partial payment pending=22
- 7. Pending for payment=7

Total=275

### DISTT. KARNAL

Statement I

The consoliate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13.4.2016

Years	No of FIR Registered as per information received from the Police	No. of cases/FIR received	No. of cases in compensation granted	No. of pending cases for compensation	-	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1.6.2010 to 31.3.2011	8	4	4	0	137500	137500	0	Full payble relief paid=4Cancelled cases relief not payable=1Refused to take reliefcompromised=3
1.4.2011 to 31.3.2012	12	6	б	0	475000	475000	0	Full payable relief paid=6Cancelled cases relief not payable=1Refused to take relief=2Acquittal cases not received in timerelief not payable=3
1.4.2012 to 31.3.2013	39	26	22 (full) 4 (partial)	5 (4 partial and 1 full)	850000	850000	0	Full payable relief paid=22Cancelled cases relief not payable=7Refused to take relief compromised=3Acquittal cases not received in time reliefnot payable=2pending payment Partial=4pending payment=1
1.4.2013 to 31.3.2014	39	22	19 (full) 3 (partial)	3 (partial)	1600000	1600000	0	Full payable relief paid=19Cancelled cases relief not payable=12Refused to take relief compromised=1Acquittal cases not received in timerelief not payable=4pending payment Partial=3

47

	156	95	95 (Including 9 Partial)	11 (Including 9 Partial)				
1.4.2016 to 13.4.2016	0	0	0	0	0	0	0	Nil
1.4.2015 to 31.3.2016	30	26	24 2 (partial)	2 (partial)	1305000	1305000	0	Full payable relief paid= 24Cancelled cases relief not payable= 3Refused to take relief compromised= 1pending payment (partial)= 2
1.4.2014 to 31.3.2015	28	11	11	1	2635600	2635600	0	Full payable relief paid = 11 Cancelled cases relief not payable = 3 Refused to take relief compromised = 8 Acquittal cases not received in time relief not payable = 5 pending payment = 1

Full payable relief paid	=86	
Cancelled cases relief not payable	=27	
Refused to take relief	=18	
Acquittal cases not received in time relief not payable	=14	
Pending relief full	=02	
Partial relief pending	=09	
Total:	=156	

### DISTT. KARNAL

Statement- II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14.4.2016 to 31.8.2021

Years	No of FIR Registered as per information received from the Police	No. of cases/FIR received	No. of cases in compensation granted	No. of pending cases for compensation	lor	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
14.4.2016 to 31.3.2017	39	27	23-full 4 (partial)	3 (full) 4 (partial)	5953750	5953750	0	Full payable relief paid=23Cancelled cases relief not payable=5Refused to take relief compromised=2Acquittal cases not received in time=1relief not payable=1Case untraced=1Pending=3Partial relief pending=4
1.4.2017 to 31.3.2018	31	15	14 - Full 1 (Partial)	5 (full) 1 (Partial)	3132500	3132500	0	Full payable relief paid= 14Cancelled cases relief not payable= 5Refused to take relief compromised= 3Acquittal cases not received in timerelief not payble= 3Pending= 5Partial relief pending= 1

1.4.2018 to 31.3.2019	47	30	25-full 5 (partial)	1 (Full) 5 (partial)	5012000	5007500	4500	Full payable relief paid Cancelled/Quash cases relief not payable = 6 Refused to take relief compromised Acquittal cases not received in time relief not payable Case untraced Pending Partial relief pending Not living on given address in F.I.R	= 1 = 4 = 1 = 5
1.4.2019 to 31.3.2020	65	23	18-Full 5 (Partial)	8 –Full 5 (Partial)	8725000	8402500	322500	Full payable relief paid Cancelled cases relief not payable Refused to take relief compromise Case untraced Pending Partial relief pending Not living on given address in F.I.R	ed = 3 = 4 = 8 = 5
1.4.2020 to 31.3.2021	57	38	22-Full 16 (Partial)	2-full 16 (Partial)	7912500	7845000	67500	Full payable relief paid Cancelled cases relief not payable Refused to take relief compromise Acquittal cases not received in time relief not payable Case untraced Pending Partial relief pending Victim in jail Not living on given address in F.I.R Related to social media	d = 0 = 0 = 4 = 2 = 16 = 1

	286	166	166 (Including 40 Partial)	25 (Including 40 Partial)				Case is Dairy	= 1
1.4.2021 to 31.8.2021	47	33	24-Full 9 (Partial)	6-full 9 (Partial)	11637500	11497500	140000	Full payable relief paid Cancelled cases relief not pa Refused to take relief compro Acquittal cases not received in t relief not payable Case untraced Pending Partial relief pending Related to social media	mised = 0 ime = 0 = 0 = 6 = 9 = 1

=166

# Full payable relief paid

Cancelled /Quash cases relief not payable	=58
Refused to take relief	=12
Acquittal cases not received in time relief not payab	le =05
Untraced	=13
Pending relief full	=25
Partial relief pending	=40
Partial Payment	=40
Quash	=01
Not living on said Addresses	=03
Social Media/Victim in Jail	=03
Total :	=286

# 51

#### District Kurukshetra

#### STATEMENT-1

The consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the: C Categories since June, 2010 to 13th April 2016

Sr. No.	Year	No. of FIR Registered by Police	cases/ FIR	No. of cases in compensation granted	pending cases	Budget allotted for compensation	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Budget unutilized/ surrender to the Govt.
1	2010-11	10	3	3 (including 1 partial payment )	1 partial payment	50000	50000	0	Total case registered by Police Deptt 10 Full payable relief paid - 02 Pending 2nd Insttalment - 01 FIR Can.(Relief not Admissible) - 04 Acquitted case not received in time relief not payable -03
2	2011-12	8	2	2 (including 1 partial payment )	1 partial payment	533825	533825	0	Total case registered by Police Deptt 08 Full payable relief paid - 01 Pending 2nd Insttalment - 01 Convicted case not received in time relief not payable - 01 Acquitted case not received in time relief not payable - 05
	2012-13	6	4	4	0	441250	441250	0	Total case registered by Police Deptt 06 Full payable relief paid - 04 Acquitted case not received in time relief not payable – 02
4	2013-14	17	8	8	0	1875000	1060000	815000	Total case registered by Police Deptt 17 Full payable relief paid - 08 Acquitted case not received in time relief not payable - 04 FIR Can.(Relief not Admissible)-05

5	2014-15	16	9	9 (including 1 partial payment )	l partial payment	516250	516250	0	Total case registered by Police Deptt 16 Full payable relief paid - 08 Pending 2nd Insttalment - 01 Acquitted case not received in time relief not payable - 02 FIR Can.(Relief not Admissible)-04 untraced -01	
6	2015-16	25	15	15	0	1530000	1530000	0	Total case registered by Police Deptt 24 Full payable relief paid - 15 Acquitted case not received in time relief not payable - 02 FIR Can.(Relief not Admissible)- 05 Untraced - 01 SC/ST Remove Case - 02	
	Total	82	41	41	3	4946325	4131325	815000		
Tot	al Cases		I	=82		I	I	I	1	ري ا
Full	y Payable r	elief paid		=38						53
Pene	ling for pay	yment		=01						
Part	ial pending	cases		=03						
Acq	uitted cases	5		=18						
Can	celed/Act re	emoved/refu	ised	=22						

#### District Kurukshetra

STATEMENT-I
-------------

Sr. No.	Year	No. of FIR Registered by Police		No. cases for compensated	No. of pending cases	Budget allotted for compensation	unutilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	14 April 2016 to 31 March 2017	30	23	23		1280000	1280000	0	Total case registered by Police Deptt 3Full payable relief paid- 2Acquitted case not received in time relief notpayable- 01FIR Can.(Relief not Admissible)- 02Remove Sc/St act- 01
2	2017-18	30	22	22	1	2155613	2145000	10613	Total case registered by Police Deptt.       - 3         Full payable relief paid       - 2         Pending Instalment       - 0         Acquitted case not received in time relief not       - 0         payable       - 0         FIR Can.(Relief not Admissible)       - 0
3	2018-19	30	23	23	3	6479000	6428750	50250	Total case registered by Police Deptt 3Full payable relief paid- 2ACQUITTED case not received in time reliefnot payable-01FIR Can.(Relief not Admissible)-00FIR not received from Police Deptt00

54

4	2019-20	77	60	60 (including 5 partial payment )	5 partial payment	7838750	7838750	0	Total case registered by Police Deptt 77Full payable relief paid- 55payment Partial- 05FIR Can.(Relief not Admissible)- 16Sc/St remove-01
5	2020-21	111	76	76	3	8850000	8850000	0	Total case registered by Police Deptt 111Full payable relief paid- 76FIR Can.(Relief not Admissible)- 28FIR not received from Police Deptt03Sc/St remove-04
6	2021-22	54	31	31	2	11500000	7487500	4012500	Total case registered by Police Deptt 54Full payable relief paid- 31FIR Can.(Relief not Admissible)- 18Document Not received from beneficiary- 02Remove Sc/St act-02mutual agreement-01
	Total	332	235	235	14	38103363	34030000	4073363	
Full Acqu	l case regis payable rel uitted celled cases	lief paid	Police De	-	332 =230 =07 =72				

=08

=09

=05

=01

Sc/St Act removed

Partial pending

Refused

Pending for payment

## **District** Nuh

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.	Years	No. of cases registered as per police.	No. of cases/ FIR received	No. of cases in compensation granted	pending cases	compensation	utilized in compensation	utilized/surr	Remarks
1	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	2010	3	2	0					Total case received from Police         Department       =3         Fully Payable Relief paid       =2         Refused to take relief       =0         No Relief payable. (Acquitted)       -1         FIR Can.(Relief not Admissible)       -0         Pending       -0
2	2011	8	4	0					Total case received from Police DepartmentPolice =8Fully Payable Relief paid=4Refused to take relief=0No Relief payable. (Acquitted) -2FIR Can.(Relief not Admissible)-2Pending-0
3	2012	5	2	0	150000	52500	97500		Total case received from Police Department=5Fully Payable Relief paid=2Refused to take relief=0FIR Can.(Relief not Admissible)-3Pending-0

56

4	2013	11	4	0	235000	135000	100000	Total case received from F Department Fully Payable Relief paid No relief Payable.(Acquitted) FIR Can.(Relief not Admissible Pending	=11 =04 =02
5	2014	18	8	1	550000	247500	302500	Total case received from Police Department Fully Payable Relief paid No relief Payable.(Acquitted) Refused to take relief. =0 FIR Can.(Relief not Admissible Pending	=18 =08 =05 ) =4 =1
	2015-16 up to 13.04.2016	20	4	2	427500	405000	22500	Total case received from F Department Fully Payable Relief paid No relief Payable.(Acquitted) Refused to take relief. FIR Can.(Relief not Admissible) Pending	=20 =04 =04 = 0
			olice Depart	ment	=65				
Fully	Payable I	Relief paid			=24				

-24

No relief Payable.(Acquitted) =14

FIR Can.(Relief not Admissible)

Pending -3

#### **District Nuh**

Statement-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to till dated.

Sr. No.	Year	No. of Cases/FIR received	No. of cases in compensation granted	cases from	for		Budget unutilized/ surrender to the Govt.	Remarks
1	2016	21	11	2	1635500	1635000		Total case received from Police Department=21 Fully Payable Relief paid =11 Refused to take relief =0 No Relief payable. (Acquitted) -01 FIR Can.(Relief not Admissible) -07 Pending -02
2	2017	32	20	4	1217500	1217500		Total case received from Police Department=32Fully Payable Relief paid=20Refused to take relief=0No Relief payable. (Acquitted)-2FIR Can.(Relief not Admissible)-6Pending-4
3	2018	30	23	3	4738000	4716250		Total case received from Police Department=30Fully Payable Relief paid=23Fully Payable Relief paid=01Refused to take relief=01No Relief payable. (Acquitted)=01FIR Can.(Relief not Admissible)=02Pending=3

4	2019	30	18	3	3227500	3227500	NIL	Total case received from Police Department Fully Payable Relief paid Refused to take relief FIR Can.(Relief not Admissible) Pending	=30 =18 =0 =09 =03
5	2020	31	21	5	4400000	4361250	38750	Total case received from Police Department Fully Payable Relief paid Refused to take relief FIR Can.(Relief not Admissible) Pending	=31 =21 =0 =05 =05
	2021	5	3 ce Department	2	=149			Total case Fully payable relief paid. Pending for payment.	=05 =03 =02

=01

-29

Fully Payable Relief paid	=96

Refused to take relief

No Relief payable. (Acquitted) -04

FIR Can.(Relief not Admissible)

Pending -19

## District - Mahendergarh

Statement - I

The consolidated year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13th April, 2016

Sr. No.	Year	No. of FIR Registered by Police		No. of Cases in compensatio n granted	No. of Pending cases for compensation	Compensatio	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	1 June 2010 to 31 March 2011	24	8	8	3	616520	616520	0	Total case registered by Police Deptt 24Full Payable relief paid- 08FIR Can. (Relief not Admissible)- 05Acquitted information not received in time.Relief not payable- 08pending for relief- 03
2	2011-12	22	4	4	1	175000	118750	56250	Total case registered by Police Deptt 22Full Payable relief paid- 04FIR Can.(Relief not Admissible)- 11Acquitted information not received in time.Relief not payable-06pending for relief-01
3	2012-13	19	10	10	3	525000	366250	158750	Total case registered by Police Deptt 19Full Payable relief paid- 10FIR Can.(Relief not Admissible)- 02Acquitted information not received in time.Relief not payable-04pending for relief-03
4	2013-14	36	23	23	4	3200000	2352700	847300	Total case registered by Police Deptt 36Full Payable relief paid- 23FIR Can.(Relief not Admissible)- 05Acquitted information not received in time.Relief not payable- 04pending for relief- 04

5	2014-15	32	12	12	3	1300000	720000	580000	Total case registered by Police Deptt. Full Payable relief paid FIR Can.(Relief not Admissible) Acquitted information not received in time Relief not payable pending for relief	- 32 - 12 - 10 - 07 -03
6	2015-16	51	13	13 Including 2 partial payment	6 Including 2 partial payment	420000	420000	0	Total case registered by Police Deptt. Full Payable relief paid FIR Can.(Relief not Admissible) Sc/ST Act removed Untraced Acquitted information not received in time Relief not payable pending for relief Partial payment	- 51 - 11 - 13 -04 -01 -16 -04 -02
7	01 April 2016 to 13 April 2016	4	2	2 Including 1 partial payment	1 partial payment	1156500 (For Financial Year 2016-17)	1136250 (For Financial Year 2016-17)		Total case registered by Police Deptt. Full Payable relief paid FIR Can.(Relief not Admissible) Acquitted information not received in time Relief not payable Partial payment	- 04 - 01 - 01 -01 -01
Total	L	188	72	72 Including 3 partial payment	21 Including 3 partial payment					
Full Pa FIR C	case registered ayable relief p an.(Relief not Act removed	oaid Admissible)			- 188 - 69 - 47 -04	) ,	<u>.</u>		<u>.</u>	

7
4
1
6
8
3

					Distrie	ct - Mahende	rgarh		
Statement - II The consolidated year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14th April, 2016 to till date.									
Sr. No.		No. of FIR Registered by Police	No. of Cases / FIR received	No. of Cases in compensation granted	No. of Pending cases for compensation	Budget allotted for Compensation	Budget utilized in compensation	Budget unutilized / surrender to the Govt.	Remarks
	14 April 2016 to 31 March 2017	32	14	14 Including 1 partial	5 Including 1 partial	1156500	1136250	20250	Total case registered by Police Deptt 32Full Payable relief paid- 13FIR Can.(Relief not Admissible)- 07Sc/ST Act removed-02Untraced-01Acquitted information not received in timeRelief not payable-04pending for relief-00Partial payment-00
2	2017-18	29	21	21 including 6 partial payment	6 partial pending	1533750	1533750	0	Total case registered by Police Deptt 2         Full Payable relief paid       - 1         FIR Can.(Relief not Admissible)       - 0         Acquitted information not received in tim         Relief not payable       -0         Partial payment       =0
3	2018-19	21	12	12 including 7 partial payment	12 including 7 partial payment	1975000	1925000	50000	Total case registered by Police Deptt 21         Full Payable relief paid       - 05         FIR Can.(Relief not Admissible)       - 03         Acquitted information not received in time         Relief not payable       - 01         pending for relief       - 05         Partial payment       - 07

4	2019-20	43		19 including 13 partial payment	24 including 13 partial payment	1200000	1200000	Fu Fl S( R) U pe	otal case registered by l ull Payable relief paid IR Can.(Relief not A C/ST Act removed efused to take relief Intraced ending for relief artial payment	- 06
5	2020-21	50		31 including 15 partial payment	20 including 15 partial payment	3970000	3970000	Fu Fl SC A R P <sup>6</sup>	otal case registered by ull Payable relief paid IR Can.(Relief not A C/ST Act removed cquitted information no elief not payable ending for relief artial payment	- 16 Admissible) - 12 - 01
6	2021-22 upto 31 Aug. 21	29	25	11	14	3750000	1855000	Fu Fl	otal case registered by l ull Payable relief paid IR Can.(Relief not A ending for relief	- 11
Tota	ıl	204		108 Including 42 partial payment	81 Including 42 partial payment					
	l case registe Payable reli	ered by Police De ef paid	eptt.			- 204 - 66				

Total case registered by Police Deptt.	- 204
Full Payable relief paid	- 66
FIR Can.(Relief not Admissable)	- 42
SC/ST Act removed	- 05
Acquitted information not received in time. Relief not payable	-07
Untraced	-02
refused to take relief	-01
pending for relief	-39
Partial payment	-42

### **District Palwal**

# STATEMENT\_I

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13<sup>th</sup> April, 2016.

Sr. No.		per police	cases/FIR received by	No. of cases in compensatio n granted	No. of pending cases for compensation	compensatio	utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	June 2010 to 31-3-11	16	3	3	01	450000	436250	13750	Full payble relief paid = 3 Cancelled cases = 3 Acquitted cases not received in time= 09 Cases in which relief is pending=01
2	2011-12	32	21	21	02	634599	634599	0	Full payble relief paid = 21 Cancelled cases= 8 Acquitted cases not received in time= 01 SC/ST Act remove = 0 Cases in which relief is pending=02
3	2012-13	15	04	04	03	1000000	961250	38750	Full payble relief paid = 04 Cancelled cases = 04 Acquitted cases not received in time = 04 SC/ST Act remove = 0 Cases in which relief is

тот	AL	170	65	65	12	6688011	6328349	359662	
									Cases in which relief is pending=01
									Acquitted cases not received in time= 13 SC/ST Act remove = 05
6	2015-16 (up to 13.04.16)	44	14	14	01	2203412	1970000	233412	Full payble relief paid = 14 Cancelled cases= 11
									SC/ST Act remove = 1 Cases in which relief is pending =01
									Acquitted cases not received in time= 08
									Cancelled cases= 05
5	2014-15	33	18	18	01	1500000	1482500	17500	Full payble relief paid = 18
									Cases in which relief is pending=04
									Acquitted cases not received in time= 13 SC/ST Act remove = 0
									Cancelled cases= 08
4	2013-14	30	05	05	04	900000	843750	56250	Full payble relief paid = 05
									pending=03

- 1 No. of cases/FIR registered as per report of Police : 170
- 2 Full payable relief paid: 65
- 3 Cancelled cases relief not payable: 39
- 4 SC/ST Act removed relief not payable: 06
- 5 Acquitted cases not received in time relief not payable: 48
- 6 Cases in which relief is pending: 12

### **District Palwal**

#### STATEMENT\_II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14 April, 2016 to till date

Sr. No.	Years	Registered as per police			No. of pending cases for compensa tion	allotted for compensation	utilized in compensation	unutilized/	Remarks
1	2016-17	33	11	11	0	2080000	1950000		Full Payable relied Paid = 11 Cancelled Cases = 07 Acquitted cases not received in time = 13 SC/ST Act Remove = 02 Case in which relief is pending =0
2	2017-18	47	18	18	06	1393750	1393750		Full Payable relied Paid = 18 Cancelled Cases = 18 Acquitted cases not received in time =05 Case in which relief is pending =06
3	2018-19	50	29	29	13	10491050	10491050		Full Payable relied Paid = 29 Cancelled Cases = 05 Acquitted cases not received in time = 02 SC/ST Act Remove = 01 Case in which relief is pending = 13

•	Cases in	which reli	ef is pendin	lg:		8	89				
•	Acquitte	d cases not	received in	time relief no	ot payable	: 2	20				
•	SC/ST Act removed relief not payable:						08				
•	Cancelled cases relief not payable:						36				
•	Full payable relief paid						104				
lo. of	f cases/FI	R registere	ed as per re	port of Polic	e :	2	57				
ГОТА	L	257	104	104	89	35327800	35197300	130500			
									Case in which relief is pending = 17		
									Acquitted cases not received in time = $0$		
6	2021-till date	25	06	06	17	7000000	7000000	0	Full Payable relied Paid = 06 Cancelled Cases = 02		
									Case in which relief is pending = 23		
									Acquitted cases not received in time =0 SC/ST Act Removed = 05		
									Cancelled Cases =0		
5	2020-21	49	21	21	23	7463000	7462500	500	Full Payable relied Paid =21		
									Case in which relief is pending $= 30$		
									Acquitted cases not received in time = $0$ SC/ST Act Remove = $00$		
									Cancelled Cases =04		
4	2019-20	53	19	19	30	6900000	6900000	0	Full Payable relied Paid = 19		

Statement-1

#### **District Panchkula**

The Consolidate year wise information in respect of compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since **June 2010 to 13<sup>th</sup> April, 2016.** 

Sr. No.		No. of cases/ FIR received	No. of cases in compensation granted	. 0	Budget allotted for compensation	·····	Budget utilized/surrende r to the Government	Remarks
1	2010-11	01	01	0	0	0	0	
2	2011-12	02	0	0	22500	22500	0	2 Cancelled cases by SP Office
3	2012-13	03	02	01	17000	16580	420	1 cases not received in this office
4	2013-14	01	0	01	500000	131720	368280	1 case FIR not received in this office
5	2014-15	06	02	03	550000	45000	505000	1 case cancelled and 3 case are not received in this office
6	2015-16	07	0	02	270000	270000	0	4 case are cancelled and 1 case is closed.
	1-4-16 to 13-4-16	0	0	0	0	0	0	0

1	Fully Payable relief paid	05
2	Pending cases for payment	07
3	Acquitted case	01
4	Cancelled/Removal of SC/ST Act	07
5	Total	20

#### District Panchkula

Statement-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to Till dated.

Sr. No.	Year	No. of Case registered as per police	No. of Cases/FIR received	No. of cases in compensatio n granted	No. of pending cases from compensation	compensation	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	13.04.2016 to 31.03.2017	4	3	2	1	197500	195000	2500	Full payable relief paid=2 Cancelled relief not payable = 1 Pending payment =1
2	2017-18	3	3	3	0	222500	222500	0	Full payable relief paid=3
3	2018-19	9	6	6	0	1000000	673500	326500	Full payable relief paid=6 Cancelled relief not payable = 3
4	2019-20	18	11	9	2	1587500	1587500	0	Full payable relief paid=9 Cancelled relief not payable = 6 Pending payment =2 SC/ST Act removed =1
5	2020-21	7	2	2	2	763000	737500	25500	Full payable relief paid=2 Cancelled relief not payable = 3 Pending payment =2
6	2021 up to 31.08.2021	11	7	5	3	3575000	950000	2625000	Full payment =5 Cancelled=3 Pending payment=3
Cancel Pendin	yable relief p led relief not g payment =8 Act removed	payable = 16							<u>.</u>
Total=									

# **District Panipat**

Statement-I

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June 2010 to 13<sup>th</sup>April 2016

Sr. No.	Year	No. of Case registered in police	Cases/FIR received in	compensation	No. of pending cases from compensation		Budget utilized in compensation	unutilized/	Remarks
1	01/06/2010 to 31/03/2011	5	2	2	0	95000	95000	-	Full payable relief paid =02 Acquittal cases relief not payable=01 Cancelled cases relief not payable=02
2	2011-12	12	1	1	0	12500	12500	-	Full payable relief paid =01 Quashed cases relief not payable =01 Cancelled cases relief not payable=10
3	2012-13	5	3	3	0	870000	870000	-	Full payable relief paid =03 Cancelled cases relief not payable=02
4	2013-14	14	4	4	0	560000	307500	252500	Full payable relief paid =04 Acquittal cases relief not payable=01 Cancelled cases relief not payable=09
5	2014-15	7	3	3	0	1600000	772500	827500	Full payable relief paid =03 Cancelled cases relief not payable=04

6	2015-16	31	15	15	0	1591750	1582500	9250	Full payable relief paid =15 Acquittal cases relief not payable=04 Cancelled cases relief not payable=10
									SC/ST (PoA) Act removed relief not payable =02
7	01/04/2016 to 13/04.2016	1	1	1	0			-	Full payable relief= 01
	Total	75	29	29	0				
Full j	payable reli	ef paid		=2	9				
Acqu	ittal cases r	elief not p	ayable	=0	6				
Cance	elled cases	relief not p	ayable	=3	7				
Quasl	ned cases re	lief not pa	yable	=	1				
SC/S	Г (РоА) Ас	t removed	relief not	payable =	2				
Total	:			7	5				

# **District Panipat**

Statement-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to Till dated.

Sr. No.	Year	No. of Case registered as per police	No. of Cases/FIR received	No. of cases in compensation granted	No. of pending cases from compensation	Budget allotted for compensation	· · · · F · · · · · · · · · ·	Budget unutilized/ surrender to the Govt.	Remarks
1	14-04-2016 to 31-03-2017	42	26	22	4	135000	135000	-	Full payable relief paid=22Acquittal cases relief not payable=03Cancelled cases relief not payable=12SC/ST (PoA) Act removedPartial payment/Pending Payment=04
2.	01-04-2017 to 31-03-2018	38	22	18	4	3502500	3502500	-	Full payable relief paid =18 Acquittal cases relief not payable=01 Cancelled cases relief not payable=14 SC/ST (PoA) Act removed =01 Partial payment/Pending Payment=04
3.	01-04-2018 to 31-03-2019	43	29	26	3	8326000	8325000	1000	Full payable relief paid =26 Acquittal cases relief not payable=03 Cancelled cases relief not payable=11 Partial payment/Pending Payment=03
4.	01-04-2019 to 31-03-2020	40	26	22	4	5920266	5920266		Full payable relief paid=22Relief not payable=04Cancelled cases relief not payable=10Partial payment/Pending Payment=04

5.	01-04-2020 to 31-03-2021	42	31	19	12	7380500	7379386	Full payable relief paid =19 Cancelled cases relief not payable=11 Partial payment/Pending Payment=12
6.	01-04-2021 to 31-08-2021	17	14	4	10	4500000	4200000	Full payable relief paid =04 Cancelled cases relief not payable=03 Partial payment/Pending Payment=10
Total		222	148	111	37			

Full payable relief paid	=111
Acquittal cases relief not payable	=07
Cancelled cases relief not payable	=61
Relief not payable	=04
SC/ST (PoA) Act removed relief not payable	e =02
Partial Payment/Pending Payment	=37
Total:	222

					Distri	ct-Rewari						
									STATEMENT-I			
atroo	The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of trocities caused against the SC Categories since June, 2010 to 13th April, 2016.											
Sr. No.	Years	Case Registered as per Police	No. Of cases/FIR received	No. Of cases compensated granted	No. Of pending cases for compensation	allotted for	Budget utilized in compensation	Budget utilized/ surrende r to the Govt.	Remarks			
1	June 2010 To 31-03-2011	6	6	3	0	25000	25000	0	Fully payable relief paid = 3 Cancelled case relief not payable = 1 Acquittal cases. Information not received in time and relief not payable at present = 2			
2	01-04-2011 To 31-03-2012	13	13	7 (including 3 partial payment	3 partial payment	250000	50000	200000	Fully payable relief paid = 4 Cancelled/Untracked case relief not payable = 2 Acquittal cases. Information not received in time and relief not payable at present = 4 Partial payment pending =3			
3	01-04-2012 To 31-03-2013	08	08	4 (including 1 partial payment	1 partial payment	395000	395000	0	Fully payable relief paid = 3 Cancelled/Untraced case relief not payable = 3 Acquittal cases. Information not received in time and relief not payable at present = 1 Payment pending =1			
4	01-04-2013 To 31-03-2014	41	41	26 (including 3 partial	4 ( including 3 partial payment)	1100000	870000	230000	Fully payable relief paid = 23 Cancelled case relief not payable = 7 SC/ST act removed =1			

				payment					Acquittal cases. Information not received in time and relief not payable at present = 6 Partial payment pending =3 Pending payment =1	
5	01-04-2014 To 31-03-2015	38	38	14 (including 3 partial payment	4 ( including 3 partial payment	1300000	1277500	22500	Fully payable relief paid = 11 Cancelled case relief not payable = 10 SC/ST act removed =1 Acquittal cases. Information not received in time and relief not payable at present = 12 Partial payment pending =3 Pending payment =1	
6	01-04-2015 To 13-04-2016	16	16	8	0	270000	270000	0	Fully payable relief paid = 8 Cancelled case relief not payable = 4 Acquittal cases. Information not received in time and relief not payable at present = 4	
	Total	122	122	62 (including 10 partial payment)	12 ( including 10 partial payment)					
Fully	payable relief	paid					=	= 52		
Cance	elled/untraced	case relie	ef not pay	=	= 27					
SC/ST	Γ act removed	l			=2					
Partial payment pending =10										
Pendi	ng payment						=	=2		
Acqui	ittal cases Info	ormation r	not receiv	ed in time an	d relief not pay	able at prese	ent =	= 29		
Fotal					-	122				

									Statement -			
atroci	The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of trocities caused against the SC Categories since 14th April, 2016 to till date.											
Sr. No.	Years	Case Registered as per Police	No. of cases/FIR received	No. of cases compen- sated	No. of pending cases	Budget allotted for compensation	Budget utilized in compensation	Budget utilized/ surrender to the Govt.	Remarks			
1	14-04-2016 To 31-03-2017	17	17	13 ( including 2 partial	2 (partial)	1723000	1617500	105500	Fully payable relief paid = 11 SC/ST Act Removed = 1 Acquittal cases. Information not received in time and relief not payable at present = 3 Partial payment pending = 2			
2	01-04-2017 To 31-03-2018	29	29	9 ( including 1 partial)	10 ( Including 1 partial)	445000	445000	0	Fully payable relief paid = 8 Cancelled case relief not payable = 3 Acquittal cases. Information not received in time and relief not payable at present = 8 Partial payment pending = 1 Pending = 9			
3	01-04-2018 To 31-03-2019	46	46	12 ( including 1 partial)	13 ( Including 1 partial)	2390000	2373750	16250	Fully payable relief paid = 11 Cancelled case relief not payable = 7 Acquittal cases. Information not received in time and relief not payable at present = 15 Partial payment pending = 12 Pending =1			
4	01-04-2019 To 31-03-2020	52	52	16 ( including 1 partial )	15 (Including 1 partial))	3280000	2725000	555000	Fully payable relief paid = 15 Cancelled case relief not payable = 14 Untraced = 5 Acquittal cases. Information not received in			

									time and relief not payable at present = 2 Partial payment pending = 15 Pending =1
5	01-04-2020 To 31-03-2021	14	14	4 (including 1 partial )	8 ( Including 1 partial)	4500000	2741250	1758750	Fully payable relief paid = 3 Cancelled case relief not payable =3 Partial payment pending = 7 Pending for payment =1
6	01-04-2021 To Till Date	17	17	17	0				Fully payable relief paid $= 17$
	Total	175	175	71(includi ng 6 partial)	48 (including 6 partial)				
Fully	payable relief p	paid			=65				
Cance	elled case relief	not paya	ble		= 28				
SC/S7	ACT removed	d			= 1				
Untra	ce				= 5				
Acquittal cases. Information not received in time									
and relief not payable at present = 28									
Partia	l payment pend	ling			= 06				
Pendi	ng for payment	t			= 42				
Total					= 175				

### **District Rohtak**

# STATEMENT-I

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13<sup>th</sup> April. 2016.

Sr. No.		No. of cases	FIR Receive d	No. of cases in compensation granted	No. of pending cases for compensation		Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	01.06.2010- 31.03.2011	11	05	05	0	106250	106250		<ul> <li>05Full payable relief paid.</li> <li>03 Acquitted case. The documents/ information were not received in time. Relief not payable at present.</li> <li>3Cancelled by police departmentHence no amount is payable according to SC/ST Act.</li> </ul>
2	01.04.2011- 31.03.2012	12	04	04		206250	206250		04Compensation granted full. 03The documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable. 05Cancelled by police departmentHence no amount is payable according to SC/ST Act
	31.03.2013	19	10	10		1117500	1117500		<ul> <li>10Compensation granted full.</li> <li>02The documents/information were not received from the police in 2010 . The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>07Cancelled by police departmentHence no amount is payable according to SC/ST Act.</li> </ul>
4	01.04.2013- 31.03.2014	31	17	17		3000000	2490000	510000	<ul> <li>17Compensation granted full.</li> <li>06The documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>08Cancelled by police departmentHence no amount is payable according to SC/ST Act.</li> </ul>

5	01.04.2014- 31.03.2015	51	32	32	 3300000	3210000	90000	<ul> <li>32Compensation granted full.</li> <li>06The documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>12Cancelled by police departmentHence no amount is payable according to SC/ST Act.</li> <li>01Accused is convicted. Information is received in office in August 2021. Now after collecting the documents, payment will be disbursed.</li> </ul>
6	01.04.2015- 13.04.2016	60	37	37	 4461250	4461250		<ul> <li>37Compensation granted full.</li> <li>03The documents/information were not received from the police in 2010 .The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>18Cancelled by police departmentHence no amount is payable according to SC/ST Act.</li> <li>02Accused is convicted. Information is received in office in August 2021. Now after collecting the documents, payment will be disbursed.</li> </ul>
ТО	TAL	184	105	105				

- Full Payable relief paid ---105
- Cancelled Cases ----53
- Acquitted Cases ---23
- Pending Cases ----3
- Total ----184

### **District Rohtak**

# STATEMENT-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to till date.

Sr. No.	Years	No. of cases	FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	14.04.2016- 31.03.2017	42	29	29		2138000	2137500	500	<b>29</b> Full payable relief paid <b>13The</b> documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.
2	01.04.2017- 31.03.2018	63	38	38		5990000	5990000		<b>38</b> Compensation granted full <b>25The</b> documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.
3	01.04.2018- 31.03.2019	33	20	20		7475000	7466250	8750	<ul> <li>20Compensation granted full</li> <li>10The documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>03Information is received in office in August 2021. Now after collecting the documents, payment will be disbursed.</li> </ul>
4	01.04.2019- 31.03.2020	62	47	47		10908750	10908750		<ul> <li>47Compensation granted full</li> <li>14The documents/information were not received from the police in 2010. The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>01Information is received in office in August 2021. Now after collecting the documents, payment will be disbursed.</li> </ul>

5	01.04.2020- 31.03.2021	68	42	42	 9000000	8993000		<ul> <li>42Relief granted full</li> <li>20The documents/information were not received from the police in 2010 .The information is received on June 2021. Case has been cancelled and no victim at present. Hence no relief is payable.</li> <li>06Information is received in office in August 2021. Now after collecting the documents, payment will be disbursed.</li> </ul>
б ТО	31.03.2021- 31.08.2021 TAL	25 293	21 197	21 197	 17500000	11542500	5957500	<ul><li>21 Full payable relief paid.</li><li>04 Cancelled. The documents/ information were not received in time. Relief not payable at present.</li></ul>

- Full Payable relief paid ---197
- Cancelled Cases ---86
- Pending Cases ----10
- Total -293

81

## District :- Sirsa

# STATEMENT - I

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13<sup>th</sup> April, 2016.

Sr. No.	Year	Total F.I.R. Registered in Police Deptt.	No. of cases/FIR received	No. of cases in compensation granted	No. of pending cases for compensation	compensation	Budget utilized in compensation	Budget unutilized/ Surrender to the Govt.	Remarks
1	2010-11	11	5	4	0	56250	56250	NIL	Total case registered by Police Deptt 11         Full Relief granted       - 04         Refused to take relief       - 01         FIR Cancelled. Relief not payable - 03         Acquitted case not received from         Police in time relief not payable.       - 03
2	2011-12	8	5	5	1	385000	385000	NIL	Total case registered by Police Deptt08         Full Relief granted       - 05         FIR Cancelled. Relief not payable - 01         Acquitted case not received from         Police in time relief not payable.         01         Relief pending       -01
3	2012-13	13	9	6	0	173750	173750	NIL	Total case registered by Police Deptt13         Full Relief granted       - 06         FIR Cancelled. Relief not payable - 02         Refused to take relief       - 04         Acquitted case not received from         Police in time relief not payable.       01
4	2013-14	35	19	14	0	706120	706120	NIL	Total case registered by Police Deptt35Full Relief granted- 14FIR Cancelled. Relief not payable - 14Refused to take relief- 05Acquitted case not received fromPolice in time relief not payable.02

5	2014-15	29	14	14	0	1300000	980655	319345	Total case registered by Police Deptt29Full Relief granted- 14FIR Cancelled. Relief not payable - 11SC/ST (PoA) Act removed 01Acquitted case not received fromPolice in time relief not payable.03
6	2015-16	19	12	12	0	1800000	1722135	77865	Total case registered by Police Deptt 19         Relief granted       - 12         FIR Can.(Relief not Payable)       - 05         Acquitted case not received from         Police in time relief not payable.       02
7	2016 (upto 13 <sup>th</sup> April 2016)	0	0	0	0	-	-	-	
Tota	ıl	115	64	55	1				

Full Relief granted	- 55
Refused to take relief	- 10
FIR Cancelled. Relief not payable	- 36
SC/ST Act removed	-01
Acquitted case not received from	
Police in time relief not payable.	- 12
Relief pending	-01
Total:=	115

### District :- Sirsa

# STATEMENT - II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14<sup>th</sup> April, 2016 to 31 July 2021.

Sr. No.	Year	Total F.I.R. Registered in Police Deptt.		No. of cases in compensation granted	pending cases	compensation	utilized in compensation	Budget unutilized/ Surrender to the Govt.	Remarks
1	14 <sup>th</sup> April, 2016 to 31 March 2017	11	07	07 (Including 2 case partial payment)	02 Partial	542500	542500	NIL	Total case registered by Police Deptt 11Full Relief granted- 05FIR Cancelled relief not payable- 01Untraced-01Acquitted case not received fromPolice in time relief not payable.02Partial payment pending-02
2	2017-18	19	11	11 (Including 1 case partial payment)	01 Partial	622500	622500	NIL	Total case registered by Police Deptt 19         Full Relief granted       - 10         FIR Cancelled relief not payable       - 05         Acquitted case not received from         Police in time relief not payable.       03         Partial payment pending       -01
3	2018-19	37	21	21	0	5250000	5212500	37500	Total case registered by Police Deptt 37Full Relief granted- 21FIR Cancelled relief not payable- 10Acquitted case not received fromPolice in time relief not payable.06
4	2019-20	56	42	42 (including 4 partial payment)	5 (including 4 partial payment)	5935000	5935000	NIL	Total case registered by Police Deptt 56Full Relief granted- 38FIR Cancelled relief not payable- 10SCST act removed02Acquitted case not received from-02Police in time relief not payable.01Partial payment pending-04Pending payment-01

84

5	2020-21	48	37	37 (including 2 partial payment)	6 (including 2 partial payment)	10000000	9843750	156250	Total case registered by Police Dep Full Relief granted FIR Cancelled relief not payable Refused to take relief Partial payment pending Pending payment	tt 48 - 35 - 05 -02 -02 -04
6	2021-22 upto 31 August 2021	20	14	14 (including 2 partial payment)	07 (including 2 partial payment)	5700000	4501250	1198750	Total case registered by Police Deptt Full Relief granted Refused to take relief Partial payment pending Pending payment	- 20 - 12 -01 -02 -05
	Total	191	132	132 (including 11 partial pendig)	21(including 11 partial payment)					
Ful	Relief grante	d	-	- 121						
Car	icel			- 31						
Par	tially Payment			- 11						
Acc	ŀ			- 12						
UT				- 1						
Pen	ding Payment			- 10						
Ref	used			- 3						
SC/	ST Act remov	ed		- 2						
Tot	al:=			191						

# **District Sonipat**

Statement-I

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June 2010 to 13<sup>th</sup>April 2016

Sr. No.	Year	No. of Case registered in police	No. of Cases/FIR received in office	No. of cases in compensation granted	No. of pending cases from compensation		Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	2010-11	6	1	1	0	50000	50000	0	Full relief paid=1Cancelled case relief not payable= 1SC/ST PoA Act removed relief not payable =1Acquitted cases information not received intime. Relief not payable at present=3
2	2011-12	6	4	4	0	381250	381250	0	Full relief paid=4Cancelled case relief not payable= 2
3	2012-13	6	4	4	0	552000	552000	0	Full relief paid=4Cancelled case relief not payable= 1Acquitted cases information not received in time. Relief not payable at present=1
4	2013-14	3	1	1	0	500000	500000	0	Full relief paid=1Cancelled case relief not payable= 1Acquitted cases information not received in time. Relief not payable at present=1
5	2014-15	12	6	6	0	800000	800000	0	Full relief paid=6Cancelled case relief not payable= 4Acquitted cases information not received in time. Relief not payable at present=2

6	2015-16	18	12	12	2	1743750	1743750	0	Full relief paid	=11
				(including 1	(including 1				Cancelled case relief not payable	= 1
				case of partial payment)	case of partial payment0				SC/ST PoA Act removed relief not	payable =1
									Acquitted cases information not rec time. Relief not payable at present	eived in =3
									Pending	=1
									Pending (Partial)	=1
7	2016 upto	0	0	0	0					
	13 April 2016									
Tot	al	51	28	28	2					
				(including 1 case of partial payment)	(including 1 case of partial payment0					
Ful	l relief p	aid			1		=27	7		
Cai	ncelled ca	ase relief	f not payabl	le			=10	)		
SC	/ST PoA	Act rem	oved relief	not payable			=2	2		
Aco	quitted ca	ases info	rmation no	t received in t	ime. Relief r	ot payable a	t present =10	)		
Per	nding						=1	l		
Per	nding (Pa	artial)					=1	l		
Tot	tal						= 51	l		

# **District Sonipat**

Statement-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June 14<sup>th</sup>April 2016 to till date

Sr. No.		No. of Case registered in police	No. of Cases/ FIR received in office	No. of cases in compensation granted	No. of pending cases from compensation		Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
	2016-17	22	9	9	0	794000	794000	0	Full relief paid =9
1									Cancelled case relief not payable = 8
									SC/ST PoA Act removed relief not payable =1
									Acquitted cases information not received in time. Relief not payable at present =3
									Untraced = 1
2	2017-18	26	11	11	1	2981250	2981250	0	Full relief paid =11
									Cancelled case relief not payable = 5
									SC/ST PoA Act removed relief not payable =3
									Untraced = 1
									Acquitted cases information not received in time. Relief not payable at present =5
									Pending =1
3	2018-19	26	13	13	0	800000	800000	0	Full relief paid =13
									Cancelled case relief not payable = 4
									SC/ST PoA Act removed relief not payable =5
									Victim not belongs to SC =1
									Acquitted cases information not received in time. Relief not payable at present =3

4	2019-20	36	11	11 (including 2 partial payment)	2 partial	6297500	6297500	0	Full relief paid Cancelled case relief not payable SC/ST PoA Act removed relief not payable Acquitted cases information not received in t Relief not payable at present Refused for medical Pending (Partial)	=9 =7 =6 ime. =1 =1 =2
5	2020-21	23	5	5	10	4962500	4962500	0	Full relief paid Cancelled case relief not payable Pending	=5 = 8 =10
6	2021-22 upto 31 August 2021	8	2	2	3				Full relief paid Cancelled case relief not payable Pending (document not received)	=2 = 3 =3
Tota	1	141	51	51 (including 2 partial payment)	16 (including 2 partial payment)					
Ful	l relief p	aid						= 49		
Car	celled c	ase relief	not paya	able				=45		
SC/	ST PoA	Act remo	oved reli	ef not payable	e			=15		
Acc	uitted c	ases info	mation 1	not received i	n time. Relief	f not payable	e at present	=12		
Unt	raced							=2		
Ref	used for	medical						=1		

Untraced	=2
Refused for medical	=1
Victim not belongs to SC	=1
Pending	=14
Partial pending	=2
Total	=141

# District - Yamuna Nagar

# STATEMENT-1

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since June, 2010 to 13th April, 2016.

Sr. No.	Years	No. of cases/ FIR received	No. of cases in compensation granted	No. of pending cases for compensation	Budget allotted for compensation	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	1/6/2010-2011	16	12	0	231250	231250	0	Fully payable relief paid =12 Cancelled=03 SC/ST Act removed=01
2	2011-12	7	3	0	62500	62500	0	Fully payable relief paid =03 Cancelled=02 Quashed=01 Accused acquitted relief not payable=01
3	2012-13	9	5	0	191250	185000	6250	Fully payable relief paid =05 Cancelled=02 Accused acquitted relief not payable=02
4	2013-14	17	8	0	370000	365000	5000	Fully payable relief paid =08 Cancelled=04 SC/ST act removed=01 Accused acquitted relief not payable=04
5	2014-15	39	16	0	1300000	592500	707500	Fully payable relief paid =16 Cancelled=07 SC/ST act removed=04 Accused acquitted relief not payable=07 Untraced=03 Pending for payment=02

6	2015-16	32	19	0	2300000	2242500	57500	Fully payable relief paid =19 Cancelled=04 SC/ST act removed=02 Accused acquitted relief not payable=06 Untraced=01
7	13/04/2016	0	0	0	0	0	0	
	Total FIR 120	Fully paid 63	Cancelled 22	SC/ST Act removed 08	Quashed 01	Untraced 04	Accused acquitted relief not payable 20	Pending 02

# District - Yamuna Nagar

# STATEMENT-II

The consolidate year wise information in respect of Compensation granted to the aggrieved person in the matter of atrocities caused against the SC Categories since 14th April 2016 to till date.

Sr. No.	Years	No. of cases/ FIR received	No. of cases compensated	No. of pending cases	Budget allotted for compensation	Budget utilized in compensation	Budget unutilized/ surrender to the Govt.	Remarks
1	14/4/2016 - 2017	48	29	0	1178750	1178750	0	Fully payable relief paid =29 Cancelled=12 SC/ST Act removed=01 Quash=01 Accused acquitted relief not payable=02 Untraced=01 Pending=01 No Information available=01
2	2017-18	25	15	0	2670000	2670000	0	Fully payable relief paid =15 Cancelled=04 SC/ST Act removed=01 Accused acquitted relief not payable=05
3	2018-19	25	14	0	5825000	5805000	20000	Fully payable relief paid =14 Cancelled=07 Accused acquitted relief not payable=01 SC/ST act removed=01 No Information available=02
4	2019-20	37	17	0	2576250	2576250	0	Fully payable relief paid =17 Cancelled=05 SC/ST act removed=04 Accused acquitted relief not payable=01 No Information available=10

5	2020-21	64	35	0	5680000	5651250	28750	Cancelled=18 SC/ST act rem	
6	2021-22 to till date	39	39	0	4300000	4295000	5000	No Further inf Received = 22	
	Total FIR 238	Fully paid 149	Cancelled 46	SC/ST Act removed 09	Quashed 01		Accused acquitted relief not payable 09	0	No information Received = 22

The above reply was placed before the Committee in its meeting held on dated 05.01.2022 in which the oral examination of the department was also conducted thereon. After examine the reply and conduct the oral examination of the departmental representative the Committee was not satisfied with the reply as the department not completed the backlog of the compensation in old cases inspite of making the correspondence again and again. On the pendency of the matters of the compensation to be granted to the aggrieved person of the reserved categories in the matter of atrocities, the Committee made the various objections/recommendations in this regard which are reproduced as under:-

"The oral examination of the Principal Secretary to Government, Harvana, Welfare of Scheduled Castes & Backward Classes Department was conducted on 5<sup>th</sup> January, 2022 at 12.30 P.M. at Harvana Vidhan Sabha Secretariat, Chandigarh. During the oral examination of the Principal Secretary to Government Haryana in respect of the matter of compensation/relief to be granted to the aggrieved persons of the reserved category in the matter of atrocities was conducted. The reply submitted by the department in details was take up during the oral examination and various questions have been asked and objections have been raised by the Committee to the departmental representatives. The Committee observed that the huge number of pendency of the cases in which the relief is required to be paid so long ago but still not paid. The departmental representatives explained that a portal for apply for subsidy in this regard has been installed since 2018 on the official website and as per portal no case is pending but the some old cases are pending due to not providing the copy of F.I.R., copy of Challan and copy of decision by the concerned police headquarter. The Committee took a serious note in this regard and directed to submit the fresh report up to 1<sup>st</sup> March, 2022 by completing the pendency of the cases. The Principal Secretary assured to the Committee that pending cases will be reviewed on priority basis as well as the prompt action on such matters will be taken and fresh report will be submit upto 1.3.2022 to the Committee.

During such oral examination the Committee also observed that the fruitful result in granting the compensation/relief to the aggrieved persons are not receiving due to the shortage of the District Welfare Officers as charges of three or four districts have been given to one District Welfare Officer. Resultantly the District Welfare Officer could not perform properly and pendency of the cases are increasing day by day.

The Principal Secretary assured to the Committee that such matters will be reviewed in his department and the Tehsil Welfare Officer will be deputed as District Welfare Officer in near future to meet out the grievances of the Committee so that pendency of the cases will be cleared."

The Committee is disappointed to note that the department is failed to furnish the fresh report upto the stipulated period of 01.03.2022 as well as till the finalization/presentation of the present report of the Committee.

#### The appointment of Law Officers i.e. Additional Advocate General, Deputy Advocate General and Assistant Advocate General in the office of Advocate General Haryana on contract basis without providing the reservation to the reserved categories.

The previous Committee held the meeting on dated 11.12.2019 and the members of the Committee took a suo-moto cognizance on the advertisement published in the various news papers on dated 04.12.2019 and raised the issue of advertisement of appointment of Law Officers i.e. Additional Advocate General, Deputy Advocate General and Assistant Advocate General on contract basis without providing the reservation/representation to the reserved categories in the office of Advocate General, Haryana. On the recommendations of the Committee, vide the letter dated 06.01.2020 the matter was refer to the Advocate General, Haryana & Additional Chief Secretary to Govt. Haryana, Administration & Justice Department Haryana.

On the reply furnished by the Advocate General, Haryana on dated 16.12.2019 an oral examinations of the Advocate General, Haryana and Additional Chief Secretary to Govt. Haryana, Administration & Justice Department Haryana was conducted on dated 24.12.2019. During the oral examination, both the officers replied that being the appointment of Law Officers in the office of Advocate General, Haryana are on contract basis and the reservation policy has not been implemented in the appointment which are making on the contract basis. Hence, the officers deny to implement the reservation policy in the appointment on the contract basis of such Law Officers. The Committee was not satisfied with the reply and made the following observations and recommendations in this regard:-

- 1. That in case of the Government not making provision under Article 16(4) by providing the reservation in the recruitment of Law Officers in the office of Advocate General, Haryana in favour of any reserved categories i.e. SC, ST & BC Classes in the matter in question then the purpose of Article 335 of the Constitution will be defeated;
- 2. that without making the provision of quota in any mode of appointment for the reserved categories, the purpose of formulation of Act/Rule will also be defeated;
- 3. that there is no debar under the Constitution and reservation policy of the Government to provide the requisite/adequate representation to the categories of Scheduled Castes, Scheduled Tribes and Backward Classes; and
- 4. that when the Government of India is considering the representation to the Scheduled Castes, Scheduled Tribes and Other Backward Classes categories in the appointment on contract basis, then the State Government should also be initiated to provide the adequate representation to the such categories accordingly.

Therefore, keeping in view of Article 16(4) and Article 335 of the Constitution as well as the decision of Central Government, the committee has recommended that the matter may be referred to the Government to make the provision for reserved categories i.e. Scheduled Castes, Scheduled Tribes and Backward Classes in the appointment of Law Officers in the office of Advocate General, Haryana as per the reservation policy of the Government. The Committee further recommended that the quarter concerned be asked that the post in question which has been advertised be filled up after making the provision of reservation for the afore mentioned reserved categories as per reservation policy of the Government.

The above observation and recommendations were refer to the Government as well as to the Advocate General, Haryana vide letter dated 06.01.2020 but till date no any response has been received from the quarters concerned. Such matter was again discussed by Committee in its meeting held on dated 17.02.2022 and Committee decided that an another communication be made with the quarter concerned to achieve the purpose of the Committee to provide the proper representation to the candidates of the reserved categories in the appointment which are being made on contract basis in the state. Accordingly reminder in this regard have also been sent to the Advocate General, Haryana as well as to the Additional Chief Secretary to Govt. Haryana, Administration of Justice Department but till the finalization of the report no reply in this regard has been received from the quarter concerned. Therefore, the Committee has decided to take up the matter in the subsequent meetings.

#### Instructions No. 22/133/2013-1 GS III, dated 4<sup>th</sup> May, 2018 of the Government of Haryana, General Administration Department (General Services III Branch) regarding inadequacy representation of Scheduled Castes in Promotion in Group C&D Category.

Instructions No. 22/133/2013-1 GS III, dated 4<sup>th</sup> May, 2018 issued by the Government of Haryana, General Administration Department (General Services-III Branch) regarding providing the representation in the promotion to the Scheduled caste category was placed before the Committee by Shri Satya Parkash Jrawta, MLA in its meeting held on 14.10.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh by stating that such instructions are not being implementing in true spirit as the employee of SC Categories are not being promoting accordingly. On the recommendation of the Committee the matter was referred to the Chief Secretary to Govt. Haryana, General Administration Department (General Services-III Branch) and such department supply the comments/reply on dated 06.01.2021 which was scrutinize by the previous Committee in its meeting held on dated 13.01.2021. The Committee was not satisfied with the comments and the matter was kept pending to consider the same in the subsequent meetings. Before presentation of the Report such matter could not be take up by the Committee and the 44<sup>th</sup> Report was presented in the House on dated 18.03.2021.

On the recommendations contain in 44<sup>th</sup> report of the Committee, a letter dated 1<sup>st</sup> April, 2021 was sent to the said department for supplying the latest requisite information. The Chief Secretary to Govt. Haryana supplied the comments/reply vide memo No. 22/36/2021-1GS-III, dated 28<sup>th</sup> June, 2021 by intimating that the Government has issued Instructions No. 22/133/ 2013-1GS-III, dated 04.05.2018 to clear the backlog of reservation in promotion of Scheduled Castes category in Group C&D w.e.f. 17.06.1995. It has also been intimated that as some departments did not comply the Government instructions, dated 04.05.2018, therefore, reminders dated 26.11.2019, 02.06.2020, 07.07.2020, 25.08.2020, 15.01.2021 and 01.02.2021 have also been issued to Departments/ Boards/ Corporations/PSU etc.. Such reply was placed before the Committee in its

meeting held on 20.07.2021. After scrutinized the comments/reply, the Committee decided that the matter be kept pending and the same may be considered in the subsequent meetings.

#### Instructions No. 22/10/2013-1GS-III, dated 15<sup>th</sup> May, 2015 of the Government of Haryana, General Administration Department (General Services III Branch) regarding promotion to Scheduled Caste category's employees in Class III & IV posts in the services of Haryana Government/ Government Undertaking and Public Undertakings Sectors.

An instruction No. 22/10/2013-1GS-III, dated 15<sup>th</sup> May, 2015 issued by the Government of Haryana, General Administration Department (General Services-III Branch) for promoting the Class III & IV employees belonging to the Scheduled caste categories was placed before the Committee by Shri Satya Parkash Jrawata, MLA in its meeting held on 21.10.2020 at Haryana Vidhan Sabha, Chandigarh by stating that such instructions are not being implementing in true spirit as the employee of SC Categories are not being promoting accordingly. On the recommendation of the Committee the matter was referred to the Chief Secretary to Govt. Haryana, General Administration Department (General Services-III Branch) vide letter dated 25.01.2021 but till the finalization/presentation of the 44<sup>th</sup> Report the department not supply the any information.

**On the recommendations contain in 44<sup>th</sup> report of the Committee**, a letter dated 1<sup>st</sup> April, 2021 was sent to the said department for supplying the latest requisite information. The department supplied the comments/reply vide memo No. 22/36/2021-1GS-III, dated 28<sup>th</sup> June, 2021 by intimating that the instruction in question are sub-judice under review petition of Hon'ble Court of India in SLP No. 30621 of 2011 titled Jarnail Signh Vs. Lachhmi Narain Gupta. Such comments/information was placed before the Committee in its meeting held on 20.07.2021. After scrutinized the comments, the Committee decided that when the matter is sub-judice the Committee can not intervene in the matter and decided to drop the same.

\_\_\_\_\_

#### Representations of the President Confederation of SC, ST & BC Organizations (Haryana) and all the Haryana Scheduled Castes Employees Federation for reservation in promotion with consequential seniority w.e.f 17.06.1995.

The representations of the President Confederation of SC, ST & BC Organizations (Haryana) & General Secretary of all the Haryana Scheduled Castes Employees Federation for implementing the reservation in "Promotion with consequential seniority" w.e.f. 17.06.1995 were placed before the previous Committee in its meeting held on dated 12.02.2020 at Haryana Vidhan Sabha, Chandigarh. On the observations and recommendations of the Committee, the Chief Secretary to Govt. Haryana, General Administration Department was asked vide letter dated 19.03.2020 and reminders dated 27.05.2020, 03.07.2020, 14.08.2020, 02.12.2020 & 29.01.2021 to supply the information in respect of implement the provision of reservation in promotion as per the 85<sup>th</sup> Amendment of Constitution as well as judgment of Hon'ble Supreme Court etc. thereon.

The previous Committee was disappointed to note that the Department failed to supply the requisite information till the finalization of the 44<sup>th</sup> Report presented on dated 18<sup>th</sup> March, 2021.

On the recommendation contain in 44<sup>th</sup> report, an another letter dated 31.03.2021 as well as reminders thereon dated 25.11.2021 & 08.02.2022 for obtaining the requisite information were also written to the Chief Secretary to Govt. Haryana, General Administration Department but in vein because no any response has been shown to furnish the reply on the single communication. Such matter was brought to the notice of the Committee in its meeting held on dated 17.02.2022 and the Committee observed that being a short time to finalize the report, such matter can not be considered however, the Committee recommend to refer the matter again to the concerned department to take the necessary action against the responsible official and officers who are not furnishing the requisite information by intimating to the Committee. The Committee recommended to present the matter in the subsequent meetings.

#### Representations: i) Savindhan Suraksha Samiti, Yamuna Nagar,

#### ii) Shri Amar Singh Patlan, President Ambedker Samaj Kalyan Sabha, Karnal.

The two representations of the Savindhan Suraksha Samiti, Yamuna Nagar and Shri Amar Singh Patlan, President Ambedker Samaj Kalyan Sabha, Karnal were placed before the Committee in its meeting held on dated 22.07.2020. On the recommendation of the previous Committee the representations were referred vide letter dated 25.01.2021 to the Chief Secretary to Govt. Haryana, Department of General Administration Haryana for obtaining the comments thereon. Being the matter was relating to the Department of Welfare of Scheduled Castes and Backward Classes, the Chief Secretary to Govt. Haryana refer the matter vide UO dated 08.02.2021 to the said department for providing the requisite information to the Committee. But the Committee was disappointed to note that the department failed to supply the requisite information till the finalization of the 44<sup>th</sup> Report.

After presentation of previous report, the Welfare of Scheduled Castes and Backward Classes, Department intimated vide memo dated 26.03.2021 by stating that at present no comments can be offered by this department as the such matter is pending in appeal before the Hon'ble Punjab & Haryana High Court in CWP No. 11512 of 2020 and the same was placed before the present Committee in its meeting held on dated 07.04.2021. After examine the same, the Committee further recommended to obtain the requisite information from the quarter concerned and incompliance of that an another letter dated 29.11.2021 was written to the Principal Secretary to Govt. Haryana, Welfare of Scheduled Castes and Backward Classes, Department with the request to supply the latest requisite information within a week from the receipt of communication in this regard. Vide letter dated 17.02.2022, the said department again supply the same comments which were earlier send by above memo dated 26.03.2021. Now the matter has been again brought to the notice of the Committee in its meeting held on dated 23.02.2022 and the Committee observed that once the matter is sub-judice, the Committee can't intervene as well as no further action is required in the matter and decided to drop the matter.

### The 100 Square yards plots allotted/not allotted/dispossessed to the people belonging to SC/ST categories.

The previous Committees constituted in the year of 2019 & 2020, take up the matter of allotment of plots of 100 Sq. Yards to the SC, ST & BC Categories. On the recommendation of the Committees the Principal Secretary to Govt. Haryana, Development and Panchayat Department, vide memo dated 17.06.2020 & 24.06.2020 provide the detail of allotment of 100 Sq. Yards to the Committee. The previous Committee conduct the oral examination of the departmental representative on dated 24.06.2020 on the reply furnished by the department. The Committee was not satisfied with the reply of the department as the same was incomplete and on the further recommendation/directions of the Committee, the department again submit the amended reply on dated 17.08.2020 which was discussed in its meeting held on dated 09.09.2020. The Committee was again not satisfied with the information supplied by the department and the department was again conveyed in this regard vide letter dated 30.10.2020 and reminder dated 01.02.2021 but the previous Committee was disappointed to note that the department failed to supply the requisite information till the finalization of 44th Report.

On the recommendations contain in 44<sup>th</sup> report of the Committee, a letter dated 30<sup>th</sup> March, 2021 was sent to the department for providing the requisite and complete information and in response to that the department supply the amended reply of only 10 districts i.e Ambala, Fatehabad, Gurugram, Jind, Kaithal, Narnaul, Sirsa, Sonipat, Bhiwani and Panchkula vide letter dated 16<sup>th</sup> June, 2021. Further communication was made again and a letter was sent on dated 26<sup>th</sup> July, 2021 for providing the information/detail in respect of the rest of the districts. In response to that, the department supplied the reply vide letter dated 09.11.2021 relating to 7 districts i.e. Faridabad, Hisar, Jhajjar, Nuh, Palwal, Rewari & Rohtak and thereafter, the data received from the department relating to 17 districts was placed before the Committee in its meeting held on dated 11.12.2021. The Committee scrutinize the material and observed that the information relating to 5 districts has not been provided and directed to the Officer of the Committee to obtain the following information from the department:-

- 1. To issue the reminder in respect of rest of information relating to some districts which has not been provided so far.
- 2. The number of plots of 100 Sq. Yards which have been allotted and take over the possession but domineering person take over the possession by force and by unlawful means.
- 3. The distance of the village residential area from the area of 100 Sq. Yard plots allotted.
- 4. Number of plots the possession has not been take over due to nature of land.
- 5. Whether the facilities of electricity, water, drainage, streets etc. are available at the spot of 100 Sq. Yards plots allotted ?
- 6. Total number of villages in the Haryana out of which number of villages in which 100 Sq. Yards plots have been allotted and number of villages are pending to make the allotment. Explain the reason.
- 7. In the information provided, the column for the total families has been prescribed but no information in such column has been explained. Explain the reason.

8. In the information provided, the information zero has been fillup in the column relating to possession which is showing clearly that no work has been done on the ground level.

The Committee observed that the matter of allotment of 100 Sq. Yards plots to the reserved categories is not taking seriously and directed to the officer of the Committee to asked to the quarter concerned to take the necessary action so that during the oral examination the detail discussion be made with the departmental representative. In response to the observation and recommendation to the Committee a letter was written to the departmental representative on dated 22.12.2021 and in response that the Director General, Development and Panchayat Department, Haryana submit the reply vide memo dated 18.02.2022 which was placed before the Committee in its meeting held on dated 23.02.2022. The Committee noted the contents and for detail examination of the matter, it was decided to take up the matter in the subsequent meetings.

102

#### Representation of Shri Vijay Grewal, Reporter, resident of VPO, Sanwar, District Charkhi Dadri regarding not mentioning the names of the renowned persons of the Scheduled Castes Category on Gaurav Patt of the Village.

A representation of Shri Vijay Grewal, Reporter, resident of VPO. Sanwar, District Charkhi Dadri regarding not mentioning the names of the renowned persons of the Scheduled Castes Category i.e. Dr. Mahabir Singh, Sr. Professor, Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak, Nand Kumar, Deputy Excise and Taxation Commissioner (DETC) Ambala etc. on the "Gaurav Patt of the Village" by discriminating on caste basis was placed before the previous Committee in its meeting held on 22<sup>nd</sup> July, 2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. The Development and Panchayat Department not supply the comments/reply upon the above representation till the presentation of the 44<sup>th</sup> Report of the Committee.

**On the recommendations contain in 44<sup>th</sup> report of the Committee**, a letter dated 6<sup>th</sup> April, 2021, reminder on 23<sup>rd</sup> November, 2021 were written to the Additional Chief Secretary to Govt. Haryana, Development and Panchayat Department and to the Deputy Commissioner, Charkhi Dadri for providing the requisite information/comments. Besides it, various correspondence with the Deputy Commissioner, Charkhi Dadri have been made in this regard. Now vide Endst. No. 915, dated 10.02.2022 addressed to the Deputy Commissioner, Charkhi Dadri, the Executive Engineer, Development and Panchayat Department, Charkhi Dadri, submit the comments/information by stating that as per guidelines the names of the renowned persons of the SC Category have been written on the "Gaurav Patt of the village panchayat Sanwar". Such reply/comments was placed before the Committee in its meeting held on dated 23.02.2022 and after examine the reply, the Committee observed that till the reply not received from the competent authority i.e. Head of the Department, the matter may be kept pending and the same may be take up in the subsequent meetings.

# Representation of Shri Rajender Kumar & others of Village Bhrokhan, Tehsil & District Sirsa regarding illegal occupation of 100-100 yards plots of SC/BC/BPL Families by the domineering and punk trend people of Rajasthani Bhat Castes.

A representation of Shri Rajender Kumar & others of Village Bhrokhan, Tehsil & District Sirsa regarding illegal occupation of 100-100 square yards plots of SC/BC/BPL Families by the domineering and punk trend people of Rajasthani Bhat Castes was placed before the Committee in its meeting held on dated 19.08.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee such representation was referred to the Development and Panchayat Department vide letter dated 25.01.2021 but till the presentation of the 44<sup>th</sup> Report the department neither supply the reply nor made any correspondence in this regard.

Thereafter, on the recommendation contain in the 44<sup>th</sup> Report of the Committee, a letter dated 06.04.2021 and subsequent reminder dated 22.11.2021 were written to the department. Now Vide letter dated 28.12.2021, the said department supply the comments by stating that the Scheduled Tribes Categories belonging to the caste of Bhat are occupying the possession of the disputed land of 111 allotted plots and these occupiers of possession have also file a Civil writ Petition bearing No. 2672 of 2020 title as Bhana Ram V/s State of Haryana in the Hon'ble Punjab & Haryana High Court which is pending and the next date of hearing is on 04.03.2022. Such comments/reply was placed before the Committee in its meeting held on 12.01.2022. After examine the matter, the Committee observed that being the matter is sub-judice, the Committee can not intervene in the matter and decided to drop the matter.

#### Representation of Shri Dharampal Laat S/o Sh. Hazari Ram, Village Bhrokhan, District Sirsa against the Sarpanch of his Village for cheating to poor families by allotting 100 yard plots, to his own family members & relatives meant for SC/BC/BPL Families.

A representation of Shri Dharampal Laat S/o Sh. Hazari Ram, Village Bhrokhan, District Sirsa which was placed before the previous Committee in its meeting held on 25.11.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh and the same was referred to the Development and Panchayat Department vide letter dated 25.01.2021 as per recommendations of the Committee but till the presentation of the 44<sup>th</sup> Report the department neither supply the reply nor made any correspondence in this regard.

On the recommendation contain in the 44<sup>th</sup> Report of the Committee, a letter dated 06.04.2021 and subsequent reminder dated 22.11.2021 were written to the department. Now Vide letter dated 28.12.2021, the said department supply the comments by stating that as per relevant instructions under the Mahatma Gandhi Gramin Basti Yojna, 100-100 Yards plots were allotted to the 111 entitled/eligible families and at present the Scheduled Tribes Categories belonging to the caste of Bhat are occupying the possession of the such disputed land of 111 allotted plots. It has also been stated that these occupiers of possession have file a Civil writ Petition bearing No. 2672 of 2020 title as Bhana Ram V/s State of Haryana in the Hon'ble Punjab & Haryana High Court which is pending and the next date of hearing is on 04.03.2022. Such comments/reply was placed before the Committee in its meeting held on 12.01.2022. After examine the matter, the Committee observed that being the matter is sub-judice, the Committee can not intervene in the matter and decided to drop the matter.

\_\_\_\_\_

#### Representation of Shri Shiv Charan S/o Shri Baldev Ram, Village Milakpur, Gurgaon Khor, Haryana regarding not providing the way for his plot etc.

A representation of Shri Shiv Charan S/o Shri Baldev Ram, Village Milakpur, Gurgaon Khor, Haryana regarding not providing the way for his plot etc. which was placed before the Committee in its meeting held on 14.10.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee such representation was referred to the Government vide letter dated 25.01.2021 but the previous Committee was disappointed to note that till the presentation of the 44<sup>th</sup> Report, the Development and Panchayat Department neither supply the reply nor made any correspondence in this regard.

The present Committee take up the matter and as per the recommendation of the previous Committee, a letter dated 06.04.2021 and reminders dated 24.11.2021 & 08.02.2022 were written to the department for obtaining the requisite information/comments. Thereafter, the Director General, Development and Pnachayat Department, Haryana endorsed a copy of correspondence made with the Deputy Commissioner, Gurugram for taking the action. Such matter was placed before the Committee in its meeting held on dated 23.02.2022 and the Committee decided that as the requisite information not supplied by the competent authority i.e. Head of Department of the Development and Panchayat Department, therefore, the such information can not be considered. The Committee further decided that such matter will be take up in the subsequent meetings.

# Representation of Gram Panchayat Kirmach, Block Thanesar, District Kurukshetra against the illegal cutting of Safeda Trees from the land of Shamlat (Kalupatti).

A representation of Gram Panchayat Kirmach, Block-Thanesar, District Kurukshetra regarding illegal cutting of Safeda Trees from the land of Shamlat (Kalupatti) was placed before the Committee in its meeting held on dated 13.08.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee such representation was referred to the Government vide letter dated 25.01.2021 but till the presentation of the 44<sup>th</sup> Report, the Forest Department neither supply the reply nor made any correspondence in this regard.

On the recommendation of the 44<sup>th</sup> Report of the Committee, a letter dated 06.04.2021 and subsequent reminders dated 22.11.2021 & 06.01.2022 were written but the Development and Panchayat Department not supply the information/reply/comments in this regard. Such matter was brought to the notice of the Committee in its meeting held on dated 23.02.2022 and the Committee took a serious note in this regard and decided to take up the matter in the subsequent meetings.

#### 108

#### For providing the Smart Phones, Laptops/Tabs etc. to the students of SC/ST and BC categories who are studying in Government Schools to enable them to get the benefit of online study till the Schools closed due to CORONA and are not re-opened.

#### (School Education)

The previous Committee raised the above issue to provide the Smart Phone/Laptop/Tabs etc. to the students belonging to the SC, ST & BC Category in its meeting held on 10.06.2020 at 12.30 P.M. at Harvana Vidhan Sabha. Chandigarh to make enable them to keep continue their online study till the physically functioning of the school restart. On the recommendation of the Committee the matter was refer to the Additional Chief Secretary to Govt. Haryana, School Education Department. On the nonsupply of requisite reply/comments, the Committee decided to conduct the oral examination in its meeting held on dated 19.08.2020, thereafter, the department supply the reply vide memo dated 18.08.2020. The oral examination as per scheduled was conducted in its meeting held on dated 19.08.2020 and during oral examination the departmental representative inform to the Committee that the proposal to provide the Smart Phone/Laptop/Tabs etc. to the students belonging to the SC, ST & BC Category is under consideration with the Govt. and the detail discussion with the Hon'ble Chief Minister in the presence of Chief Secretary to Govt. Haryana has been made and as and when approved the matter, it will be informed to the Committee accordingly. As per suggested by the Additional Chief Secretary to Govt. Haryana, School of Education Department, the Committee again conduct the oral examination of the Additional Chief Secretary to Govt. Haryana, Finance Department alongwith the Additional Chief Secretary to Govt. Haryana, School Education Department on dated 14.10.2020. During oral examination, on the suggestions departmental representatives of finance department, the previous Committee directed to the departmental representative of the School Education Department to formulate a policy in this regard and submit the same for approval of the Government and then provide the same to the Finance Department to take the necessary action thereafter. The previous Committee was disappointed to note that the department failed to supply the requisite information till the finalization of the 44<sup>th</sup> report.

**On the recommendations contain in 44<sup>th</sup> Report of the Committee**, a letter dated 5<sup>th</sup> April, 2021 and reminders on 29<sup>th</sup> November, 2021 & 8<sup>th</sup> February, 2022 were sent to the said department for supplying the policy to provide the Smart Phone/Laptop/Tabs etc. to the students belonging to the SC, ST & BC Category but the Committee was disappointed to note that the department failed to formulate the policy in time. Moreover, no response since conduct the oral examination on dated 14.10.2020 has been received to the Committee.

Such matter was again brought to the notice of the Committee in its meeting held on dated 17.02.2022 and the Committee took a serious note by stating that the concerned department is taking lightly to the Committee and now upto finalization of the present report, the matter could not be takeup. The Committee further recommended to refer the matter again to the concerned department to take the necessary action against the responsible official and officers who are not furnishing the requisite information. The Committee recommended to present the matter before the next Committee in its subsequent meetings.

#### Examination of the Welfare of Scheduled Castes and Backward Classes Department, Higher Education & Secondary Education Departments on the matter of stipend providing to the students from the year 2020-21 to 2021-2022.

The Committee took the Suo-moto cognizance upon the matter of stipend to be provided to the students during the year 2020-21 to 2021-2022 in its meeting held on 04.08.2021 at 12.30 P.M at Haryana Vidhan Sabha, Chandigarh. The Committee observed that the benefit of stipend to the students are not being giving as per the guidelines of the Government properly. The Committee took a serious note in this regard and recommended to refer the matter to the Principal Secretary to Govt. Haryana, Welfare of Scheduled Castes and Backward Classes Department to look into the matter seriously and took a prompt action by disbursing the amount of stipend to the eligible students at the earliest. The Committee also recommended to asked to supply the district wise data/information regarding budget allotted/budget utilized/budget not utilized, number of beneficiaries and number of pending applicants etc. in the prescribed proforma within 15 days positively. Before obtaining the information from the quarter concerned, the matter was discussed by the Chairperson with Smt. Renu S. Phulia, Director General, Welfare of Scheduled Castes and Backward Classes Department and she suggested that the payment of maintenance allowance to be paid to the students of SC categories by the Higher Education Department and intimated that a letter dated 12.07.2021 for releasing the pending payment of post matric scholarship of SC students has already been written to the Director General, Higher Education Harvana by his department. Thereafter, as desired by the Chairperson, the Director General, Higher Education Department was asked vide letter dated 26.08.2021 to submit the detail report in respect of pendency of the matter of stipend/Post Matric Scholarship/maintenance allowance etc. upto 31.08.2021 and appear before the Committee in its meeting to be held on dated 01.09.2021 for oral examination. The oral examination of Director General, Welfare of Scheduled Castes and Backward Classes Department was also to be conducted on dated 01.09.2021, being common matter to achieve the purpose of the Committee. A separate communication vide letter dated 26.08.2021 was also made to the Director General, Welfare of Scheduled Castes and Backward Classes Department by requesting to appear before the Committee as per schedule above for their oral examination.

Both the departmental representative i.e. Director General of Welfare of Scheduled Castes and Backward Classes Department & Higher Education Department furnished their replies vide memo dated 01.09.2021 & 31.08.2021, respectively. The relevant portion of the replies are reproduced as under:-

#### Welfare of Scheduled Castes and Backward Classes Department

"The Post Matric Scholarship policy for the SC & BC category students is being governed by the following departments:-

- 1. Higher Education Department;
- 2. Technical Education Department;
- 3. Skill Development & Industrial Training Department;
- 4. Animal Husbandry and Dairying Department;
- 5. Medical Education and Research Department; and
- 6. Higher Education Department.

Sr. No.	Year	Budget allotted	Budget utilized	Budget not utilized	Number of beneficiaries	Number of pending applicants	Reason not disburse the stipend to the students.
1.	2020-21	14845.26	11046.43	3798.83	83436	50970	
2.	2021-22 (upto 31.08.2021)	10601.00	2488.92	8112.08	23762	27208	Pending due to verification at the end of scheme implementing Departments.

The detail of expenditure made during the year 2020-21 & 2021-22 upon the students of the session 2018-19 & 2019-20:-

Under the Post Matric Scholarship Scheme for SC & OBC Students, the Higher Education Department has been made the nodal department for the Centralize Portal. The application forms were invited by the Higher Education Department from the students of the year 2020-21 till 04.08.2011. Total of 99089 application forms were received on the Portal of Higher Education Department. They have transferred the applications of the students to the departments related to the course for the distribution of scholarship. Details of transferred application forms are as under :-

Sr. No.	Name of the Department	No. of Applications transferred by Higher Education Department.
1.	Higher Education Department	71748
2.	Technical Education Department	11189
3.	Skill Development & Industrial Training Department	9218
4.	Animal Husbandry and Dairying Department	315
5.	Medical Education and Research Department	6619

Out of these applications in year 2020-21, only the Higher Education Department has approved the scholarship to the students of 11846 (Upto 31.08.2021). The applications of students are being received by other department".

### Higher Education Department

### STIPEND AND BOOKS PAID TO SC STUDENTS FOR THE YEAR 2019-2020.

Sr. No.	Scheme Name	year	Total Budget 2019-20 received	Claims received from colleges	Total No. of bene- ficiaries paid	Amo			Total Stipend amount paid for the year 2019-20	Pending beneficiaries	Reason of pending beneficiaries
						Amount paid from the budget 2019-20	Amount paid from the budget 2020-21	Amount paid from the budget 2021-22			
1.	Consolidated stipend scheme for the welfare of scheduled caste students pursuing higher education in Government Colleges of Haryana.	2019-20	45 Crore	41350	39386	Rs. 395196000	Rs. 74586000	1104000	470886000	1964	Payment has been made many times to these students account but payments has been failed because students bank accounts are not linked to their aadhaar number.
2.	Providing Free books to scheduled caste students pursuing higher education in Government Colleges of Haryana.	2019-20	9 Crore	42000	39617	Rs. 74192000	Rs. 5042000	-	79234000	2383	Payment has been made many times to these students account but payments has been failed because students bank accounts are not linked to their aadhaar number.

	STIPEND AND BOOKS PAID TO SC STUDENTS FOR THE YEAR 2020-2021.									
Sr. No.	Scheme Name	For the year 2019-20	Total Budget 2019-20 received	Claims received from colleges	Total No. of bene- ficiaries paid	Amount pa	aid	Total Stipend amount paid for	Pending bene- ficiaries	Reason of pending beneficiaries
						Amount paid from the budget 2020-21	Amount paid from the budget 2021-22	the year 2020-21		
1.	Consolidated stipend scheme for the welfare of scheduled caste students pursuing higher education in Government Colleges of Haryana.	2020-21	45 Crore	41500	9955	Rs. 60312000	Rs. 59148000	119460000	31545	Due to late admissions in the colleges and the budget was withdrawn by the F.D. in revised budget and some bills were not cleared at F.D level and now the payment for the year 2020-21 is in process from the budget 2021-22.
2.	Providing Free books to scheduled caste students pursuing higher education in Government Colleges of Haryana.	2020-21	8 Crore	42000	10073	Rs. 20146000		20146000	31927	Due to late admissions in the colleges and the budget was withdrawn by the F.D. in revised budget and some bills were not cleared at F.D level and now the payment for the year 2020-21 is in process from the budget 2021-22.

Sr. No.	Year	Received application		Approved by HQ level		Paid to beneficiaries	Percentage of benefited	Remarks
1.	2019-20	33835	3410	29865	587	25200	82.7% as per sum of b+c	Mostly pendency is due to inactive Aadhar of students/application not verified by concerned college or data not received from University.
2.	2020-21	37918	15138	16509		11987	52% as per application received/verified from Universities/Colleges	<ol> <li>Current session, 15138 application still pending at Universities/ College level.</li> <li>Also, many students facing problem due to unavailability of PPP or due to incorrect data in PPP.</li> </ol>

## POST MATRIC SCHOLARSHIP SCHEME TO SC STUDENTS FOR THE YEAR 2019-2020 & 2020-2021.

Both the above replies were placed before the Committee in its meeting held on dated 01.09.2021 in which the oral examination was conducted. During their oral examination, the Committee observed that more than 75% cases are showing pending in which amount of stipend is to be paid to the students of SC categories and raised various objections upon such huge pendency in the matter. On the observation and objection of the Committee the Director General, Higher Education Department replied thereon by stating that a meeting by the Education Minister with all the associations, added colleges including him was taken. It was discussed that as per guidelines of the Central Govt. the amount of stipend should be deposited in the account of concerned students and he explained to the Committee that the Education Department is working keeping in view of the guidelines of the Central Government. The Committee also raised the objection upon the verification of adhar card no. & their bank accounts of the students alongwith the verification Department assured to the Committee that the students of final year will be included in the first phase and the stipend will be disbursed to them on priority basis within 15 days.

Apart from the prescribed agenda, the Committee raised the issue before the Director General, Welfare of Scheduled Castes and Backward Classes Department regarding compensation to be granted to the aggrieved person of SC categories in the matter of hard atrocities i.e. in cases of murder, rape, theft etc. caused against them. The Committee asked to the departmental representative that at present the information regarding compensation of 18 districts are available with the Committee and after examine it has been found that in large number of cases the compensation to the aggrieved person of SC categories has not been granted by your department. The Committee asked to explain the reason of such pendency and submit the report to the Committee within 15 days. The departmental representative assured to the Committee that she would find the reason in this regard and submit the report to the Committee within stipulated period. As the similar matter was take up by the Committee separately in its meeting held on dated 04.08.2021 and the department submit the detailed report therein. Such matter was brought to the notice of the Committee in its meeting held on dated 23.02.2022 and the Committee decided that once the similar matter is going on separately no need to take action thereon and decided to drop the present matter to the extent of department of Welfare of Scheduled Castes and Backward Classes Department.

So far as the above matter of Higher Education Department relating to stipend is concerned the department supply the reply thereon vide letter dated 14.09.2021 and the same was placed before the Committee in its meeting held on dated 23.02.2022 and the Committee was not satisfied with the reply and decided to kept the pending for the time being as the same be placed before the Committee in its subsequent meetings. However, the reply of the Education Department is reproduced as under:-

#### Consolidated Stipend scheme to SC Students

Sr. No.	Schemes Name	No. of paid beneficiaries	Paid amount
1.	Free books to SC students	6006	1,20,12,000/-
2.	Stipend to SC students	558	66,96,000/-
	Total	6564	1,87,08,000/-

#### Post Matric Scholarship of SC students

Sr. No.	No. of paid beneficiaries	Paid amount
1.	287	1,08,00,844/-
2.	1445	2,68,99,824/-
З.	97	45,35,580/-
4.	2056	3,96,72,315/-
	3885	8,19,08,563/-

#### To fill up the vacancies of backlog of the Scheduled Casts, Scheduled Tribes and other Backward Classes Categories in the Central Higher Education Institutions/Universities etc.

A copy of DO letter of Government of India, Ministry of Education dated 24.08.2021 in which all the Central Higher Education Institutions directed to clear the backlog by filling the vacancies in a mission mode within a period of one year from 5<sup>th</sup> September, 2021 to 4<sup>th</sup> September, 2022 was placed before the Committee by the Chairperson in its meeting held on dated 08.19.2021 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. The Committee examine the same thoroughly and observed that backlog of the particular category in the recruitment /promotion arose due to reservation provided by the Constitution of India and all the Universities are governed under the provisions of our Constitutions. Therefore, such guidelines of the Central Government should be implemented in the Universities which are under the Jurisdictions of the States of Haryana. The Committee recommended that such guidelines to clear the backlog by filling the vacancies in a mission mode within a period of one year are required to be issued to the State Higher Education Institutions/State Universities etc., Haryana so that purpose of the Committee to upgrade the social life of the such reserved categories may be achieved in true spirit.

The Committee further recommended to refer the matter to the Chief Secretary to Government, Haryana, by requesting to look into the matter and submit the action taken thereon within a month from the receipt of communication in the regard. On the recommendation of the Committee, a letter dated 16.09.2021 & reminder dated 04.01.2022 were written to the Chief Secretary to Govt. Haryana for taking the necessary action as per recommendation of the Committee.

The Committee was disappointed to note that the Chief Secretary to Govt. Haryana failed to supply action taken report till the finalization of present report.

#### Representation of all Non-Teaching Employees of Scheduled Castes Category working in the Kurukshetra University, Kurukshetra.

On the recommendations contain in 44<sup>th</sup> report of the Committee, a letter on dated 31<sup>st</sup> March 2021 was sent to the Chief Secretary to Government, Haryana, General Administration Department and Vice- Chancellor, Kurukshetra University, Kurukshetra for providing the reply/information in respect of the representation of all the Non-Teaching staff of Scheduled Castes Category working in the Kurukshetra University, Kurukshetra.

The Chief Secretary to Govt. Haryana and the Deputy Registrar, Kurukshetra University, Kurukshetra supplied the reply on dated 28.06.2021 & 30.04.2021, respectively and the same were placed before the Committee in its meeting held on 20.07.2021. The Committee scrutinized/examine the replies. The Committee noted the contents of both the replies and satisfied with the information supplied. The Committee decided to drop the proceeding in this regard.

### Representation to the reserved categories in the appointment and promotion of employees in the Universities of State of Haryana.

The previous Committee take up the matter of reservation in promotion in the Universities of State in its meeting held on dated 14.01.2020 at Haryana Vidhan Sabha, Chandigarh and observed that these Universities are not providing proper reservation to the reserved categories in their promotion. On the recommendation of the previous Committee all the Universities were asked by letter dated 31.01.2020 and subsequent reminder dated 29.05.2020 to supply the requisite information but due to COVID-19 the Universities were closed and information could not be supplied in time. Some Universities supply the reply/comments and after examine the same by the previous Committee, it was decided to conduct the oral examination of the Universities could not be conducted on the matter till the finalization/presentation of the 43<sup>rd</sup> & 44<sup>th</sup> Report of the Committee.

#### KURUKSHETRA UNIVERSITY, KURUKSHETRA

On the recommendation of the previous Committees, the present Committee take up the matter in its meeting held on dated 14.08.2021 of Kurukshetra University, Kurukshetra and after examine the reply the Committee was not satisfied from the contents of the reply by observing that the University not providing the proper representation to the reserved categories. The Committee conduct the oral examination of the Vice Chancellor of the Kurukshetra University, Kurukshetra in its meeting held on dated 01.09.2021 at 12:30 PM at Haryana vidhan Sabha Chandigarh. On the reply submitted by the University vide letter dated 23.06.2020. During the oral examination the Committee raised various objections upon the contents of the reply by stating that the reply furnished by the University is not showing the proper representation to the reserved categories in the appointment/promotion as per their roster policy. The Committee also raised the objection by stating that University not mention the status of the post of Assistant in the reply and the Vice Chancellor admitted the observations of the Committee. After long discussion during the oral examination the Committee asked to the Vice Chancellor to furnish the fresh reply in this regard by mentioning the posts which have not been mentioned in his earlier reply and also provide the proper representation of the reserved categories. The unconfirmed proceeding in this regard was sent to the Vice Chancellor vide letter dated 05.10.2021 and as per recommendation of the Committee therein, the Vice Chancellor furnish the fresh reply vide letter dated 31.01.2022 and relevant part of the such reply is reproduced as under:-

#### "During the oral discussion following issues were raised.

- *i)* Officials sitting since long on the seats may be changed
- *ii)* Setting up of Internal Grievance Redressal Committee at work place for the persons belonging to Scheduled Castes community.
- *iii)* To examine the issue of promotion of SC candidates to the post of Deputy Superintendent.

In this regard I am desired to inform you that the officials sitting since long on the seats have been changed and an Internal Grievance Redressal Committee at work place for the persons belonging to Scheduled Castes Community has also been constituted (copy enclosed). Further to examine the issued of promotion to SC Candidates to the post of Dy. Supdt., the Hon'ble Vice-Chancellor, KUK has constituted a Committee consisting of (i) Prof. Anil Kumar Vashishth, Dean Students' Welfare (ii) Prof. Sanjeev Aggarwal, Dept. of Physics (iii) Prof. Amit Ludri, Deptt. of Law (iv) Dr. Mahavir Ranga, Associate Professor, Department of law to examine the following points in detail:

- *i* In the documents 7 posts of Dy. Supdt. have been filled from general category. As per rule, 20% posts of SC category should have been filled whereas no post has actually been filled from the SC Category.
- *ii* The issue of not giving promotion to SC employees for the post of Dy. Supdt. has been kept pending since when and who are responsible for this.
- *iii* The posts of Assistants have not been shown in the documents submitted by the University. The reason for the same be found out.

The Committee examined the matter under reference and submitted its report on 22.12.2021. The point-wise recommendation of the Committee duly approved by the Hon'ble Vice- Chancellor are as under:-

#### Point. No. (i)

There were 8 posts of Deputy Superintendent in the university. At present,7 posts are filled and all are from General Category. No post of SC category was filled up in the light of letter dated 09.06.2015 of Government of Haryana as the consequential seniority for promotion to SC category was stayed by the Hon'ble Punjab & Haryana High Court. University followed feeder cadre seniority list of clerks and promoted 8 officials on the post of Deputy Superintendent after 09.06.2015. After perusing the files/record, it is crystal clear that the university followed the letterof the State Government dated 09.06.2015 in letter and spirit and could not implement the 20% reservation for SC Category for promotion to Deputy Superintendent; it might be due to pendency of Balbir Singh case at that time & further some interlocutory applications were pending in the Supreme Court of India. From 8 posts of Deputy Superintendent, 2 posts, as per roster of reservation, could be kept vacant during the period between 25.052015 to 10.10.2016.

It is pertinent to mention that number of posts of Deputy Superintendent and Superintendent have not been finalized yet after implementation of New Staff Ratio Scheme of the State Govt. in the university. That is why the question of backlog and number of posts of Deputy Superintendent at present remains unresolved.

#### Point No. (ii)

In pursuance of the Hon'ble Punjab & Haryana High Court Judgment and as per the letter of Government of Haryana dated 09.06.2015 (Supra discussed), the Assistants of SC category were not promoted to the post of Deputy Superintendent under consequential seniority for promotion. There was no illegality or deliberate act on the part of University not to consider them to promote to the post of Deputy Superintendent.

In fact, the University followed feeder cadre seniority list and could not make it possible to promote SCs to the post of deputy Superintendent by following the State Government's instructions as received from time to time. It is pertinent to mention here that the university has given no promotion in any category in Group C including the posts of Deputy Superintendent after 10.10.2016.

In the present matter, nobody can be held responsible as promotions of employees are done through a well-established system of the university under rules of law and regulations of the State Government.

#### Point No. (iii)

The posts of Assistant have not been shown in the documents submitted by the University as the issue raised was related to the posts of deputy Superintendent not of Assistants."

The above reply/comments was placed before the Committee in its meeting held on 23.02.2022. The Committee noted the contents of the such reply and decided to kept the pending of such matter as the same could not be considered due to shortage of time to present the such report as the same will be take up in the subsequent meetings. The Committee further decided that the reply of the other Universities will also be take up in the subsequent meetings.

#### HOME DEPARTMENT

#### The matter of atrocities i.e. crime occurred against the categories of SC, ST & BC etc. and action taken Report/ rate of conviction/pending cases under investigation or in courts etc.

The previous Committee was decided to conduct the oral examination of the Commissioner of Police/Superintendent of Police posted at District Headquarter in its meeting held on dated 04.01.2020 at New Delhi on the matters of atrocities causing against the SC Categories/ rate of conviction in such matter /detail of cases in which accused acquitted /pending cases either under investigation or in the Hon'ble Court etc. Accordingly, the previous Committee examine the Deputy Commissioner of Police, Panchkula and Superintendent of Police, Ambala in its meeting held on dated 01.07.2020. On the suggestion of the said officers during their oral examination, the Committee decided to examine the District Attorneys also alongwith the concerned Superintendent of Police to verify the rate of conviction in the matter of atrocities in the subsequent meetings. Thereafter, in the following meetings the following Superintendent of Police alongwith District Attorney were examined.:-

Sr. No.	Date of Meeting	Officers Attend the meeting	Districts
1.	15.07.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Kurukshetra
2.	15.07.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Karnal
3.	15.07.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Kaithal
4.	22.07.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Hisar
5.	22.07.2020	<ol> <li>Deputy Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Bhiwani
6.	22.07.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Charkhi Dadri
7.	19.08.2020	<ol> <li>Deputy Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Jind
8.	19.08.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Fatehabad
9.	01.10.2020	<ol> <li>Superintendent of Police; and</li> <li>District Attorney.</li> </ol>	Sirsa

Besides it, while conducting the oral examination of the Superintendent of Police & District Attorney, Hisar in its meeting held on dated 22.07.2020, on the suggestion of Superintendent Hisar, the Committee decided that to clear the backlog of the cases of compensation, the District Welfare Officers alongwith concerned Superintendents of Police & District Attorney is required to be examined in the subsequent meetings, thereafter, the following Superintendents of Police, District Attornies & District Welfare Officers were jointly called for oral examination and examined in the following meetings by the previous Committee.:-

Sr. No.	Date of Meeting	Officers Attend the meeting	Districts
1.	07.10.2020	1. Superintendent of Police;	Hansi
		2. District Attorney; and	Hisar
		3. Tehsil Welfare Officer.	Hisar
2.	21.10.2020	1. Superintendent of Police;	Yamunanagar
		2. District Attorney; and	
		3. District Welfare Officer.	
3.	18.11.2020	1. Superintendent of Police;	Panipat
		2. District Attorney; and	
		3. District Welfare Officer.	

During the tenure of previous Committee, the Committee couldn't complete the oral examinations of all the Commissioner of Police/Superintendent of Police/District Attornies & District Welfare Officers till the presentation of the 44<sup>th</sup> report in the Haryana Vidhan Sabha on dated 18<sup>th</sup> March, 2021. Therefore, the Committee decided to take up the matter in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, ROHTAK.

On the recommendation contain in 44<sup>th</sup> Report of the previous Committee, the Committee take up the matter and the oral examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Rohtak was conducted in its meeting held on dated 30.06.2021 at Haryana Vidhan Sabha on the matter of atrocities i.e. crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon'ble Courts against the Scheduled Caste categories. The Committee has raised various objections and asked questions to the following officers/officials clause by clause/case wise on the matter of atrocities caused against the Schedule Caste categories:-

#### Shri Rahul Sharma, Superintendent of Police

The Committee examine the reply/information furnished by the officer and the Committee appreciated to the Superintendent of Police, Rohtak on submitting the well prepared requisite information, on the constitution of SIT to examine the cases of atrocities, to find out the reason for cancellation of FIR and low rate of conviction etc. The Committee also asked the officer to supply the complete report in respect of constitution of the SIT, so that the same may be implemented in the other District of the State to get the better result in the matter of atrocities.

#### Shri Rajesh Kumar, District Attorney

During oral examination of the District Attorney, the member of the Committee raised the questions upon the low rate of conviction by stating that only 23 accused have been convicted out of total 400 cases in the last 10 years. The District Attorney replied that due to delay in furnishing the challan by the police, it effect the result of the case, however, during his tenure as District Attorney since 2019, he never leave the complainant unexamined. After examine the reply, the Committee decided that no need to further examine the District Attorney as the Committee was satisfied.

#### Smt. Renu Sisodia, District Welfare Officer

The District Welfare Officer submit the reply/requisite information dated 30.06.2021 i.e. on the day of his oral examination. During her oral examination, she explain to the Committee in respect of compensation granting to the victims in the cases of murder and rape matters etc. but she has not provide the information in respect of cancelled cases. The District Welfare Officer could not replied satisfactorily on the question in respect of granted and not granted the compensation to some victims as per her report. The Committee took a serious note in this regard and directed to the District Welfare Officer to submit the report regarding amount of compensation granted by the Red Cross and Deputy Commissioner from 2010 to 2020 as well as information regarding not granted the compensation alongwith reason thereon.

The Committee decided that such matter be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, JHAJJAR.

On the recommendation contain in 44<sup>th</sup> Report of the previous Committee, the Committee take up the matter and the oral examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Jhajjar was conducted in its meeting held on dated 30.06.2021, on the matter of atrocities i.e. crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon'ble Courts against the Scheduled Caste categories. The Committee has raised various objections and asked questions to the following officers/officials clause by clause/case wise on the matter of atrocities against the Schedule Caste categories:-

#### Shri Rajesh Duggal, Superintendent of Police.

The Committee appreciated to the Superintendent of Police, Jhajjar on submitting the well prepared requisite information, on the constitution of SIT to examine the cases of atrocities, to find out the reason for cancellation of FIR and low rate of conviction etc. The Committee also asked the officer to supply the complete report in respect of constitution of the SIT, so that the same may be implemented in the other District of the State to get the better result in the matter of atrocities.

#### Shri Amarnath, District Attorney

During oral examination, the Committee observed that there is contradiction in the rate of conviction in the reports submitted by the Director General of Police, Superintendent of Police and District Attorney. As per their reports, in the report of Director General of Police 1 accused convicted, in the report of Superintendent of Police 3 accused convicted and in the report of District Attorney 2 accused have been convicted. On such observation the District Attorney could not reply satisfactorily, however, he has explained that due to sections of SC, ST Act. removed such variation in rate of conviction are showing thereafter, the Committee raised the objection upon the removal of sections of SC, ST Act. but the District Attorney could not reply satisfactorily before the Committee. However, the SP explained in detail during oral examination in respect of cancellation of the FIR registered under the SC, ST Act. The Committee also raised the objection of lowest rate of conviction by stating that out of total 221 cases upto 2020 only in 17 cases, the accused have been convicted. The District Attorney replied that being social compromise in such matters, the rate of conviction is showing low but the Committee was not satisfied with the reply of the District Attorney.

#### Smt. Sweta Sharma, District Welfare Officer

The District Welfare Officer submit the reply/requisite information dated 30.06.2021 i.e. on the day of her oral examination. During her oral examination, the officer explain to the Committee in respect of compensation granting to the victims in the cases of murder and rape matters etc. The Committee asked to explain in respect of the some old cases of murder and rape in which compensation has not been granted so far but she could not replied satisfactorily thereafter, the Committee directed to her to submit the detailed reply in 15 days by explaining the reason of not given the compensation. During oral examination, the District Welfare Officer stated that as and when copy of FIR and challan receiving in her office the financial assistance in this regard are granting and

no case is pending in her office. However, the District Welfare Officer submit the reply vide letter dated 12.08.2021 by explaining the reply of the observation of the Committee. Thereafter, the said reply was considered while considering the fresh replies of all the District Welfare Officers in the meeting held on dated 05.01.2022.

The Committee decided that such matter be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, REWARI.

On the recommendation contain in 44<sup>th</sup> Report of the previous Committee, the Committee take up the matter and the oral examination of the Superintendent of Police, District Attorney of District Court and District Welfare Officer, Rewari was conducted in its meeting held on dated 14.07.2021 in which the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Rewari were orally examined on the matter of atrocities against the Scheduled Caste categories i.e. crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon'ble Courts. The Committee has raised various objections and asked questions to the following officers/officials clause by clause/case wise on the reply furnished by Director General of Police/ Superintendent of Police/ District Attorney on the matter of atrocities against the Schedule Caste categories.

#### Shri Abhishek Jorwal, Superintendent of Polcie

#### Shri Harpal Singh, District Attorney

During oral examination conducted in its meeting held on dated 14.07.2021 the Committee asked to explain in regard to contradiction shown in the reply of SP & DA but they could not tendered their satisfactory replies as the number of cases were not tally from their replies. The Committee was not satisfied and directed them to conduct the joint meeting and compare the reply with each other as well as with the reply of the DGP and then submit the report to the Committee within 2 weeks. The officers assured to the Committee that the replies will be furnished as desired by the Committee but the Committee is disappointed that till the finalization of the report these officers not supply the requisite information.

#### Shri Vinod Chawla, District Welfare Officer

The District Welfare Officer submit the reply on dated 08.07.2021 which was placed before the Committee in said meeting held on dated 14.07.2021. During oral examination the Committee raised various objections by stating that the reply of the District Welfare Officer is worst as the no any case of rape has been shown in the information relating to the year 2010 as well as nominal amount of compensation has been granted in the various cases. The Committee observed that before appearing before the Committee, the District Welfare Officer not properly prepared himself for oral examination as the officer not explain the number of cases of rape, murder etc. in his reply. The Committee took a serious note in this regard and directed to him to submit the detail report duly compared in this regard within 20 days to the Committee, thereafter, the oral examination thereon will be re-conducted by the Committee. The reply in respect of the compensation relating to district Rewari was provided by the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department while supplying the consolidated reply.

The Committee observed that the contents of replies furnished by the DGP & SP were entirely contradictory from each other as the figures of both reports were showing different from each other. The matter could not be completed till the finalization of the report and decided to take up the same in subsequent meetings. Therefore, the Committee decided that such matter be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, MAHENDERGARH, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, NARNAUL.

The Oral Examination of the following Superintendent of Police, Mahendergarh, District Attorney of District Court and District Welfare Officer, Narnaul in respect of the cases of atrocities caused against the Scheduled Caste categories, rate of conviction and compensation granted to the aggrieved persons, respectively was conducted in its meeting held on dated 04-08-2021.

#### Shri Chander Mohan, Superintendent of Police

During the oral examination, the Committee asked the various questions to the Superintendent of Police in respect of not issuing the Charge sheet, not provided the information relating to dispossessed to the plots to the SC Categories as well as on the Supply of incomplete information in respect of another atrocities regarding not allowing fodder for animals/ not allowing horse ridding for marriages/discrimination on caste and not allowing for drinking water etc. Superintendent of Police, could not satisfy the Committee from his replies. The Committee directed to him, to submit the amended reply keeping in view of the above observations of the Committee within a week. Thereafter, the Superintendent of Police submit the detail reply vide memo dated 31.08.2021, keeping in view of the recommendation of the Committee and the same was placed before the Committee in its meeting held on dated 27.11.2021. After examine the contents of the reply, the Committee was satisfied with the reply, of the Superintendent of Police.

#### Shri Anil Lohia, District Attorney

During oral examination, the reply of the District Attorney was considered and found that his reply was extremely incorrect, as incomplete information and incorrect rate of conviction shown in his reply. The Committee also asked many questions in respect of the contents of the reply furnished by the District Attorney but he could not replied satisfactorily. He apologized before the Committee by stating that recently he has been deputed here reason being he could not verify the data minutely and assured that he will furnish the amended and correct reply in this regard within a week. The Committee acceded his request and directed to reconsider the matter and compare the datas with the record of the Court and reports of the Superintendent of Police, and then supply the correct information to the Committee within a week. Thereafter, the District Attorney submit the detail reply vide memo dated 03.09.2021, keeping in view of the recommendation of the Committee and the same was placed before the Committee in its meeting held on dated 27.11.2021. After examine the contents of the reply the Committee was satisfied with the reply of the District Attorney.

#### Shri Vinod Chawla, District Welfare Officer

During oral examination, the reply of the District Welfare Officer was also considered and there were so many discrepancies found as since the year 2010 in the number of cases in which an amount of compensations have not been granted to the eligible and aggrieved persons so far. When the reasons for not granting of compensation was asked by the Committee from the District Welfare Officer, he had explained that the as the charge of District Welfare Officer of the Narnaul has been handed over to him recently and within short period he had compiled all record in this regard. He has accepted that there are number of cases pending since long time in which compensation was required to be disbursed to the aggrieved persons by the then District Welfare Officer, but not granted. He further stated that now, he is taking such matters very seriously and in future he will try best on his level to grant compensation in these pending cases. The District Welfare Officer also

stated that to grant the compensation in the pending cases, extra budget will be required which is to be provided by the Welfare of SCs and BCs Department. Then the Committee directed to the representatives of Welfare of SC and BC Department to provide the necessary/requisite budget to District Welfare Officer at the earliest and such representative i.e. Dy. Director Welfare of SCs and BCs Department assured the Committee that as and when District Welfare Officer will made the request for budget, the same will be provided on priority basis.

Thereafter, the Committee acceded the request of District Welfare Officer and directed him to complete the backlog of compensation within a period of 15 days and submit the report at the earliest to the Committee in this regard accordingly. While Considering the matter of Compensation, the Committee observed that almost in all the districts neither the compensation to the aggrieved persons is being providing nor prescribed payment is being made to them as per relevant norms/ guidelines of the Government. The Committee took a serious note in this regard and recommended that all the Deputy Commissioners be asked to look in to the matter and submit the report to the committee in this regard within 15 days positively by intimating the action taken report against the responsible officers/official who have delayed in disbursing an amount of compensation to the aggrieved person. The reply in respect of the compensation relating to district Mahendergarh (Narnaul) was provided by the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department while supplying the consolidated reply.

The Committee scrutinized/examine the material replies and decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, NUH.

A meeting of the Committee was held on 08.09.2021 in which the oral examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Nuh was to be conducted but the Superintendent of Police, Nuh could not appear before the Committee as he was already engaged to maintain the law and order situation due to agitation of farmers in the Karnal on that day being that by acceding his request, his oral examination was postponed by the Committee. However, the oral examination of the following District Attorney & District Welfare Officer was conducted as per scheduled:-

#### Shri Satyender Kumar, District Attorney, Nuh.

During oral examination, the reply of District Attorney was take up by the Committee and observed that there are so many contradiction in their data and data of the office of Superintendent of Police. The Committee asked various questions and made some observations on the lowest rate of conviction but the said officer could not replied thereupon satisfactorily. The Committee has noticed that the District Attorney taking lightly to the Committee as the data/information supplied by him has not been verified/checked seriously. Therefore, the Committee took a serious note in this regard and directed to the District Attorney to re-examine the matter and submit the detail reply within 20 days positively. Thereafter, the District Attorney furnished the requisite reply vide memo dated 22.09.2021 which was placed before the Committee in its meeting held on dated 06.10.2021 in which the oral examination was re-conducted by the Committee at Haryana Vidhan Sabha.

#### Shri Jagdev Singh, District Welfare Officer, Nuh.

While conducting the oral examination of the District Welfare Officer, the Committee observed that huge number of cases are pending to whom the compensation is to be granted so along ago. The Committee observed that the District Welfare Officer is taking lightly to the Committee and his data/information not verified from the data of the Superintendent of Police and District Attorney. The Committee asked various questions to the District Welfare Officer but the Committee was not satisfied with his reply and took a serious note in this regard. The Committee directed to submit the detail requisite reply within 20 days positively as per proforma which has already been provided. The officer assured to the Committee that the requisite complete information will be supplied to the Committee within 20 days. Thereafter, the District Welfare Officer furnished the requisite reply vide memo dated 01.10.2021 which was placed before the Committee in its meeting held on dated 06.10.2021 in which the oral examination was re-conducted by the Committee at Haryana Vidhan Sabha.

The Committee also directed to the officer of the Committee that the Superintendent of Police be also asked to look into the matter seriously for reexamine the matter and conduct the joint meeting with the DA & DWO to avoid the contradictions in the data and then furnished the requisite information in detail to the Committee so that the oral examination of the concerned may be conducted in subsequent meetings to achieve the purpose of the Committee.

#### Re-Oral Examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Nuh in its meeting held on 06.10.2021.

#### Shri Narender Bijarniya, Superintendent of Police, Nuh

During oral examination of the Superintendent of Police, the Committee examine the reply furnished by him and asked various relevant questions upon the matter of atrocities caused against the reserved categories. The Committee has come to notice the various contradictions in the data provided by the Superintendent of Police and he could not replied upon the observations of the Committee satisfactorily. The Committee observed that the position in the cases of the atrocities relating to district Nuh is showing week compare to the other 19 districts whose oral examination of the Superintendent of Police have been conducted so far. The committee took a serious note in this regard and directed to conduct the joint meeting with the District attorney and District Welfare Officer and then submit the fresh and accurate reply within 15 days from the receipt of communication in this regard. The Committee disappointed to note that the officer not supply the requisite information till the finalization of the present report.

#### Shri Satyender Kumar, District Attorney, Nuh.

On the previous recommendation given during oral examination which was conducted on dated 08.09.2021, the District Attorney furnished the revised reply vide memo dated 22.09.2021 which was placed before the Committee in its meeting held on dated 06.10.2021, during which the said officer was orally examined. After examine the reply, the Committee observed that the rate of conviction in the matter of atrocities caused against the Scheduled Castes Categories is showing very low. The Committee asked the various questions to the said District Attorney thereupon but he could not explain the valid reason of low conviction rate. Resultantly he could not satisfied with his reply to the Committee. The committee took a serious note in this regard and directed to conduct the meeting with the Superintendent of Police and then submit the fresh and accurate reply within 15 days from the receipt of communication in this regard. The Committee disappointed to note that the officer not supply the requisite information till the finalization of the present report.

#### Shri Jagdev Singh, District Welfare Officer, Nuh.

While re-conducting the oral examination of the District Welfare Officer, the Committee again observed that huge number of cases are pending to whom the compensation is to be granted so along ago. The Committee observed that the District Welfare Officer is taking lightly to the Committee as the compensation/ relief has not been granted to the eligible claimant. The Committee asked various questions to the District Welfare Officer but the Committee was not satisfied with his reply and took a serious note in this regard. The Committee directed to refer the matter to the concerned Deputy Commissioner to look into a matter regarding compensation/relief which is not granting in the matter of the atrocities and submit the detail report in this regard. The Committee further recommended to conduct the oral examination of Director General of Welfare of Scheduled Castes, Scheduled Tribes and backward Classes department, Deputy Commissioner and District Welfare Officer, Nuh on dated 27.10.2021 on the such matter of compensation. However, on the huge number of pendency of the matters of compensation in all the districts and the requisite information not supplied by the department in-spite of making various correspondence, the matter was brought to the notice of the Principal Secretary to Govt. Haryana of the Welfare of Scheduled Castes and Backward Classes Department. The department was orally examined thereon 05.01.2022 and during oral examination the

reply furnished by the department examined. The various question/observation have been made by the Committee but the department could not replied satisfactorily and the Committee directed to submit the fresh report upto 01.03.2022 but the Committee is disappointed to note that the department is failed to submit the report till the finalization of the present report. Moreover, the observations and recommendation in respect of such oral examination have been explained in the forgoing paras of such report.

The Committee scrutinized/examine the material replies and the Committee decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

### ORAL EXAMINATION OF COMMISSIONER OF POLICE, DISTRICT ATTORNEY OF DISTRICT COURT AND DISTRICT WELFARE OFFICER, GURUGRAM.

A meeting of the Committee was fixed for 11.09.2021 to conduct the oral examination of the Commissioner of Police, Gurugram, District Attorney of District Court and District Welfare Officer, Gurugram but Commissioner of Police could not appear before the Committee as he was busy in a video conference with W/DGP, Haryana regarding conducting of State level examination i.e. HCS & NEET. District Welfare Officer could not appear before the Committee as that time he was not available. Therefore, with the permission of the Committee Shri Kulvinder Singh, Joint Commissioner of Police, Headquarters, Gurugram and Shri Kamal Kishore, Tehsil Welfare Officer, Gurugram were appear on behalf of the Commissioner of Police, Gurugram & District Welfare Officer, respectively. Moreover, the following officers were orally examined as under:-

#### Shri Kulvinder Singh, Joint Commissioner of Police, Headquarters, Gurugram.

The reply furnished by the the Commissioner of Police, Gurugram was examined by the Committee and during oral examination, the Committee observed that while submitting the said reply, the information in respect of the Statement 6 regarding detail of cases of atrocities i.e. not allowing Horse riding during marriage, not allowing to take water, not allowing to get a fodder for animals from the farms, dispossessed from the own property/ plots/ house and matters of the discrimination on castes basis etc. have not been provided. The Committee also observed that the incomplete information has been explained while submitting the consolidate statement vide statement 7 as well as huge number of cases are showing cancelled in the list. The Joint Commissioner could not replied satisfactorily on the observations of the Committee. The Committee took a serious note in this regard and directed to the Joint Commissioner, Gurugram to reconsider the matter seriously and submit the revised complete reply alongwith reason of cancel of cases within 15 days positively. Thereafter, the Commissioner of Police, Gurugram submit the revised and amended reply vide memo dated 10.12.2021 which was placed before the Committee in its meeting held on dated 12.01.2022 and after examine the contents of the reply the Committee was satisfied with the reply.

#### Shri Dharmender Rana, District Attorney at District Court, Gurugram

The Committee also considered the reply of the District Attorney and due to inclusion of the matter of the criminal complaints with the matter of cases in which FIR registered, so many contradictions were showing in his reply. Resultantly, the data of the reply of the District Attorney was not matching with the data provided by the office of Commissioner of Police, Gurugram. The Committee was not satisfied with the reply/information provided by the District Attorney, District Court, Gurugram and the Committee directed to him to re-examine the matter and submit the detail case wise report alongwith rate of conviction within 15 days positively. The District Attorney furnished the revised and amended reply on dated 24.09.2021 through official email which was placed before the Committee in its meeting held on dated 12.01.2022. After examine the contents of the reply the Committee was satisfied with the reply.

#### Shri Kamal Kishore, Tehsil Welfare Officer, Gurugram

On behalf of the District Welfare Officer, the Tehsil Welfare Officer & Smt. Neelam Kumari, Assistant were appeared before the Committee. During the oral examination, the Committee considered the reply and asked to the Tehsil Welfare Officer regarding exact number of pending cases in which relief/compensation yet to be disburse to the eligible persons but the Teshil Welfare Officer could not reply to the Committee satisfactorily as he was not fully prepaid for giving the reply. The Committee also observed the since 2010 number of cases are pending in which the compensation was required to be disburse to the aggrieved person but not granted so far. The Tehsil Welfare Officer could not replied satisfactorily thereupon. Moreover, the Committee was not satisfied with their replies and took a serious note in this regard and directed to make a correspondence with the Deputy Commissioner concerned to look in the matter seriously to meet-out the pendency of the cases at the earliest and submit the report within 15 days positively. In the mean time on the recommendation of the Committee, the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department submit the consolidate reply including the reply of district Gurugram thereupon the oral examination of such Principal Secretary was conducted on dated 05.01.2022 and the Committee directed to clear the backlog of the pendency of the cases of compensation. The Committee was also directed to submit the report in this regard upto 01.03.2022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

The Committee also recommended/directed that the observations of the Committee be referred to the Director General of Police with the request to issue the direction to all the Superintendent of Police at District Head-Quarter to provide the copy of FIR, Copy of Challan and Copy of decision of the cases relating to the matter of the atrocities to all the District Welfare Officer within a week from the registration of FIR, from the submission of challan and from the date of decision respectively so that the pending matter of the compensation to be cleared in time and purpose of the Committee to upgrade the social life of the down trodden people be achieved. On the said recommendation a letter in this regard was sent to the Director General of Police vide letter dated 06.10.2021 but the Committee was disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

The Committee scrutinized/examine the material replies and decided that such matter relating to the Commissioner of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

A meeting was conduct on dated 01.09.2021 in which decided to conduct the oral examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Sonipat on the matter of atrocities i.e. crime caused/rate of conviction/ acquittal/ compensation/pendency under investigation and in the Hon'ble Courts against the Scheduled Caste categories on dated 15.09.2021 at Haryana Vidhan Sabha. During the oral examination, the Committee has raised various objections and asked questions clause by clause/case wise on the matter of atrocities against the Schedule Caste categories to the following officers/officials.

#### Shri Jashandeep Singh Randhawa, Superintendent of Police Sonipat

After examine the reply furnished by Superintendent of Police, the Committee appreciated to the officer on submitting the well prepared requisite information as well as on the constitution of SIT to examine the cases of atrocities and to find out the reason for cancellation of FIR and rate of conviction. The Committee also stated that out of 19 districts which have been examined so far the Superintendent of Police, Sonipat furnished the well prepared reply. However, the Committee directed to the Superintendent of Police to re-check the detail of cases showing in the Statement -1&2 as well as the detail of cases relating to the years 2015 to 2020. Moreover, the Committee was satisfied with the reply of Superintendent of Police.

#### Shri Suresh Kumar, District Attorney, Sonipat.

The Committee also considered the reply of the District Attorney and there were so many contradictions shown in his reply as the data provided by the District Attorney was not matching with the data provided by the Superintendent of Police. The Committee directed to the District Attorney to telly the data regarding rate of conviction with the data of the Superintendent of Police and submit the amended reply within 15 days. The Committee asked the reason of the low rate of conviction on the matter of atrocities. The District Attorney replied that in most of the cases disposed of being compromise by the parties. Moreover, the Committee was satisfied with the information provided by the District Attorney, District Court, Sonipat.

#### Smt. Renu Sishodia, District Welfare Officer.

During oral examination of the District Welfare Officer, the reply furnished by her was take up and the various questions relating to the reply was asked to her as well as number of objections were raised thereon. The District Welfare Officer couldn't reply upon the question and objection asked/raised respectively by the Committee. The Committee observed that the District Welfare Officer appear before the Committee in casual manners without any proper preparing the matter as she was not having knowledge in respect of the matter of compensation to be granted to the aggrieved person of the reserved categories under the matters of atrocities. The Committee also observed that the reply submitted by such DWO is the worst reply since the Committee considering the matter of compensation. The Committee took a serious note in this regard and directed to her to submit the complete and correct reply within 20 days positively. The DWO assure the Committee that the requisite information of the reply will be supplied within 20 days.

However, the matter of pendency of cases of compensation was also referred to the Principal Secretary to Government, Haryana, Welfare of Scheduled Castes and Backward Classes Department and his oral examination was conducted on dated 05.01.2022. The Committee directed to clear the

backlog of the pendency of the cases of compensation and to submit the report in this regard upto 01.03.2022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

#### Smt. Vandana Sharma, Deputy Director, Welfare of SC & BC Department.

On the unsatisfactorily performance of the District Welfare Officers, the Committee raised the issue with Smt. Vandana Sharma, Deputy Director who was appeared in the meeting on behalf of the Principal Secretary to Government, Haryana, Director General, Welfare of SC & BC Department. She pleaded that all the instructions/recommendations of the Committee are being regularly bringing to the notice to all the District Welfare Officers time to time. The Committee directed that in future while making the correspondence with the District Welfare Officers a copy of the same be sent to the Committee for information. The Committee also directed to clear the backlogs and then submit the report in this regard. The Deputy Director assure the Committee that the requisite reply will be supplied in due course.

After scrutinized/examine the material replies and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

#### ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE, DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, PALWAL.

A meeting was conduct on dated 21.10.2021 in which decided to conduct the oral examination of the Superintendent of Police, District Attorney, District Court and District Welfare Officer, Palwal on dated 30.10.2021 at Haryana Bhawan, New Delhi on the matter of atrocities caused against the Scheduled Caste categories, rate of conviction and compensation granted/not granted to the aggrieved persons. Accordingly the following officers orally examined on dated 30.10.2021 as under:-

#### Shri Rajesh Duggal, Superintendent of Police, Palwal.

During oral examination, the Committee observed that there is contradiction between the consolidate statement and detail of cases as well as number of cases are showing pending, it seems that the reply has been prepaid in hurry being that the reply could not be properly prepaid. Thereafter, the said officer assured to the Committee that within two weeks he will furnished the fresh, amended and accurate reply to the Committee. Thereafter, the Committee accused his request as assurance.

The Committee disappointed to note that the officer not supply the requisite information till the finalization of the present report.

#### Shri Amar Nath, District Attorney, Palwal.

The Committee also considered the reply of the District Attorney. The contents of the reply i.e. rate of conviction etc. examined by the Committee keeping in view of the reply furnished by the Superintendent of Police concerned. Being the rate of conviction found better than the rate of conviction of other districts, the Committee was satisfied with the reply of the District Attorney, therefore, neither any observation made nor any objection have been raised by the Committee upon the functioning of the District Attorney.

#### Smt. Vandana Sharma, Deputy Director (Social Welfare of Sc & BC Department) and Shri Jai Pan Singh, District Welfare Officer, Palwal.

During the oral examination, the Committee examine the reply of the District Welfare Officer and found that there were contradiction in the detail of cases of Superintendent of Police and DWO as in the list of cases provided by the SP there were 380 cases but in the list of DWO there were 410 cases. Besides it, the DWO could not replied satisfactorily upon the observations of the Committee relating to the number of old cases in which amount of compensation not disbursed to the aggrieved. Thereafter, the Committee asked to the Deputy Director Social Welfare of SC & BC Department as to whether any instructions/directions have been issued to all the District Welfare Officers to submit the requisite reply to the Committee. The said Deputy Director replied that the necessary instructions in this regard have been issued to all the District Welfare Officers and it has also been asked to collect the copies of FIR from the concerned office of the Police. The Committee pinpoint the matter in which murder has been caused almost 7 years ago and only 1.5 Lakh Rupees as compensation/relief has been given to the victim so far but the District Welfare Officer could not satisfactorily replied upon the such observation of the Committee. The Committee took a serious note and asked to the Deputy Director that what kind of action are being taken by your department upon such kind of officers/officials. The Deputy Director replied that we are issuing instructions again and again and now we will conduct the meeting of all the District Welfare Officers with the Director to sort-out the pending issues. The Committee observed that the replies of almost all the District Welfare Officers were incorrect and further raised various issues/objections upon the reply furnished by the

District Welfare Officers and every time the District Welfare Officers could not reply satisfactorily upon the observations of the Committee. District Welfare Officers requested to the Committee for another opportunities for submission of corrected/amended reply and the Committee acceded his request by directing to him to submit the amended reply within three weeks to the Committee. The District Welfare Officer assured to the Committee that the requisite and correct reply will be submit within prescribed period i.e. within three weeks. Thereafter, on the matter relating to all the districts regarding pendency of the cases of compensation, the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department was orally examined on dated 05.01.2022 and the Committee directed to clear the backlog of the pendency of the cases of compensation. The Committee was also directed to submit the report in this regard upto 01.03.2022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

After scrutinized/examine the material replies and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

### ORAL EXAMINATION OF DEPUTY COMMISSIONER OF POLICE, DEPUTY DISTRICT ATTORNEY AND DISTRICT WELFARE OFFICER, FARIDABAD.

A meeting was conduct on dated 10.11.2021 in which decided to conduct the oral examination of Deputy Commissioner of Police-Head Quarter, Deputy Commissioner of Police, Central, District Attorney, District Court and District Welfare Officer, Faridabad on dated 10.11.2021 at PWD Rest House, Gurugram, on the matter of atrocities caused against the Scheduled Caste categories, rate of conviction and compensation granted/not granted to the aggrieved persons. Accordingly the following officers orally examined on dated 10.11.2021 as under:-

## Dr. Anshu Singla, Deputy Commissioner of Police, Head Quarter

&

## Shri Mukesh Kumar, Deputy Commissioner of Police Central, Faridabad.

The reply submitted by the Deputy Commissioner of Police was take up during oral examination and the said officer explained the reply clause by clause before the Committee and also replied on questions asked by the Committee in detail by producing the relevant record before the Committee. Shri Mukesh Kumar, Deputy Commissioner of Police also stated that a SIT has been constituted to conduct the matters of atrocities on priority basis and regularly to monitor such kind of matters. He has also explained that the meeting are conducting in this regard and due to that efforts, the fruitful results in execution of the matter of atrocities are being reflected. The Committee was satisfied with the reply of the Deputy Commissioner of Police and also appreciated to both the officers on the constitution of SIT thereon as well as satisfactorily replied upon the questions asked by the Committee.

### Shri Ajay Kumar, Deputy District Attorney, Faridabad.

Due to not fill up the post of District Attorney, the Deputy District Attorney was appeared before the Committee and requested to allow him for oral examination. The Committee acceded his request and permit him to appear before the Committee. The Committee take up the reply furnished by the Deputy District Attorney and ask various question and observations keeping in view of his reply. The officer given the reply to the Committee satisfactorily, moreover, the rate of conviction of the Faridabad District was better than the rate of conviction of the other districts. However, to accelerate the work relating to the compensation/relief, the Committee directed him to provide the copy of judgements to the District Welfare Officer within a week by intimating to the Committee.

#### Shri Jai Pan Hooda, District Welfare Officer, Faridabad.

The Committee examined the reply of the District Welfare Officer, Faridabad and observed that number of cases of the compensation are pending since long time. The Committee also observed that the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes Department is not well performing in granting compensation to the aggrieved persons. The Officer replied that the Police Department not providing the copy of FIR and Challan in time as the list of number of cases of the year 2014 to 2017 has been provided at now, resultantly the cases are showing pending. There upon the Commissioner of Police denied by stating & showing the record that copy of FIR and Challan were provided to the DWO in time. The Deputy Director, Smt. Vandhana Sharma explained/alleged that the Police department now at that time providing a documents due to that cases are pending. The Committee was not satisfied with the reply of District Welfare Officer and Deputy Director of the Department. The Committee took a serious note in this regard and decided to conduct oral examination of the Principal Secretary to Government, Haryana, Welfare of Scheduled Castes and

Backward Classes Department on the matter of pendency of compensation cases relating to all the districts. The Committee also directed to the department to submit the consolidated detail of the pending cases of compensation since the year 2010 alongwith the reason of pendency of these cases so that motive of the Committee be achieved.

Accordingly, the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department was orally examined on dated 05.01.2022 and the Committee directed to clear the backlog of the pendency of the cases of compensation. The Committee was also directed to submit the report in this regard upto 01.03.2022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

After scrutinized/examine the material replies and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

# ORAL EXAMINATION OF THE SUPERINTENDENT OF POLICE AND DISTRICT ATTORNEY KARNAL.

On the recommendation contain in 44<sup>th</sup> report of the Committee, the requisite reply on the matter of atrocities caused against the Scheduled Castes category, on the rate of conviction and on the compensation/ relief to be granted to the aggrieved person was supplied by the Superintendent of Police, District Attorney and District Welfare Officer respectively. The Committee examined their replies and decided to conduct their oral examination in its meeting to be held on dated 17.11.2021. Accordingly the following Officers appear before the Committee for their oral examination on dated 17.11.2021.

### Shri Ganga Ram Punia, Superintendent of Police, Karnal

The reply on the matter of atrocities caused against the Scheduled Castes Category furnished by the Superintendent of Police was considered and examined by the Committee and oral examination thereupon of the Officer was conducted. The various questions were asked and observations were made by the Committee during the oral examination and the Officer replied and explained everything to the Committee satisfactorily. Except something small thing, the Committee was satisfy with the reply of the Officer and no adverse recommendations/ observations made in this regard. Resultantly, the Committee accepted the reply of the Superintendent of Police.

#### Shri Devender Mittal, District Attorney, Karnal

The reply on the rate of conviction in the matter of atrocities caused against Scheduled Castes Categories furnished by the District Attorney was also considered/ examined and oral examination of the officer was conducted. During oral examination, the Committee raised the objection upon the showing the nil conviction rate in the year of 2020 but the District Attorney could not replied satisfactorily to the Committee. The Officer stated that he has join here recently on dated 18.10.2021 and requested to given another opportunity to submit the fresh reply within a week. The Committee acceded his request but the Committee disappointed to note that the Officer is failed to submit the requisite information till the finalization of the present report.

#### Smt. Krishna, District Welfare Officer, Karnal

The reply in respect of compensation/ relief granted to the aggrieved person in the matter of atrocities was considered and examined by the Committee as well as the said District Welfare Officer was orally examined thereon. The Committee observed that as per reply furnished by her number of cases in which compensation/ relief is to be granted were pending. The Committee asked various questions thereupon and made some observation on the pendency of the cases. The District Welfare Officer given the reason that being the copy of the FIR/ copy of challan are not providing by the Police Headquarter the compensation in these cases could not be granted. The Committee observed that the District Welfare Officer has not made sufficient efforts to collect the required documents and to grant the compensation/ relief to the claimant. The Committee was not satisfied with the reply of District Welfare Officer and directed to the Superintendent of Police to conduct the meeting with the District Welfare Officer and verify the relevant record and clear the backlog of the pending cases. At the end of the meeting the District Welfare Officer and Smt. Vandana Sharma, Deputy Director, Welfare of SC & BC Department assured to the Committee that the required document will be collected and all the pendency will be clear within 15 days. The Committee acceded their request. However, the Principal Secretary, Welfare of Scheduled Castes and Backward Classes Department was orally examined on dated 05.01.2022 and the Committee directed to clear the backlog of the

pendency of the cases of compensation. The Committee was also directed to submit the report in this regard upto 01.03.2022 but the Committee disappointed to note that the department is failed to submit the requisite information till the finalization of the present report.

After scrutinized/examine the material replies and conduct of oral examination of the departmental representative appeared before the Committee, the Committee decided that such matter relating to Superintendent of Police, District Attorney and District Welfare Officer be consider while oral examination of the Additional Chief Secretary to Government, Haryana & Director General of Police (Home Department) and Principal Secretary to Government to Haryana (Welfare of Schedule Castes and Backward Classes Department) in this regard to be conducted in subsequent meetings.

# To grant the compensation and other facilities i.e. houses, plots etc. to the victims of incidences occurred in the Villages Mirachpur and Bhatla.

The above matter was take up by the previous Committee in its meeting held on dated 07.10.2020 and on the recommendation of the Committee, the Deputy Commissioner, Hisar was asked vide letter dated 13.10.2020 to submit the report in respect of the facilities of houses, plots and compensation provided to the victims of the villages Mirachpur and Bhatla incidences. The reports in this regard submitted by the Deputy Commissioner, Hisar & Superintendent of Police, Hansi vide letters dated 11.11.2020 & 23.10.2020 were scrutinized by the Committee in its meeting held on dated 18.11.2020 and decided to discuss the matter in detail with the quarter concerned in the subsequent meetings but till the finalization and presentation of the 44<sup>th</sup> report, the Previous Committee could not take up and discuss the matter.

Now such matter again placed before the present Committee in its meeting held on dated 23.02.2022 and after scrutinize and examine in detail, the Committee observed that the sufficient facilities i.e. houses, plots and compensation etc. have been provided and no any other complaint or representation has been received before the Committee. Therefore, the Committee decided that no further proceeding is required in such matter and also decided to drop the matter accordingly.

### Regarding issuance of the directions to all the Commissioner of Police/Superintendent of Police at District Head-Quarter to provide the copy of FIR, Copy of Challan and copy of decision in the matters of atrocities against the reserved categories etc.

While conducting the oral examination of the Commissioner of Police, Gurugram, District Attorney and District Welfare Officer, Gurugram in its meeting held on dated 11.09.2021 at 12.30 P.M at Haryana Bhawan New Delhi on the matter of atrocities caused against the reserved categories and compensation is being granted to them by the welfare of Scheduled Class and Backward Classes Department, the Committee observed that the Police Head Quarters are not providing the requisite documents i.e. copy of FIR/Chalan/Decision etc. to the District Welfare Officer in time in true spirit and in absence of that, these officers could not be process in the matter of compensation which to be granted to the victims of the reserved categories. The Committee further observed that a Nodal Officer at each District Police Head Quarter for providing the above requisite information to the District Welfare Officers is required to be appointed to avoid the delay in future and such matter is required to be brought to the notice of the Director General Police of Haryana for appointing a Nodal Officer accordingly as well as issuance of the directions to all the Commissioner of Police/Superintendent of Police at District Head Quarter for providing the required documents to the District Welfare Officer concerned. On the recommendation of the Committee a letter dated 06.10.2021 was written to the Director General of Police, Haryana.

The Committee was disappointed to note that the department failed to supply the requisite information/comments till the finalization of this report.

### 143

## Report of NGO in respect of atrocities committed against Dalits in District Mewat, Haryana.

The previous Committee took the cognizance upon the report of NGO in respect of atrocities committed against dalits in District Mewat in its meeting held on 17<sup>th</sup> June, 2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee the Director General of Police, Haryana and Superintendent of Police, Mewat furnish their replies vide letters dated 29.07.2020 & 07.07.2020, respectively. These replies were placed before the previous Committee in its meeting held on 13.08.2020. The previous Committee was not satisfied with the reply and decided that the matter will be reconsidered in the subsequent meetings. Now the such pending matter was again placed before the present Committee in its meeting held on dated 17.02.2022 and the Committee, reexamine the matter and decided to drop the proceeding.

\_\_\_\_\_

## Representation of Smt. Shiksha Devi W/o Late Shri Ramchander, to take the legal action against Shri Arinder Singh and submit the action taken report thereon.

A representation of Smt. Shiksha Devi W/o Late Shri Ram Chander, resident of Village Baroli Majra, P.O. Ledi, Tehsil-Chhachhrauli, District-Yamuna Nagar for taking the legal action against Shri Arinder Singh who have compelled for suicide to her husband Sh. Ram Chander was received and the same was placed before the Committee in its meeting held on 28.07.2021 at 12.30 P.M at Haryana Vidhan Sabha, Chandigarh. The Committee discussed the matter in detail and observed that keeping in view of the enclosed statement of deceased person i.e. Late Shri Ram Chander which may be called dying declaration under section 32 of Indian Evidence Act, 1872, the quarter concerned not took the effective action inspite of lapse of two month in occurrence. The Committee also observed that the matter is very serious of nature and required to be re-investigate properly. Therefore, on the recommendation of the Committee the matter was refered to the Director General of Police Haryana and Superintendent of Police, Yamuna Nagar vide letter dated 02.08.2021 to look in to the matter seriously and took an action as per law by submitting the report/comments in detail within a period of 15 days from the receipt of the communication in this regard.

The Superintendent of Police, Yamunanagar supplied the reply/comments on dated 23.8.2021 upon the representation of Smt. Shiksha Devi W/o Late Shri Ramchander. In such reply the theme of the investigation report has been conveyed by stating that Shri Ram Chander husband of the complainant i.e. Smt. Shiksha Devi was expired due to heart attack and the same was placed before the Committee in its meeting held on 08.09.2021. After scrutinized/examine the reply, the Committee was not satisfied with the reply, however, the matter was kept pending to reconsider in the subsequent meetings.

Now the such matter was again placed before the Committee in its meeting held on dated 23.02.2022 and after re-examine the matter the Committee observed that now the matter is sub-judice and the Committee can not intervene in such circumstances. Therefore, the Committee decided to drop the matter.

### Complaint of Shri Jaiveer Singh Ranga S/o Shri Ramswaroop Ranga, Naib Tehsildar, Thanesar to take legal action under Atrocity Act against Shri Akhil Pilani, IAS Sub-Division Officer, Thanesar.

A complaint of Shri Jaiveer Singh Ranga S/o Shri Ramswaroop Ranga, Naib Tehsildar, Thanesar which was placed before the Committee in its meeting held on 30.12.2020 at 01.00 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee the matter was referred to the Chief Secretary to Govt. Haryana & Director General Police, Haryana for submitting the comments/report in this regard. The DGP furnished the report/comments vide letter dated 05.02.2021, in which stated that there is no evidence either oral or written regarding any caste discrimination caused against the complainant by Sh. Akhil Pilani and the allegation leveled by the complainant do not seen to be genuine and entirely unsubstantiated. Thereafter, the complainant itself submit the letter dated 06.09.2021in which stated that they have amicably resolve the matter/issue with Shri Akhil Pilani, ADC, Kurukshetra and now he don't want to any legal proceeding against the ADC, Kurukshetra. Such matter was placed before the Committee in its meeting held on 23.02.2022 and the Committee was also convinced with the report of the DGP as well as with the view of the representationist and decided to drop the matter accordingly.

### Complaint of Shri Rajpal Parjapati, Daksh Parjapati Shiksha AVM Samaj, Sewa Samiti, against Shri Jai Bhagwan, Councillor of Ward No. 9 & others non-socials elements of Village Garhi Bohar, Rohtak in respect of remove the Board of new constructed Chopal/Dharmashala as well as possessed the same by force.

A complaint of Shri Rajpal Parjapati, President Daksh Parjapati Shiksha AVM Samaj, Sewa Samiti, Village Garhi Bohar, Rohtak against Sh. Jai Bhagwan, Councellor of Ward No. 9 & others non-socials elements regarding the removal of signboard of Chopal/Dharmashala of kumhar Community and dispossessed from the same was placed before the previous Committee in its meeting held on 30.12.2020 at 01.00 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the previous Committee, the matter was referred to the Deputy Commissioner, Superintendent of Police and Commissioner, Municipal Corporation, Rohtak for submitting the report/comments in this regard. These quarter concerned not submit their comments till the finalization/presentation of the 44<sup>th</sup> Report of the Committee.

On the recommendations contain in  $44^{th}$  report of the Committee, a letter dated  $6^{th}$  April, 2021 and reminder on  $23^{rd}$  November, 2021 were sent to the said quarter concerned for supplying the latest requisite information. Thereafter, the Superintendent of Police, Rohtak endorse a copy of memo dated 21.02.2022 addressed to the Chairperson of National Women Commission by enclosing the comments of the DSP, Rohtak. The matter was placed before the Committee in its meeting held on 09.02.2022 and after examine the contents of the comments the Committee observed that being positive action of the quarter concerned, the grievances of the representationist has been meetout. Therefore, the Committee decided to drop the matter.

146

### Complaint of Shri Satyanarayan & others belonging to Kumhar community, Village Samchana, District Rohtak.

A Complaint of Shri Satyanarayan & others belonging to Kumhar community, Village Samchana, District Rohtak regarding measurement and making the entries in the revenue record of land of Aave Pajawe belonging to Kumhar Community etc., was placed before the previous Committee in its meeting held on 17.02.2021 at 01.00 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee the matter was refer to the Deputy Commissioner and Superintendent of Police, Rohtak for submitting the comments/action taken report thereon but till the finalization/presentation of the 44<sup>th</sup> Report the quarter concerned failed to supply the requisite information.

**On the recommendations contain in 44<sup>th</sup> report of the Committee**, a letter dated  $6^{th}$  April, 2021 and reminders on  $23^{rd}$  November, 2021 &  $6^{th}$  January, 2022 were sent to the above quarter concerned for supplying the latest requisite information. Thereafter, the above officers i.e. Deputy Commissioner and Superintendent of Police, Rohtak supplied their comments/action taken report vide letter dated 15.01.2022 & 07.12.2021, respectively and the same was placed before the Committee in its meeting held on dated 09.02.2022. After scrutinized the comments, the Committee was satisfied and decided to drop the matter.

Utilization of funds of component plan of the Scheduled Castes categories by the following departments : —

- i.) Public Works (B&R) Department;
- ii.) Agriculture and Farmers Welfare Department;
- iii.) Irrigation & Water Resources Department;
- iv.) Rural Development ; and
- v.) Development & Panchayat Department.

The previous Committee took the suo-moto cognizance on the News i.e. "Funds for Scheduled Castes Scheme not utilized" published in the newspaper 'The Tribune' on dated 31.08.2020 in its meeting held on dated 02.09.2020 at Haryana Vidhan Sabha Chandigarh. On the recommendation of the Committee, the Principal Secretary to Govt. Harvana, Welfare of Scheduled Castes and Backward Classes Department submit the reply vide letter dated 25.11.2020 vide which department wise scheme for Scheduled Caste, Sub Plan outlay and expenditure for the year 2017-18, 2018-19, 2019-20 and 2020-2021 (till September, 2020) was explained. After scrutinize/examine the reply in its meeting held on dated 16.12.2020 at Haryana Vidhan Sabha, Chandigarh, the previous Committee decided and selected to examine five departments i.e. P.W.D. (B&R), Agriculture and Farmers Welfare, Irrigation and Water Resources, Rural Development and Development & Panchayat Department in its subsequent meetings regularly so that observations of the Committee may be meet out. On the recommendation of the Committee, the said department were asked to supply the latest reply/information. Out of above five department, the previous Committee only could conduct the oral examination of three departments namely P.W.D.(B&R) Department, Irrigation and Water Sources Department and Agriculture and Farmers Welfare Department but due to having incomplete information supplied by these three department the previous Committee was not satisfied with the performance of the such department. The Committee was disappointed to note that these department failed to supply the complete information till the finalization of the 44<sup>th</sup> Report. Thereafter, the present Committee take up the matter and examined the above three departments explained as under:-

#### PUBLIC WORKS (B&R) DEPARTMENT

On the objections/observations on the reply furnished by the Welfare of Scheduled Castes and Backward Classes Department and Public Works (B&R) Department in respect of funds of component plan as well as on the recommendation of the previous Committee, the Public Works (B&R) Department re-submitted his reply vide letter dated 12.03.2021. The said reply was placed before the Committee in its meeting held on dated 15.04.2021. The Committee scrutinize/examine the reply but the Committee was not satisfied with the contents of the reply and decided to conduct the oral examination of the departmental representative on dated 20.04.2021. During the oral examination the Committee asked to Additional Chief Secretary to Govt. Haryana, PWD (B&R) Department to submit the detail report regarding pending works relating to construction and repair of roads for the areas which have at least 40% population of SC Categories, the departmental representative assured to the Committee that the requisite information will be furnished within a month positively by suggesting that in the subsequent meetings the concerned departments i.e. Finance & Planning Department may also be called to assist the Committee so that the issues may be sorted out amicably. The Committee was agreed with the suggestion of the departmental representative and directed to the officer of the Committee to called the concerned officers of Finance and Planning Department alongwith the Additional Chief Secretary to Govt. Harvana, PWD (B&R) Department in the next meeting of the Committee to be held on dated 26.05.2021. The Committee directed to the Additional Chief Secretary to Govt. Harvana, PWD (B&R) Department the budget allocated under the SC Component plan for a particular work may not be diverted to other works. The officer agreed with the recommendations of the Committee and assured to the Committee that in future it will be kept in view and the budget of SC Component plan allocated for the particular purpose will be utilized for the same. Due to second wave of COVID-19, the meetings of the Committees were postponed for the time being, due to that the oral examination of the department which was to be made on dated 26.05.2021 could not be conducted as the same was conducted on dated 16.06.2021 at 12.30 P.M at Haryana Vidhan Sabha Secretariat, Chandigarh.

#### **Oral Examination Conducted on dated 16.06.2021**

The oral examination of the Additional Chief Secretary, Public Works (B&R) Department on the reply submitted vide letter dated 27.05.2021 and of the Finance and Planning Department, Haryana upon the criteria adopted for allocation of budget to the SC Component plan for the construction of road/over bridges/path etc. was conducted in the meeting held on dated 16.06.2021. The various objections and queries regarding diversion of the budget allotted for the SC Component plan have been raised during the oral examination but the departmental representative totally denied by stating that it is confirm that the funds allotted for the particular purpose is being utilized for the same purpose. The departmental representative explained to the Committee that as per the instructions/guidelines/norms of the Planning Commission, the funds of SC Component plan is being utilized. Such norms/guidelines have been explained in the next paras in the reply furnished by the department vide letter dated 30.06.2021.

The Additional Chief Secretary, Planning Commission explain to the Committee that out of total budget of the state 20% budget allotted and utilized either directly or indirectly for the SC population out of which 11% budget is being utilized upon individual and 9% upon common project. It has also been clear that for utilization of 9% for common project there should be 1/3<sup>rd</sup> population of SC Categories. On the objection raised by Sh. Satya Parkash Jrawta, Member of the Committee in respect of utilization of the fund of SC Component plan in the areas where neither farmers nor

industrialist belonging to the SC Categories are available, the planning department provide the detail in respect of department wise bifurcation/allocation of funds for direct and indirect benefit schemes. During oral examination of the Additional Chief Secretary to Govt. Haryana, Planning suggested to the Committee it may be possibility that the fund of SC Component plan of 9% for common project be decreased and the fund of SC Component plan of 11% for individually be increased accordingly to avoid the laps of budget.

On the observations of the Committee, the PWD (B&R) Department placed the detail of roads constructed, to be constructed etc. for the areas in which 40% population of SC categories is residing and having kacha path/rasta of 6 karams.

The detail of oral examination have been explained in the relevant proceeding, however, on the objection/questions/observations raised by the Committee during oral examination the departmental representative reply with facts by showing the relevant instructions/guidelines thereupon. The main observations of the Committee in respect of diversion of the fund of SC component plan was meet out upon the satisfactory detail reply of the departmental representative. At the end, the Committee was satisfied with the reply and decided to drop the proceeding on the such subject. Moreover, the relevant portion of reply submitted by the Planning Department vide memo dated 30.06.2021, is also reproduced for reference which as under:-

# Norms fixed by erstwhile Planning Commission (now NITI Aayog) for indicating allocation of the SCSP fund.

The Nodal Agency, while indicating allocation of the Scheduled Castes Sub-Plan Fund to the Scheduled Castes Sub-Plan Schemes shall observe the following norms namely:

- i. Schemes which are exclusively benefiting Scheduled Caste individuals or Scheduled Caste households, 100% of Scheme cost shall be allocated and accounted for under Scheduled Castes Sub-Plan fund;
- ii. For Schemes benefitting Scheduled Caste habitations, 100% of Scheme cost shall be allocated and accounted for under the Scheduled Castes Sub-Plan fund.
- iii. In case of other habitations the cost shall be allocated and accounted for under Scheduled Castes Sub-Plan in proportion of the population of the Scheduled Castes;
- iv. For general Schemes, included in the Sub-Plans, benefitting Scheduled Castes individuals or Scheduled Caste households, alongwith others, the Scheme cost shall be allocated and accounted for under the Scheduled Castes Sub-Plan, in proportion to the Scheduled Caste beneficiaries actually covered;
- v. In respect of non-divisible infrastructure works a portion of the Scheme cost, as may be determined by the State government, will be deemed to have been attributed for Scheduled Castes Sub-Plan. This fraction cannot, however, exceed one-third of the percentage of SC population in the state.

Allocation of fund for Schedule Castes Population is made in proportionate to percentage of Scheduled Castes Population in the state. In this allocation, all the schemes which provide direct benefits to Scheduled Castes population as well as indirect or expected benefits to Scheduled Castes population are covered. Planning Department allocates Scheduled Castes Sub Plan Component (SCSP) to all the concerned Departments every year and same is monitored by Directorate of Welfare of Scheduled Castes and Backward Classes which is nodal Department for SCSP Component.

Department wise bifurcation of allocation of fun	nds for direct and direct benefit schemes.
--	--

Sr. No			An	nual Budget 202	20-21	(Rs. In
	Name of the Department			Lakhs)		(110) 111
	Name of the Department	Total Budget Outlay	Out of which SCSP Allocation	Direct Benefits Allocation	Indirect Benefits Allocation	%age of SCSP Allocation Col.4/Col.3*100
1	2	3	4	5	6	7
1	Agriculture & Farmer Welfare	228289.50	8920.50	3928.00	4992.50	3.91
2	Marketing, Storage & Warehousing	15000.00	0.00	0.00	0.00	0.00
3	Horticulture	44668.85	2810.00	2810.00	0.00	6.29
4	Agricultural Research & Education (HAU)	49136.74	636.74	636.74	0.00	1.30
5	Animal Husbandry & Dairying	21142.00	3644.00	2612.00	1032.00	17.24
6	Fisheries	3977.00	620.00	400.00	220.00	15.59
7	Forest	13917.00	580.00	0.00	580.00	4.17
8	Wild Life Preservation	1717.80	0.00	0.00	0.00	0.00
9	Cooperation	125688.00	2332.00	144.00	2188.00	1.86
10	Rural Development Department	82440.00	26600.00	11300.00	15300.00	32.27
11	Land Records	955.00	0.00	0.00	0.00	0.00
12	Community Development & Panchyats	407260.00	110680.00	84500.00	26180.00	27.18
13	Mewat Area Development (MDB)	2200.00	200.00	200.00	0.00	9.09
14	Shivalik Development Board (SDB)	1380.00	180.00	180.00	0.00	13.04
15	Major & Medium Irrigation	203627.00	25390.00	23500.00	1890.00	12.47
16	Flood Control	38441.00	5000.00	5000.00	0.00	13.01
17	Command Area Development Authority	10510.00	525.50	0.00	525.50	5.00
18	Power Entities (without UDAY)	86286.20	5733.00	4928.00	805.00	6.64
19	Renewable Energy Department	21990.00	200.00	200.00	0.00	0.91
20	Large & Medium , Village & Small Industries	29000.00	1444.00	44.00	1400.00	4.98
21	Mines & Minerals	344.90	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7
22	Electronics & Information Technology	9150.00	0.00	0.00	0.00	0.00
23	Civil Aviation	14536.00	0.00	0.00	0.00	0.00
24	Roads & Bridges (B&R)	263166.00	38733.20	14000.00	24733.20	14.72
25	Road Transport	36135.00	2452.00	0.00	2452.00	6.79
26	Science & Technology Programme	4000.00	0.00	0.00	0.00	0.00
27	Environmental Programme	675.00	0.00	0.00	0.00	0.00
28	Secretariat Economic Services	995.00	0.00	0.00	0.00	0.00
29	Census Survey & Statistics	1093.50	0.00	0.00	0.00	0.00
30	Tourism	3310.00	0.00	0.00	0.00	0.00
31	District Plan	20000.00	8000.00	8000.00	0.00	40.00
32	General Education (Pry./Sec./Higher)	385702.99	93020.52	70600.00	22420.52	24.12
33	Art & Culture	11551.00	0.00	0.00	0.00	0.00
34	Technical Education	25270.00	3760.00	356.00	3404.00	14.88
35	Sports	30896.60	3120.00	2000.00	1120.00	10.10
36	Medical Education	99600.00	10830.00	0.00	10830.00	10.87
37	Health Services	216388.35	27809.10	2480.00	25329.10	12.85
38	Ayush	33166.27	2800.00	0.00	2800.00	8.44
39	Food & Drug Administration	150.00	0.00	0.00	0.00	0.00
40	Public Health Engineering	152116.00	31512.00	21922.00	9590.00	20.72
41	Police Housing & Modernisation	30960.24	0.00	0.00	0.00	0.00
42	Urban Local Bodies	490354.90	123503.38	58293.00	65210.38	25.19
43	Town & Country Planning(NCR)	150000.00	29000.00	0.00	29000.00	19.33
44	Information & Publicity	24080.00	0.00	0.00	0.00	0.00
45	Welfare of SCs & BCs	32643.30	26223.30	26219.30	4.00	80.33
46	Labour	398.60	0.00	0.00	0.00	0.00
47	Employment Exchange	281.00	0.00	0.00	0.00	0.00
48	Social Justice & Empowerment	777879.00	264860.00	137500.00	127360.00	34.05
49	Women & Child Development	127465.05	34183.29	18382.50	15800.79	26.82

utrition dustrial Training & Vocational du. aryana Institute of Public dmn. bod & Supplies inting & Stationery ublic works (General	27758.56 33823.00 50.00 33550.00 230.00	7469.70 7801.20 0.00 6000.00 0.00	7469.70 4251.00 0.00 0.00	0.00 3550.20 0.00 6000.00	26.91 23.06 0.00 17.88
du. aryana Institute of Public dmn. ood & Supplies inting & Stationery	50.00 33550.00	0.00	0.00	0.00	0.00
dmn. ood & Supplies inting & Stationery	33550.00	6000.00			
inting & Stationery			0.00	6000.00	17.88
- ·	230.00	0.00			
ublic works (General			0.00	0.00	0.00
dministration)	48424.00	0.00	0.00	0.00	0.00
Administration of Justice	500.00	0.00	0.00	0.00	0.00
Treasury & Accounts	465.00	0.00	0.00	0.00	0.00
) Jail Administration	2728.60	0.00	0.00	0.00	0.00
) Home Guard and Civil Defence	0.00	0.00	0.00	0.00	0.00
Relief on Account of Natural Calamities	65540.95	0.00	0.00	0.00	0.00
otal	4543004.90	916573.43	511856.24	404717.19	20.18
	Treasury & Accounts Jail Administration Home Guard and Civil Defence Relief on Account of Natural Calamities tal	Treasury & Accounts465.00Jail Administration2728.60Home Guard and Civil0.00Defence0.00Relief on Account of Natural Calamities65540.95ttal4543004.90	Treasury & Accounts       465.00       0.00         Jail Administration       2728.60       0.00         Home Guard and Civil       0.00       0.00         Defence       0.00       0.00         Relief on Account of Natural Calamities       65540.95       0.00         ttal       4543004.90       916573.43	Treasury & Accounts       465.00       0.00       0.00         Jail Administration       2728.60       0.00       0.00         Home Guard and Civil       0.00       0.00       0.00         Defence       0.00       0.00       0.00         Relief on Account of Natural Calamities       65540.95       0.00       0.00         ttal       4543004.90       916573.43       511856.24	Treasury & Accounts       465.00       0.00       0.00       0.00         Jail Administration       2728.60       0.00       0.00       0.00         Home Guard and Civil Defence       0.00       0.00       0.00       0.00         Relief on Account of Natural Calamities       65540.95       0.00       0.00       0.00

### Representation of the Junior Engineers & Former President, SC/ST Employees Kalyaan Sangh (Narnaul) of the Public Works (B&R) Department.

The representation of the Junior Engineers of the Public Works, (B&R) Department regarding reservation in Promotion not being providing as per reservation Policy of the State Government was placed before the Committee in its meeting held by the previous Committee on dated 29.01.2020 at Haryana Vidhan Sabha, Chandigarh. After examine, the Committee recommended to refer the matter to the Additional Chief Secretary to Government, Haryana and Engineer-in Chief, PWD (B&R) Department for submitting the comments/reply within 15 days from the receipt of communication in this regard. The reply furnished by the department vide letter dated 14.05.2020 was placed before the Committee in its meeting held on 10<sup>th</sup> June, 2020. After examine the reply, the Committee was not satisfied and decided to orally examine the departmental representative in the subsequent meetings so that factual position may be ascertained but the Committee was disappointed to note that the Department failed to supply the requisite information till the finalization of the previous 44<sup>th</sup> Report.

Keeping in view of the observations/recommendations of the Committee contain in 44<sup>th</sup> Report vide letter dated 31.03.2021, a communication alongwith copy of relevant part of the Report was sent to the Additional Chief Secretary to Govt. Haryana, Public Works (B&R) Department. Besides it, two reminders dated 25.11.2021 & 08.02.2022 were also given in this regard. The department not response to supply the requisite information and in the meantime another similar representation submitted by Shri Ramniwas & others, Former President, SC/ST Employees Kalyaan Sangh (Narnaul), Haryana was received which was also placed before the Committee in its meeting held on 16.06.2021 and on the recommendation of the Committee the copy of representation was refer to the quarter concerned. The department supply the reply/comments on dated 26.08.2021 and the same was placed before the Committee in its meeting held on dated 21.09.2021. After examine the same the Committee decided that being similar another matter is pending before the Committee the such matter will also be take up alongwith the previous matter in the subsequent meetings.

The above matter was again brought to the notice of the Committee in its meeting held on dated 17.02.2022 and being the representationists showing least interest in his own matters, the Committee has decided to drop the proceeding in this regard.

### AGRICULTURE AND FARMERS WELFARE DEPARTMENT

The previous Committee decided to examine the Agriculture and Farmers Welfare Department in its meeting held on dated 24.04.2019 and on the recommendation of the Committee, the department furnished the requisite information relating to 6 Districts i.e. Kaithal, Nuh, Panipat, Palwal, Yamunanagar and Gurugram. The previous Committee orally examined to the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department but the Committee was not satisfied with the reply of the departmental representative and directed to constitute a Committee of the officers to verify the funds of component plan utilized in last three years and submit a detail report within a month. Due to Corona Period, the department could not submit the report of inquiry till the finalization/presentation of the 44<sup>th</sup> Report.

The present Committee take up the matter and **the recommendation contain in 44<sup>th</sup> Report of the previous Committee**, conveyed to the Director General of Agriculture and Farmers Welfare Department vide letter dated 5<sup>th</sup> April, 2021 and reminder dated 10<sup>th</sup> August, 2021, to submit the report of the Committee of officers constituted to verify the funds of component plan utilized in last three years for the Welfare of Scheduled Castes categories. The Director General of Agriculture and Farmers Welfare Department submit the report of the Committee of the Officers vide memo dated 02.09.2021 which is reproduced as under:-

A Committee of the following members was constituted to verify the expenditure of Schedule Castes, Scheduled Tribes and Backward Classes farmers during the year 2017-18 to 2020-21 of the district Yamunanagar, Palwal and Rohtak vide office order dated 25.01.2021.

(i)	Shri Jagdeep Brar, Additional Cane Commissioner	Chairman
(ii)	Shri Devender Sihag, Joint Director (Soil Testing)	Member
(iii)	Shri Mandeep Kumar, Accounts Officer (HQ)	Member

Thereafter, selection of districts was changed to Kaithal, Nuh, Panipat, Palwal, Yamunanagar and Gurugram.

In compliance of above said order, the Committee visited district Yamunanagar on 07.04.2021 for verification of the subsidy/assistance released to Scheduled Caste, Scheduled Tribes and Backward Classes farmers on random basis. The detail is as under:-

Sr. No.	Year	Farmer Name	Father Name	Village	Block	Mobile No.	Particulars	Office
1	2020-21	Nathi Ram	Ram Kishan	Hartan	Radaur	8053104451	Super Seeder CRM,SMAM	AAE
2	2020-21	Nathi Ram	Ram Kishan	Hartan	Radaur	8053104451	Zeero Till Seeder CRM,SMAM	AAE
3	2017-18	Hari Ram	Manohar Lal	Mansoorpur	Jagadhari	8053102016	Rotavator CRM,SMAM	AAE
4	2020-21	Sanjeev Kumar	Saudagar Ram	Mansapur	Jagadhari	9416449654	NMSA (Sugarcane Demo)	ASCO
5	2020-21	Rishi Pal	Genda Ram	Mansapur	Jagadhari	9812512994	NMSA (Sugarcane Demo)	ASCO

6	2020-21	Jagmal Singh	Mamchand	Mansapur	Jagadhari	8901791294- +0	NMSA (Sugarcane Demo)	ASCO
7	2020-21	Karan	Garibu	Galoli (Mansoorpur )	Jagadhari	8059519132	NMSA (Wheat Demo)	ASCO
8	2020-21	Dayaram	Narata Ram	Kabalpur	Saraswati nagar	9813502490	Sugarcane Intercropping NFSM C.Cane	ACDO
9	2020-21	Babita	Ramesh Kumar	Kabalpur	Saraswati nagar	9996037792	Sugarcane Intercropping NFSM C.Cane	ACDO
10	2020-21	Raj Rani	Dayaram	Kabalpur	Saraswati nagar	9991611614	Sugarcane Intercropping NFSM C.Cane	ACDO
11	2020-21	Sunehri Devi	Mayaram	Kabalpur	Saraswati nagar	8053559152	Sugarcane Intercropping NFSM C.Cane	ACDO
12	2020-21	Rohit Kumar	Sanjeev Kumar	Mansapur	Saraswati nagar	8901750124	Mustard, NMOOP Scheme	SDAO jag
13	2020-21	Sanjeev Kumar	Saudagar Ram	Mansapur	Jagadhari	9416449651	Mustard, NMOOP Scheme	SDAO jag
14	2017-18	Ashok Kumar	Ram Singh	Mehrampur	Jagadhari	8930445298	Lentil, ATMA Scheme	SDAO jag
15	2017-18	Ashok Kumar	Ram Singh	Mehrampur	Jagadhari	8930445298	Lentil, ATMA Scheme	SDAO jag
16	2017-18	Rishi pal	Genda Ram	Mehrampur	Jagadhari	9992151078	Lentil, ATMA Scheme	SDAO jag

Thereafter, the beneficiaries of Scheduled Caste, Scheduled Tribes and Backward Classes farmers of Yamunanagar district were also contacted telephonically, detail is as under:-

1	2018-19	Naresh	Parsa Ram	Bhambhol	Yamuna Nagar	8397925355	Farmers training camp	Mobile no. switched off
2	2018-19	Tara Singh	Pragat Singh	Bhogpur	Yamuna Nagar	9468080435	Farmers training camp	Farmers stated that camp was organized
3	2018-19	Surender	Ishwar Singh	Radaur	Sadhura	8814988664	Farmers Awareness Camp	Farmers stated that camp was organized
4	2018-19	Karam Singh	Shyam Lal	Radaur	Sadhura	9991514102	Awareness Camp	Wrong mobile no. provided
5	2018-19	Omi Singh	Sabitra Ram	Radaur	Sadhura	9416774938	Farmers Awareness Camp	Farmers stated that camp was organized

6	2018-19	Pankaj	Suresh Kumar	Jagdhauli		9671294266	Farmers training camp	farmer stated that no camp was organized.
7	2018-19	Priya Devi	Brij Mohan	Bahrampura		740481047	Awareness Camp	Wrong mobile no. provided
8	2018-19	Manjeet	Navneet	Gulabghar		9996676767	Awareness Camp	farmer stated that camp was organized.
9	2018-19	Komal	Lalit	Dyalgarh		9896093854	Awareness Camp	wrong mobile no. provided.
10	2018-19	Neetu Rani	Subhash Chand	Bahrampura		9812780330	Awareness Camp	farmer stated that camp was organized.
11	2018-19	Sandeep	Attardeep	Laharpur		9416877432	Awareness Camp	wrong mobile no. provided.
12	2017-18	Rakesh Kumar	Roshan Lal	Ghillour	Radaur	8814065978	Lentil Mini Kit	not connected
13	2021	Pola Ram	Asha Ram	Basantpura	Radaur	9812185802	Potash, Zinc	Farmer verifiedthe Assistance.
14	2019-20	Hari Ram	Manohar Lal	Mansapur	Jagadhari	8053102016	Rotavator	farmer verified the Assistance.
15	2019-20	Aman Kumar	Jay Ram	Ganoli	Chachhroli	9416134411	Barseen	Farmer verifiedthe benefit.
16	2021	Jaspal	Balbir Singh	Kanipala	Sadhora	8570042767	Spray Pump	farmer verified the Assistance was not received.
17	2017-18	Ravi Kumar	Mehar Chand	Ganoli	Chachhroli	8295786517	Lentil Demonstration	Farmer verified the benefit.

Similarly, the Committee visited the district Palwal on 06.07.2021 for the inspection/ verification of SC, ST & BC farmers. The beneficiaries were selected on random basis and inspection was made accordingly. The detail of the same is as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office
1	2017-18	Budh Ram	Hari Ram	Godhota	Hodal	8053418023	Zero Drill, Lazer levellers	AAE
2	2019-20	Mahadei	Jagbir	Gullawad	Hassanpur	8059603577	Moong Urdh	DDA
3	2019-20	Dharambir	Rampal	Gullawad	Hassanpur	9813970549	Moong Urdh	DDA
4	2017-18	Parmal Singh	Tula Ram	Rasoolpur	Palwal	9050216021	Rotavator	AAE
5	2019-20	Shyamvati	Mojram	Rasoolpur	Palwal	9813812753	Tractor	AAE

6	2019-20	Baljeet	Ganga Sahay	Rasoolpur	Palwal	7027996250	Tractor	AAE
7	2019-20	Kiranpal	Roomal Singh	Badoli	Hassanpur	9813162977	Moong Urdh	DDA
8	2018-19	Amit	Vedparkash	Badoli	Hassanpur	9996106412	Til	DDA
9	2019-20	Ramesh Chander	Lekhraj	Badoli	Hassanpur	9050106100	Urdh	DDA
10	2018-19, 2019-20	Jaipal	Sukhram	Kushak	Hassanpur	9050909573	Til, Urdh	DDA
11	2019-20	Nar Singh	Uday Chander	Gullawad	Hassanpur	9813742402	Rotavator	AAE
12	2018-19	Nar Singh	Uday Chander	Gullawad	Hassanpur	9813742402	Tractor	AAE
13	2019-20	Bilal	Noor	Gullawad	Hassanpur	9813394982	Rotavator	AAE

Thereafter, the beneficiaries of Scheduled Caste, Scheduled Tribes and Backward Classes framers of Palwal district were also contacted telephonically, detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husban d Name	Village	Block	Mobile No.	Particulars	Office	Remarks
1	2019-20	Narsingh	Uday Chand	Gullawad	Hassanpur	8168302341	Rotavator, Tractor	AAE	farmer verified the Assistance.
2	2019-20	Nafis Khan	Nasrudin	Pachnaka	Hathin	9813102323	Rotavator	AAE	farmer verified the Assistance.
3	2018-19	Kuldeep	Yudvir	Pingore	Hassanpur	9671600072	Wheet D plot	DDA	Farmer verifiedthe benefit.
4	2018-19	Pitamber	Prahlad singh	Tumsara	Hodal	9991649485	Till D plot	DDA	Mobile No. switched off.
5	2019-20	Suresh	lal chand	bhamni khera	Hodal	9813849950	Urd D plot	DDA	Mobile No. switched off.
6	2019-20	Ram Chand	Sibbu	Gudhrana	Hodal	7988431350	Urd D plot	DDA	Farmer verifiedthe benefit.
7	2019-20	Satender	Ram Parsad	Asaota	Pawal	9671754090	Urd D plot	DDA	Farmer verifiedthe benefit.
8	2019-20	Shri Ram	Kehri	Dholagarh	Palwal	9896548613	Urd D plot	DDA	farmer stated that no benefit was received.
9	2019-20	Bijender	Kalu ram	harphali	Palwal	5384963930 03	Urd D plot	DDA	wrong mobile no. provided.
10	2019-20	Raju	Bhagat Singh	Jhuppa	Palwal	9485914436	Urd D plot	DDA	farmer stated that no benefit was received.

11	2019-20	Hari kishan	Bhajan Lal	Karna	Palwal	9812138203	Urd D plot	DDA	Farmer verifiedthe benefit.
12	2019-20	Deepak	Amar Chand	Meesa	Palwal	9896956958	Urd D plot	DDA	Farmer verifiedthe benefit.
13	2019-20	Hans Raj	Sher singh	Meesa	Palwal	8813818230	Urd D plot	DDA	farmer stated that no benefit was received.
14	2019-20	Kunal	Budh Ram	palwal	Palwal	9053352819	Urd D plot	DDA	farmer stated that no benefit was received.
15	2019-20	Umesh	Ram Saran	Solda	Palwal	9991537940	Urd D plot	DDA	Farmer verifiedthe benefit.
16	2019-20	Surender	Bhagat Singh	Juppa	Palwal	9812259526	Moong D Plot	DDA	Farmer verifiedthe benefit.
17	2019-20	Salim	Mustaffa	Nangliya	Palwal	7500893356	Moong D Plot	DDA	Farmer verifiedthe benefit.
18	2019-20	Ishlami	Salim	Nangliya	Palwal	8433031075	Moong D Plot	DDA	Farmer verifiedthe benefit.
19	2019-20	Ranjeet	Lohre	Misa	Palwal	9812438535	Moong D Plot	DDA	Farmer verifiedthe benefit.

Thereafter, the Committee visited the district Nuh on 07.07.2021 for random inspection of Scheduled Caste, Scheduled Tribes and Backward Classes framers of Nuh, detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office
1	2017-18	Israil	Umrav	Malab	Nuh	9991360996 9991004767	Harrow	AAE
2	2019-20	Mustaq Ahmed	Israil	Malab	Nuh	9991004767	Wheat D-Plot	DDA
3	2019-20	Shamim Ahmed	Israil	Malab	Nuh	8930730947	Wheat D-Plot	DDA
4	2017-18, 2019-20	Shabir Ahmed	Israil	Malab	Nuh	9991360996	Harrow, Wheat D- Plot	AAE, DDA
5	2018-19	Naseem	Iqbal	Umra	Nagina	8814002788	Wheat D-Plot	DDA
6	2018-19	Samenoor	Noor Mohammad	Umri	Nagina	9416976706	Wheat D-Plot	DDA
7	2018-19	Mustak Ahmed	Surjmal	Umri	Nagina	9813062142	Wheat D-Plot	DDA

8	2018-19	Noor Mohammad	Muse Khan	Umri	Nagina	9467220600	Wheat D-Plot	DDA
9	2017-18	Bassir	Kmaroo Deen	Umra	Nagina	9991221588	Cotton Seed machine	AAE
10	2019-20	Juber	Hanif	Umri	Nagina	9671799152	Tractor	AAE
11	2018-19	Hanif	Ismaeil	Umri	Nagina	9671866347	LLL, Rotavator, Drill Harrow	AAE
12	2019-20	Imram Khan	Aasmo	Nalhad	Nuh	9050837305	Wheat D-Plot	DDA
13	2019-20	Mustaq Ahmad	Aasmo	Nalhad	Nuh	9050837305 8168619505	Wheat D-Plot	DDA
14	2019-20	Mubin	Ayub	Nalhad	Nuh	9813229871	Tractor	AAE
15	2019-20	Aaso	Ayub	Nalhad	Nuh	9991826093	Wheat D-Plot	DDA
16	2019-20	Shahruna	Mustaq	Nalhad	Nuh	9050459510	Tractor Wheat D-Plot	AAE, DDA

Thereafter, the beneficiaries of Scheduled Caste, Scheduled Tribes and Backward Classes framers of Nuh district were also contacted telephonically, detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office	Remarks
1	2017-18	Rasoola	Khuda Bakash	Birsika	Nuh	9991240620	Zero Seed Drill	AAE	farmer verified the Assistance.
2	2017-18	Yamin	Rahmata	Saral	Nuh	9813812706	Rotavator	AAE	farmer verified the Assistance.
3	2017-18	Isha	Gajji	Khori	Nuh	8053775564	Disc Harrow	AAE	Not connected.
4	2017-8	Asru	Sardar	Dehana	Nuh	9991388941	Disc Harrow	AAE	farmer verified the Assistance.
5	2017-18	Rozdar	Jakariya	Badli	Nuh	9813812909	Lazer Land Levler	AAE	farmer verified the Assistance.
6	2017-18	Idrish	Afjal	Neemkhera	Nuh	9050249242	Lazer Land Levler	AAE	farmer verified the Assistance.
7	2017-18	Rasul Khan	Rehmat	Neemkhera	Nuh	9050131525	Lazer Land Levler	AAE	farmer verified the Assistance.
8	2018-19	Rasul Khan	Rehmat	Neemkhera	Nuh	9050131525	Rotavator	AAE	farmer verified for receiving the implement.
9	2018-19	Shokat	Idrish	Neemkhera	Nuh	9991894813	Rotavator	AAE	farmer verified the Assistance.
10	2018-19	Shokat	Idrish	Neemkhera	Nuh	9991894813	Cultivator	AAE	farmer stated that no implements was received.
11	2018-19	Barish	Jumal	Mohlaka	Nuh	9812675786	Tractor, spray Pump	AAE	Not connected.

12	2018-19	Khalil	Ishav	Neemkhera	Nuh	9728634123	Cotton Seed Drill	AAE	farmer verified the Assistance.
13	2018-19	Hameed	Mohamad Khan	Jafrabad	Nuh	9813896231	Cultivator	AAE	farmer verified the Assistance.
14	2018-19	Hameed	Mohamad Khan	Jafrabad	Nuh	9813896231	Harrow	AAE	farmer stated that no Assistance was received.
15	2018-19	Tayyab Hussain	Battu Khan	Chilawali	Nuh	9813832845	Zero Seed Drill	AAE	farmer verified the Assistance.
16	2018-19	Tayyab Hussain	Battu Khan	Chilawali	Nuh	9813832845	Rotavator	AAE	farmer verified the Assistance.
17	2019-20	Tahir Hussain	Sohrab Khan	Tain	Nuh	8708234739	Wheat D- Plot	DDA	farmer himself provided information
18	2019-20	Usman	Bhullu	Tain	Nuh	8907234739	Wheat D- Plot	DDA	for the whole village which does not seems right and comments
19	2019-20	Bashru Deen	Umar Mohamad	Tain	Nuh	8907234739	Wheat D- Plot	DDA	may be seek from concerned DDA .
20	2019-20	Umar Mohamad	Jhallu Khan	Tain	Nuh	8907234739	Wheat D- Plot	DDA	
21	2019-20	Sahida	Sehnaj	Chalka	Tauru	999999999999	Wheat D- Plot	DDA	These farmers mobile no were found
22	2019-20	Rajiya	Liyakat Ali	Chalka	Tauru	999999999999	Wheat D- Plot	DDA	incorrect.
23	2019-20	Shabnam	Sahruddin	Bhogipur	Tauru	999999999999	Wheat D- Plot	DDA	
24	2019-20	Sahabudin	Nasruddin	Bhogipur	Tauru	999999999999	Wheat D- Plot	DDA	

At the inspection, it was found that subsidy was released to different members of a family in the Village Malab. Therefore, the comments of concerned office is required in the matter. The inspection of Rohtak was made on 05.08.2021, the detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office
1	2021-22	Hawa Singh	Mange Ram	Bainsi	Lakhan majra	9671741053	Urad	DDA
2	2021-22	Krishna	Hawa Singh	Bainsi	Lakhan Majra	9671741053	Urad	DDA
3	2020-21	Madan Lal	Ram Krishan	Bainsi	Lakhan Majra	70561190671	Battary Operated Spray Pump	AAE
4	2021-22	Dinesh	Mange Ram	Bainsi	Lakhan Majra	8950218517	Urad	DDA

5	2020-21, 2021-22	Jagdish	Baru Ram	Meham	Meham	9466234225	Wheat Dplot, Urad, Moong	DDA
6	2020-21, 2021-22	Satpal	Bhilchu Ram	Meham	Meham	8684887178	Moong, Urad	DDA
7	2020-21, 2021-22	Ramdas	Bhilchu Ram	Meham	Meham	8607906706	Moong Urad	DDA
8	2020-21	Satish	Rajender	Maina	Rohtak	999164822	Battery	AAE
9	2019-20	Kartar	Chander Singh	Bhane Bharo,	Meham	9813466293	Rotavator	AAE
10	2017-18	Ravinder	Satbir	Anwal	Kalanaur	8059473175	Straw Ripper	AAE
11	2020-21	Suresh	Balwa	Samargopal	Rohtak	9671771175	Mustard	DDA
12	2020-21	Pama Lal	Kehar Singh	Samargopal	Rohtak	9991014242	Mustard	DDA
13	2018-19	Madan Lal	Ramkishan	Bainsi	Lakhan Majra	7056190671	Spray pump	AAE
14	2018-19	Darshan Kumar	Sh. Hardwari Lal	kherdi	Kalanaur	7027516838	Spray pump	AAE
15	2018-19	Indramati	Sombir	Khidwali	Rohtak	8053005797	Spray pump	AAE
16	2018-19	Gulab	KARAMBIR	Pahrawar	Rohtak	9053417822	Spray pump	AAE
17	2018-19	VICKY	NASIB	KAHNAUR	KALANAUR	7056174109	Spray pump	AAE

Thereafter, the beneficiaries of Schedule Caste, Scheduled Tribes and Backward Classes farmers of Rohtak district were also contacted telephonically, detail is submitted as under :-

Sr. No.	Year	Farmer Name	Father/ Husban d Name	Village	Block	Mobile No.	Particular s	Office	Remarks
1	2020-21	Parvesh	Dighram	Marodhi Ranagran		9996115434	Mustard Mini Kit	DDA	farmer verified for receiving the seed.
2	2020-21	Krishan	Ram Sawroop	Taimur Pur		9992803313	Uard mini kit	DDA	wrong mobile no. provided.
3	2020-21	Banwari	Makandi	Kahanaur		9992037705	Mustard mini kit	DDA	wrong mobile no. provided.
4	2018-19	Rajender	Rajpal	Pilana		9050311560	Moong mini kit	DDA	farmer verified for receiving the seed.

5	2018-19	Mirsingh	Chander Bhan	Kahanaur	8059916638	Mustard mini kit	DDA	Mobile no. switched off.
6	2019-20	Ramesh Kumar	Mata Ram	Bakheta	9253156419	Moong Mini kit	DDA	Mobile no. switched off.
7	2017-18	Suresh	Dharam	Bakheta	9416358112	Wheat D- plot	DDA	farmer stated that no assistancewas received.
8	2017-18	Rajbir	Ratan Singh	Kheri Sadh	9416529680	Wheat D- Plot	DDA	farmer stated that no assistancewas received.
9	2017-18	Anup	Kartar	Kheri Sadh	8396002926	Wheat D- plot	DDA	Mobile no. switched off.
10	2020-21	Rekhi Rani	Sabh Singh	Sunaria	7357287092	Moong Mini Kit	DDA	farmer verified for receiving the seed.
11	2020-21	Shri Bhagwan	Kisan Singh	Kansala	8053889426	Moong Mini Kit	DDA	farmer verified for receiving the seed.
12	2020-21	Sube	Amar Singh	Balab	9518466076	Moong Mini Kit	DDA	farmer verified for receiving the seed.
13	2020-21	Sewa	Krishan Chand	Kansala	8930540980	Moong Mini Kit	DDA	farmer verified for receiving the seed.

The Committee visited the district Panipat on 06.08.2021 for inspection of Scheduled Caste, Scheduled Tribes and Backward Classes farmers. The farmers were selected on random basis and inspection was made accordingly, the detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office
1	2020-21	Amarjeet	Ram Singh	Pardana	Israna	8685032253	Mustard Mini Kit	DDA
2	2020-21	Satyawan	Ramsawroop	Pardana	Israna	8053037632	Mustard Mini Kit	DDA
3	2020-21	Gulab	Rajender	Pardana	Israna	9350302368	Mustard Mini Kit	DDA
4	2020-21	Manoj	Ramesh	Pardana	Israna	9050973155	Mustard Mini Kit	DDA
5	2020-21	Ramphal	Lal Singh	Pardana	Israna		Mustard Mini Kit	DDA
6	2020-21	Mahavir Singh	Bhagarram	Thirana	Madlauda	9813034700	Tractor	AAE
7	2020-21	Mahipal	Hari Singh	Bhadaur	Madlauda	8708963317	Straw Ripper	AAE

8	2020-21	Sumer Singh	Nihal Chand	Shera	Madlauda	8813068515	Wheat D-Plot,	DDA
9	2020-21	Vikas Kumar	Phula Singh	Dharamgarh	Madlauda	9896425391	Wheat D-Plot,	DDA
10	2020-21	Sandeep	Zile Singh	Malsi	Madlauda	9416438151	Mustard Mini Kit	DDA
11	2020-21	Azad	Surajbhan	Madlauda	Madlauda	9466221750	Moong Mini Kit	DDA
12	2020-21	Raghubir	Chandgiram	Untala	Madlauda	9307099913	Moong Kit	DDA
13	2020-21	Sunil Kumar	Kidara	Gajband	Panipat	9050547700	Maize	DDA
14	2020-21	Balwan	Durga	AasanKalan	Panipat	8813047007	Mustard	DDA
15	2020-21	Shamo Devi	Ramphal	Badoli	Panipat	8708987309	Urad Moong	DDA
16	2020-21	Rahul	Balwan Singh	Assan Kalan	Panipat	8813047007	Mustard	DDA
17	2020-21	Sandeep Singh	Ramphal	Badoli	Panipat	8708987809	Moong	DDA
18	2020-21	Sanjeev	Surjan	Gajband	Panipat	9991519964	Maize	DDA
19	2018-19	Vinod	Ishwar	Ugra Kheri	Panipat	9896488305	Tractor	AAE
20	2020-21	Mohar Singh	Ilam Singh	Panipat	Panipat	9255760774	Tractor	AAE

At the time of inspection, it was revealed that subsidy for four tractors was released to the members of a single family in a village. Therefore, the comments of the concerned office is required in the matter.

Thereafter, the beneficiaries of Scheduled Caste, Scheduled Tribes and Backward Classes farmers of Panipat district were also contacted telephonically, detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office	Remarks
1	2017-18	Krishan Lal	Sheo Chand	Rair Kalan	Rair Kalan	9813668454	Zero Tillage	SMAM	farmer verified the Assistance.
2	2017-18	Sonu kumar	Krishan	Rair Kalan	Rair Kalan	9254272826	Zero Tillage	SMAM	farmer verified the Assistance.
3	2017-18	Surjeet	Krishan	Bhuna Lakhu	Bhuna Lakhu	9992746063	Laser Land Leveller	SPSC	Not connected.
4	2018-19	Ompati	Daleep Singh	Shodapur	Shodapur	7015658192	Tractor	SMAM	farmer stated that he has not received any Assistance.
5	2018-19	Rajender	Omparka sh	Rajapur	Rajapur	8708072319	Tractor	SMAM	farmer verified the Assistance.

6	2018-19	Vinod	Ishwar Singh	Ugara Kheri	Ugara Kheri	8053397197	Tractor	SMAM	Mobile no switched off.
7	2018-19	Sudama	Ishwar Singh	Ugara Kheri	Ugara Kheri	9068861313	Tractor	SMAM	farmer verified the Assistance.
8	2018-19	Tejpal Singh	Puran Chand	Madlauda	Madlauda	9728094002	Tractor	SMAM	farmer verified the Assistance.
9	2018-19	Bachan Singh	Gyan Chand	Garhsarnai		9416814783	Straw Reaper	AAE	farmer verified the Assistance.
10	2018-19	Bijender Singh	Ishwar Singh	Ugra Kheri	Ugrakheri	9034364718	Straw Reaper	AAE	Wrong Mobile no provided.
11	2019-20	Abimanyu		Narayana		9068310051	UGPL	RKVY	farmer has received subsidy.
12	2018-19	Mohinder		Patikalyana		9466787363	UGPL	RKVY	farmer has received subsidy.
13	2017-18	Dharam Kaur	Bhoop Singh	Mandi		9813102997	Laser Land Levller	SPSC	farmer has received subsidy.
14	2017-18	Surjit	Krishan	Buana Lakhu		9992746063	Laser Land Levller	SPSC	farmer has received subsidy.
15	2019-20	Raghbir Chokkar		Dhodpur		9467620990	UGPL	RKVY	Wrong Mobile no provided.
16	2019-20	Prem		Namunda		9416866507	UGPL	RKVY	Not connected.
17	2019-20	Ashish		Narayana		9311800004	UGPL	RKVY	farmer stated that he has not received any Assistance.
18	2018-19	Surat Singh		Chulkana		999129228	UGPL	RKVY	Wrong Mobile no. provided.
19	2018-19	Subhash		Bhodwal		7015170217	UGPL	RKVY	Not connected.

The Committee visited the district Gurugram on 16.08.2021 and 17.08.2021 for inspection of Scheduled Caste, Scheduled Tribes and Backward Classes farmers. The farmers were selected on random basis and inspection was made accordingly, the detail is submitted as under:-

Sr. No.	Year	Farmer Name	Father/ Husband Name	Village	Block	Mobile No.	Particulars	Office
1	2016-17, 2017-18, 2018-19, 2019-20, 2020-21	Satish Kumar	Bulla Ram	Narheda	Patodi	8053091808	Wheat D plot Bajra D Plot Hydroget D Plot Mustard D Plot Moong Mini Kit	DDA
2	2020-21	Fateh	Bulla Ram	Narheda	Patodi	9671891289	Wheat D Plot Zink Sulphate Bentonite Sulphate	DDA

3	2020-21	Suraj Bhaj	Shadi Ram	Narheda	Patodi	9416398658	Hydrogel Wheat D Plot Bajra D Plot	DDA
4	2020-21	Bikram	Ram Avtar	Khod	Patodi	9992306055	Wheat D Plot zink Sulphate Manco Zeb Fungicide Metasulfuron	DDA
5	2020-21	Ram Avtar	Chiranji Lal	Khod	Patodi	9991292797	Wheat D Plot Zink Sulphate Macho Zeb Metasulfuron	DDA
6	2020-21	Kuldeep	Satan	Jatoli	Patodi	9050846797	Wheat D Plot	DDA
7	2020-21	Vicky	Madipal	Jaroli	Patodi		Wheat D Plot	DDA
8	2020-21	Prem	Rai Singh	Ichapuri	Patodi	9991894757	SSP, Mustard Bentonite Sulphate	DDA
9	2019-20	Gurnam	Attar Singh	Jatoli	Patodi	9050606197`	Tractor	DDA
10	2019-20	Rameshwar Dayal	Mani Ram	Dorkha	Gurugram	8800313215	Wheat D Plot, Mustard SSP, Bentonite Sulphate Zink Sulphate	DDA
11	2019-20	Daya Ram	Mani Ram	Dorkha	Gurugram	9312782160	SSP Bentonite Sulphate Mustard, Zink Sulphate	DDA
12	2019-20	Dharam Pal	Chandgi Ram	Dorkha	Gurugram	9910120885	Mustard SSP, Bentonite Sulphate Zink Sulphate	DDA
13	2019-20	Pritam	Rameshwar Dayal	Dorkha	Gurugram	9650855056	Mustard, SSP Bentonite Sulphate D Plot	DDA
14	2019-20	Rohtas	Chirangi Lal	Garhi Nathekhan	Faruknagar	8930325341	Training Programme (NFSM)	DDA
15	2017-18	Gordhan Lal	Santan Singh	Garhi Nathekhan	Faruknagar	9050243166	Mustard	DDA
16	2017-18	Sukhbir	Jagan Nath	Garhi Nathekhan	Faruknagar	9050631100	Wheat D Plot	DDA

17	2018-19	Randhir Singh	Ram Kripal	Garhi Nathekhan	Faruknagar	9728177143	Wheat D Plot	DDA
18	2019-20	Kaptan	Ram Baros	Garhi Nathekhan	Faruknagar	9813531156	Mustard Mini Kit	DDA
19	2019-20	Surender	Jai Ram	Garhi Nathekhan	Faruknagar	8419957830	Mustard Mini Kit	DDA
20	2019-20	Naval Singh	Ajit Singh	Garhi Nathekhan	Faruknagar	9896819840	Mustard Mini Kit	DDA
21	2018-19	Inderjit	Shrichand	Aalmdi	Faruknagar	9813096123	Mustard Mini Kit	DDA
22	2017-18	Dharambir	Vijay Singh	Garhi Nathekhan	Faruknagar	9728665098	Mustard Mini Kit	DDA
23	2018-19	Tara Chand	Chiranji Lal	Garhi Nathekhan	Faruknagar	8930164341	Mustard Mini Kit Wheat D Plot	DDA
24	2019-20	Manoj	Ramnath	Garhi Nathekhan	Faruknagar	9992328402	Mustard Mini Kit	DDA
25	2019-20	Ramkripal	Ram Dayal	Garhi Nathekhan	Faruknagar	9728987985	Training Programme (NFSM)	DDA

Thereafter, selection of districts was changed to Kaithal, Nuh, Panipat, Palwal, Yamunanagar and Gurugram.

In compliance of above said order, the Committee visited district Yamunanagar on 07.04.2021 for verification of the subsidy/assistance released to Scheduled Castes, Scheduled Tribes and Backward Classes farmers on random basis. The detail is as under:-

The above said report was placed before the Committee in its meeting held on dated 25.12.2021. The Committee examined the report minutely but being various contradiction have found in the report the Committee could not satisfied with the contents of the inquiry report. The Committee also made the following observations which have been noticed while examine the inquiry report:-

- 1. The department not supply the information in respect of budget provided by the Government on the component plan relating to the scheme of SMAM so far.
- 2. The report of the departmental committee is incomplete as the report relating to the district Kaithal has not been submitted alongwith the report of the districts Nuh, Panipat, Palwal, Yamunanagar and Gurugram.
- 3. The criteria adopted by the department for disbursement of the budget of component plan amongst the farmers of reserved categories has not been provided.
- 4. The year-wise and district-wise detail of funds utilized/ spent on organizing seminar/ exhibitions etc. has not been provided.

On the recommendation of the Committee the above observations were refer to the department vide letter dated 28.12.2021 to supply the reply thereon as well as also decided to conduct the oral examination on dated 29.12.2021 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh, upon the report of the inquiry as well as reply of the department upon the above mentioned observations etc.. The department supply the reply of the above mentioned observations by re-submitted the enquiry report vide letter dated 28.12.2021. The annexure 1&2 annexed with the reply of observations are a copy of enquiry report which has all ready been reproduced as above. Moreover, the reply to the extent of the observation along with annexure 3to 9 are reproduced as under:-

	Recommendation of the Committee	Reply of the Department
1	information in respect of budget provided by the component plan	In regard to the observation of the Committee the information in respect of Budget provided by the Government on the component plan relating to the scheme of SMAM for the financial 2017-18 to 2019-20 is added at <b>Annexure-1</b>
2	committee is incomplete as the report relating to the district kaithal has not been submitted alongwith the report of the	In regard to the observation of the Committee the complete report of departmental Committee relating to the District Kaithal along with the District NUh, Panipat, Palwal, Yamunanagar and Gurugram is added at Annexure-2. However detail of whole beneficiaries of District kaithal during the year 2016-17 to 2020-21 is enclosed at <b>Annexure-3&amp;4.</b>
3	Department for disbursement of	In regard to the observation of the Committee it is intimated that as per point no.12 of guidelines of National Food Security Mission (NFSM) under Department of Agriculture, Cooperation and Farmers Welfare, Government of India regarding implementation of Special Component Plan (SCP) for Scheduled Castes and Tribal Sub-Plan(TSP) for Scheduled Tribes, 16.6% of the total allocation for SCP and 8.6% for TSP will be earmarked. However, States will be allowed to make allocation to SC/ST farmers proportionate to their population in the States/districts. The data on beneficiaries classes will be generated and maintained by the State for reporting at National Level. Copy of Point no.12 of guidelines is added at <b>Annexure-5</b> . Further as per Annexure-1 (f) of guideline of Government of India for the Scheme ATMA it has been provided that adequate representation shall be given to SC/ST Farmers. Copy of Annexure-1(f) of guidelines is added at <b>Annexure-6</b>

		As per Annexure enclosed with the guideline of Government of India issued vide letter no. 16-14-/2015 Fert. Use(ii) dated 27.08.2020 regarding Soil Health Card funds under sc components has been released 16%. Copy of guideline is added at Annexure-7				
		However, the Agriculture Department Haryana has provided budget for SC/ST farmers during the last three years is enclosed at <b>Annexure-8</b>				
4.	detail of funds utilized/ spent on	In regard to the observation of the committee the year wise and district wise details of funds utilized/spent on organizing seminar exhibitions etc. is enclosed at <b>Annexure-9</b>				

Annexure-1
------------

	-			ory farmers under SMAM sche				<u>-20</u>					
District	2017-18			2018-19			2019-20			Grand To	Grand Total		
	Total Financial provi- sioninclu sive Gen & SC category (Rs in lakh)	Nos of Bene- ficiarie s	Subsidy amount		Bene-	Subsidy amount	Total Financial provisioninclu sive Gen & SC category (Rs in Lakh)	Bene- ficiarie	Subsidy amount	Total Financial provi- sionin clu sive Gen & SC category (Rs in Lakh)	ficiarie s	Subsidy amount	
Gurugram	10.83	0	0	31.5	0	0	18.07	1	200000	60.4	1	200000	
Kaithal	223.75	4	63600	292.25	11	2733048	200.5	12	3800000	716.5	27	6596648	
Mewat	19.85	0	0	27.5	0	0	18.07	0	0	65.42	0	0	
Palwal	147.92	8	206561	122.3	3	117600	79.464	2	400000	349.684	13	724161	
Panipat	137.05	5	79750	255.5	0	0	200.5	6	1200000	593.05	11	1279750	
Yamuna Nagar	188.15	27	1073925	367.5	9	1825000	209.25	0	0	764.9	36	2898925	
Grand Total	727.55	44	1423836	1096.55	23	4675648	725.854	21	5600000	2549.954	88	11699484	

### Annexure-2

Similarly, the Committee inspect/verified of the benefit given to the SC/ST/BC farmers of the district Kaithal on 27.05.2021. The beneficiaries were selected on random basis and inspection was made accordingly. The detail of the same is as under:-

S. N	Year	Farmer Name	Father Name	Village	Block	Mobile No.	Particulars	Office	Remarks
1.	2019-20	LABH SINGH	PREM	Khurana (26)	Kaithal	9802507300	Tractor	AAE	Verified
2.	2019-20	Mandeep	Satpal	Kotra	Rajound	8307649798	Tractor	AAE	Verified
3.	2019-20	BHIRA RAM	GULAMI RAM	Taranwali (101)	Siwan	9991546380	Tractor	AAE	Verified
4.	2019-20	Polu Ram	Neki ram	Kotra (53)	Rajound	8396085100	Tractor	AAE	Verified
5.	2019-20	MULAKHRAJ	MANGAL DAS	Siwan (77)	Siwan	9416136872	Tractor	AAE	Verified
6.	2019-20	SURINDER SINGH	HARDEV SINGH	Nandsingh wala (8)	Kaithal	9466454679	Tractor	AAE	Verified
7.	2019-20	SATPALNANA	MHINDER	Ladana Chakoo (97)	Siwan	9226588000	Tractor	AAE	Verified
8.	2019-20	SURINDER SINGH	HARDEV SINGH	Nandsingh wala (8)	Kaithal	9466454679	Hay Rake	AAE	Verified
9.	2019-20	Satpal	Mahinder	Ladana Chakku	Siwan	9226588000	Straw Baler	AAE	Verified
10.	2019-20	Satpal	Mahinder	Ladana Chakku	Siwan	9226588000	Hey Rack	AAE	Verified
11.	2019-20	SHREE GURU NANAK DEV KISSAN KRISHI SAMITI	Ajit	Mandwal	Rajound	8570811678	Custom Hiring Center	AAE	Verified
12.	2018-19	M/S BABA BALMIKI KRISHI SEWA SAMITI	Ram Kumar	Riwar Jangir	guhla	9991333365	Custom Hiring Center	AAE	Verified
13.	2018-19	DHARAMPAL KISSAN KRISHI SAMITI	Baljeet Singh	Rasulpur	Guhla	9068088200	Custom Hiring Center	AAE	Verified
14.	2018-19	RANGA KRISHI SEWA SAMITI	Vazir Singh	Geong	Kaithal	9467357000	Custom Hiring Center	AAE	Verified
15.	2018-19	Binder Singh	Gurnam Singh	Tatiana	Guhla	9896333106	Straw Reaper	AAE	Verified

16.	2018-19	Balbir Singh	Phool Singh	Jajanpur	Pundri	9729275901	Zero Drill Machine	AAE	Verified
17.	2018-19	Vedparkash	Harphool	Gohran	Guhla	7777023170	Zero Drill Machine	AAE	Verified
18.	2018-19	Tarsem	Roshan Lal	Sega Plot Cheeka	Guhla	9991050408	Straw Choper	AAE	Verified
19.	2017-18	Krishan Kumar	Ramkala	Jaswanti	Kaithal	9728171992	Rotavator	AAE	Verified
20.	2017-18	Aman	Subhash	Garhi Padla	Kaithal	9050538412	Zero Drill Machine	AAE	Verified
21.	2017-18	Rajesh	Dhoop singh	Kheri lamba	Kalayat	8683914812	Battery Sprayer	AAE	Verified
22.	2018-19	Phool Singh	Guljari Lal	Jaswanti	Kaithal	9416292131	Zero Drill Machine	AAE	Verified
23.	2018-19	Rajeev kumar	Sarta ram	Ravan hera	Pundri	9466305622	Rotavator	AAE	Verified
24.	2019-20	Babita	Vikram Rana	Bhunna		9050169256	Rotavator	AAE	Verified
25.	2019-20	Kuldeep Singh	Harjit Singh	Kharodi		9996542940	Rotavator	AAE	Verified
26.	2019-20	Jaswant Kaur	Harbhans Gir	Badsui		9355788044	ZTM	AAE	Verified
27.	2019-20	Babita	Vikram Rana	Bhunna		9050169256	ZTM	AAE	Verified
28.	2019-20	Ruldu Ram	Mehru Ram	Bhunna		9991770435	ZTM	AAE	Verified
29.	2019-20	Chand Ram	Ram Kumar	Balu		9813130698	Rotavator	AAE	Verified
30.	2019-20	Bhira Ram	Gulami Ram	Taranwali		9991546380	Rotavator	AAE	Verified
31.	2019-20	Balbir Singh	Jumma Ram	Kakheri		9466792322	Rotavator	AAE	Verified
32.	2019-20	Bhira Ram	Gulami Ram	Taranwali		9991546380	ZTM	AAE	Verified
33.	2019-20	Balbir Singh	Jumma Ram	Kakheri		9466792322	ZTM	AAE	Verified
34.	2016-17 to 2020-21	Ram Partap Singh	Ajmer Singh	Kharodi		9991977786	Wheat D- Plot	DDA	Farmers Stated that no benefit was received.
35.	2016-17 to 2020-21	Ram Kishan	Jogi Ram	Segha plat		8396070050	Wheat D- plot	DDA	Farmers Stated that no benefit was received.

36.	2016-17 to 2020-21	Bala Devi	Ram Kishan	Segha plat	8396070050	Wheat D- plot	DDA	Farmers Stated that no benefit was received.
37.	2016-17 to 2020-21	Gurcharan Singh	Madan Lal	Cheeka	9050289051	Mustard Mini Kit	DDA	Verified
38.	2016-17 to 2020-21	Chand Ram	Mehnga Ram	Kallar Majra	8221816453	Mustard Mini Kit	DDA	Farmers Stated that no benefit was received.
39.	2016-17 to 2020-21	Ram Pal	Khazan Singh	Harigarh Kingn	9996819452	Mustard Mini Kit	DDA	Verified
40.	2016-17 to 2020-21	Anil Kumar	Deva Ram	Kallar Majra	9050573375	Mustard Mini Kit	DDA	Farmers Stated that no benefitwa s received.
41.	2016-17 to 2020-21	Balbir Ram	Ajit Ram	Hemu Majra	9467764506	Mustard Mini Kit	DDA	Verified
42.	2016-17 to 2020-21	Saroj	Sunil Kumar	Papsar	9992047274	Wheat D- Plot	DDA	Verified
43.	2016-17 to 2020-21	Sanjay	Krishan Kumar	Papsar	9992047274	Wheat D- Plot	DDA	Verified
44.	2016-17 to 2020-21	Reena Devi	Sukhdev Singh	Daserpur	7404103992	Wheat D- Plot	DDA	Verified
45.	2016-17 to 2020-21	Jogi Ram	Seru	Kharodi	9896304018	Urd Mini Kit	DDA	Verified
46.	2016-17 to 2020-21	Dudh Ram	Chuchar Ram	Budhanpur	9416418931	Moong Mini Kit	DDA	Verified
47.	2016-17 to 2020-21	Harwinder Singh	Puran Singh	Matkalia	9416384321	Moong Mini Kit	DDA	Verified
48.	2016-17 to 2020-21	Lakha Singh	Mahender singh	Majri	9991402519	Moong Mini Kit	DDA	Farmers Stated that no benefit was received.
49.	2016-17 to 2020-21	Jobhan Singh	Paramjit Singh	Harnola	8398800024	Moong Mini Kit	DDA	Verified

50.	2016-17 to 2020-21	Ram Kumar	Sujan	Nandgarh	9996103943	Mustard Mini Kit	DDA	Farmers Stated that no benefit was received.
51.	2016-17 to 2020-21	Mata Ram	Gatu Ram	Hemu Majra	9671824922	Mustard Mini Kit	DDA	Farmers Stated that no benefit was received.
52.	2016-17 to 2020-21	Balwinder Singh	Malkit Singh	Hemu Majra	9919604222	Mustard Mini Kit	DDA	Verified
53.	2016-17 to 2020-21	Baljinder Singh	Malkit Singh	Hemu Majra	9896761427	Mustard Mini Kit	DDA	Verified
54.	2016-17 to 2020-21	Manish	Ranjit	Hemu Majra	9896761427	Mustard Mini Kit	DDA	Verified
55.	2016-17 to 2020-21	Amrik Singh	Neki Ram	Kallar Majra	9896515725	Mustard Mini Kit	DDA	Verified
56.	2016-17 to 2020-21	Malkit Singh	Santokhi Ram	Hemu Majra	9813457764	Mustard Mini Kit	DDA	Farmers Stated that no benefit was received.
57.	2016-17 to 2020-21	Rajender Kumar	Santokhi Ram	Hemu Majra	9813457764	Mustard Mini Kit	DDA	Declined by the farmer.
58.	2016-17 to 20-21	Malik Singh	Roshan Lal	Hemu Majra	9896294390	Mustard Mini Kit	DDA	Verified

## Annexure-3

	BENIFICIRIES LIST OF SHEDULED CASTE FARMERS FROM 2016-17 TO 2020-21 AT DDA Kaithal										
SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component			
1	SATNAM SINGH	DYALA RAM	TATIANA	SC	8930043705	276969389672	1	Wheat D-Plot			
2	DILBAG SINGH	MANFOOL SINGH	GOHRA	SC	9671809171	852932532409	1	Wheat D-Plot			
3	AMRIK SINGH	NEKI RAM	KALLER MAJRA	SC		489240596263	1	Wheat D-Plot			
4	KRISHAN KUMAR	BOBAL RAM	PEEDAL	SC	9466307675	288139745132	1	Wheat D-Plot			
5	MAGAR SINGH	CHANDA RAM	GUHLA	SC	9034265575	676549593952	1	Wheat D-Plot			
6	RAMPRATAP SINGH	AJMER SINGH	KHARODI	SC	9991977786		1	Wheat D-Plot			
7	SEEMA DEVI	TEJBIR SINGH	KHAMBEHRA	W/SC	8950168630	242372195590	1	Wheat D-Plot			
8	PATASO DEVI	TEJBIR SINGH	KHAMBEHRA	W/SC	9467526940	689394774168	1	Wheat D-Plot			
9	RANJEET SINGH	PASA RAM	KHARKARA	SC	7056924001	700588398749	1	Wheat D-Plot			
10	KARAMBIR SINGH	INDER SINGH	KHARKARA	SC	9671610407	960764533200	1	Wheat D-Plot			
11	BALJINDER SINGH	MEWA RAM	PEEDAL	SC	8607715083	422057524537	1	Wheat D-Plot			
12	DILU RAM	GURNAM SINGH	BADSUI	SC	9017246609	594982433686	1	Wheat D-Plot			
13	BSAU RAM	GURDAL SINGH	HARIGARH	SC	9518690003	394024848900	1	Wheat D-Plot			
14	SUKHDEV SINGH	KALA RAM	KALARMAJRA	SC	7508931799	389264357955	1	Wheat D-Plot			
15	SATBIR SINGH	NARANJAN SINGH	NAND GARH	SC	9671797049	305082981932	1	Wheat D-Plot			
16	KARAMJIT SINGH	KAPOORA	TATIANA	SC	8683863960	813572962222	1	Wheat D-Plot			
17	CHETU RAM	FATA RAM	THEH BANERA	SC	9416915866	373059285542	1	Wheat D-Plot			
18	SHISHAN KUMAR	KARNAIL SINGH	SADREHRI	SC	9315351087	558274145905	1	Wheat D-Plot			
19	BALJEET SINGH	JOGINDER SINGH	GAGGARPUR	SC	9468227960	922231442440	1	Wheat D-Plot			

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
20	KAILA RAM	KULLI RAM	KHARODI	SC	9050790829	892645376555	1	Wheat D-Plot
21	RALDU RAM	DANA RAM	LADANA CHAKU	SC	9991541638	411465064751	1	Wheat D-Plot
22	RAMPAL	ZUMMA RAM	KAKHERI	SC	9813650057	560008382294	1	Wheat D-Plot
23	SATPAL	ZUMMA RAM	KAKHERI	SC	9813650057	634850077354	1	Wheat D-Plot
24	RAMDIYA	SADHU RAM	KHARODI	SC	9034120017	232698652220	1	Wheat D-Plot
25	HARPAL SINGH	KARISHAN RAM	PAPSAR	SC	9050748376	478777166905	1	Wheat D-Plot
26	KULDEEP KUMAR	KARISHAN KUMAR	PAPSAR	SC	9050749373	586144103892	1	Wheat D-Plot
27	KARISHAN KUMAR	MANGURAM	PAPSAR	SC	9050749397	334058199287	1	Wheat D-Plot
28	JAIPAL	RATIA RAM	KAKHERI	SC	8053668142	207750399740	1	Wheat D-Plot
29	RINKU RAM	RAM KUMAR	REWAR JAGIR	SC	9991178333	337582553410	1	Wheat D-Plot
30	RAJESH KUMAR	BHOPA RAM	KANGTHALI	SC	8398082924	564896762034	1	Wheat D-Plot
31	BALKAR SINGH	JAGTAR SINGH	KANGTHALI	SC	8053704563	994672111584	1	Wheat D-Plot
32	ZILE SINGH	BISHANA RAM	KHANPUR	SC	7206231537	972276646038	1	Wheat D-Plot
33	MOHINDER SINGH	MAMU RAM	KHANPUR	SC	8307849250	466580144768	1	Wheat D-Plot
34	SURESH KUMAR	RAM KUMAR	KHERI GULAM ALI	SC	9068863839	797622212169	1	Wheat D-Plot
35	RAMPHAL SINGH	SORAN SINGH	KHANPUR	SC	9896759014	261589266586	1	Wheat D-Plot
36	SUBASH	SARDARA RAM	KHERI GULAM ALI	SC		873102070846	1	Wheat D-Plot
37	SANTA RAM	HAJARA RAM	TARANWALI	SC	9991779032	277057041600	1	Wheat D-Plot
38	RAMNIWAS	SHIV DYAL	DUSERPUR	SC	9050459257	376654484812	1	Wheat D-Plot
39	JOGINDER SINGH	RAMCHAND	SEO MAJRA	SC	9050175261	487774637875	1	Wheat D-Plot
40	BANTO DEVI	CHAND RAM	GUHLA	SC/W	9053393156	739398974167	1	Wheat D-Plot
41	MEENA DEVI	MAGHAR SINGH	GUHLA	SC/W	7206184991	480193849550	1	Wheat D-Plot

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
42	RAVI	SURJEET SINGH	HARIGARH KINGAN	SC	9729462055	320685012657	1	Wheat D-Plot
43	GEETA DEVI	LABH SINGH	GUHLA	SC/W	8607592588	308974139052	1	Wheat D-Plot
44	NIRMLA DEVI	BEERA	SALEMPUR	SC/W	7206768107	501272446904	1	Wheat D-Plot
45	RAMKISHAN	JOGI RAM	SEGHA PLAT	SC	8396070050	372459755790	1	Wheat D-Plot
46	BALA DEVI	RAM KISHAN	SEGHA PLAT	SC/W	8396070050	905886595745	1	Wheat D-Plot
47	RONKI RAM	RAM KISHAN	PEEDAL	SC	8572023992	362050246169	1	Wheat D-Plot
48	MUNSHI RAM	MANA RAM	KHARKAN	SC	8199019102	780054940969	1	Wheat D-Plot
49	BHIRA RAM	GULAMI RAM	TARANWALI	SC	9991546380	289857580484	1	Wheat D-Plot
50	LAKHA RAM	BIRA RAM	TARANWALI	SC	7082037905	736516747914	1	Wheat D-Plot
51	SANDEEP KUMAR	PHOOL SINGH	AGONDH	SC	7700026108	734801563821	1	Wheat D-Plot
52	SHRAWAN KUMAR	MANPHOOL SINGH	MASTGARH	SC	9671858627	603301615049	1	Wheat D-Plot
53	JAGTAR SINGH	RAGHBIR SINGH	AGONDH	SC	9812209861	669924827692	1	Wheat D-Plot
54	SANTOSH DEVI	BRIJPAL	GUHLA	SC/W	9518175136	948353743142	1	Wheat D-Plot
55	JULi DEVI	RAJKUMAR	GUHLA	SC/W	9254448092	800820375219	1	Wheat D-Plot
56	RAJESH KUMAR	RAMDIYA	KHARAUDI	SC	9034008356	300924564180	1	Wheat D-Plot
57	SADA RAM	KUNDAN SINGH	KHARAUDI	SC	9813048278	879547550506	1	Wheat D-Plot
58	RITESH RAI	NARESH DHANDA	CHEEKA	SC	9315159091	328659863938	1	Wheat D-Plot
59	KARISHAN KUMAR	HARNAND	SIWAN	SC	8059759573	946685943539	1	Wheat D-Plot
60	PINKI	KARISHAN KUMAR	SIWAN	SC/W	8059759573	632372934499	1	Wheat D-Plot
61	TARSEM	SETH PAL	SAIR	SC	XXXXXXXXXX	335341621148	1	Wheat D-Plot
62	PARVEEN KUMAR	KALA RAM	PABSAR	SC	8053752005	631959234512	1	Wheat D-Plot
63	PURAN	JAIPAL SINGH	KAKHERI	SC	8053668142	306887045937	1	Wheat D-Plot

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
64	MAHINDRO DEVI	JAYPAL	KAKHERI	SC/W	9929955950	430009413198	1	Wheat D-Plot
65	RAMKALI	KARISHAN KUMAR	PAPSAR	SC/W	9050749373	512164498098	1	Wheat D-Plot
66	PINKI	HARPAL	PAPSAR	SC/W	9050749397	446696043190	1	Wheat D-Plot
67	TEJ BHAN	RATIA RAM	KAKHERI	SC	9996568468	608921755163	1	Wheat D-Plot
68	SAROJ	SUNIL KUMAR	PAPSAR	SC/W	9992047274	451193102510	1	Wheat D-Plot
69	SANJAY	KARISHAN KUMAR	PAPSAR	SC	9992047274	322657363566	1	Wheat D-Plot
70	PYARE LAL	SURJIT SINGH	KWARTAN	SC	9467405667	851205211710	1	Wheat D-Plot
71	SANTA RAM	MUKHTYAR SINGH	KWARTAN	SC	9992829780	541025114786	1	Wheat D-Plot
72	SURESH KUMAR	JAGAR SINGH	PEEDAL	SC	8295513729	722130719930	1	Wheat D-Plot
73	RAVI KUMAR	CHANDER BHAN	SAIR	SC	9671812909	913449793277	1	Wheat D-Plot
74	BALJINDER SINGH	NARANJAN SINGH	NAND GARH	SC	8059788948	935345021367	1	Wheat D-Plot
75	PRITHVI RAM	INDER SINGH	DASERPUR	SC	9416155715	780146156070	1	Wheat D-Plot
76	RAMESH KUMAR	JAGROOP SINGH	DASERPUR	SC	8168190240	664403354797	1	Wheat D-Plot
77	SANEHRA	PURAN CHAND	SALEMPUR	SC	9416128340	783372839032	1	Wheat D-Plot
78	BALJINDER SINGH	MAM CHAND	SEON MAJRA	SC	9050768603	435166764179	1	Wheat D-Plot
79	KASHMIR SINGH	KHAN SINGH	LALPUR	SC	9812076332	642646962579	1	Wheat D-Plot
80	RAM RAKHA	MAHINDER SINGH	DASERPUR	SC	9416155715	797413589335	1	Wheat D-Plot
81	BINDER KAUR	SOMA RAM	BHATIAN	SC/W	9996182460	936523319219	1	Wheat D-Plot
82	BHARTI	RASALA RAM	BHATIAN	SC/W	9996182460	626688575482	1	Wheat D-Plot
83	PARKASH RAM	CHANDU RAM	KHARKAN	SC	9991294668	544754139107	1	Wheat D-Plot
84	BHOLI	PARKASH RAM	KHARKAN	SC/W	9991294668	728490445582	1	Wheat D-Plot
85	VIKRAM SINGH	GIANA	KHARAUDI	SC	9034311410	332665097579	1	Wheat D-Plot

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
86	PINKI DEVI	KITABA RAM	BALBERA	SC/W	7357571657	561117466124	1	Wheat D-Plot
87	SURENDER PAL	BARU RAM	GOHRA	SC	9050720010	586120729056	1	Wheat D-Plot
88	VIRENDER	MANFOOL	GOHRA	SC	9671673774	352817615478	1	Wheat D-Plot
89	CHANDER PATI	MANFOOL	GOHRA	SC/W	9671809171	555512144994	1	Wheat D-Plot
90	RAMESH KUMAR	SOURAN SINGH	GOHRA	SC	9671830774	610331035823	1	Wheat D-Plot
91	RAJINDER	GUGAN	SAIR	SC	9813467481	499108762884	1	Wheat D-Plot
92	BALKAR SINGH	JYUNA SINGH	HARIGARH KINGAN	SC	8708637172	620448548333	1	Wheat D-Plot
93	DHARMA	RONAK RAM	CHEEKA	SC	9050180862	520918177163	1	Wheat D-Plot
94	VED PARKASH	HARPUL SINGH	GOHRA	SC	7777023170	210819545078	1	Wheat D-Plot
95	RAJINDER KUMAR	RAMPHAL	GOHRA	SC	9671944216	258709617387	1	Wheat D-Plot
96	SATPAL SINGH	CHETU RAM	THEH BANERA	SC	8053086816	504645346864	1	Wheat D-Plot
97	KASHMIR SINGH	DADDI	THEH BANERA	SC	9813995930	608257872500	1	Wheat D-Plot
98	NAIB SINGH	SAMSHER SINGH	HARIGARH KINGAN	SC	8814977009	513537862724	1	Wheat D-Plot
99	SONIA DEVI	RAJIV KUMAR	HARIGARH KINGAN	SC/W	9813995665	865309314965	1	Wheat D-Plot
100	SURJA RAM	SHIBU RAM	SOTHA	SC	9050476482	718365851006	1	Wheat D-Plot
101	SANDEEP KUMAR	AMARJEET SINGH	SIWAN	SC	8950352424	211499221877	1	Wheat D-Plot
102	RAMPHAL SINGH	KAPURA RAM	CHEEKA	SC	9416848150	399965148816	1	Wheat D-Plot
103	JANGIR SINGH	SARVAN SINGH	CHEEKA	SC	8199063629	722560249984	1	Wheat D-Plot
104	CHANDER	SORAN RAM	CHEEKA	SC	8689010000	552446057173	1	Wheat D-Plot
105	SONU RANI	CHANDER	CHEEKA	SC/W	8053672007	351288700540	1	Wheat D-Plot
106	TARSEM	ROSHAN LAL	CHEEKA	SC	9991050408	932565849483	1	Wheat D-Plot
107	PAWAN KUMAR	SATPAL SINGH	THEH BANERA	SC	8813943439	333812211355	1	Wheat D-Plot

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
108	DEVI DAYAL	JANGIR SINGH	GAGGARPUR	SC	9981492513	863533824042	1	Wheat D-Plot
109	SOHAN SINGH	RAGHBIR SINGH	GAGGARPUR	SC	9518000432	505749049196	1	Wheat D-Plot
110	KULWANT SINGH	PURAN SINGH	SEON MAJRA	SC	9728875261	328801554167	1	Wheat D-Plot
111	KHANNA RAM	LAKHIRAM	SEON MAJRA	SC	9050703425	303789520603	1	Wheat D-Plot
112	JAGSIR SINGH	DARIYA RAM	BHATIAN	SC	8053410440	644672443119	1	Wheat D-Plot
113	PREM SINGH	SARUP SINGH	BHATIAN	SC	9306897551	746807563504	1	Wheat D-Plot
114	BALRAJ SINGH	ANGREJ SINGH	SADARHERI	SC	9671591641	376113297810	1	Wheat D-Plot
115	SANTOSH DEVI	BALRAJ SINGH	SADARHERI	SC/W	9306429426	884282663391	1	Wheat D-Plot
116	NATHU RAM	NARATA RAM	DASERPUR	SC	9729661123	999124741608	1	Wheat D-Plot
117	BHATERI DEVI	NATHU RAM	DASERPUR	SC/W	8307903144	652927669753	1	Wheat D-Plot
118	REENA DEVI	SUKHDEV SINGH	DASERPUR	SC/W	7404103992	770417377904	1	Wheat D-Plot
119	SUKHDEV SINGH	NARATA RAM	DASERPUR	SC	7404103992	578754848399	1	Wheat D-Plot
120	HARJINDER	KASHMIR SINGH	LALPUR	SC	7876151602	976812837236	1	Wheat D-Plot
121	SUKHVINDER SINGH	KASHMIR SINGH	LALPUR	SC	9996713578	991354723241	1	Wheat D-Plot
122	JAI BHAGWAN	KHUSHI RAM	CHEEKA	SC	7206182390	919606803797	1	Wheat D-Plot
123	SUNIL KUMAR	KHUSHI RAM	CHEEKA	SC	9315617271	745640238985	1	Wheat D-Plot
124	RAJINDER SINGH	RAM KUMAR	SEONMAJRA	SC	8059788948	286397523717	1	Wheat D-Plot
125	BHANI DEVI	NARANJAN SINGH	SEONMAJRA	SC/W	9306603174	337271933733	1	Wheat D-Plot
126	SANJEEV KUMAR	JARNAIL SINGH	NAND GARH	SC	9653943044	720923071236	1	Wheat D-Plot
127	Dudh ram	Chuhar ram	Budanpur	Bc	9416418931	267880600978	1	Urd Minikit
128	Baljit singh	Ajmer singh	Haraigarh kigan	Bc	9354312143	496086859214	1	Urd Minikit
129	Sujan singh	Dalip singh	Ramnagar bhuna	Sc	9050326512	206833556302	1	Urd Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
130	Harwinder singh	Puran singh	Matkalia	Bc	9416384321	361780511369	1	Urd Minikit
131	Ramphal	Kapoor ram	Cheeka	Sc	9416848150	339965148816	1	Urd Minikit
132	Jangir singh	Sarwan	Cheeka	Sc	8199063629	722560299984	1	Urd Minikit
133	Amrik singh	Neki ram	Kallar majra	Sc	7082597325	489240596263	1	Urd Minikit
134	Shishan kumar	Karnail singh	Sadarheri	Sc	9415351087	558274145905	1	Urd Minikit
135	Suman	Shishan kumar	W	Sc	9050472065	252011434109	1	Urd Minikit
136	Chhaveg	Mewa ram	Kharodi	Bc	9466067061	961230136728	1	Urd Minikit
137	Jogi ram	Seru	Kharodi	Bc	9896304218	392546908819	1	Urd Minikit
138	Kulwinder	Balwant singh	Cheeka	Bc	9466619781	684156881979	1	Urd Minikit
139	Gurpal singh	Jangir singh	Cheeka	Bc	9996870105	999790576642	1	Urd Minikit
140	Attinder pal	Bhupinder	Majri	Bc	8607972635	947757189810	1	Urd Minikit
141	Lakhha singh	Mohinder singh	Majri	Bc	9991402519	644018741211	1	Urd Minikit
142	Gurmail singh	Bhajan singh	Bhatia	Bc	8847569759	340929239703	1	Urd Minikit
143	Jaswinder singh	Chandi ram	Chanchak	Bc	9896660894	280586172066	1	Urd Minikit
144	Nararin	Ramji lal	Bhatia	Bc	8059180367	400315541748	1	Urd Minikit
145	Sardara	Datta ram	Bhatia	Bc	8011009972	685036185989	1	Urd Minikit
146	Gurmail singh	Santa ram	Guhla	Sc		896000143815	1	Urd Minikit
147	Narajan singh	Sarda singh	Seonmajra	Bc	9071775925	891385938045	1	Urd Minikit
148	Dyal chand	Ram chand	Kalermajra	Bc	9467648453	665113266790	1	Urd Minikit
149	Jagmal singh	Jumma ram	Kakheri	Sc	8053700215	267018506966	1	Moong Minikit
150	Maggar singh	Chanda ram	Guhla	Sc	9034265575	676549593952	1	Moong Minikit
151	Kuldeep singh	Jagmal singh	Kakheri	Sc	9518573000	911246730930	1	Moong Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
152	Rattan singh	Atma ram	Kakheri	Sc	9518573000	345802936987	1	Moong Minikit
153	Surat	Santa ram	Bhuna	Sc	9050650886	902734842406	1	Moong Minikit
154	Rishipal	Bhag singh	Bhuna	Sc	8053008629	410569290636	1	Moong Minikit
155	Dudh ram	Chuhar ram	Budanpur	Bc	9416418931	267880600978	1	Moong Minikit
156	Baljit singh	Ajmer singh	Haraigarh kigan	Bc	9354312143	496086859214	1	Moong Minikit
157	Ramdutt	Bagela ram	Cheeka	Bc	9896429261	517509265891	1	Moong Minikit
158	Sujan singh	Dalip singh	Ramnagar bhuna	Sc	9050326512	206833556302	1	Moong Minikit
159	Harwinder singh	Puran singh	Matkalia	Bc	9416384321	361780511369	1	Moong Minikit
160	Ramphal	Kapoor ram	Cheeka	Sc	9416848150	339965148816	1	Moong Minikit
161	Jangir singh	Sarwan	Cheeka	Sc	8199063629	722560299984	1	Moong Minikit
162	Amrik singh	Neki ram	Kallar majra	Sc	7082597325	489240596263	1	Moong Minikit
163	Shishan kumar	Karnail singh	Sadarheri	Sc	9415351087	558274145905	1	Moong Minikit
164	Suman	Shishan kumar	W	Sc	9050472065	252011434109	1	Moong Minikit
165	Chhaveg	Mewa ram	Kharodi	Bc	9466067061	961230136728	1	Moong Minikit
166	Jogi ram	Seru	Kharodi	Bc	9896304218	392546908819	1	Moong Minikit
167	Kulwinder	Balwant singh	Cheeka	Bc	9466619789	684156881979	1	Moong Minikit
168	Gurpal singh	Jangir singh	Cheeka	Bc	9996870105	999790576642	1	Moong Minikit
169	Lakha singh	Mahinder singh	Majri	Bc	9991402519	644018741211	1	Moong Minikit
170	Gurmail singh	Bhajan singh	Bhatia	Bc	8847569759	340929239703	1	Moong Minikit
171	Gurmail singh	Satpal singh	Seon majra	Bc	9050768603	583331598772	1	Moong Minikit
172	Raj kuamr	Jai singh	Rasulpur	Bc	9017198733	5872779650642	1	Moong Minikit
173	Palwan chand	Ram chand	Kalermajra	Bc	8053002080	212376638782	1	Moong Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
174	Jagmal singh	Jumma ram	Kakheri	Sc	8053700215	267018506966	1	Moong Minikit
175	Maggar singh	Chanda ram	Guhla	Sc	9034265575	676549593952	1	Moong Minikit
176	Kuldeep singh	Jagmal singh	Kakheri	Sc	9518573000	911246730930	1	Moong Minikit
177	Rattan singh	Atma ram	Kakheri	Sc	9518573000	345802936987	1	Moong Minikit
178	Surat	Santa ram	Bhuna	Sc	9050650886	902734842406	1	Moong Minikit
179	Rishipal	Bhag singh	Bhuna	Sc	8053008629	410569290636	1	Moong Minikit
180	Dudh ram	Chuhar ram	Budanpur	Bc	9416418931	267880600978	1	Moong Minikit
181	Baljit singh	Ajmer singh	Haraigarh kigan	Bc	9354312143	496086859214	1	Moong Minikit
182	Ramdutt	Bagela ram	Cheeka	Bc	9896429261	517509265891	1	Moong Minikit
183	Sujan singh	Dalip singh	Ramnagar bhuna	Sc	9050326512	206833556302	1	Moong Minikit
184	Harwinder singh	Puran singh	Matkalia	Bc	9416384321	361780511369	1	Moong Minikit
185	Ramphal	Kapoor ram	Cheeka	Sc	9416848150	339965148816	1	Moong Minikit
186	Jangir singh	Sarwan	Cheeka	Sc	8199063629	722560299984	1	Moong Minikit
187	Amrik singh	Neki ram	Kallar majra	Sc	7082597325	489240596263	1	Moong Minikit
188	Shishan kumar	Karnail singh	Sadarheri	Sc	9415351087	558274145905	1	Moong Minikit
189	Suman	Shishan kumar	W	Sc	9050472065	252011434109	1	Moong Minikit
190	Chhaveg	Mewa ram	Kharodi	Bc	9466067061	961230136728	1	Moong Minikit
191	Jogi ram	Seru	Kharodi	Bc	9896304218	392546908819	1	Moong Minikit
192	Kulwinder	Balwant singh	Cheeka	Bc	9466619789	684156881979	1	Moong Minikit
193	Gurpal singh	Jangir singh	Cheeka	Bc	9996870105	999790576642	1	Moong Minikit
194	Lakha singh	Mahinder singh	Majri	Bc	9991402519	644018741211	1	Moong Minikit
195	Gurmail singh	Bhajan singh	Bhatia	Bc	8847569759	340929239703	1	Moong Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
196	Gurmail singh	Satpal singh	Seon majra	Bc	9050768603	583331598772	1	Moong Minikit
197	Raj kuamr	Jai singh	Rasulpur	Bc	9017198733	5872779650642	1	Moong Minikit
198	Palwan chand	Ram chand	Kalermajra	Bc	8053002080	212376638782	1	Moong Minikit
199	Surender pal	Baru ram	Gohra	Sc	9050720010	586120729056	1	Moong Minikit
200	Dilbag singh	Manphool	Gohra	Sc	9671809171	852932532409	1	Moong Minikit
201	Sohan singh	Raghubir singh	Gaggarpur	Sc	9518000432	505749049196	2	Moong Minikit
202	Rakesh kumar	Om parkash	Ratta khera	Bc	9992253502	346642650986	1	Moong Minikit
203	Joban singh	Parmjit singh	Harnola	Bc	8398800024	431060619958	2	Moong Minikit
204	Labh singh	Inder singh	Theh banhera	Sc	9355523070		1	Mustard Minikit
205	Raju ram	Ramsaroop	Cheeka	Sc	8930797077		1	Mustard Minikit
206	Jaswinder singh	Jagdeesh	Guhla	Sc	9991389516		1	Mustard Minikit
207	Sohan singh	Dalbir singh	Kakheri	Sc	8699020539		1	Mustard Minikit
208	Neki ram	Bota ram	Kallar majra	Sc			1	Mustard Minikit
209	gurmukh	Rajpal singh	Badsui	Sc	8708985083		1	Mustard Minikit
210	Rahul	Krishan	Kallar majra	Sc	9050476365		1	Mustard Minikit
211	Shingara	Chhotu ram	Kallar majra	Sc	8814857270		1	Mustard Minikit
212	Kashmir	Khan singh	Lalpur	Sc	9812076332		1	Mustard Minikit
213	Harjinder	kashmir	Lalpur	Sc	9812076332		1	Mustard Minikit
214	Lovedeep	Neki ram	Kallar majra	Sc	9306633648		1	Mustard Minikit
215	Rampal	Puna	Dandota	Sc	9671593186		1	Mustard Minikit
216	Meeto w/o	Sant ram	Cheeka	Sc	9813299220		1	Mustard Minikit
217	Sant ram	Chetu ram	Cheeka	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
218	Parveen w/o	Parkash	Cheeka	Sc	8398935131		1	Mustard Minikit
219	Parkash singh	Sant ram	Cheeka	Sc			1	Mustard Minikit
220	Manjeet singh	Avtar singh	Kaller majra	Sc	7082675945		1	Mustard Minikit
221	Jeet singh	Avtar	Kallar majra	Sc			1	Mustard Minikit
222	Subashchand	Jile singh	Cheeka	Sc	9996252041		1	Mustard Minikit
223	Avtar	Ajmer	Kallar majra	Sc			1	Mustard Minikit
224	Kaila ram	Kuli ram	Khruodi	Sc	9812978842		1	Mustard Minikit
225	Sukha ram	Kuli ram	Khruodi	Sc	9812978421		1	Mustard Minikit
226	Kuli	Sardara	Khroudi	Sc	9053469106		1	Mustard Minikit
227	Kaka ram	Sukhwinder singh	Khroudi	Sc	8299583407		1	Mustard Minikit
228	sunehera	Puranchand	Sulempur	Sc	9050448310		1	Mustard Minikit
229	Balbir	Chanda ram	Kallar majra	Sc	8950508462		1	Mustard Minikit
230	Butta	Sunhara	Sulempur	Sc	9671486816		1	Mustard Minikit
231	Jeeta	Dara	Hemumajra	Sc			1	Mustard Minikit
232	Joginder	Chana	Hemumajra	Sc	8814022886		1	Mustard Minikit
233	Ramkumar	Sujan	Nandgarh	Sc	9996103943		1	Mustard Minikit
234	Rajkumar	Sindu	Sulempur	Sc			1	Mustard Minikit
235	Mewa ram	Mahinder	Pahdpur	Sc	9050710603		1	Mustard Minikit
236	Ajay	Buja ram	Tarawali	Sc	9729175777		1	Mustard Minikit
237	Bakshish	Singara	Kallar majra	Sc	7306344760		1	Mustard Minikit
238	Tarsem	Banvari	Cheeka	Sc	9896519927		1	Mustard Minikit
239	Jasbir	Jyoti ram	Hemumajra	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
240	Satbir	Jyoti ram	Hemumajra	Sc	9992514655		1	Mustard Minikit
241	Puran	Buta	Khroudi	Sc			1	Mustard Minikit
242	gurwinder	Jile singh	Sulempur	Sc	9896148814		1	Mustard Minikit
243	Ratan singh	Sultan	Duserpur	Sc	9991704767		1	Mustard Minikit
244	Shankar	Ramchander	Duserpur	Sc			1	Mustard Minikit
245	Sukhdev	Baru ram	Gagharpur	Sc	9466656191		1	Mustard Minikit
246	Baljit singh	Ramswarup	Agongh	Sc	9991028238		1	Mustard Minikit
247	Soba ram	Ramfal	Banhera	Sc	9053469106		1	Mustard Minikit
248	Sushil	Beera ram	Banhera	Sc	8299583407		1	Mustard Minikit
249	Randeep	Sukhwinder	Banhera	Sc	8872411604		1	Mustard Minikit
250	Arun	Shingara	Banhera	Sc	9468083137		1	Mustard Minikit
251	Baljinder	Narta ram	Tatiaana	Sc	9416048801		1	Mustard Minikit
252	Randhir	Dharamchand	Sadheri	Sc			1	Mustard Minikit
253	Sahil	Virender	Hansumajra	Sc	9355327871		1	Mustard Minikit
254	Mital chand	Hukamchand	Tarawali	Sc	9050448310		1	Mustard Minikit
255	Makha ram	Mewa ram	Tarawali	Sc			1	Mustard Minikit
256	Beera	Gulami ram	Tarawali	Sc	9560144000		1	Mustard Minikit
257	Tehal singh	Arjun	Cheeka	Sc	9812752749		1	Mustard Minikit
258	Rohit	Desraj	Theh banera	Sc	9813291425		1	Mustard Minikit
259	Raju	Roshan lal	Bhagal	Sc	9050293067		1	Mustard Minikit
260	Jasbir	Kartar	Kangthali	Sc	9053399096		1	Mustard Minikit
261	Rajpal	Chetu ram	Banhera	Sc	9434628413		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
262	Chetu ram	Fatta ram	Banhera	Sc	9866514778		1	Mustard Minikit
263	Rakesh	Rajpal	Banhera	Sc	9992080782		1	Mustard Minikit
264	Baljinder singh	Channa ram	Hemumajra	Sc	8930015880		1	Mustard Minikit
265	Channa ram	Jammu ram	Hemumajra	Sc	8398060843		1	Mustard Minikit
266	Rajender kumar	Channa ram	Hemumajra	Sc	8930015880		1	Mustard Minikit
267	Ram chander	Charan singh	Tatiana	Sc	9812262736		1	Mustard Minikit
268	Darabara	Chotta ram	Tatiana	Sc	9728221123		1	Mustard Minikit
269	Pappu ram	Jabir singh	Guhal	Sc	9896831305		1	Mustard Minikit
270	Arjun	Massa ram	Salempur	Sc	9034315200		1	Mustard Minikit
271	Sukhdev singh	Karnail singh	Hemu majra	Sc	9996574184		1	Mustard Minikit
272	Harpal singh	Karnail singh	Hemu majra	Sc	8053085178		1	Mustard Minikit
273	Malkeet singh	Jagdesh	Hemu majra	Sc	8053203223		1	Mustard Minikit
274	Buta singh	Lohana singh	Lalpur	Sc			1	Mustard Minikit
275	Daljeet singh	Jaswinder	Badsui	Sc	9992245412		1	Mustard Minikit
276	Avtar singh	Jile singh	Badsui	Sc	9991247876		1	Mustard Minikit
277	Vicky singh	Lali singh	Tatiana	Sc	9671347667		1	Mustard Minikit
278	Jeet	Varyan	Seo majra	Sc			1	Mustard Minikit
279	Ramesh kumar	Laxman singh	Lalpur	Sc			1	Mustard Minikit
280	Ranjeet singh	Darshan singh	Lalpur	Sc			1	Mustard Minikit
281	Jagdish	Mewa singh	Hemumajra	Sc			1	Mustard Minikit
282	Matta ram	Gattu ram	Hemumajra	Sc	9671824922		1	Mustard Minikit
283	Balwinder singh	Malkit singh	Hemumajra	Sc	9919604222		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
284	Baljinder singh	Malkit singh	Hemumajra	Sc	9896761427		1	Mustard Minikit
285	Manish	Ranjeet	Hemumajra	Sc	9896761427		1	Mustard Minikit
286	Prem chand	Bakshi	Cheeka	Sc	9671347998		1	Mustard Minikit
287	Jaswant singh	Jeet singh	Cheeka	Sc	8059980973		1	Mustard Minikit
288	Inder jeet	Mamu ram	Cheeka	Sc	9050982698		1	Mustard Minikit
289	Karnail singh	Galu ram	Kangthali	Sc	9050186098		1	Mustard Minikit
290	Parmjeet	Sanjay	Kangathali	Sc	9996843854		1	Mustard Minikit
291	Balwinder singh	Kalyan singh	Salempur	Sc	9996843854		1	Mustard Minikit
292	Ramchand	Batu ram	Hemumajra	Sc	7206707727		1	Mustard Minikit
293	Rajbir	Inder singh	Duserpur	Sc	9728805214		1	Mustard Minikit
294	Kamal	Raghbir	Daserpur	Sc	9729835830		1	Mustard Minikit
295	Ratan kumar	Gurshan	Hemumajra	Sc	8607424992		1	Mustard Minikit
296	Anil kumar	Channa ram	Hemumajra	Sc	9367408146		1	Mustard Minikit
297	Abhishek	Karnail singh	Kangathali	Sc	9992820076		1	Mustard Minikit
298	Ritu jagat	Karnail	Kangathali	Sc	9050186098		1	Mustard Minikit
299	Sagar singh	Kulwinder	Bhunna	Sc	9416116072		1	Mustard Minikit
300	Sant ram	Pyara ram	Kallar majra	Sc	9541086461		1	Mustard Minikit
301	Satnam singh	Sant ram	Kallar majra	Sc	9729375850		1	Mustard Minikit
302	Pala ram	Channa ram	Chaba	Sc	9815890671		1	Mustard Minikit
303	Balwinder singh	Pura ram	Tarawali	Sc	8.30E+10		1	Mustard Minikit
304	Labh singh	Charanjeet singh	Cheeka	Sc			1	Mustard Minikit
305	Kulwant singh	Hari ram	Sarola	Sc	9817239665		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
306	Bisakhi ram	Singhra ram	Kangathali	Sc	9896807792		1	Mustard Minikit
307	Baldev singh	Shamsher singh	Kharal	Sc	9050323317		1	Mustard Minikit
308	Surinder singh	Baldev singh	Kharal	Sc	9050790898		1	Mustard Minikit
309	Jaswinder singh	Mohan singh	Jodhwa	Sc			1	Mustard Minikit
310	Amrik singh	Neki ram	Kallar majra	Sc	9896515725		1	Mustard Minikit
311	Balwant ram	Maiya ram	Kallar majra	Sc	7876438528		1	Mustard Minikit
312	Lovepreet singh	Jaskar singh	Duserpur	Sc	8607102990		1	Mustard Minikit
313	Sonu ram	Jagdish	Bhuna	Sc	9896109040		1	Mustard Minikit
314	Jagdish	Atma ram	Bhuna	Sc	9896109040		1	Mustard Minikit
315	Roshan lal	Sonu	Khambehra	Sc	9.78E+10		1	Mustard Minikit
316	Jasbir singh	Jeet singh	Macheri	Sc	9812246017		1	Mustard Minikit
317	Malkeet singh	Santokhi ram	Hemumajra	Sc	9813457764		1	Mustard Minikit
318	Rajender kumar	Santokhi ram	Hemumajra	Sc	9813457764		1	Mustard Minikit
319	Karan singh	Gurmail singh	Daba	Sc	9813457764		1	Mustard Minikit
320	Ranjeet singh	Mewa ram	Hemumajra	Sc	8280001965		1	Mustard Minikit
321	Madhan lal	Balwan	Badsui	Sc	9729630328		1	Mustard Minikit
322	Dayal ram	Mahinder singh	Kallar majra	Sc	9991467770		1	Mustard Minikit
323	Krishan	Shubha	Bhagal	Sc	8295454255		1	Mustard Minikit
324	Ramdiya singh	Sewa singh	Theh banera	Sc			1	Mustard Minikit
325	Dinesh	Ramanand	Cheeka	Sc	9896141653		1	Mustard Minikit
326	Sadhu	Somnath	Harigarh kingan	Sc	9728134281		1	Mustard Minikit
327	Gyan singh	Mohinder	Kallar majra	Sc	9215540150		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
328	Vikey	Surjeet singh	Chan chank	Sc	8749832000		1	Mustard Minikit
329	Dharampal	Rai singh	Theh mukriyan	Sc	9813499668		1	Mustard Minikit
330	Malik singh	Julam singh	Kamheri	Sc			1	Mustard Minikit
331	Lakha singh	Mahinder	Majeri	Sc			1	Mustard Minikit
332	Jaswant singh	Jagroop	Guhla	Sc			1	Mustard Minikit
333	Kulwant singh	Jagrop	Guhla	Sc	9996836490		1	Mustard Minikit
334	Mita ram	Jangir singh	Kallar majra	Sc	9034341844		1	Mustard Minikit
335	Gurwinder singh	Amrik singh	Kallar majra	Sc	9996836490		1	Mustard Minikit
336	Sarojpal	Amrik singh	Kallar majra	Sc	9996836490		1	Mustard Minikit
337	Tarsem singh	Bhana	Khourdi	Sc	9466021968		1	Mustard Minikit
338	Mirja ram	Ponnu ram	Taranwali	Sc	7404424004		1	Mustard Minikit
339	Mohan chand	Ronki ram	Kakheri	Sc			1	Mustard Minikit
340	Shishan kumar	Karnail	Sadrehri	Sc	9781409043		1	Mustard Minikit
341	Jarnail singh	Gulu ram	Kangthali	Sc	9416785891		1	Mustard Minikit
342	Jagtar	Jile singh	Badsui	Sc	9724627173		1	Mustard Minikit
343	Badan lal	Shadha ram	Cheeka	Sc			1	Mustard Minikit
344	Resham singh	Jarnail singh	Kangthali	Sc	9896591955		1	Mustard Minikit
345	Gurmukh singh	Gulu ram	Kangthali	Sc			1	Mustard Minikit
346	Ramphal	Jewera	Cheeka	Sc			1	Mustard Minikit
347	Malkeet	Jagdesh	Hemu majra	Sc	7027797600		1	Mustard Minikit
348	Jagtar	Karnail	Hemu majra	Sc			1	Mustard Minikit
349	Karnail	Jamer ram	Hemu majra	Sc	9996066507		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
350	Harpal	Karnail	Hemumajra	Sc	9896210053		1	Mustard Minikit
351	Gurdev singh	Jagmail	Harigarh kingan	Sc	7027858089		1	Mustard Minikit
352	Vikas	Lila ram	Harigarh kingan	Sc	9653877576		1	Mustard Minikit
353	Jangir	Lal singh	Sarola	Sc			1	Mustard Minikit
354	Baljinder	Darshan	Agondh	Sc	9034159299		1	Mustard Minikit
355	Ramphal	Jumma ram	Kakheri	Sc	9466383987		1	Mustard Minikit
356	Surender	Khushi ram	Hansu majra	Sc	9.31E+10		1	Mustard Minikit
357	Malik singh	Roshan lal	Hemumajra	Sc	9896294390		1	Mustard Minikit
358	Amrik singh	Daddu singh	Theh banera	Sc			1	Mustard Minikit
359	Charanjeet singh	Amrik singh	Theh banera	Sc	9896294390		1	Mustard Minikit
360	Ved parkash	Pyara singh	Theh banera	Sc			1	Mustard Minikit
361	Raman	Nandkaran	Cheeka	Sc	7307317733		1	Mustard Minikit
362	Fula ram	Baja	Khourdi	Sc			1	Mustard Minikit
363	Roopchand	Gurlal	Cheeka	Sc			1	Mustard Minikit
364	Parveen	Dalip chand	Kangthali	Sc			1	Mustard Minikit
365	Kamla	Dalip chand	Kangthali	Sc			1	Mustard Minikit
366	Pawan kumar	Satpal	Theh banera	Sc	8813943439		1	Mustard Minikit
367	Hansraj singh	Ram singh	Tatiana	Sc	9814837704		1	Mustard Minikit
368	Sandeep singh	Radha krishan	Theh banhera	Sc	9814837704		1	Mustard Minikit
369	Pardeep	Rameshwer	Theh banhera	Sc	8816885474		1	Mustard Minikit
370	Manjeet singh	Jagdish	Hemu majra	Sc			1	Mustard Minikit
371	Bittu ram	Mirtri dass	Mastgarh	Sc	8053496526		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
372	Satpal singh	Cheetu ram	Theh banhera	Sc	9588515169		1	Mustard Minikit
373	Ranjeet singh	Darshan	Lalpur	Sc			1	Mustard Minikit
374	Bhim singh	Dab singh	Harigarh kingan	Sc	9896190817		1	Mustard Minikit
375	Darshan singh	Kala singh	Salempur	Sc	9813028122		1	Mustard Minikit
376	Gurjeet singh	Satpal	Theh banhera	Sc			1	Mustard Minikit
377	Harwinder singh	Kuldeep	Cheeka	Sc	9992302325		1	Mustard Minikit
378	Labh singh	Kirpa singh	Guhla	Sc	8295449050		1	Mustard Minikit
379	Surjeet singh	Darshan	Kallar majra	Sc			1	Mustard Minikit
380	Manjeet singh	Miya singh	Ram nagar	Sc	8053476522		1	Mustard Minikit
381	Jasbir singh	Miya singh	Ram nagar	Sc	8816002094		1	Mustard Minikit
382	Parveen singh	Parkash	Cheeka	Sc			1	Mustard Minikit
383	Subhash chand	Miya singh	Riwar jagir	Sc	8607038415		1	Mustard Minikit
384	Ramdev	Ramdiya	Balbehra	Sc	8295648382		1	Mustard Minikit
385	Kuldeep singh	Jile singh	Balbehra	Sc			1	Mustard Minikit
386	Rinku singh	Darshan	Kallar majra	Sc			1	Mustard Minikit
387	Sinder	Jatta singh	Khourdi	Sc			1	Mustard Minikit
388	Gurpreet	Bhajan lal	Bhunna	Sc			1	Mustard Minikit
389	Mahneder	Jaimal	Taranwali	Sc			1	Mustard Minikit
390	Dalip chand	Jagtar singh	Kangthali	Sc			1	Mustard Minikit
391	Manjeet singh	Kasmir singh	Kheri daban	Sc	9813604237		1	Mustard Minikit
392	Gulabh	Amar singh	Chan chak	Sc			1	Mustard Minikit
393	Dalbir singh	Darshan	Guhla	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
394	Sukhdev singh	Birbhan	Sair	Sc	9306652455		1	Mustard Minikit
395	Gagan deep	Sant ram	Theh banhera	Sc	8685917312		1	Mustard Minikit
396	Jarnail singh	Khajana	Lalpur	Sc	9671693422		1	Mustard Minikit
397	Pala ram	Teka ram	Balbehra	Sc			1	Mustard Minikit
398	Krishan	Dua singh	Harigarh kingan	Sc			1	Mustard Minikit
399	Pyara ram	Bela ram	Chan chak	Sc			1	Mustard Minikit
400	Hani	Ashok	Hemu majra	Sc			1	Mustard Minikit
401	Shukha	Surjeet singh	Chan chak	Sc			1	Mustard Minikit
402	Bajir singh	Dharam	Peedal	Sc			1	Mustard Minikit
403	Manjeet singh	Daba	Peedal	Sc			1	Mustard Minikit
404	Dheeraj	Bhagwan singh	Bhunna	Sc			1	Mustard Minikit
405	Sajna	Shigara	Kallar majra	Sc			1	Mustard Minikit
406	Seeta ram	Suba singh	Kallar majra	Sc			1	Mustard Minikit
407	Budhveer	Nyouta	Kallar majra	Sc			1	Mustard Minikit
408	Raju	Bota ram	Kallar majra	Sc			1	Mustard Minikit
409	Ruldu	Karkara	Kallar majra	Sc			1	Mustard Minikit
410	Balwant	Miya singh	Kallar majra	Sc			1	Mustard Minikit
411	Ramdas	Keher	Kallar majra	Sc			1	Mustard Minikit
412	Vakil	Malla	Kallar majra	Sc			1	Mustard Minikit
413	Surjeet singh	Garib	Kallar majra	Sc			1	Mustard Minikit
414	Surjeet	Gurmej	Kallar majra	Sc			1	Mustard Minikit
415	Pama ram	Kantar	Kallar majra	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
416	Ramdiya singh	Bhagta	Kallar majra	Sc			1	Mustard Minikit
417	Harpal	Krishan	Pabsar	Sc	9050749376		1	Mustard Minikit
418	Sunil kumar	Krishan	Pabsar	Sc			1	Mustard Minikit
419	Sanjay kumar	Krishan	Pabsar	Sc	9992047274		1	Mustard Minikit
420	Saroj devi	Sunil	Pabsar	Sc			1	Mustard Minikit
421	Krishan kumar	Magar ram	Pabsar	Sc	9992047274		1	Mustard Minikit
422	Mukesh	Ramphal	Pabsar	Sc	972870365		1	Mustard Minikit
423	Parveen kumar	Kala ram	Pabsar	Sc			1	Mustard Minikit
424	Sanjeev	Jagdish	Pabsar	Sc	9992545225		1	Mustard Minikit
425	Prem chand	Jogi ram	Sega plat	Sc	9050748692		1	Mustard Minikit
426	Ashok	Balwant	Kallarmajra	Sc	9896508533		1	Mustard Minikit
427	Jagdeep	Darshan	Cheeka	Sc	7206160256		1	Mustard Minikit
428	Mangat	Sarwan	Chnchak	Sc	7082943365		1	Mustard Minikit
429	Dharampal	Nanhu ram	Angondh	Sc	9050771721		1	Mustard Minikit
430	Ramish	Darshan	Anhmadpurghar	Sc	7082362958		1	Mustard Minikit
431	Нарру	Harmesh	Ahamadpurghar	Sc	8396920055		1	Mustard Minikit
432	Krishan	Puna ram	Sulempur	Sc			1	Mustard Minikit
433	Sarabjeet singh	Sukhdev	Kharkan	Sc	9812368838		1	Mustard Minikit
434	Harmesh	Dalip singh	Malikpur	Sc	9991542694		1	Mustard Minikit
435	Bira ram	Prem dass	Thehbanhera	Sc	9050726717		1	Mustard Minikit
436	Harpal	Karnail	Hemumajra	Sc	8030857078		1	Mustard Minikit
437	Chinder	Rulder	Chanchak	Sc	9991669599		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
438	Aspi	Hansraj	Pharpur	Sc	8199025688		1	Mustard Minikit
439	Gurcharan	Monj	Kallarmajra	Sc	8053048056		1	Mustard Minikit
440	Gurnam	Mulkha raj	Kangthali	Sc	9034225267		1	Mustard Minikit
441	Krishan	Mulkhraj	Kangthali	Sc	9050522890		1	Mustard Minikit
442	Sukhdev	Mulkraj	Kangthali	Sc	9050522890		1	Mustard Minikit
443	Jaspal	Desraj	Kangthali	Sc			1	Mustard Minikit
444	Amit	Sita ram	Guhla	Sc			1	Mustard Minikit
445	Mohanarlal	Ramrakha	Chakku ladana	Sc	9992352082		1	Mustard Minikit
446	Harpal	Joginder	Harighar kigan	Sc	9050218024		1	Mustard Minikit
447	Mewa ram	Dalsingh	Tarawali	Sc	9671303802		1	Mustard Minikit
448	Methu ram	Karan	Gharpur	Sc			1	Mustard Minikit
449	Karan	Pyara ram	Gharpur	Sc			1	Mustard Minikit
450	Vicky	Gyan singh	Gharpur	Sc			1	Mustard Minikit
451	Sohan	Rajbir	Gharpur	Sc			1	Mustard Minikit
452	Rajbir	Pyara ram	Gharpur	Sc			1	Mustard Minikit
453	Jasbir	Mahinder	Bhuna	Sc	9671568675		1	Mustard Minikit
454	Vijay	Jaswant	Chaku ladana	Sc	9053947188		1	Mustard Minikit
455	Sukhdev	Visakhi	Chaku ladana	Sc	8570091330		1	Mustard Minikit
456	Gurpreet	Balwinder	Cheeka	Sc	7027200325		1	Mustard Minikit
457	Bhagta	Jaggu	Kakheri	Sc	9996122144		1	Mustard Minikit
458	Harish	Krishan	Ramthali	Sc	9416826730		1	Mustard Minikit
459	Satpal singh	Mana ram	Tarawali	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
460	Balwinder	Shivjot	Tarawali	Sc	9729026699		1	Mustard Minikit
461	Mewa singh	hari kishan	Rasulpur	Sc			0.5	Moong Minikit
462	Rajnish	rajpal	Rasulpur	Sc			0.5	Moong Minikit
463	Atma ram	Harbhajan singh	Sihali	Sc			0.5	Moong Minikit
464	Gurdev singh	Laxman ram	Sihali	Sc			0.5	Moong Minikit
465	Harbhajan singh	Sadhu ram	Sihali	Sc			0.5	Moong Minikit
466	Sultan singh	Khesa ram	Guhra	Sc			0.5	Moong Minikit
467	Kirshan	Gurdayal	Kheri gulam ali	Sc			0.5	Moong Minikit
468	Suresh kumar	jagar ram	Peedal	Sc			0.5	Moong Minikit
469	Satnam singh	Dayala	Tatiana	Sc			0.5	Moong Minikit
470	Anil kumar	Deva ram	Rusalpur	Sc			0.5	Moong Minikit
471	Balram singh	Sarwan kumar	Bhuna	Sc			0.5	Moong Minikit
472	Sandeep	Sukhdev	Kawartan	Sc			0.5	Moong Minikit
473	Harpal	Joginder	Harigarh kigan	Sc			0.5	Moong Minikit
474	Soma ram	Pala ram	Budanpur	Sc			0.5	Moong Minikit
475	Raja ram	Syama ram	Bhuna	Sc			0.5	Moong Minikit
476	Charandas	Yaadwa ram	Bhuna	Sc			0.5	Moong Minikit
477	Girdhari Ram	Jag Ram	Cheeka	Sc		816155448256	1.5	DSR Demo
478	Rajkumar	Kehar Singh	Agondh	Sc		228797989982	1	DSR Demo
479	Pataso Devi	Tejbir Singh	Khambera	Sc		689394774168	2.5	DSR Demo
480	Satnam Singh	Dayala Ram	Kharal	Sc		276969389672	2	DSR Demo
481	Anil Kumar	Dewa Ram	Rasulpur	Sc			0.5	Moong Demo

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
482	Balwinder Singh	Rajkumar	Rasulpur	Sc			0.5	Moong Demo
483	Sohan Singh	Raghbir Singh	Gagarpur	Sc			0.5	Moong Demo
484	Raghbir Singh	Payara Singh	Gagarpur	Sc			0.5	Moong Demo
485	Vijay Kumar	Gulam Ali	Bhuna Nanakpura	Sc			0.5	Moong Demo
486	Mahinder	Badhu Ram	Bhuna Nanakpura	Sc			0.5	Moong Demo
487	Jagsher	Mahinder Ram	Bhuna Nanakpura	Sc			0.5	Moong Demo
488	Surender	Ramesh Lal	Bhuna Nanakpura	Sc			0.5	Moong Demo
489	Balram Singh	Sarwan Singh	Bhuna	Sc			0.5	Moong Demo
490	Mewa Ram	Hari Kishan	Rasulpur	Sc			0.5	Moong Demo
491	Sandeep	Sukhdev	Kawartan	Sc			0.5	Moong Demo
492	Dilbag Singh	Manphool Singh	Gohra	Sc			0.5	Moong Demo
493	Virender Singh	Manphool Singh	Gohra	Sc			0.5	Moong Demo
494	Amrik Singh	Neki Ram	Kalar Majra	Sc			0.5	Moong Demo
495	Magar singh	Chanda ram	Guhla	Sc	9034265575	676549593952	1	Mustard Minikit
496	Kuldeep singh	Jagmal	Kakheri	Sc	95185730000		1	Mustard Minikit
497	Jeeta ram	Puran chand	Tatiana	Sc	9315159615	828138978321	1	Mustard Minikit
498	Pawan kumar	Ram swaroop	Hemu majra	Sc	9728160771	287075186810	1	Mustard Minikit
499	Prem singh	Meru ram	Gaggarpur	Sc	9878112054	341745814268	1	Mustard Minikit
500	Rampayara	Mandu ram	Hemu majra	Sc	8950412238	815944161071	1	Mustard Minikit
501	Dilbahag	Dharam singh	Gaggarpur	Sc	9467277138	399168213016	1	Mustard Minikit
502	Deepak singh	Jay singh	Kakheri	Sc	7027374363	612919342540	1	Mustard Minikit
503	Mewa singh	Raam dhari	Cheeka	Sc	9416101201	722231031220	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
504	Amrik singh	Neki ram	Kallar majra	Sc	9896815725	489240596263	1	Mustard Minikit
505	Amarjeet singh	Inder singh	Theh banhera	Sc	9671542846	769979960985	1	Mustard Minikit
506	Pala singh	Singara	Kharkhan	Sc		717061009588	1	Mustard Minikit
507	Manohar lal	Ram rakha	Chaku ladana	Sc	9992352082	521194627425	1	Mustard Minikit
508	Sukhdev singh	dogar ram	Kharkan	Sc	9991131983	607100764405	1	Mustard Minikit
509	Satpal singh	Karnail singh	Kangthali	Sc	9813901364	522231977866	1	Mustard Minikit
510	Sukhdev singh	Pura ram	Kangthali	Sc	9671529181	808518959942	1	Mustard Minikit
511	Pura ram	Teja ram	Kangthali	Sc	9671529101	687196211446	1	Mustard Minikit
512	Surjeet singh	Pritam singh	Kakheri	Sc	7082124148	234446940003	1	Mustard Minikit
513	Balbir singh	Jummo siongh	Kakheri	Sc	9466192322	266525563847	1	Mustard Minikit
514	Mohit kumar	Krishan	Kakheri	Sc	9466192322	276542591713	1	Mustard Minikit
515	Karam singh	Payara ram	Gaggar pur	Sc	9416778396	787419361038	1	Mustard Minikit
516	Mithu	Karam singh	Gaggar pur	Sc	98887316119	213589331919	1	Mustard Minikit
517	Shan singh	ragbir singh	Gaggar pur	Sc	9416778396	505449049196	1	Mustard Minikit
518	Bira ram	Gulam ram	Tarawali	Sc	9991546380	289857580484	1	Mustard Minikit
519	Amrik singh	Mahender singh	Kangthali	Sc	9034452084	986792380018	1	Mustard Minikit
520	Baldev singh	Ramchander	Hemu majra	Sc	9050412230	327586512830	1	Mustard Minikit
521	Amrik singh	Ramchander	Hemu majra	Sc	9034452084	986792380018	1	Mustard Minikit
522	Bittu	Poppi ram	Kangthali	Sc	809535874	323882064676	1	Mustard Minikit
523	Sandeep kaumar	Satbir singh	Kakheri	Sc	8398970011	814910894936	1	Mustard Minikit
524	Satbir	Ramdiya	Kakheri	Sc	8398970011	446682660579	1	Mustard Minikit
525	Jaipal	ratiya ram	Kakheri	Sc	8398970011	207250399740	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
526	Joginder	Satibir	Kakheri	Sc	9466023504	678133387689	1	Mustard Minikit
527	Balwinder singh	Joginder	Lalpur	Sc	8950304360	332512483368	1	Mustard Minikit
528	Leeu ram s/	Khand chand	Gaggarpur	Sc	8810306885	958422538212	1	Mustard Minikit
529	Karam	Lal singh	Bhagal	Sc	9996350609	402987476240	1	Mustard Minikit
530	Shera singh	Jati ram	Bhagal	Sc	9996659571	705124740077	1	Mustard Minikit
531	Kulwant singh	Didar singh	Sihali	Sc		452293506636	1	Mustard Minikit
532	Ajmer singh	Ramnath	Rewar jagir	Sc	8050061200	450616268898	1	Mustard Minikit
533	Pala singh	Singara	Kharkhan	Sc		717061009588	1	Mustard Minikit
534	Manohar lal	Ram rakha	Chaku ladana	Sc	9992352082	521194627425	1	Mustard Minikit
535	Charan singh	jagtar singh	Kangthali	Sc	9034386080	984695605719	1	Mustard Minikit
536	Mangel singh	Khan singh	Kangthali	Sc	9896445213	883374467085	1	Mustard Minikit
537	Parladu	Beera	Kangthali	Sc	7027060710	248490003821	1	Mustard Minikit
538	Satnam singh	dayad ram	Tatiana	Sc	8893043705	276969389672	1	Mustard Minikit
539	Shiv charn	Dharsarn	Kangthali	Sc	9350043216	718913392538	1	Mustard Minikit
540	Chindo ram	Kali ram	Bhuna	Sc	7027060710	646237257794	1	Mustard Minikit
541	Dharam singh	Desh raj	Tatiana	Sc	9050152334	678870838287	1	Mustard Minikit
542	Dayala singh	Mod singh	Tatiana	Sc	8930043705	489343650273	1	Mustard Minikit
543	Gurjant singh	Dhram singh	Tatiana	Sc	9050152334	831824047076	1	Mustard Minikit
544	Gurpreet kumar	Joginder singh	Manjheri	Sc	8607062721	575953360808	1	Mustard Minikit
545	Harbajan singh	Sadh ram	Shihali	Sc	8689045378	369551647403	1	Mustard Minikit
546	Gurdev ram	Laxman si	Shihali	Sc	8930427600	353396931469	1	Mustard Minikit
547	Pala singh	Singara	Kharkhan	Sc		717061009588	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
548	Manohar lal	Ram rakha	Chaku ladana	Sc	9992352082	521194627425	1	Mustard Minikit
549	Harikesh	Jag ram	Cheeka	Sc	8053204391	754338991386	1	Mustard Minikit
550	Ajay kumar	Ramesh kumar	Cheeka	Sc	8053204391	354159751102	1	Mustard Minikit
551	Balkari ram	Buti ram	Bhuna	Sc	8053541651	929499096474	1	Mustard Minikit
552	Miya ram	Pyara ram	Bhuna	Sc	8053541651	658108854461	1	Mustard Minikit
553	Makhan singh	pyara ram	Bhuna	Sc	9813613161	232243481753	1	Mustard Minikit
554	Jasbir singh	Miya singh	Bhuna	Sc	8816002094	775466582266	1	Mustard Minikit
555	satnam singh	Dayala singh	Tatiana	Sc	8930043705	276969389672	1	Mustard Minikit
556	Gurmeet singh	Dayala singh	Tatiana	Sc	8930043705	853978001539	1	Mustard Minikit
557	Kuldeep singh	Ram saroop	Nandgarh	Sc	8950862828	950501601091	1	Mustard Minikit
558	Satpal singh	Garibu ram	Tatiana	Sc	8930043705	6150347415966	1	Mustard Minikit
559	Pawan kumar	Ram swaroop	Hemu majra	Sc	9992097281	287075186810	1	Mustard Minikit
560	Rahkumar	Chanan singh	Tatiana	Sc	9213802281	262145292072	1	Mustard Minikit
561	Prince kumar	raj kumar	Tatiana	Sc	9813800281	511788172265	1	Mustard Minikit
562	Gurjeet singh	Dharam singh	Tatiana	Sc	9050152334	231824047076	1	Mustard Minikit
563	Dayala singh	mod singh	Tatiana	Sc	8930043705	489343650273	1	Mustard Minikit
564	Banty	Darshan	Kangthali	Sc	9036204461	725672407142	1	Mustard Minikit
565	Manhoar lal	Rakha	Ladana chakku	Sc	999352082	521194627425	1	Mustard Minikit
566	Amrik singh	Neki ram	Kallar majra	Sc	9896515725	489240596263	1	Mustard Minikit
567	Gurpreet singh	Parkash singh	Sarola	Sc	9991778977	963400291200	1	Mustard Minikit
568	Amarjeet singh	Inder singh	Theh banhera	Sc	9671542846	769979960985	1	Mustard Minikit
569	Rajbir	Jagdish singh	Rewar jagir	Sc	9050716280	937380888908	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
570	Jagdish chand	Sikander ram	Kallar majra	Sc	9996092960	349151750038	1	Mustard Minikit
571	Binder ram	Mallu ram	Kallar majra	Sc	9991704795	500268043785	1	Mustard Minikit
572	Suresh kumar	Gamma ram	Harigarh kingan	Sc	9966819452	52758689037	1	Mustard Minikit
573	Jaswant l	Rampa	Harigarh kingan	Sc	7082351435	645892486846	1	Mustard Minikit
574	Surjeeet singh	Darshan	Theh banhera	Sc	9996043240	731916818757	1	Mustard Minikit
575	Amrik singh	Rinnu ram	Theh banhera	Sc	8372709896	371660037774	1	Mustard Minikit
576	Vikaramjeet singh	Channa ram	Kallar majra	Sc	7033424559	744919374679	1	Mustard Minikit
577	Puran ram	Nota ram	Kallar majra	Sc	7028079004	740499206319	1	Mustard Minikit
578	Kuldeep singh	Amrik singh	Kallar majra	Sc	9896473344	989415199831	1	Mustard Minikit
579	Bira ram	nura ram	Sihali	Sc	9467247881	421127299493	1	Mustard Minikit
580	Subha ram	Bira ram	Sihali	Sc	9728243272	424894228831	1	Mustard Minikit
581	Jasmer singh	rampal	Harigarh kingan	Sc	9728222391	552486703948	1	Mustard Minikit
582	Harinder singh	Baljeet singh	Landheri	Sc	7009676707	835387998901	1	Mustard Minikit
583	Kashmir singh	khan singh	Lalpur	Sc	9812076332	642646962597	1	Mustard Minikit
584	Sukhwinder singh	Kashmir singh	Lalpur	Sc	7876151602	991354723241	1	Mustard Minikit
585	Balwinder singh	Butta singh	Lalpur	Sc	8684880146	873058613259	1	Mustard Minikit
586	Diwan singh	Bakar singh	Lalpur	Sc	9728011808	611309787689	1	Mustard Minikit
587	Buta singh	Lehna ram	Lalpur	Sc	9728011808	743894475623	1	Mustard Minikit
588	Makhan singh	Satnam singh	Lalpur	Sc	9034662344	400975840220	1	Mustard Minikit
589	Ranjeet singh	Gurmeet singh	Lalpur	Sc	9350162382	604032707873	1	Mustard Minikit
590	Bhagwan singh	bakar singh	Lalpur	Sc		345382878453	1	Mustard Minikit
591	Khajan singh	Bakar singh	Lalpur	Sc	9813679834	726912476455	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
592	Sukhdev singh	Ram swaran	Hemu majra	Sc	9996211276	362796885002	1	Mustard Minikit
593	Honey ram	Ashok kumar	Hemu majra	Sc	9254773000	797521220938	1	Mustard Minikit
594	Mehar chand	Baja ram	Hemu majra	Sc	9416724036	475152497726	1	Mustard Minikit
595	Mukha ram	Meva ram	Tarawali	Sc	9729027187	742919387759	1	Mustard Minikit
596	Charanjeet	Kulwant singh	Tarawali	Sc	9729191225	572007443975	1	Mustard Minikit
597	Mukh am	Meva ram	Tarawali	Sc	9729027187	742919387759	1	Mustard Minikit
598	Satnam singh	Amar singh	Mastgarh	Sc	9812737155	271843019701	1	Mustard Minikit
599	Bishpal singh	Balbir singh	Agoudh	Sc	9991910021	409547585538	1	Mustard Minikit
600	Madan lal	Sadhu ram	Cheeka	Sc	9728805625	528899135236	1	Mustard Minikit
601	Labh chand	Balkari	Agoudh	Sc	9896591955	528640722882	1	Mustard Minikit
602	Pyara ram	Buti ram	Agoudh	Sc	9813613161	684016111411	1	Mustard Minikit
603	Kapil dev	Surja ram	Tarawali	Sc	8307616300	343583019378	1	Mustard Minikit
604	Ajmer singh	Bishan	Majri	Sc	9729713618	295070575687	1	Mustard Minikit
605	Kala ram	Sarjeet singh	Theh butana	Sc	9992039058	487746520109	1	Mustard Minikit
606	Kamal singh	Bhagwan	Agoudh	Sc	9050951301	771613047262	1	Mustard Minikit
607	Rajpal	Chotu ram	Theh banhera	Sc	9991743418	619719037290	1	Mustard Minikit
608	Chotu ram	Fata ram	Theh banhera	Sc	9991743418	373059285542	1	Mustard Minikit
609	Pawan kumar	Satpal singh	Theh banhera	Sc	8013943439	333812211355	1	Mustard Minikit
610	Gurjeet singh	Satpal singh	Theh banhera	Sc	8053714193	428249372500	1	Mustard Minikit
611	Satpal singh	Chetu ram	Theh banhera	Sc	8053086816	504645346864	1	Mustard Minikit
612	Hardeep singh	Jagtar singh	Theh banhera	Sc	9728671738	246173685286	1	Mustard Minikit
613	Kapoor singh	Karnail	Gaggarpur	Sc	7027357772	664711085842	1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
614	Ramphal	Kazan singh	Harigarh kingan	Sc	9996819452	218959161549	1	Mustard Minikit
615	Vijay	Bhajan lal	Theh banhera	Sc	8199815831	832344171323	1	Mustard Minikit
616	Amarjit	Makhan singh	Kharal	Sc	9813613161	239063877804	1	Mustard Minikit
617	Amar singh	Pyare lal	Cheeka	Sc	9728294293	665600097094	1	Mustard Minikit
618	Goldy	Banarsi	Cheeka	Sc	8053209698	802167756109	1	Mustard Minikit
619	Arvinder singh	Karam singh	Kamheri	Sc	9517553352	382222100427	1	Mustard Minikit
620	Munshi	Fateh	Theh banhera	Sc	8607822475	736629172257	1	Mustard Minikit
621	Sita ram	Sukha ram	Kallar majra	Sc	9055399573	69655998367	1	Mustard Minikit
622	Shirgara ram	Khushali ram	Kallar majra	Sc		554591698475	1	Mustard Minikit
623	Aman	Ram lal	Theh banhera	Sc	8607285756	813595888435	1	Mustard Minikit
624	Malkit singh	Shingara singh	Kallar majra	Sc	9991126244	967907435253	1	Mustard Minikit
625	Pala ram	Bchna ram	Kallar majra	Sc	9050728816	622981517495	1	Mustard Minikit
626	Surjan singh	Sadhu ram	Cheeka	Sc	9992360678	486476077233	1	Mustard Minikit
627	Gursewak	Maghan singh	Tatiana	Sc	8053501317	639883002834	1	Mustard Minikit
628	Ajay singh	Ram singh	Dandota	Sc	8930321380	408542044670	1	Mustard Minikit
629	Nachhatar singh	Ramdas	Dandota	Sc	9992437015	981358965544	1	Mustard Minikit
630	Dharmender kumar	Dhulia ram	Kakheri	Sc	9729711444	637707489378	1	Mustard Minikit
631	Jagdish	Hariya Ram	Agondh	Sc	8053668437	589187316565	1	Berseem Demo
632	Nachhatar Singh	Ramdas	Dhandota	Sc	9992437015	981358965544	2	Berseem Demo
633	Karnail Ram	Khanu Ram	Kharka	Sc	8053163127	700486618859	1	Berseem Demo
634	Jagir	Mla	Kharodi	Sc	8950508235	295405910004	1	Berseem Demo
635	Satnam Singh	Dayala Ram	Tatiana	Sc	8930043705	276969389672	1	Berseem Demo

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
636	Jagma Singh	Jumma ram	Kakheri	Sc			2	Moong Demo
637	Satpal singh	Jumma Ram	Kakheri	Sc			2	Moong Demo
638	Gyan singh	Pyara Ram	Gagarpur	Sc			2	Moong Demo
639	Sohan Singh	Raghubir Singh	Gagarpur	Sc			2	Moong Demo
640	Mithu Ram	Karam singh	Gagarpur	Sc			2	Moong Demo
641	Maghar singh	Chanda ram	Guhla	Sc			2	Moong Demo
642	Karma singh	Pyara ram	Gagarpur	Sc			2	Moong Demo
643	Kuldeep singh	Jagmal singh	Kakheri	Sc			2	Moong Demo
644	Harpal singh	Krishan singh	Pabsar	Sc			2	Moong Demo
645	Parveen singh	Krishan sibngh	Pabsar	Sc			2	Moong Demo
646	Baisakhi ram	Ram lakhan	Chaku Ladana	Sc			1.5	Moong Demo
647	Balram Singh	sarvan Singh	Bhuna	Sc			2	Moong Demo
648	Jagsir Singh	Mahinder Singh	Bhuna	Sc			2	Moong Demo
649	Dharam singh	Lali Ram	Rasulpur	Sc			2	Moong Demo
650	Sonu	Deva ram	Rasulpur	Sc			2	Moong Demo
651	Baljeet Singh	Dharam singh	Rasulpur	Sc			2	Moong Demo
652	Rahul singh	Deva Ram	Rasulpur	Sc			2	Moong Demo
653	Dheera Ram	ram Javaya	Sultania	Sc			1	Moong Demo
654	Parveen	amaranth	Paprala	Sc			2	Moong Demo
655	Meva ram	Harikishan	Rasulpur	Sc			1	Moong Demo
656	Meva singh	Harikishan	Rasulpur	Sc			1	Lentil Demo
657	Gurdeep singh	Karam singh	Boupur	Sc			1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
658	Magar singh	Chanda Ram	Guhla	Sc			1	Mustard Minikit
659	Suresh kumar	Jagar Ram	Peedal	Sc			1	Mustard Minikit
660	Raj kumar	Ashok kumar	Hemu majra	Sc	8607337814		1	Mustard Minikit
661	Kulwant singh	miyan ram	Kallar Majra	Sc	9812167265		1	Mustard Minikit
662	Dalbir singh	Darshan singh	Lalpur	Sc	9306141860		1	Mustard Minikit
663	Pala ram	Pannu ram	Kallar Majra	Sc	8529738519		1	Mustard Minikit
664	Amrik singh	Naki Ram	Kallar Majra	Sc	7082597325		1	Mustard Minikit
665	Dalip singh	sadu singh	THEH BAMHERA	Sc			1	Mustard Minikit
666	Sukdav singh	suraj bhan	THEH BAMHERA	Sc			1	Mustard Minikit
667	Gurcharn singh	Madan lal	Cheeka	Sc	9050289051		1	Mustard Minikit
668	Ranjeet	Pyara ram	Kharkan	Sc	9082133171		1	Mustard Minikit
669	Jeet Ram	Puran Ram	Kakheri	Sc	9996822213		1	Mustard Minikit
670	Chand Ram	Mehnga Ram	Kallar Majra	Sc	8221816453		1	Mustard Minikit
671	Mehma	rora	Kallar Majra	Sc	8221816453		1	Mustard Minikit
672	Manjeet singh	Sucha Ram	Kallar Majra	Sc	9991423126		1	Mustard Minikit
673	Shingara Ram	Khusala Ram	Kallar Majra	Sc	7056384091		1	Mustard Minikit
674	Subh Ram	Kushala Ram	Kallar Majra	Sc	9050606219		1	Mustard Minikit
675	Ramdiya Ram	Gana Ram	THEH BAMHERA	Sc	9728523415		1	Mustard Minikit
676	Naki singh	Bota Ram	Kallar Majra	Sc	9896880640		1	Mustard Minikit
677	Butta Ram	Khan Ram	Kallar Majra	Sc	8059576209		1	Mustard Minikit
678	Pala Ram	Amru Ram	THEH BAMHERA	Sc	9896756445		1	Mustard Minikit
679	Manjeet singh	Matu Ram	THEH BAMHERA	Sc	9992254648		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
680	Kartar singh	Karnil singh	THEH BAMHERA	Sc	8930016922		1	Mustard Minikit
681	Sanju Ram	Singara Ram	Kharoudi	Sc	9671045261		1	Mustard Minikit
682	Baldav singh	Sobha Ram	Gagarpur	Sc	9996136192		1	Mustard Minikit
683	Ramdiya	Gana Ram	Theh Banhera	Sc	9728523415		1	Mustard Minikit
684	Monu Ram	Amarjeet singh	Hemu Majra	Sc	8683006729		1	Mustard Minikit
685	Amreek singh	kali Ram	Hamu Majra	Sc	8053104677		1	Mustard Minikit
686	Jagdish singh	Kehru Ram	Gagarpur	Sc			1	Mustard Minikit
687	Jasmer singh	Ramniwash	Harigarh kingn	Sc			1	Maize Fodder
688	Rampal	khajan singh	Harigarh kingn	Sc			1	Maize Fodder
689	Beera Ram	sant Ram	Mastgarh	Sc			1	Maize Fodder
690	Vijay kumar	Beera	Mastgarh	Sc			1	Maize Fodder
691	Sani kumar	Laxman dass	Cheeka	Sc			1	Maize Fodder
692	Baljeet	dharma singh	Rasulpur	Sc			1	Maize Fodder
693	Dharampal	lali Ram	Rasulpur	Sc			1	Maize Fodder
694	Amaranth	puran chand	Kakheri	Sc			1	Maize Fodder
695	Gurcharan singh	satpal singh	Kakheri	Sc			1	Maize Fodder
696	Naresh	balbir singh	Kakheri	Sc			1	Maize Fodder
697	Mamu ram	ronki ram	Kakheri	Sc			1	Maize Fodder
698	Satpal	jumma ram	Kakheri	Sc			1	Maize Fodder
699	Sardara singh	teja singh	Paharpur	Sc			1	Maize Fodder
700	Rahul	deva ram	Rasulpur	Sc			2	Maize Fodder
701	Balbir Singh	Mala Singh	Kharoudi	Sc			2	Maize Fodder

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
702	Sanjeev Kumar	Jagmal Singh	Kakheri	Sc			2	Maize Fodder
703	Chamkaur singh	Baldev singh	Kharoudi	Sc	745502348934		1	Jowar Fodder
704	Ashok kumar	Narata ram	Salempur	Sc	494513501147		1	Jowar Fodder
705	Raj kumar	Kher singh	Angodh	Sc	228797989982		1	Jowar Fodder
706	Malkit singh	Bhura singh	Majri	Sc	316945613775		1	Jowar Fodder
707	Rajbir singh	Ramphal	Harigarh kingan	Sc	433692573037		1	Jowar Fodder
708	Gurdhyan singh	Naffe singh	Harigarh kingan	Sc	257198500276		1	Jowar Fodder
709	Jasmer singh	Ram niwas	Harigarh kingan	Sc	380846457013		1	Jowar Fodder
710	Jarnail singh	Saroopa ram	Theh banerha	Sc	751270800868		1	Jowar Fodder
711	Kehar singh	Nanaha	Ram	Sc			2	Maize Demo
712	Surajbhan	Malka	Ram	Sc			2	Maize Demo
713	Suresh kumar	Kidu	Ram	Sc			2	Maize Demo
714	Dharampal singh	Lali Ram	Rasulpur	Sc			1	Moong Minikit
715	Sashil kumar	Dharampal	Do	Sc			1	Moong Minikit
716	Dev singh	Lali Ram	Do	Sc			1	Moong Minikit
717	Anil kumar	Dev singh	Do	Sc			1	Moong Minikit
718	Rahul	Dev Ram	Rasulpur	Sc			1	Moong Minikit
719	Baljeet singh	Dharampal	Do	Sc			1	Moong Minikit
720	Birbal	Dharampal	Do	Sc			1	Moong Minikit
721	Harpal singh	Krishan kumar	Pabsar	Sc			1	Moong Minikit
722	Krishan kumar	Mangu Ram	Do	Sc			1	Moong Minikit
723	Suresh kumar	Jagar singh	Peedal	Sc			1	Moong Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
724	Ronki	Ramkisan	Do	Sc			1	Moong Minikit
725	Randheer singh	Ramsaroop	Nandgarh	Sc			1	Moong Minikit
726	Sanjeev	Jagmal	Kakheri	Sc			1	Moong Minikit
727	Sant Ram	Shree Ram	Kawartan	Sc			1	Moong Minikit
728	Satpal	Jumma Ram	Kakheri	Sc			1	Moong Minikit
729	Jagmal	Jumma Ram	Kakheri	Sc			1	Moong Minikit
730	Chattar Pal	Karam Singh	Sadarheri	Sc			1	Moong Minikit
731	Shambu	Sisa Ram	Urlana	Sc			1	Moong Minikit
732	Omparkash	Sirya ram	Bhuna	Sc			1	Moong Minikit
733	Rahul	Dewa singh	Rasulpur	Sc			1	Mustard Minikit
734	Gurmail singh	Fattu ram	Dandouta	Sc	8683034644		1	Mustard Minikit
735	Gurnam singh	Kirtam singh	Seon majra	Sc	9981492513		1	Mustard Minikit
736	Manhor lal	Ramrakha	Chaku ladana	Sc	9034147499		1	Mustard Minikit
737	Ronki ram	Ramkishan	peedal	Sc	8901470600		1	Mustard Minikit
738	Jasbir singh	Karmjit singh	Kakheri	Sc	9467042960		1	Mustard Minikit
739	jaswant singh	hajare singh	Ramthali	Sc	9813445192		1	Mustard Minikit
740	Magga singh	Chanda ram	Sair	Sc	9034265575		1	Mustard Minikit
741	Karnail singh	Bhag singh	Kharoudi	Sc	9896705467		1	Mustard Minikit
742	Pyara singh	sajan singh	Lalpur	Sc	9896279190		1	Mustard Minikit
743	Gurdev singh	Sardan	Lalpur	Sc	9996669840		1	Mustard Minikit
744	Dital singh	Hari singh	Salempur	Sc	8053410471		1	Mustard Minikit
745	Makhan singh	Kaka singh	Lalpur	Sc	9896330091		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
746	Gumeet singh	Lakshman	Lalpur	Sc	9991389761		1	Mustard Minikit
747	Kashmir singh	khan singh	Do	Sc	9991389761		1	Mustard Minikit
748	Surjeet singh	Kundan	Do	Sc	8295510833		1	Mustard Minikit
749	Gursharn	Jawala	Gagarpur	Sc	9812219387		1	Mustard Minikit
750	Kehar singh	Nanha ram	Do	Sc			1	Mustard Minikit
751	Gurdev singh	Mangal singh	Nandgarh	Sc			1	Mustard Minikit
752	Rampal	Khazan singh	Harigarh kingn	Sc	9996819452		1	Mustard Minikit
753	Balwinder singh	Puran singh	Kallar majra	Sc			1	Mustard Minikit
754	Lada Ram	labhu ram	Chanchak	Sc	9050025823		1	Mustard Minikit
755	Malkit singh	Singara ram	Kallar majra	Sc			1	Mustard Minikit
756	Deva ram	Lalchand	Do	Sc	9996756191		1	Mustard Minikit
757	Anil kumar	Deva ram	Do	Sc	9050573375		1	Mustard Minikit
758	Pal ram	Bachna ram	Kallar majra	Sc	9050728816		1	Mustard Minikit
759	Satnam	Sant ram	Do	Sc	9729375850		1	Mustard Minikit
760	Gurjant singh	Ramphal	Do	Sc	8689024982		1	Mustard Minikit
761	Nirmal singh	Jogdish ram	Kallarmajra	Sc	9034821798		1	Mustard Minikit
762	Baljindr singh	Chana ram	R.K.L.	Sc	8950883810		1	Mustard Minikit
763	Gurkas	Rama	Kallar majra	Sc	9771775962		1	Mustard Minikit
764	Jarnail singh	Telu ram	Badsui	Sc	9416134333		1	Mustard Minikit
765	Sonu ram	Dalip chand	Kangthalui	Sc	8930938465		1	Mustard Minikit
766	Sukhwant singh	Dhram singh	Gagarpur	Sc	7082086930		1	Mustard Minikit
767	Rampayra	Manduram	Hemu majra	Sc	7855954414		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
768	Jagir singh	Mewa ram	Do	Sc	9896761427		1	Mustard Minikit
769	Jagdish	Fajal ram	Do	Sc	8059487532		1	Mustard Minikit
770	Somnath	Kartara	Harigarh kigan	Sc			1	Mustard Minikit
771	Hasmil singh	Mahinder ram	Kallar majra	Sc	8053950499		1	Mustard Minikit
772	Satpal	Mita	Harigarh kigan	Sc	9996228196		1	Mustard Minikit
773	Beera ram	Jammu ram	Hemu majra	Sc	9357805932		1	Mustard Minikit
774	Angrej singh	Dalip singh	Hemu majra	Sc	8059355336		1	Mustard Minikit
775	Pyare lal	Purn chan	Urlana	Sc	9813152707		1	Mustard Minikit
776	Surjit singh	Kapur singh	Urlana	Sc	9417571648		1	Mustard Minikit
777	Baljeet singh	Mahender singh	Lalpur	Sc	9896699192		1	Mustard Minikit
778	Desraj singh	Piare ram	Urlana	Sc	9728527600		1	Mustard Minikit
779	Shambhu ram	Sisha ram	Do	Sc	9050284686		1	Mustard Minikit
780	Amandeep singh	Mahipal	Nandgarh	Sc	9991649580		1	Mustard Minikit
781	Sukhdev singh	Kasmir	Hemu majra	Sc	7842394148		1	Mustard Minikit
782	Mahinder singh	Sultan ram	Hemu majra	Sc			1	Mustard Minikit
783	Pala ram	Chanan ram	Daba	Sc	9815890671		1	Mustard Minikit
784	Jeeta ram	Dara ram	Hemu majra	Sc	8295135303		1	Mustard Minikit
785	Jagtar ram	Billu ram	Chanchak	Sc	9813427994		1	Mustard Minikit
786	Bakhsis ram	Singara ram	Kallar majra	Sc	9896557676		1	Mustard Minikit
787	Singara ram	Khushala ram	Do	Sc	9896557676		1	Mustard Minikit
788	Malkit ram	Singara ram	Do	Sc	9896557676		1	Mustard Minikit
789	Subha ram	Khusala ram	Kaller majra	Sc	9896557676		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
790	Gurdev singh	Kapor singh	Do	Sc	9814837704		1	Mustard Minikit
791	Mukesh kumar	Darshan lal	Hemu majra	Sc	9034836866		1	Mustard Minikit
792	Balbir ram	Ajit ram	Do	Sc	9467764506		1	Mustard Minikit
793	Daya ram	Gurnam sigh	Harigarh kingan	Sc	9996198009		1	Mustard Minikit
794	Shyam lal	Gurnam singh	Harigarh kingan	Sc	9050748905		1	Mustard Minikit
795	Prem singh	Gurnam singh	Harigarh kingan	Sc	9017672900		1	Mustard Minikit
796	Prem chand	Rakha ram	Chaku ladana	Sc	9671347998		1	Mustard Minikit
797	Harpal singh	Karnail singh	Hemu majra	Sc	8052085778		1	Mustard Minikit
798	Satpal	Ramkisan	Do	Sc	8708250566		1	Mustard Minikit
799	Jagir singh	Harphul	Seon majra	Sc			1	Mustard Minikit
800	Lazza ram	Pyara ram	Gagarpur	Sc			1	Mustard Minikit
801	Ramchand	Batu ram	Hemu majra	Sc	8816886919		1	Mustard Minikit
802	Mansha ram	Sona ram	Bichina	Sc			1	Mustard Minikit
803	Chinderjeet	Channa ram	Kharkan	Sc	9050117114		1	Mustard Minikit
804	Karam Singh	Puran chand	Dandouta	Sc	8813931302		1	Mustard Minikit
805	Multan	Lila ram	Harigarh Kigan	Sc	9896959684		1	Mustard Minikit
806	Joginder Singh	Satbir	Kakheri	Sc	8059535874		1	Mustard Minikit
807	Surjan singh	Sadhu ram	Cheeka	Sc	9729010642		1	Mustard Minikit
808	Baldev singh	Ramchander	Hemu majra	Sc	8950412238		1	Mustard Minikit
809	Beera ram	Pritam	Kharoudi	Sc	9812663293		1	Mustard Minikit
810	Kal singh	Pala singh	Chaba	Sc	9779948065		1	Mustard Minikit
811	Kashmir singh	Amarjeet singh	Guhla	Sc	9050048012		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
812	Chander bhan	Phoolu ram	Harigarh kingan	Sc	9896368325		1	Mustard Minikit
813	Kartar singh	Karnail singh	Theh benera	Sc	9729016622		1	Mustard Minikit
814	Balwant singh	Sardha ram	Lalpur	Sc			1	Mustard Minikit
815	Ranjeet singh	Ronak singh	Kharoudi	Sc	9466093675		1	Mustard Minikit
816	Ramesh	Luxman	Lalpur	Sc	9050218250		1	Mustard Minikit
817	Satpal	Bachan singh	Chakku ladana	Sc	9991745263		1	Mustard Minikit
818	Ishwar chand	Mehru lal	Bhuna	Sc	9729880283		1	Mustard Minikit
819	Sita ram	Sandu ram	Bhuna	Sc	9729701820		1	Mustard Minikit
820	Virbhan	Jumma ram	Kakheri	Sc	9729017733		1	Mustard Minikit
821	Jagir Singh	Mala ram	Kharoudi	Sc	89505082335		1	Mustard Minikit
822	Baljinder Singh	Jangir singh	Seo Mjara	Sc	7357427364		1	Mustard Minikit
823	Sukhdev Singh	dheera chand	Cheeka	Sc	9416450301		1	Mustard Minikit
824	Dheera	Sardara	Sega Palt Cheeka	Sc	9416450301		1	Mustard Minikit
825	Balbir	Malla ram	Kharoudi	Sc	9896774693		1	Mustard Minikit
826	Harphul Singh	karnail singh	Hemu Majra	Sc	8053085778		1	Mustard Minikit
827	Mukesh Kumar	Baljinder	Cheeka	Sc	8059232703		1	Mustard Minikit
828	Magar Singh	Chand ram	Guhla	Sc	9634265575		1	Mustard Minikit
829	Mamchand	Ronak ram	kadheri	Sc	9896886731		1	Mustard Minikit
830	Ishwar chand	Mehru lal	Bhuna	Sc	9729880283		1	Mustard Minikit
831	Sita ram	Sandu ram	Bhuna	Sc	9729701820		1	Mustard Minikit
832	Bhajan lal	Shangi ram	Cakku ladana	Sc	9034791800		1	Mustard Minikit
833	Sukhdev singh	Pyara ram	Janedpur	Sc	9813709643		1	Mustard Minikit

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
834	Pala ram	Chanan ram	Daba	Sc	9815890671		1	Mustard Minikit
835	Jeeta ram	Dara ram	Hemu majra	Sc	8295135303		1	Mustard Minikit
836	Jagtar ram	Billu ram	Chanchak	Sc	9813427994		1	Mustard Minikit
837	Bakhsis ram	Singara ram	Kallar majra	Sc	9896557676		1	Mustard Minikit
838	Singara ram	Khushala ram	Kallar majra	Sc	9896557676		1	Mustard Minikit
839	Malkit ram	Singara ram	Kallar majra	Sc	9896557676		1	Mustard Minikit
840	Daya ram	Gurnam sigh	Harigarh kingan	Sc	9996198009		1	Mustard Minikit
841	Shyam lal	Gurnam singh	Harigarh kingan	Sc	9050748905		1	Mustard Minikit
842	Rameshwar	Jogi Ram	Bhagal	Sc			1	Jowar Fodder
843	Gurjant Singh	Joginder Singh	Bhagal	Sc			1	Jowar Fodder
844	Harpal	Kirshan	Papsar	Sc			1	Jowar Fodder
845	Joginder Singh	Satbir Singh	Kakheri	Sc			1	Jowar Fodder
846	Dharampal	Lali Ram	Rasulpur	Sc			1	Jowar Fodder
847	Kirshan	Mangu Ram	Papsar	Sc			1	Jowar Fodder
848	Vakil Ram	Sarana Ram	Sultania	Sc			1	Jowar Fodder
849	Ramesh Kumar	Ramsawroop	Salempur	Sc			1	Jowar Fodder
850	Sewa Singh	Kaka Singh	Kharoudi	Sc			1	Jowar Fodder
851	Jagga Ram	Lal Chand	Bhuna Nanakpura	Sc			1	Jowar Fodder
852	Jagir	Mahinder Ram	Bhuna Nanakpura	Sc			1	Jowar Fodder
853	Gulab Singh	Chanda Singh	Bhuna Nanakpura	Sc			1	Jowar Fodder
854	Chindra Ram	Subana Ram	Bhuna Nanakpura	Sc			1	Jowar Fodder
855	Ramkumar	Shangi Ram	Balbera	Sc			1	Jowar Fodder

SR. NO.	NAME FARMER	FATHER NAME	VILLAGE	CAT.	MOBILE NO.	AADHAR No.	AREA(AC)	Component
856	Magar	Chanda Ram	Balbera	Sc			1	Jowar Fodder
857	Pawan Kumar	Bashaki Ram	Kangthali	Sc			1	Jowar Fodder
858	Ramchandar	Puran Chand	Kallar Majra	Sc			1	Jowar Fodder
859	Pala Ram	Bachana Ram	Kallar Majra	Sc			1	Jowar Fodder
860	Gyan Chand	Puran Chand	Kallar Majra	Sc			1	Jowar Fodder
861	Gurjant Singh	Ramfhal	Kallar Majra	Sc			1	Jowar Fodder
862	Gurmail Singh	Puran Singh	Kallar Majra	Sc			1	Jowar Fodder
863	Randhir Singh	Jangir Singh	Kallar Majra	Sc			1	Jowar Fodder
864	Maher Chand	Bhaga Ram	Hemu Majra	Sc			1	Jowar Fodder
865	Surender Singh	Amarjeet Singh	Urlana	Sc			1	Jowar Fodder
866	Pyare Lal	Pawan Singh	Urlana	Sc			1	Jowar Fodder
867	Pyara Singh	Shaiya Singh	Lalpur	Sc			1	Jowar Fodder
868	Manohar Lal	Ram Rakha	Chaku Ladana	Sc			1	Jowar Fodder
869	Asha ram	Ramkishan	Kawartan	Sc	869753399341		1	Spray Pumps
870	Balbeer	Ajmer	Cheeka	Sc	417139211089		1	Spray Pumps
871	Dilbag singh	Dharm	Gaggarpur	Sc	399168213016		1	Spray Pumps
872	Baljit singh	Joginder	Gaggarpur	Sc	922231442440		1	Spray Pumps
873	Maher chand	Baga	Ram	Sc	475152497726		1	Spray Pumps

S No.	District	Year	Name of Farmer	Father name	Village	Block	Category	Name of the Machine	Subsidy Disbursed
1	Kaithal	2019-20	LABH SINGH	PREM	Khurana (26)	Kaithal	SC	Tractor	200000
2	Kaithal	2019-20	Mandeep	Satpal	Kotra	Rajound	SC	Tractor	200000
3	Kaithal	2019-20	BHIRA RAM	GULAMI RAM	Taranwali (101)	Siwan	SC	Tractor	200000
4	Kaithal	2019-20	CHANDRAM	RAM KUMAR	Balu(20)	Kalayat	SC	Tractor	200000
5	Kaithal	2019-20	Polu Ram	Neki ram	Kotra (53)	Rajound	SC	Tractor	200000
6	Kaithal	2019-20	MULAKHRAJ	MANGAL DAS	Siwan (77)	Siwan	SC	Tractor	200000
7	Kaithal	2019-20	DYALA RAM	RAMDHARI	Kawartan (64)	Siwan	SC	Tractor	200000
8	Kaithal	2019-20	SURINDER SINGH	HARDEV SINGH	Nandsinghwala (8)	Kaithal	SC	Tractor	200000
9	Kaithal	2019-20	SATPALNANA	MHINDER	Ladana Chakoo (97)	Siwan	SC	Tractor	200000
10	Kaithal	2019-20	SURINDER SINGH	HARDEV SINGH	Nandsinghwala (8)	Kaithal	SC	Hay Rake	150000
11	Kaithal	2019-20	Satpal	Mahinder	Ladana Chakku	Siwan	SC	Straw Baler	900000
12	Kaithal	2019-20	Satpal	Mahinder	Ladana Chakku	Siwan	SC	Hey Rack	150000
13	Kaithal	2019-20	Baba balmiki kissan samiti	Kamlesh	Belbehra	Guhla	SC	Custom Hiring Center	800000

Year wise Beneficiaries list of SC Farmers under SMAM scheme for the year 2017-18, 2018-19 and 2019-20 O/o AAE Kaithal

	Total								3800000
14	Kaithal	2018-19	SHREE GURU NANAK DEV KISSAN KRISHI SAMITI	Ajit 8570811678	Mandwal	Rajound	SC	Custom Hiring Center	504600
15	Kaithal	2018-19	HARI KISHAN KRISHI SEWA SAMITI	Balwinder Singh 9996667554	Rasulpur	Guhla	SC	Custom Hiring Center	308000
16	Kaithal	2018-19	M/S BABA BALMIKI KRISHI SEWA SAMITI	Ram Kumar 9991333365	Riwar Jangir	guhla	SC	Custom Hiring Center	560000
17	Kaithal	2018-19	Shri Dewa Ram krishi samiti	Anil Kumar 9050573375	Rasulpur	Guhla	SC	Custom Hiring Center	516672
18	Kaithal	2018-19	Dharampal Kissan krishi samiti	Baljeet Singh 9068088200	Rasulpur	Guhla	SC	Custom Hiring Center	335840
19	Kaithal	2018-19	RANGA KRISHI SEWA SAMITI	Vazir Singh 9467357000	Geong	Kaithal	SC	Custom Hiring Center	324936
20	Kaithal	2018-19	Binder Singh	Gurnam Singh	Tatiana	Guhla	SC	Straw Reaper	63000
21	Kaithal	2018-19	Balbir Singh	Phool Singh	Jajanpur	Pundri	SC	Zero Drill Machine	19000
22	Kaithal	2018-19	Kuldeep Singh	Jagmal Singh	Kakheri	Guhla	SC	Zero Drill Machine	19000
23	Kaithal	2018-19	Vedparkash	Harphool	Gohran	Guhla	SC	Zero Drill Machine	19000

24	Kaithal	2018-19	Tarsem	Roshan Lal	Sega Plot Cheeka	Guhla	SC	Straw Choper	63000
	Total								2733048
	Kaithal	2017-18	Krishan Kumar	Ramkala	Jaswanti	Kaithal	SC	Rotavator	25000
	Kaithal	2017-18	KARESHANI	PALA RAM	RAMANA- RAMANI	Pundri	SC	Zero Drill Machine	17500
	Kaithal	2017-18	Aman	Subhash	Garhi Padla	Kaithal	SC	Zero Drill Machine	19000
	Kaithal	2017-18	Rajesh	Dhoop singh	Kheri lamba	Kalayat		Battery Sprayer	2100
	Total								63600

## **RE-VAMPED NATIONAL FOOD SECURITY MISSION**

### (NFSM)

## OPERATIONAL GUIDELINES (2018-19 to 2019-20)

## Department of Agriculture, Cooperation and Farmers Welfare

Ministry of Agriculture and Farmers Welfare Government of India Krishi Bhawan, New Delhi-110001 August, 2018

### 12. Criteria for Identification of Areas and Beneficiaries

**12.1** In accordance with the decision of the Government of India regarding implementation of Special Component Plan (SCP) for Scheduled Castes and Tribal Sub-Plan (TSP) for Scheduled Tribes, 16.6% of the total allocation for SCP and 8.6% for TSP will be earmarked. However, States will be allowed to make allocation to SC/ST farmers proportionate to their population in the States/districts. The data on beneficiaries classes will be generated and maintained by the State for reporting at National level.

**12.2** At least 33% allocation of the fund is to be made for small and marginal farmers.

**12.3** At least 30% allocation of the fund is to be made for woman farmers.

**12.4** All the farmers are entitled to avail the assistance for various components of the Mission limited to 5 hectares in a season.

**12.5** A district level Seed Committee will be constituted by the Chairman of State Food Security Mission-Executive Committee (SFSM-EC) to verify the list of beneficiaries for seeds, its indent and the ultimate distribution to end users. In case the subsidy on seed is administered at source, the list of beneficiaries may be approved post-facto subject to random verification.

**12.6** Zonal research stations of SAUs, KVKs,ATMA, reputed NGOs, and other line departments will be actively involved in planning and execution of demonstrations, training of farmers and evaluation. The Project Management Team at the district level will help in developing synergy among research institutes and various line departments to get the desired output.

### 13. Position of Ongoing Schemes

### 13.1 The programmers listed below now stand discontinued and merged with NFSM:

- (a) National Mission on Oilseeds and Oilpalm (NMOOP);
- (b) Seed Village Programme Component of Sub-Mission on Seed and planting materials; and
- (c) Nutri-Cereals (Millets) are included in existing NFSM-Coarse Cereals and thus, NFSM-Coarse Cereals is divided into two parts i.e. NFSM-Coarse Cereals(Maize & Barley) and Sub-Mission on Nutri- Cereals.

ANNEXURE-1 (f)

### FARMERS ADVISORY COMMITTEES AT BLOCK, DISTRICT AND STATE LEVEL

The Block Farmers Advisory Committee (BFAC) shall comprise not more than 30 members as per details given below:

- 1. Paramukh/Head of Panchayat Samiti/Chairman Taluk Panchayat Mandal Parishad President (MPP) of the concerned Block will be ex-officio member of BFAC.
- 2. All members of Zila Parishad/Zila Panchayat of the concerned Block will be ex-officio members of BFAC.
- **3. 25** progressive farmers of the Block who are either awadee farmers or trained farmers from agriculture and allied sector would be nominated as members of BFAC.
- 4. The States shall evolve and notify their own transparent and democratic mechanism for nomination of progressive farmers. Out of the progressive farmers so nomination one-third would be women farmers and one-third would be farmers from small & marginal category. Adequate representation shall be given to SC/ST farmers.
- 5. Duration of a BFAC shall be two years after which new set of farmers shall constitute the BFAC.
- 6. Chairman shall be elected out of the above members on rotation basis.
- 7. BTM would be Member Secretary of the BFAC.

\* Once in every quarter the Farmer Member of BFAC will conduct a meeting of farmers at the Panchayat level along with the elected representatives of Panchayat on matters related to Agriculture & allied sector and give his feedback in BFAC meetings. Kisan Mitra /Kisan Salahakar/Subject Matter specialist (as the case may be) at Panchayat level will coordinate and facilitate such a meeting.

The District Farmers Advisory Committee (DFAC) shall comprise not more than 40 members.

ATMA GUIDELINES, 2018 under Krishonnati Yojana

- i) Chairman of BFAC from not more than 35 Block of the District would be member of DFAC or on rotation basis if numbers of Blocks are more.
- ii) Five State level awardee farmers of the concerned District from Agriculture & Allied sector will be nominated by District Head of Agriculture giving due representation to farmers from small/marginal category, Women farmers and SC/ST Farmers.
- iii) The State shall evolve and notify their own transparent and democratic mechanism for nomination of awardee farmers by District Head of Agriculture.
- iv) Duration of a DFAC shall be two years after which new set of farmers shall constitute the DFAC.

- v) PD (ATMA) shall act as chairman of DFAC.
- vi) District Coordinator KVK will be member of DFAC.

The **State Farmers' Advisory Committee** shall comprise not more than 30 farmers (numbers will be restricted depending on number of Districts in the State):

- i) One progressive farmer who is either an awardee farmer or trained farmer from agriculture and allied sector may be nominated from each DFAC. If the number of District is more than 25, rotation mode may be followed.
- ii) The States shall evolve and notify their own transparent and democratic mechanism for nomination of progressive farmer from each DFAC. Out of the progressive farmers so nominated one-third would be women farmers and one –third would be farmers from small & marginal category. Adequate representation should be given to SC/ST farmers.
- iii) Five National level Awardee farmers in Agriculture and allied sector would be nominated by Director/Commissioner of Agriculture giving due representation to farmers from small / marginal category and Women farmers.
- iv) Duration of a SFAC shall be two years after which new set of farmers shall constitute the SFAC.
- v) Director(Agri.) shall act as Chairman of SFAC

### vi) SNO, ATMA shall act as Member Secretary of SFAC

ATMA GUIDELINES, 2018 under Krishonnati Yojana

No. 16-14/2015 Fert. Use (ii) Government of India Ministry of Agriculture and Farmers Welfare Department of Agriculture and Farmers Welfare (Fert Use Cell/INM Division)

Krishi Bhavan, New Delhi Dated the 27<sup>th</sup> August,2020.

То

The Pay & Accounts Officer (Sectt.) Department of Agriculture & Cooperation Ministry Tara Building, New Delhi

## Subject:Soil health Card Scheme under National Mission for Sustainable Agriculture<br/>(NMSA)-Release of Funds during 2020-21 to State Government of Haryana-reg.

Sir

I am directed to refer to this Department's letter No.2-2/2018 Fert. Use (pt) dated 17.04.2020 conveying the Administrative Approval for implementation of Soil Health Card component under National Mission for Sustainable Agriculture (NMSA) and to convey the sanction of the President to the release of an amount of RS 8.52 lakh implementation of the Soil Health Card Scheme during 2020-21. The physical and financial breakup for the activates to taken up during the current financial year is given in Annexure.

2. The amount will be debited to the following Major Head under Demand No.1 Agriculture:-

3601-Grant in aid to State Government (Major Head)

06-Centrally Sponsored Scheme(Sub Major Head)

789-Special Component Plan for Scheduled Castes(Minor Head)

39- Green Revolution Krishonnati Yojna

03- National Project on Management of Soil Health & Fertility

390331- Grants-in aid General

3. The expenditure to be incurred is subject to the following terms and condition:-

(i) The grants shall be utilized by the concerned implementing agency in accordance with the operational guidelines of the scheme "Soil Health Card' of National Mission for Sustainable Agriculture" (guidelines is available at DAC website: www.agricoop.nic.in).

- (ii) Financial assistance for various components shall be allowed as per cost norms in the operational guidelines of Soil Health Card scheme on 60: 40 sharing pattern between Govt. of India and State Government.
- (iii) The matching state share corresponding to the central share may also be released as per guidelines.
- (iv) The implementing agency shall maintain proper accounts of the expenditure incurred and submit the statement of Audited accounts and utilization certificate to this Department as soon as possible along with progress report regularly with details of physical and financial target and achievement. They will also be responsible to monitor utilization of funds for SC/ST/Women beneficiaries and maintain database of the same.
- (v) The audited records of all assets (permanent or semi-permanent) acquired wholly or substantially out of the grant to the implementing agency should be maintained.
- (vi) The accounts of the implementing agency shall be open to internal Audit of the Principal Accounts Officer, Department of Agriculture and Cooperation as well as Statutory Audit by the Comptroller and Auditor General of India at his discretion connected vouchers and other documents and papers in the regard.
- (vii) Interest earned and unspent funds will be added to SHC component of NMSA Scheme fund for utilization on approved activities of the scheme.
- (viii) Revalidated amount of interest earned and unspent fund will be adjusted against future releases of first/second installment and allocation of current financial year will be reduced to that extent.
- (ix) Balance sheet and Audited statement of accounts of State Government/Implementing Agencies should clearly reflect amount earned as interest and unspent balances. At beginning of financial year, so that these amounts are accounted in a transparent manner.
- This has been noted at S. No 21 of Register of grant of financial Year 2020-21 as per GFR 234 (i)
- (xi) Fresh release/ 2<sup>nd</sup> installment would be considered for release when the State Government provides Utilization Certificates in GFR 12-C and physical & financial progress reports for past and present release including unspent balances and also component-wise physical and financial target and achievement report along with proof of contribution of equivalent state share.
- (xii) The Utilization Certificate to this effect will be submitted to this office in hard copy and also upload in the PFMS portal by the State Government.
- (xiii) "The further use of Grants in Aid being releases by this sanction Order, is to be done through Eat Module of PFMS. The Utilization Certificate not supported by the EAT module date is likely to be rejected and expenditure is not to be treated as regular. The agency would be forced to refund the amount received as expenditure is not to be treated as regular not appearing in EAT module date is

not to be taken as expenditure incurred in accordance with the terms and conditions of this Sanctions Order"

4. This sanction issues with the approval of Integrated Finance Division vide their Dy. No. 7999/SSS&FA dated 26.08.2020.

Yours faithfully.

Sd/-

(Anil Jain) Under Secretary to the Government of India

Copy to :-

- 1. Principal Accounts Officer, Ministry of Agriculture, Department of Agriculture & Cooperation, Jeevantara Building, New Delhi 110 001, e-mail: sraosectt2agri@nic.in
- 2. Director General of Audit (Central Expenditure) Office of the Director General of Audit Central expenditure, DGCR Building, IP Estate, New Delhi 110 002, E-mail:
- 3. The Secretary (Agriculture), Govt, of Haryana, Agriculture Department Mini Secretariat Building, Sector 17, Chandigarh.
- 4. The Director of Agriculture, Govt. of Govt. of Haryana, Krishi Bhavan, Sector-17, Panchkula-134116.
- 5. Secretary (Finance), Govt. of Haryana, Haryana Now Secretariat Building. Sector 17, Chandigarh
- 6. Accountant General (A&E) Govt. of Haryana. Haryana New Secretariat Building Sector 17, Chandigarh
- 7. Joint Secretary (INM), DAC.

Sd/-

(Anil Jain) Under Secretary to the Government of India

Sr. No	Component	Rate	Physical Target	Amount Approved As GOI share (60%)	Fund to be released
1	Farmer Trainings	0.24	1073	154.51	154.51
2	Demonstration	0.025	3219(1267.60)	19.31	19.31
3	Mission Management	2% of total cost		3.48	3.48
	Total			177.30.	177.30
	Adjustment of Unsper	nt Balance of 201	9-20 (-)		124.03
	Actual Amount to be	released			53.27
	To be released under	SC Cat (16%)			8.52

Physical and Financial breakup for the activities to be taken up during the financial year 2020-21

### AGRICULTURE AND FARMERS WELFARE DEPARTMENT

### Budget Estimate, Revised Estimate & Expenditure 2017-18, 2018-19 and 2019-20 & 2020-21 (SCSP) Vidhan Sabha Document

(Rs. In lakh)

Annexure-8

			2017-18			2018-19	1		2019-20			2020-21	
Sr. No.	Plan Head Plan Sub-Head Department	0	Revised Estimate				Exp. Upto 31.03.2019			Exp. Upto 31.3.2020	Estimate		Exp. Upto 31.03.2021
1	Scheme for Scientific Bee Keeping quality honey Production for SC farmers	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2.	National Mission for Oilseed and Oilpalm for Scheduled Castes Farmers (NMOOP)	500.00	10.00	11.21	50.00	50.00	8.22	0.00	0.00	0.00	0.00	0.00	0.00
3	Providing implements/ Machinery on subsidy to the group of farmers and farmers of SC category	300.00	30.00	27.82	50.00	40.00	14.25	5.00	5.00	0.00	5.00	5.00	3.38
4	Support to State Extension Programme for Extn. Reforms for SC farmers	800.00	200.00	191.21	500.00	610.00	146.68	800.00	800.00	257.14	800.00	604.59	326.78
5	National Food Security Mission for Scheduled Castes Farmers (NFSM)	800.00	160.00	67.61	800.00	800.00	115.37	800.00	790.90	36.13	800.00	756.58	32.55

6	Scheme for Safe and Scientific Storage of Foodgrains by SC farmers	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.001	0.00	0.00	0.00	0.00
7	Scheme for Setting up of Biogas Plants for Scheduled Caste Farmers	1.00	1.00	0.00	1.00	1.00	0.00	10.00	10.00	0.00	10.00	10.00	0.00
8	Soil Health Cards Scheme for Scheduled Castes Farmers	192.00	374.82	233.11	400.00	400.00	169.93	312.00	312.00	186.79	312.00	111.00	71.81
9	Rashtriya Krishi Vikas Yojna for Scheduled Castes(RKVY)	1000.00	1000.00	940.34	1000.00	2474.00	1665.90	2000.00	2000.00	1664.16	2000.00	1549.80	1171.19
10	National Mission on Sustainable Agriculture for Scheduled Castes Farmer	200.00	5.00	0.00	5.00	5.00	0.00	1.00	1.00	0.00	1.00	1.00	0.00
11	Loan to Haryana Warehousing Corporation for the Construction of Rural Godowns (NABARD)	0.00	0.00	0.00	200.00	200.00	163.00	100.00	100.00	0.00	0.00	0.00	0.00
12	Pradhan Mantri Fasal Bima Yojna	6000.00	4000.00	2898.73	5123.00	7119.60	7283.53	6510.00	6200.00	6137.21	1725.00	3137.00	3132.08
13	Sub-Mission on Agriculture Mechanization	0.00	0.00	0.00	0.00	3930.09	1454.58	3920.00	3920.00	733.82	1000.00	711.27	399.44
14	Scheme for Intensive Cotton dev. Under Mini Mission-II of Technology Mission on Cotton	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
15	Scheme for management of crop residue	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2267.50	77.82	39.77
	Agriculture and Farmer Welfare Department G. Total	9793.00	5780.82	4370.03	8129.00	15629.69	11021.46	14458.00	14138.901	9015.25	8920.50	6964.06	5177.00

4	. Year Wise	& District V	Vise detail of f	unds utilised/spent u	nder Nationa	l Mission on A	Agriculture Extension	n and Techno	ology (ATMA)	Annexure-IX ) for SC Farmers
		Year 2017-18 (Rs. In Lakh.)			Ye	ar 2018-19 (R	s. In Lakh.)	Year 2019-20 (Rs. In Lakh.)		
S. No.	Name of district	Budget Allotement	Expenditure	No. of beneficiary (farmers)	Budget Allotement	Expenditure	No. of beneficiary (farmers)	Budget Allotement	Expenditure	No. of beneficiary (farmers)
1	Kaithal	25.35	5.58	213	30.71	7.2	1660	32.48	7.4	3670
2	Mewat/ Nuh	21	8.9	961	25.6	0.37	183	30.27	6.41	210
3	Panipat	21	6.22	2121	25.6	4.92	1150	27.07	2.74	1210
4	Palwal	16.9	11.24	3785	20.48	12.14	2093	21.656	11.78	728
5	Yamuna Nagar	25.35	15.4	4876	30.71	24.66	8600	37.87	30.55	3946
6	Gurugram	16.9	13.28	465	20.48	9.87	1128	24.98	16.35	1250

The Committee conduct the oral examination of the departmental representative on dated 29.12.2021 and after detail discussion on the entire matter i.e. upon the reply of the department as well as upon the report of the inquiry committee, the Committee was not satisfied with the replies given by the departmental representative. The detail of observations of the Committee and reply thereon of the departmental representative have been explained in the relevant proceeding. Keeping in view of the observation of the Committee as well as unsatisfactorily replies of the departmental representative, the Committee made the some recommendations thereon which have been reproduced as under:-

"During the oral examination of departmental representative of the Agriculture and Farmers Welfare Department on the matter of utilization of funds of component plan for the welfare of the farmers belonging to the reserved categories was conducted. The Report of the departmental Committee was discussed in detail and the Committee raised various issues in which prima facie showing the irregularities in disbursement of an amount of subsidy to the farmers of SC category for providing the agriculture equipments/machinery etc. It was showing in the Report of the Departmental Committee that there are so many cases in which the farmers denied to receive the assistance, wrong mobile number and switched off mobile number of the farmers etc. but in the record of the department these assistance were delivered/provided to the farmers. Similarly, in another matter, the Committee was very surprised to see in the departmental report that the subsidy of four tractors was disbursed to the members of the single family of Shri Ishwer Singh, Village Ugra Kheri, District Panipat and when asked to the departmental representatives in this regard, they could not replied upon the objections/ observations of the Committee satisfactorily. The departmental representative also admitted that there are some discrepancies are showing in the Report and assured to the Committee by stating that all the objectionable issues will be verified physically and submit the fresh report up to 31<sup>st</sup> January, 2022 positively. The Committee was not agree with the proposal of the department by stating that once the verification has already been made by the departmental Committee and now so long time has already been lapsed and the short period in term of the Committee is left, therefore, the committee is unable to give more time for again for physical verification on such same issue. The Committee also raised the objection by stating to the departmental representative that as the departmental Report was completed in the month of August, 2021 then why the departmental action not taken against the responsible officers/officials. The departmental representatives replied that they are seeking explanation of the responsible Officer/officials but the Committee was not satisfied with such non-effective action of the department. The Committee took a serious note on the irregularities caused by the officers of the department and directed to the departmental representative to conduct the enquiry in the matter and submit the enquiry report alongwith action taken report against the responsible officers/officials to the Committee upto 31<sup>st</sup> January, 2022, positively. The Committee also observed that the criminal proceeding may be initiate against the responsible officers/officials.

The Committee also discussed on the Consolidated budget on component plans provided by the department vide annexure 8. The Committee raised the objection on those schemes which have been either closed or merged with another relevant scheme are showing unnecessarily. The departmental representative was agreed with the contention of the Committee and assured that the matter of budget on component plan will also be reviewed and amended statement of budget will be provided alongwith the above report.

The Committee also raised the issue of utilization/non utilization of budget for the welfare of SC farmers by stating that as per the budget of component plan provided by the Central and State Government, a sufficient fund/budget for the welfare of the farmers of the reserved categories is being

provided but due to lack of strength of SC farmers the complete quota of the budget is not utilizing for the welfare of SC categories farmers, resultantly maximum part of the budget is going to lapse. The Committee took such matter seriously and asked to the departmental representative to examine such matter deeply and to avoid to lapse of budget, formulate such kind of policies/schemes favorable to the farmers of SC category for proper utilization of the fund/budget in all the schemes. The departmental representative assured the Committee by stating that while review of all the available schemes for the welfare of the farmers, such valuable observations/suggestions of the Committee will be kept in view and under the Central/State Governments norms/guidelines, which will be better for the welfare of the farmers of SC category will be made."

On the above recommendations and observations of the Committee conveyed vide letter dated 07.01.2022 through which the unconfirmed proceeding of the meeting was supplied to the Additional Chief Secretary to Government, Haryana, Agriculture and Farmer's Welfare Department, the said department supply the reply vide memo dated 30.01.2022 which is reproduced as under:-

During the oral examination of ACS and DG, Agriculture on dated 29.12.2021, the Vidhan Sabha Committee on the Welfare of SC, ST & BC observed certain shortcomings in the working of the Agriculture Department while giving benefit to the SC, ST & BC beneficiaries under various schemes in question (SMAM, ATMA, NFSM). The observations of the Committee and ATR of the Department is as under:-

Sr. No.	Observation of the Committee	ATR
1.	observed while disbursing the subsidy to the SC farmers for providing agriculture	(i) Sh. Pankaj S/o Sh. Suresh Kumar, V.P.O. Kalawad (Yamunanagar)- his village name was shown as Jagdholi
2.	Subsidy of four tractors was disbursed to the members of single family of Sh. Ishwar Singh, Village Ugra Kheri, Distt. Panipat.	SMAM Scheme. Applications were invited online and offline also. Under SC (Male) category target was 10, against which 24

		verific	Panipat. Only 6 farmers were found eligible after ation of documents under this category to whom the t was provided.				
			The subsidy to Sh. Vinod, Sh. Bijender and Sh. Sudama was provided under SC (Male) category and to Smt. Roshani Devi under small/marginal (Woman) Category.				
			However, Sh. Vinod, Sh. Bijender, Smt. Roshani Devi and Sh. Sudama resident of village Ugra Kheri are in blood relation but they have land and Ration Cards separately and they represent as separate family.				
		the po also. 1	But it is right that the AAE-Panipat should have explored ssibility to give the subsidy of tractor to other SC Farmers in this context, it is informed that/than the AAE-Panipat h. J.S.Nain, JD (AE) are being charge sheeted.				
3.	That Committee observed some discrepancies in the department's report regarding		These discrepancies were re-referred to DDA ned (a step higher than the re-verification committee) etter no. 191-195, dated 24.01.2022				
	wrong mobile number, switch off mobile numbers.	(i)	In four cases of district Yamunanagar - Karam Singh Village Sadura, Priya Devi village Baharampur, Komal village Dayalgarh and Sandeep village Laharpur admitted that they have attended the Farmer's awareness Camp during 2018-19 the correct mobile number of Karam Singh is 9813024225, Priya Devi is 8221839712, Komal is 7071753552 and Sandeep is 9416277432.				
		(ii)	In 7 cases of district Panipat the detail of mobile numbers is as follows:-				
			Sh. Surjeet (Buana Lakhu) – 9467193431, Sh. Surat Singh (Chulkana) – 9050507559, Sh. Subhash (Bhodwal Majri) – 9812381937, Sh. Prem (Namunda) – 9416866507, Sh. Ragubir Chokkar (Dhodpur) – 7206201042, Sh. Bijender (Ugrakheri) – 9813061793 and Sh. Vinod (Ugrakheri) - 8053397197				
		(iii)	In four cases of district Nuh - correct mobile numbers has been provided as under:-				
			Sahida – 9991464478				
			Rajiya – She has died and his son's mobile number is 7015356815				
			Shabnam – 9468270985				
			Sahabudin – 8950990268				

		<ul> <li>(iv) In one case of district Palwal – correct mobile number has been provided as under</li> <li>Bijender - 9728660845</li> </ul>					
4.	enquiry report along with	It is to mention that the following officers/officials are being charge sheeted for the delay of the report:- (i) Sh. R.S.Solanki, ADA (Stat.) (ii) Smt. Priyanka Vasistha, A.S.O. (iii) Smt. Sudha Bala, S.A. It is further pertinent to inform that the disciplinary action have been initiated against 3 other officers/officials i.e. Sh. Rakesh Rana, ADO-Kansala (HQ.) including Bakheta Village District Rohtak, Sh. Anil Ahlawat, ADO Baliyana including Sadh Kheri Village District Rohtak, Sh. Gurpreet Singh, ATM looking after village Jagdhauli District Yamuna Nagar who have been found irregular regarding giving the benefits/wrong village name of 3 farmers under their jurisdiction and Sh. Ajit Singh, TA (ATMA) has been charge sheeted from the HQ.					
5.	The Committee desired that schemes which are in-active (closed/merged with another) should be removed from Annexure-8.	The consolidated and amended list of the schemes for the benefits of SC Farmers have been revised at (Annexure-A).					
6.	That due to lack of strength of SC farmers, the given quota of the budget is not utilized for the welfare of SC categories farmers; resultantly maximum part of the budget is going to lapse. The Committee took such matters seriously and asked the department to formulate such schemes favorable to the farmers of SC category for proper utilization of the fund/budget in all theschemes.	and to individual (50%), no extra subsidy is given to SC in CRM, though under SMAM there is a provision of additional 10% over general category. In spite of 10% additional increase to scheduled caste farmers under SMAM the expenditure is almost nil. We suggest that 10% top up be given from State Plan Scheme (SB-89) to SC applicant who applying under CRM & SMAM so that they may be able to purchase straw management implements.					

1	
(ii)	To increase income and financial condition of SC farmers, it has been proposed to provide under state scheme (SB-89) Tractor, Trolly, Laser Land leveller, Cultivator, Disk Harrow, Multi Crop Planter/DSR, Seed Drill, Cotton Seed Drill, Tractor Mounted Spray Pump, Rotavator, Straw Reaper, Drone @ 80% subsidy as to individual scheduled caste farmers (including land less) and group of farmers. The group of farmers can establish Custom Hiring Centre with 40% SC member i.e. out of 10, four should be SC members, (may be landless). The subsidy may be capped at 6 lakhs for individual and 12 lakhs for CHCs. However, the project cost is capped 15 lakhs for both.
(iii)	It has been also proposed to provide subsidy under state scheme (SB-89) to straw management projects like briquette/pallet/fodder making @ 50% subsidy (it may be capped at 50 lakhs) having maximum project cost of Rs. 100 lakhs, for establishment of CHC/Crop Residue Management Projects. The group of farmer/FPOs/ Registered Societies should have at least 40% of members from SC category. This can be a credit linked project wherein 25% subsidy may be released upon verification/purchase of equipment and rest 75% after the locking period of 3 years is over. Till then subsidy amount will remain with bank. For the above said purpose a provision amounting to Rs. 50 crore will be made for the next financial year 2022-23.

Annaxure-1

### From

The Director General, Agriculture and Farmers Welfare Department, Haryana, Panchkula.

То

The Deputy Director, Kurukshetra, Faridabad, Karnal, Gurugram. Ambala & Jhajjar.

Memo No.62-67 /PLg Dated/ Panchkula 05/01/2022.

## Subject:- Re-verification of utilization of funds for component plan released/utilized for the welfare of the SC Farmers.

Kindly refer the subject cited above.

In this regard, you are informed that a committee from HQ consisting of Addl. CC. JD (ST) and AO (HQ) was constituted regarding verification of utilization of funds for Component Plan released/utilized for the Welfare of the SC farmers. The Vidhan Sabha Committee has asked to reverify those beneficiaries who claimed/observed that they did not get the benefit or like adverse remarks. The Govt. decided to get them re-verified by the adjoining districts. Accordingly, the reverified committee is formed as below:

Sr. No.	Sr. No. Name of District Committee of officers from the adjoining/other of				
1	Kaithal	SDAO, ASCO and AAE Kurukshetra			
2	Nuh	SDAO, ASCO and AAE Faridabad			
3	Panipat	SDAO, ASCO and AAE Karnal			
4	Palwal	SDAO, ASCO and AAE Gurugram			
5	Yamunanagar	SDAO, ASCO and AAE Ambala			
6	Rohtak	SDAO, ASCO and AAE Jhajjar			

The list of such farmers who objected the given benefit is attached. Therefore, the DDAs are requested to get it expedited and report be sent through DDA by 10<sup>th</sup> January 2022.

Sd/-Director General, Agriculture & Farmers Welfare Department Haryana, Panchkula

## Subject: Enquiry into the shortcomings/irregularities in the implementation of Departmental schemes for SC farmers.

- 1. During the oral examination of ACS and DG, Agriculture on dated 29.12.2021, the Committee of Vidhan Sabha of SC Welfare observed certain shortcomings in the working of the Agriculture Department while giving benefit to the SC beneficiaries under various schemes in question (SMAM, ATMA, NFSM). The Committee further desired that an enquiry may be got conducted by the Department and the report alongwith ATR should be submitted to the Vidhan Sabha Committee before 31.01.2022. Accordingly, the present enquiry report is submitted.
- 2. The record available at the HQ was called regarding Report of the Departmental Committee submitted on 24.08.2021 and which was submitted in Vidhan Sabha in first week of September 2021 (except Kaithal which was submitted later in December 2021). The observation of the Hon'ble Vidhan Sabha Committee at the time of oral examination of ACS Agriculture and DG Agriculture was also included.
- **3.** As orally directed by ACS Agriculture, a Committee of the adjoining districts (consisting of SDAO, ASCO & AAE) was constituted vide this office letter no. 62-67 dated 05.01.2022 for the re-verification of 21 farmers in 6 districts. These farmers when telephonically contacted, either denied to get the benefit under the schemes or their reply was non-affirmative. The constitution of the committee is placed at **Annexure-1**.
- 4. Accordingly, the committee of officers from adjoining districts re-verified the observations and objections of these disputed 21 farmers of 6 districts and report was submitted to the Directorate (Annexure-II), wherein in 17 cases farmers confirmed the receiving of benefits but qua 4 cases (Sr. No. 17, 18, 19 & 21) of Annexure-II, the findings of this committee was not clear, so same was re-referred to DDA concerned (a step higher than this re-verification committee) vide letter dated 24.01.2022 (Annexure-III). The concerned DDAs of 5 districts have given their findings (the brief is given at Annexure-IV)
- 5. For these 3 cases the laxity/irregularities have been noticed, for which suitable disciplinary action may be taken by the competent authority:-
  - (i) Sh. Pankaj S/o Sh. Suresh Kumar, V.P.O. Kalawad (Yamunanagar)-his village name was shown as jagdholi
  - Sh. Suresh S/o Sh. Dharam, V.P.O. Polangi (Rohtak)- his village name was shown as Bakheta and he belongs to Gen. Cat.
  - (iii) Sh. Rajbir S/o Sh. Ratan Singh, V.P.O. Kheri Sadh (Rohtak)-he belongs to Gen. Cat.

The suitable disciplinary action against the staff responsible (Sh. Gurpreet, ATM:

Sh. Rakesh Rana, ADO, Kansala (HQ) and Sh.Anil Ahlawat, ADO Baliyana) for the lapses may be initiated.

6. During 2018-19, Tractors were provided on subsidy under SMAM Scheme.Applications were invited online and offline also. Under SC (Male) category target was 10. against which 24 applications were received. So the beneficiaries were selected through draw of lots by the DLEC under the Chairmanship of DC, Panipat since no. of application were more than the

target. Only 6 farmers were found eligible after verification of documents under this category to whom the benefit was provided. The re-advertisement for calling application against the vacant target (4) was not adopted due to shortage of time (the draw was conducted late in 03.06.2019 due to MCC of General Parliamentary Election whereas the scheme was closed on 31.03.19. The subsidy to Sh. Vinod, Sh. Bijender and Sh. Sudama was provided under Sc (Male) category and to Smt.Roshani Devi under small/marginal (woman) Category. Though these beneficiaries belonged to same village (Ugrakheri in district Panipat) and are in blood relations but they have land and Ration Card separately and they were considered as separate family by the District level Committee headed by then DC Panipat. But it is right that the AAE- Panipat should have explored the possibility of calling the applications against the vacant target (4) so that benefit may be extended to other SC families also. For this laxity, the explanation of the then AAE-Panipat, Sh. Naveen Hooda (Group-B officers) and Sh. J.S. Nain, JD(AE) at HQ (Group-A officer may be called.

- 7. I have called the record from the branch on which matter submitted to the Vidhan Sabha Committee was dealt. The file speaks that it has been dealt by the following:-
  - (i) Smt. Sudha Bala, S.A. (ii) Smt. Priyanka Vasistha, A.S.O. (iii) Sh. R.S. Solanki ADA (Stat). As per the practice and need, the file on which report in question has been place/ dealt should reach the DG and befor sending the findings to the Vidhan Sabha Committee, it should have been approved by the Govt.(ACS Agri.) but this practice was overlooked and the material was directly forwarded to the Vidhan Sabha Secretariat in haste. For this lapse/overlooking, suitable disciplinary action may be considered in the light observation of Hon'ble Vidhan Sabha Committee.

Report is submitted accordingly.

(Rohtash Singh) Additional Director Agriculture

### Annexure-II

# Report of the re-verification committee for 21 farmers by a committee consisting of SDAO, AAE and ASCO (adjoining district).

Sr. No.	Name of the District	Year	Name of the district who re-verified	Name of the farmer's	Father's Name	Parti- cular	Particular/Rem arks of earlier inspection committee	Remarks of the new committee	
1	Kaithal	2016-17 to 2020-21	Kurukshetra	Ram Partap Singh	Ajmer Singh	Wheat D- plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
2	Kaithal	2016-17 to 2020-21	Kurukshetra	Ram Kishan	Jogi Ram	Wheat D- plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
3	Kaithal	2016-17 to 2020-21	Kurukshetra	Bala Devi	Ram Kishan	Wheat D- plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
4	Kaithal	2016-17 to 2020-21	Kurukshetra	Chand Ram	Mehnga Ram	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
5	Kaithal	2016-17 to 2020-21	Kurukshetra	Anil Kumar	Deva Ram	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
6	Kaithal	2016-17 to 2020-21	Kurukshetra	Lakha Singh	Mahender Singh	Moong Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
7	Kaithal	2016-17 to 2020-21	Kurukshetra	Ram Kumar	Sujan	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
8	Kaithal	2016-17 to 2020-21	Kurukshetra	Mata Ram	Gatu Ram	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
9	Kaithal	2016-17 to 2020-21	Kurukshetra	Malkit Singh	Santokhi Ram	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
10	Kaithal	2016-17 to 2020-21	Kurukshetra	Rajender Kumar	Santokhi Ram	Mustard Mini Kit	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
11	Palwal	2019-20	Gurugram	Shri Ram	Kehri	Urd D plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)	
12	Palwal	2019-20	Gurugram	Raju	Bhagat	Urd D	Farmers stated that no benefit	Benefit was given to farmer.(copy	

					Singh	plot	was received	enclosed)
13	Palwal	2019-20	Gurugram	Hans Raj	Sher Singh	Urd D plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)
14	Palwal	2019-20	Gurugram	Kunal	Budh Ram	Urd D plot	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)
15	Nuh	2018-19	Faridabad	Shokat	Idrish	Cultivato r	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)
16	Nuh	2018-19	Faridabad	Hameed	Mohamad Khan	Harrow	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)
17	Rohtak	2017-18	Jhajjar	Suresh	Dharam	Wheat D plot	Farmers stated that no benefit was received	Benefit was given to farmer but not belong to Bakheta village.(copy enclosed)
18	Rohtak	2017-18	Jhajjar	Rajbir	Ratan Singh	Wheat D plot	Farmers stated that no benefit was received	Benefit was given to farmer but belongs to General category.(copy enclosed)
19	Panipat	2018-19	Karnal	Ompati	Daleep Singh	Tractor	Farmers stated that no benefit was received	No benefit was given as She belongs to BC category.
20	Yamuna- nagar	2021	Ambala	Jaspal	Balbir Singh	Spray Pump	Farmers stated that no benefit was received	Benefit was given to farmer.(copy enclosed)
21	Yamuna- nagar	2018-19	Ambala	Pankaj	Suresh Kumar	Farmers Training Camp	Farmers stated that no benefit was received	There is no one named Pankaj in this village

S. N.	District	Year	Farmer Name	Father/ Husband Name	Village	Mobile No.	Particul ar	Office	Remarks
1	Kaithal	2016-17 to 2020-21	Ram Partap Singh	Ajmer Singh	Kharodi	9991977786	Wheat D-plot	DDA	Farmers stated that no benefit was received
2	Kaithal	2016-17 to 2020-21	Ram Kishan	Jogi Ram	Segha plat	8396070050	Wheat D-plot	DDA	Farmers stated that no benefit was received
3	Kaithal	2016-17 to 2020-21	Bala Devi	Ram Kishan	Segha plat	8396070050	Wheat D-plot	DDA	Farmers stated that no benefit was received
4	Kaithal	2016-17 to 2020-21	Chand Ram	Mehnga Ram	Kallar Majra	8221816453	Mustard Mini Kit	DDA	Farmers stated that no benefit was received
5	Kaithal	2016-17 to 2020-21	Anil Kumar	Deva Ram	Kallar Majra	9050573375	Mustard Mini Kit	DDA	Farmers stated that no benefit was received
6	Kaithal	2016-17 to 2020-21	Lakha Singh	Mahender Singh	Majri	9991402519	Moong Mini Kit	DDA	Farmers stated that no benefit was received
7	Kaithal	2016-17 to 2020-21	Ram Kumar	Sujan	Nandgarh	9996103943	Mustard Mini Kit	DDA	Farmers stated that no benefit was received
8	Kaithal	2016-17 to 2020-21	Mata Ram	Gatu Ram	Hemu Majra	9671824922	Mustard Mini Kit	DDA	Farmers stated that no benefit was received
9	Kaithal	2016-17 to 2020-21	Malkit Singh	Santokhi Ram	Hemu Majra	9813457764	Mustard Mini Kit	DDA	Farmers stated that no benefit was received
10	Kaithal	2016-17 to 2020-21	Rajender Kumar	Santokhi Ram	Hemu Majra	9813457764	Mustard Mini Kit	DDA	Farmers stated that no benefit was received

District wise list of farmers who refused/did not get the benefit.

11	Palwal	2019-20	Shri Ram	Kehri	Dholgarh	9896548613	Urd D plot	DDA	Farmers stated that no benefit was received
12	Palwal	2019-20	Raju	Bhagat Singh	Jhuppa	9485914436	Urd D plot	DDA	Farmers stated that no benefit was received
13	Palwal	2019-20	Hans Raj	Sher Singh	Meesa	8813818230	Urd D plot	DDA	Farmers stated that no benefit was received
14	Palwal	2019-20	Kunal	Budh Ram	Palwal	9053352819	Urd D plot	DDA	Farmers stated that no benefit was received
15	Nuh	2018-19	Shokat	Idrish	Neemkhera	9991894813	Cultivat or	AAE	Farmers stated that no benefit was received
16	Nuh	2018-19	Hameed	Mohamad Khan	Jafrabad	9813896231	Harrow	AAE	Farmers stated that no benefit was received
17	Rohtak	2017-18	Suresh	Dharam	Bakheta	9416358112	Wheat D plot	DDA	Farmers stated that no benefit was received
18	Rohtak	2017-18	Rajbir	Ratan Singh	Kheri Sadh	9416529680	Wheat D plot	DDA	Farmers stated that no benefit was received
19	Panipat	2018-19	Ompati	Daleep Singh	Shodapur	7015658192	Tractor	SMAM	Farmers stated that no benefit was received
20	Yamunanagar	2021	Jaspal	Balbir Singh	Kanipala	8570042767	Spray Pump	APPO	Farmers stated that no benefit was received
21	Yamunanagar	2018-19	Pankaj	Suresh Kumar	Jagdhauli	9671294266	Farmers Training Camp	DDA	Farmers stated that no benefit was received

### Annexure-III

From

То

The Director General Agriculture and Farmers Welfare Department Haryana, Panchkula.

The Deputy Director, Ymunanagar. Palwal. Nuh, Rohtak & Panipat

Memo No.194-195 /PLg Dated. 24/01/2022.

Subject:- Examination of the report submitted by HQ Committee and district reverification committee.

Ref. This office memo no.62-67/PLg. Dated, Panchkula-05.01.2022

Kindly refer to the subject cited above.

In this regard, you are informed that a committee from HQ consisting of Addl. (C.C.). Joint Director (ST) and AO (HQ) was constituted regarding verification of utilization of funds of Component plan released/utilized for the welfare of the SC farmers. This report was presented before Hon'ble Committee of Vidhan Sabha who gave certain observations. Then re-verification committees were constituted from adjoining districts.

After examination of the reports of both the committee. some discrepancies are found (district wise detail is attached). So the concerned DDA's are requested to get it further examined and report be sent at the earliest.

Director General, Agriculture & Farmers Welfare Department Haryana, Panchkula

### Annexure-IV

Findings of DDAs

District	Observations of the Re- verification Committee of Adjoining Districts	DDAs comments/Findings				
Yamuna Nagar	(i) Pankaj has not been reported to reside in given (Jagdholi) village.	<ul> <li>i) Pankaj given written statement that he is residing in village Kalawad block Saraswati Nagar and admitted that he participated in the farmers training camp during the year 2018-19.</li> </ul>				
	(ii) In 4 cases (Karam Singh, Priya Devi, Komal and Sandeep) wrong mobile No. were provided	ii) In four cases,- Karam Singh Village Sadura, Priya Devi village Baharampur, Komal village Dayalgarh and Sandeep village Laharpur admitted that they have attended the Farmer's awareness Camp during 2018-19 and the correct mobile number of Karam Singh is 9813024225 and Sandeep is 9416277432.				
Palwal	One farmer (Bijender) found wrong mobile no.	At that time farmer does not have mobile phone. Now farmer's mobile number is 9728660845. In 2019-20 Urd Mini Kit was given to Bijender S/o Sh. Kalu Ram.				
Nuh	<ul> <li>(i) Four farmers of village Tain (Tahir Husain, Usman, Bashru Deen and Umar) need to be reverified, since the report that they have received benefit was provided by single farmer of the same village.</li> <li>(ii) In 4 cases (Sahida, Rajiya, Shabnam, Sahabudin) mobile no. were found incorrect.</li> <li>(iii) In village Malab (Nuh) implements has been given to members of one family, though in different years. They are Israil, and three sons of Israil (Mustaq Ahmed, Shamim Ahmed, Shabir Ahmed).</li> </ul>	<ul> <li>i) All these farmers of Tain Village represent separate family units. Ration cards have been checked. These farmers have accepted in their individual statements that they have received the benefits of wheat D plot.</li> <li>ii) Correct mobile numbers has been provided as under:- Sahida – 9991464478 Rajiya – She has died and his son's mobile number is 7015356815 Shabnam – 9468270985 Sahabudin – 895090268 These farmers have accepted in their individual statements that they have received the benefits of wheat D plot.</li> </ul>				

Rohtak		In case of Sh. Suresh S/o Sh. Dharam, V.P.O. Bakheta, mobile no. 9416358112, benefit of wheat D. Plot was given to the farmer but he does not belong to Bakheta Village. In case of Sh. Rajbir S/o Sh. Ratan Singh, V.P.O. Kheri Sadh, mobile no. 9416529680, benefit of what D plot was given to the farmer but he belongs to General Category.	τ) π)	गांव पोलंग किसान से अधिकारी, <sup>द</sup> 2017–18 राजबीर निवासी डी प्लाट व	सपुत्र श्री रतन	ह तथा सामा है। उप मण्द णेत किया है डी प्लाट का सिंह गांव र वर्ष 2017— है तथा लाभ	न्य श्रेणी के इल कृषि कि वर्ष लाभ लिया है। बेडी साद का 18 के दौरान गेहँ
Panipat	(i)	In 4 cases (Vinod, Roshni Devi, Bijender Singh and Sudama) 4 tractors were provided on subsidy to the members of a single family in the Ugra Kheri Village.	τ) Π)	अनुदान दि scheme के 24 आवेदन उपायुक्त म द्वारा ड्रा के भौतिक सत वेनोद, श्रीग सुदामा गांव में थे, लेकि भी अलग— थे। SMAM श्री बिजेन्द्र वर्ग में व श्र किसान वर्ग DLEC कर्म भौतिक सत अनुदान राग	-19 में SMAM scheme के तहत ट्रैक्टरों पर देया गया था। वर्ष 2018-19 में SMAM के तहत अनुसुचित जाति वर्ग में ट्रैक्टरों के न प्राप्त हुये थे प्रार्थियों का चयन माननीय महोदय, पानीपत द्वारा बनी कमेटी DLEC के माध्यम से किया गया था। और ट्रैक्टरों का तत्यापन भी कमेटी द्वारा किया गया था। श्री तेमति रोशनी देवी, श्री बिजेन्द्र सिंहॅ व श्री तंव उग्राखेडी आपस में ठसववक त्मसंजपवद केन वो गावं में अलग-अलग रहते है, जमीन -अलग है व राशन कार्ड भी अलग -अलग M Scheme 2018-19 के तहत श्री विनोद, द्र व श्री सुदामा का चयन अनुसूचित जाति श्रीमति रोशनी देवी का चयन महिला लधु ार्ग में उपायुक्त महोदय पानीपत द्वारा गठित कमेटी द्वारा ड्रा के माध्यम से किया था। तत्यापन करने उपरांत किसानों के ट्रैक्टरों की राशि उनके खाते में डाल दी गई थी। ों किसानों के मोवाईल न0 निम्न प्रकार से है।		
			Name of Farmer	Village	Mobile No.	Scheme	Remarks
			Surjeet	Buana Lakhu	9467193431	SPSC	He applied in SC Cat. but actually belong to Gen. Cat. So rejected
			Vinod	Ugra Kheri	8053397197	SMAM	Benefit given

<ul><li>(ii) Following 7 farmers could not be connected on phone or phone no. Was found</li></ul>	Bijender	Ugra Kheri	9813061793	SMAM	Benefit not given (not submitted the documents)
wrong by the first committee.	Raghbir Chokkar	Dhodpur	7206201042	UGPL (RKVY)	Benefit given
<ol> <li>Surjeet (Bhuna Lakhu)</li> <li>Vinod (Ugra Kheri)</li> </ol>	Prem	Namunda	9416866507	UGPL (RKVY)	Benefit not given (estimate not passed)
3. Bijender Singh (Ugra Kheri)	Surat Singh	Chulkana	9050507559	UGPL (RKVY)	Benefit given
<ol> <li>4. Raghbir Chokkar (Dhodpur)</li> <li>5. Prem (Namunda)</li> </ol>	Subhash	Bhodwal Majri	9812381937	UGPL (RKVY)	Benefit given
<ul><li>6. Surat Singh (Chulkana)</li><li>7. Subhash (Bhodwal)</li></ul>			1	I	

## Annexure-A

## AGRICULTURE AND FARMERS WELFARE DEPARTMENT

## Budget Estimate, Revised Estimate & Expenditure 2017-18, 2018-19 and 2019-20 & 2020-21 (SCSP) Vidhan Sabha Document

			2017-18			2018-19			2019-20			2020-21	
Sr. No.	Plan Head Plan Sub-Head Department	Budget Estimate	Revised Estimate		Budget Estimate	Revised Estimate	Exp. Upto 31.03.2019	Budget Estimate	Estimate				Exp. Upto 31.03.2021
1	Providing implements/ Machinery on subsidy to the group of farmers and farmers of SC category	300.00	30.00	27.82	50.00	40.00	14.25	5.00	5.00	0.00	5.00	5.00	3.38
2	Support to State Extension Programme for Extn. Reforms for SC farmers	800.00	200.00	191.21	500.00	610.00	146.68	800.00	800.00	257.14	800.00	604.59	326.78
3	National Food Security Mission for Scheduled Castes Farmers (NFSM)	800.00	160.00	67.61	800.00	800.00	115.37	800.00	790.90	36.13	800.00	756.58	32.55
4	Scheme for Setting up of Biogas Plants for Scheduled Caste Farmers	1.00	1.00	0.00	1.00	1.00	0.00	10.00	10.00	0.00	10.00	10.00	0.00
	Soil Health Cards Scheme for Scheduled Castes Farmers	192.00	374.82	233.11	400.00	400.00	169.93	312.00	312.00	186.79	312.00	111.00	71.81
6	Rashtriya Krishi Vikas Yojna for Scheduled Castes(RKVY)	1000.00	1000.00	940.34	1000.00	2474.00	1665.90	2000.00	2000.00	1664.16	2000.00	1549.80	1171.19

## (Rs. In lakh)

245

7	National Mission on Sustainable Agriculture for Scheduled Castes Farmer	200.00	5.00	0.00	5.00	5.00	0.00	1.00	1.00	0.00	1.00	1.00	0.00
8	Pradhan Mantri Fasal Bima Yojna	6000.00	4000.00	2898.73	5123.00	7119.60	7283.53	6510.00	6200.00	6137.21	1725.00	3137.00	3132.08
9	Sub-Mission on Agriculture Mechanization	0.00	0.00	0.00	0.00	3930.09	1454.58	3920.00	3920.00	733.82	1000.00	711.27	399.44
10	Scheme for management of crop residue	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2267.50	77.82	39.77
	Agriculture and Farmer Welfare Department G. Total	9293.00	5770.82	4358.82	7879.00	15379.69	10850.24	14358.00	14038.90	9015.25	8920.50	6964.06	5177.00

The said reply was placed before the Committee in its meeting held on dated 17.02.2022. After examine the reply the Committee was again not satisfied and decided to conduct the oral examination of the department in its meeting to be held on dated 23.02.2022. By issuing the notice of meeting in this regard on dated **17.02.2022**, the department was asked to provide the 15 copies of following information also:-

- (i) Reply furnished vide memo dated 30.01.2022;
- (ii) Criteria adopted to release the subsidy of equipment/Tractor to the SC farmers;
- (iii) Applications submitted by all the applicants for subsidy of equipment/Tractor;
- (iv) Advertisement published for invite the applications for providing the subsidy of equipment to the farmers of SC Categories; and
- (v) Proceeding of entire process of draw of subsidy of equipment/Tractor to the SC Categories.

In response to the above notice of meeting dated 17.02.2022 the Director General of Agriculture and Farmers Welfare, Haryana submit the above requisite information vide memo dated 22.02.2022 which is reproduced as under:-

From

Assistant Agriculture Engineer, Panipat.

То

Director General, Agriculture and Farmer's Welfare Department, Haryana, Panchkula.

Memo No. 2433

Dated: 18.02.2022

# Sub: Meeting of the committee on the welfare scheduled caste, scheduled tribes and backward classes.

**Ref**: Your office letter no. 4714 /JD(AE), dated 18.02.2022.

On the subject and reference cited above pointwise information is as under for information and further necessary action in the matter.

Sr. No.	Points	Information
1.	Criteria adopted to release the subsidy of equipment/Tractor to the SC farmers;	Annexed as Annexure -I
2.	Applications submitted by all the applicants for subsidy of equipment/Tractor;	List of applications submitted by all the applicants of SC Category for availing subsidy on Tractor in Panipat District is annexed as Annexure -II
3.	Advertisement published to invite the applications for providing the subsidy of equipment to the farmers of SC categories, and	Annexed as Annexure -III
4.	Proceeding of entire process of draw of subsidy of equipment/Tractor to the SC categories.	Annexed as Annexure -IV

Assistant Agriculture Engineer, Panipat

### Annexure I.

## 1. Criteria adopted to release the subsidy of equipment/Tractor to the SC farmers:-

- a) Targets with instructions for providing agricultural implements i.e. Tractors on subsidy under SMAM scheme were circulated by the Directorate of Agriculture and Farmers Welfare, Haryana dated 27.02.2019 (enclosed)
- b) Online applications were invited from 01.03.2019 to 07.03.2019 on Departmental portal www.agriharyana.org by Directorate of Agriculture and Farmers Welfare, Haryana and publicity of the same was made by giving press advertisement in leading newspapers.
- c) Due to some technical issues with online portal and addressing grievances of farmers department also allowed offline applications to be submitted in concerned DDA/AAE office.
- d) As per instructions issued by Directorate target of providing 80 nos. Tractors in the districts were bifurcated in different categories as per detail given under:-

	Total Target of Tractor 80 Nos.														
Women tar i.e. 24	Women target 30% of total target Men target 70% of total target i.e. 56 i.e. 24														
17% i.e. M 4 H	Small and Marginal Farmer Cat. 50% i.e. 12	Cat. 33		i.e. 10	SmallandMarginalFarmerCat. 50%i.e. 28	Cat. 33%									

The criteria as cited above were duly approved by District Level Executive Committee (DLEC) Chaired by Deputy Commissioner, Panipat.

- e) As per direction of Deputy Commissioner draw of lot was conducted in the presence of DLEC members/their representatives (i.e. SDM Panipat, LDM PNB Bank, Sr. Scientist KVK Panipat, SDAO Panipat, AAE Panipat and DHO Panipat) and applicant farmers. During the draw token were picked by the applicant farmers. Selection of farmers as per targets was made alongwith waiting list (in case any of the selected farmers refuses to take the benefit) based on the draw of lots. To ensure transparency videography of the entire process of draw of lots was also made along with photographs.
- f) Due to Vidhan Sabha Elections the process of providing machines to the farmers was stopped temporarily till the enforcement of code of conduct.
- g) All the successful farmers in the draw of lots were informed to submit their requisite documents till 14.06.2019 by giving press note in leading newspaper and telephonically.
- h) Based on the document submitted by farmers subsidy eligibility certificate to purchase the Tractors were issued to eligible farmers dated 14.06.2019 for making the purchase by 12.07.2019.
- i) After purchase farmers submitted their purchase bill alongwith requisite documents in the office of Assistant Agriculture Engineer, Panipat.
- j) Physical verification of the equipments/Tractors was made by committee constituted by DLEC.
- k) After successful verification subsidy was disbursed directly in farmers bank account.
- 1) Thus giving the details cited above complete transparency was maintained in the whole process.

All the Assistant Agriculture Engineers, In the State Memo No: 8933-53/Ad(AE) Dated:27.02.2019

# Subject: Targets of individual Agricultural Implements to be provided on subsidy under SMAM Scheme during 2018-19

On the subject cited above the physical and financial target for the year 2018-19 are enclosed herewith. The allocation funds will be made as per the guideline of the SMAM 2018-19 i.e. the allocation to SC/ST farmers will be made proportionate to their population in the district, 30% of the allocation will be earmarked for women beneficiary and 50% of the allocation be utilized for small and marginal farmers. All the AAE's shall collect the applications as per the guidelines of the (enclosed for reference). The application must be collected on www.agriharyana.org, w.e.f. 01.03.2019 to 10.03.2019 and selection of beneficiaries be made through draw of lots as per previous practice. All the AAE's in the offices shall also provide facility to the farmers of Data Entry Operator to upload the applications of the farmers in case received directly in the office immediately. The manufactures having valid test report, registered and approved on DBT portal are eligible to supply the implements under the scheme. The beneficiaries /farmers, who have taken the benefit on the same implement under any of the mechanization scheme of the department during the current year or during the last 5 years are not eligible.

Encl. As above

-sd-Director General, Agriculture & Farmers Welfare Haryana, Panchkula

Endst No.8954-53/ AD(AE) Dated:- 27.02.2019

- 1. A copy of the above is forwarded to all the Deputy Commissioner's in the State for information and further necessary action pls.
- 2. A copy of the above is forwarded to all the DDA,s in the state for information .

-sd-Director General, Agriculture & Farmers Welfare Haryana, Panchkula

250

To

Sr. No.	Name of District	DSR		Multi c Planter	•	Reaper	binder	Paddy Transpla	anter	Straw B	aler	Hay Ra	Hay Rake		Tractor from 8 PTO HP and above Assistance @ 40 % &	
					Subsidy	as per S	MAM Gu	idelines fo	or the yea	nr 2018-19	)			1.60 La	the cost or Rs khs & Rs. ch respectively	
		Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	Phy.	Fin.	
1	AMBALA	35	7	15	6	10	22.5	4	18	5	36	5	6	70	140	
2	YAMUNANAGAR	35	7	15	6	50	112.5	4	18	10	72	10	12	70	140	
3	KURUKSHETRA	35	7	15	6	10	22.5	4	18	10	72	15	18	70	140	
4	KAITHAL	35	7	15	6	5	11.25	4	18	10	72	15	18	80	160	
5	KARNAL	35	7	15	6	10	22.5	4	18	8	57.6	8	9.6	80	160	
6	PANIPAT	35	7	15	6	10	22.5	4	18	5	36	5	6	80	160	
7	SONIPAT	35	7	15	6	5	11.25	4	18	5	36	5	6	80	160	
8	JIND	35	7	15	6	5	11.25	4	18	5	36	5	6	80	160	
9	ROHTAK	35	7	15	6	5	11.25	2	9	5	36	5	6	50	100	
10	JHAJJAR	35	7	15	6	5	11.25	2	9	2	14.4	2	2.4	50	100	
11	BHIWANI	10	2	15	6	24	54	2	9	2	14.4	2	2.4	30	60	
12	HISAR	20	4	15	6	2	4.5	2	9	2	14.4	2	2.4	30	60	

District wise Targets of implement to be provided on subsidy during the year 2018-19 (SMAM Scheme)

				•	•		•		•	•	•	•	•	•	3917.55
	Total	520	104	275	110	247	555.8	50	225	108	777.6	121	145	1000	2000
1	PANCHKULA	5	1	5	2	2	4.5	0	0	0	0	0	0	10	20
20	PALWAL	40	8	15	6	10	22.5	2	9	2	14.4	2	2.4	30	60
19	FARIDABAD	5	1	5	2	5	11.25	0	0	0	0	0	0	10	20
18	REWARI	5	1	5	2	30	67.5	0	0	0	0	0	0	10	20
17	MEWAT	5	1	5	2	2	4.5	0	0	0	0	0	0	10	20
16	GURGAON	5	1	15	6	2	4.5	0	0	0	0	0	0	10	20
15	MOHINDERGARH	5	1	15	6	45	101.25	0	0	0	0	0	0	10	20
14	SIRSA	35	7	15	6	5	11.25	4	18	19	136.8	20	24	70	140
3	FATEHABAD	35	7	15	6	5	11.25	4	18	18	129.6	20	24	70	140

All the Assistant Agriculture Engineers, In the State

Memo No: 9007-27 /AD(AE) Dated : 28.02.2019

# Subject Targets of individual Agricultural Implements to be provided on subsidy under SMAM Scheme during 2018-19.

On the subject cited above the physical and financial target for the year 2018-19 were intimated vide this office letter no. 8933-53/AD(AE) Dated 27.02.2019 in which all the AAEs were directed to collect the application as per guidelines on the portal from 01.03.2019 to 10.03.2019. Now it has been decided these applications shall be collected with the effect from 01.03.2019 to 07.03.2019. All the selected beneficiaries' details shall be uploaded on the DBT portal i.e. agrimachinery.nic.in of the Govt. of India after final selection /draw of lots of the applicants collected on the portal www.agriharyana.org. This is for information and further compliance in the matter.

-sd-Director General, Agriculture & Farmers Welfare Haryana, Panchkula

Endst No. 9028-69

/AD(AE) Dated :-28-02-2019

- 1. A copy of the above is forwarded to all the Deputy Commissioner's in the State for information and further necessary action pls.
- 2. A copy of the above is forwarded to all the DDA's in the state for information .

-sd-Director General, Agriculture & Farmers Welfare Haryana, Panchkula

To

## 254

## You are hereby directed to accept the offline applications from farmers on simple paper in Availing subsidy on purchase of Agricultural Machinery under SMAM Scheme during the year 2018-19.

Annexure II.

		L	ist of Applicat	ion submitted M	lan SC		
Sr. No.	Name of Farmer	Father Name	Mother Name	Village	Block	Registration No.	Mobile
1	RAJ SINGH	INDRAJ	KISHNI	Israna (66, 67)	Israna	RAJ20920187	8930071387
2	lahna singh	fula ram	lachmi	Gawalra (81)	Israna	lahn80654117	7400410000
3	MAHAVIR SINGH	MANGLU RAM	SUMAN	Mahayudinpur Thirana (9)	Madlauda	MAHA52688774	9813034700
4	SATBIR SINGH	MANGAL RAM	SUMAN DEVI	Mahayudinpur Thirana (9)	Madlauda	SATB45613376	8053514800
5	Ram Singh	Dharm Singh	Choli Devi	Khandra (10)	Madlauda	Ram 81904528	9729590905
6	RANBIR SINGH RISHAL SINGH		GYANO DEVI	Waisar (46)	Madlauda	RANB44424055	9728476407
7	KAMLESH RANBIR SINGH		KELA DEVI	Waisar (46)	Madlauda	KAML29414058	9050410080
8	Krishan Lal	Pale Ram	Ramrati	Adiyana (48)	Madlauda	Kris26033369	8053453911
9	SATYANARAIN	PIRTHI	KAMLESH	Qawi (3)	Madlauda	SATY71431861	9671556561
10	SUMER SINGH	NIHAL SINGH	SHANTI	Sherah (2)	Madlauda	SUME86995413	7015006798
11	TEJ PAL SINGH	PURAN CHAND	KRISHNA DEVI	Madlauda (7)	Madlauda	TEJP94770101	9728094002
12	PAWAN KUMAR	LILU RAM	SANTOSH	Waisari (43)	Madlauda	PAWA75922169	9991450353
13	KARMBIR SINGH	BHAGWAN DASS	SAROJ	Bhalsi (45)	Madlauda	KARM77947085	7015090879
14	DEEPAK	ISHWAR	MEENA DEVI	Adiyana (48)	Madlauda	DEEP31983317	9050932000
15	RAJINDERKUMAR	OM PARKASH	VIDHYA DEVI	Razapur (13)	Panipat	RAJI54963447	8708072319
16	OM PARKASH	JUMMA RAM	VIDHYA DEVI	Razapur (13)	Panipat	OM P38083438	9991884705
17	RAJ KUMAR	BALJIT	KAMLA	Nimbri (21)	Panipat	RAJ36116464	8397004972

Applications submitted by SC farmers for subsidy of Tractor as under below:

18	SANDEEPCHOPRA	ISHWER SINGH	KILLO DEVI	Naryana (74)	Samalkha	SAND91271002	9813950369
19	Mohar Singh	ILMA SINGH	KARESHA NI	Sanauli road Panipat	Panipat		9255760774
20	Shish pal	RAM KUMAR	MURTI DEVI	Barolli	Panipat		8053074184
21	Vinod	ISHWAR	ROSHNI	Ugra kheri	Panipat		8053397197
22	Vijender Singh	ISHWAR SINGH	ROSHNI	Ugra kheri	Panipat		9813061793
23	Sudama	ISHWAR SINGH	ROSHNI	Ugra kheri	Panipat		9068861313
24	Mahabir Singh	NANKU RAM		Shera	Madlauda		9671619015
	·	List	t of Applicati	on submitted Wo	man SC		
Sr. No.	Name of Farmer	Father Name	Mother Name	Village	Block	Registration No.	Mobile
1	Om pati	Daleep Singh	Brihmo Devi	Shohdapur (25)	Madlauda	Ompa03198074	7015658192
2	BIMLA DEVI	KARMBIR SINGH	SONA DEVI	Bhalsi (45)	Madlauda	BIML30217086	9996365413
3	Sheela Devi	Ramesh Kumar	dhanpati	Ajijulapur	Panipat	Seel90888129	9034364818
4	Saroj	MAHENDER		Shera	Madlauda		8708194586

## Annexure III.

Advertisement published to invite the applications for providing the subsidy of equipment to the farmers of SC categories.

From

То

The Director General,		
Agriculture and Farmers	Welfare Departme	ent.
Haryana, Panchkula.		
The Director General,		
Information, Public Rela	ation and Languag	e Department,
Haryana, S.C.O 23, Sect	tor -7C, Chandigar	h.
Memo No.249	/TA(Info)	Dated : 01.03.2019

#### Subject:-Subsidy to the farmers on Agricultural implement to the year 2018-19.

Kindly ensured the publication of advertisement regarding above cited subject Draft advertisement is also enclosed herewith.

This advertisement may be published in the following Hindi & English Newspapers and also intimated to this office .

Sr. No.	Newspaper	Edition	Medium	Date
1	Dainik Bhaskar	All Haryana	Hindi	02 & 03 March, 2019
2	Dainik Tribune		Hindi	
3	Aaj Samaj		Hindi	
4	Dainik Jagran		Hindi	
5	Indian Express	All Haryana	English	

We have no objection if the Hindi Language advertisement in the English Newspaper. Kindly publish as per above scheduled.

Encl. Draft for advertisement.

-sd-Additional Director (SWM) for Director, Agriculture and Farmers Welfare Department, Haryana, Panchkula.

## किसानों को वर्ष 2018—19 में कृषि यन्त्र अनुदान पर देने बारे कृषि तथा किसान कल्याण विभाग, हरियाणा आवश्यक सूचना

हरियाणा प्रदेश के किसान भाईयों को सूचित किया जाता है कि कृषि तथा किसान कल्याण विभाग द्वारा वर्ष 2018–19 के दौरान स्मैम स्कीम के तहत राज्य के विभिन्न जिलों में कृषि यन्त्र जैसे 1 (डीoएसoआरo) मल्टी क्रोप प्लान्टर, 3 रीपर बाईन्डर, 4 पैडी ट्रान्सप्लान्टर, 5 स्ट्रा बेलर6 हे रेक्र, 4 ट्रैक्टर, 8–70 PTO HP पर अनुदान हेतू आवेदन आमंत्रित किए जा रहे है। एक किसान लाभार्थी अधिकतम 3 विभिन्न प्रकार के कृषि यन्त्र (प्रत्येक 1) के लिए अनुदान का पात्र होगा। लक्ष्यों से अधिक आवेदन प्राप्त होने पर लाभार्थीयों का चयन ड्रा ऑफ लोट्स/लॉटरी के माध्यम से किया जायेगा। जिन किसानों ने पिछले 5 वर्षो में इन कृषि यन्त्रों पर अनुदान लिया है वे किसान इस स्कीम में उसी यन्त्र पर आवेदन करने के लिए पात्र नहीं होगें। प्रत्येक कृषि यन्त्रों पर अनुदान लिया है वे किसान इस स्कीम में उसी यन्त्र पर आवेदन करने के लिए पात्र नहीं होगें। प्रत्येक कृषि यन्त्रों पर उपलब्ध अनुदान भारत सरकार द्वारा निर्धारित किये गये अधिकतम मुल्य का 40–50 प्रतिशत अथवा भारत सरकार द्वारा निर्धारित अधिकतम अनुदान राशि (जो भी कम हो) देय होगी। ट्रैक्टर पर सामान्य श्रेणी को 40 प्रतिशत अथवा 1,60,000/– तथा अनुसूचित जाति/जनजाति/महिला/लघु तथा सीमान्त किसान को 50 प्रतिशत अथवा 2,00,000/– रुपये जो भी कम हो अनुदान देय होगा। इन उपकरणों की खरीद भारत सरकार की डी०बी०टी० पोर्टल agriharyana.nic.in पर अधिकृत तथा सूचिबद्ध कृषि यन्त्र निर्माताओं से करनी अनिवार्य है। इसके अतिरिक्त 1 लाख रुपये से अधिक की कीमत के कृषि यंत्रों पर निर्माता द्वारा जी०पी०एस० (न्यूनतम 2 वर्ष की वैद्यता) लगाना अनिवार्य है।

किसान भाई विभागीय वैबसाईट <u>www.agriharyana.org</u> पर ऑनलाईन फार्म दिनांक 01 मार्च, 2019 से 07 मार्च, 2019 तक आवेदन कर सकते है। इस बारे में विस्तृत जानकारी के लिए संबंधित उप—कृषि निदेशक/सहायक कृषि अभियन्ता के कार्यालय से अथवा टोल फ्री नम्बर 18001802117/0172.2521900 पर सम्पर्क कर सकते है।

महानिदेशक कृषि हरियाणा पंचकुला पानीपत, मंगलवार ०५ मार्च, २०१९ | ०४

# कृषि उपकरणों पर सब्सिडी पाने के लिए ७ मार्च तक कर सकते हैं आवेदन

Q

भारकर न्यूज पानीपत

कृषि विभाग की ओर से वित्त वर्ष 2018-2019 के लिए पराली प्रबंधन कृषि उपकरणों पर उप मिशन स्कीमों में सब्सिडी पाने के लिए किसान सात मार्च तक आवेदन कर सकते हैं। कृषि एवं किसान कल्याण मंत्री ओमप्रकाश धनखड़ ने इस संदर्भ में नोटिफिकेशन जारी कर दिया है।

किसानों से अपील करते हुए कहा है कि कृषि विभाग द्वारा पराली प्रबंधन के लिए कृषि यंत्रों पर 80 प्रतिशत तक सब्सिडी दी जाती है। इसके लिए किसान विभाग की वेबसाइट www..agriharyana. org पर ऑनलाइन सात मार्च तक आवदन कर सकते हैं। अधिक जानकारी के लिए वह कृषि अधिकारियों से संपर्क कर सकते हैं। टोल फ्री नंबर 18001802117 और 0172-2521900 पर कॉल कर जानकारी प्राप्त कर सकते हैं।

न मिश्रा

## Annexure IV.

Proceeding of entire process of draw of subsidy of equipment/Tractor to the SC categories.

## Subject:- Regarding individual Agriculture Implements to be provided on subsidy under SMAM Scheme during the year 2018-19

Kindly peruse PUC, as letter no 8933-53/AD(AE) dated 27.02.2019 and letter no. 9007-27AD/(AE) dated 28.02.2019 of Worthy Director, Agriculture & Welfare Department, Haryana Panchkula (Flag A). it is respectfully submitted that a target of some Agriculture Implements & Tractors as been allocated to district Panipat under SMAM Scheme during year 2018-19. Last date of receiving of application was fixed 08.03.2019 (Flag B). Till cut-off date i.e. 08.03.2019 total 1362 applications have been received to this office. Implements wise details of application received is as under:-

										Total No received	G. Total				
Sr . No	Name of Imp		Small/ mar- ginal farmer	Wome n farmer	SC farmer	Gen Farmer	Small/ marginl farmer	Women farmer		GEN farmer	S/M	w.	SC	Gen. F	
1	DSR	35	18	5	01	1	0	0	0	0	28	5	0	01	34
2	Multicrop Planter	15	23	4	1	2	1	0	1	0	24	4	2	02	32
3	Reaper Binder	10	43	10	3	5	3	0	0	0	46	10	3	05	64
4	Paddy Trans Planter	4	24	6	1	5	0	0	0	0	24	6	1	05	36
5	Straw Baler	5	18	11	1	4	0	0	0	0	18	11	1	04	34
6	Hay Rake	5	22	9	1	3	0	0	0	0	22	9	1	03	35
7	Tractor	80	583	224	21	143	81	32	7	36	664	256	28	179	1127
		1	1	I	1	1	I	I	I	1	1	G.To	tal	I	1362

As per direction of worthy Director General, Agriculture & Welfare Department, Haryana Panchkula 50% of all the allocation is to be utilised for small & marginal farmers, 30 % of all the

allocation for women farmers and allocation to SC/ST farmer has to be made proportionate to their population in district which is 17% as per statistical data of Agriculture Department, Panipat. Rest of 3% allocation may be made to general category farmers (i.e 5 acres & above land holders). If worthy chairman DLEC agrees, draw of lots may be conducted as per allocations mentioned above on dated 03.06.19 at 11:30 AM in presence of DLEC in the M. Sectt. office and subsidy eligibility certificate may be issued. Last date of submission of bills by the Farmers may be fixed 03.07.2019 secondly your goodself is requested to depute your nominee for draw of lots.

Submitted for necessary order please.

-sd-Assistant Agriculture Engineer (Member Secretary DLEC,SMAM)

## विषय :— 🛛 दस्तावेज जमा करवाने उपरान्त कृषि यन्त्रों के सफलतापूर्वक आवेदन रद्ध करने बारे।

उपरोक्त विषय के अन्तर्गत आपकी सेवा में लिखा कि माननीय उपायुक्त महोदया के आदेशों अनुसार माननीय SDM पानीपत की अध्यक्षता में लुघु सचिवालय पानीपत में दिनांक 03–06–2019 को कृषि यन्त्रों व ट्रैक्टरों का लक्की ड्रा सफलतापूर्वक सम्पन्न करवाया गया जिसमें सफलतापूर्वक आवेदको को अपने दस्तावेज जमा करवाने की अन्तिम तिथि 14–06–2019 दी गई थी जिन कृषि यन्त्रों व ट्रैक्टरों के दस्तावेज सहायक कृषि अभियन्ता पानीपत के कार्यालय में जमा नहीं हुये उनकी सूची निम्नलिखित है।

क्र०सं०	कृषि यन्त्रों का नाम	लक्ष्य	दस्तावेज प्राप्ति	प्रतीक्षा
1.	DSR	35	00	35
2.	Multicrop Planter	15	00	15
3.	Reaper Binder	10	00	10
4.	Paddy Trans Planter	04	00	04
5.	Straw Baler	05	01	04
6.	Hay Rake	05	02	03
7.	Tractor	80	60	20

अगर अधिकारी महोदय सहमत हो तो उपरोक्त सूची के अनुसार जिन किसानों ने अपने कृषि यन्त्रों व ट्रैक्टरों के दस्तावेज जमा नहीं करवाये है। उनको रद्द करते हुये प्रतिक्षा आवेदको को मौका दे दिया जाये। यह आपकी सेवा में आगामी आवश्यक कार्यवाही एवं सूचनार्थ प्रेषित है। प्रतिश्रित योग्य आवेदको के बिल 03–07–2019 के बाद लिये जायेगें।

> सहायक कृषि अभियन्ता पानीपत।

Deputy Director F.W. Deptt. Panipat

Sr. No.	District	Subdivision	Block	Village	Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	Section	Scheme		No of Item	Gender		Farmer Category	Caste Category	Subsidy Amunt
1	Panipat	Panipat	Panipat		Rajinder Kumar	8708072319	RAJI54963447	Om Parkash	Vidhya Devi	Farm Mechanization	SMAM	Tractor	1	Male		Medium Farmer	SC Schedule Caste	200000.00
2	Panipat	Panipat	Panipat	Ajijulapur	SeelaDevi	9034364818	Seel90888129	Ramesh Kumar	Dhanpati	Farm Mechanization	SMAM	Tractor	1	Female		Small farmer	SC Schedule Caste	200000.00
3	Panipat	Panipat	Panipat	Sanauli Road Panipat	Mohar Singh	9255760774	Offline Appli	Ilma Singh	KARESHANI	Farm Mechanization	SMAM	Tractor	1	Male		Small farmer	SC Schedule Caste	200000.00
4	Panipat	Panipat	Panipat	Ugra kheri	Vinod	8053397197	Offline Appli	Ishwar	ROSHNI	Farm Mechanization	SMAM	Tractor	1	Male		Small farmer	SC Schedule Caste	200000.00
5	Panipat	Panipat	Panipat		Vijender Singh	9813061793	Offline Appli	Ishwar Singh	ROSHNI	Farm Mechanization	SMAM	Tractor	1	Male	2	Small farmer	SC Schedule Caste	200000.00
6	Panipat	Panipat	Panipat	Ugra kheri	Sudama	9068861313	Offline Appli	Ishwar Singh	ROSHNI	Farm Mechanization	SMAM	Tractor	1	Male		Small farmer	SC Schedule Caste	200000.00
7	Panipat	Panipat	Panipat		Mahabir Singh	9671619015	Offline Appli	Nanku Ram		Farm Mechanization	SMAM	Tractor	1	Male		Small farmer	SC Schedule Caste	200000.00
					•			•			•		•	]	fotal A	mount		1400000.00

List of Beneficiaries of SC category applicants for tractors under SMAM Scheme 2018-19

## **SMAM SCHEME**

- > Targets and instructions of SMAM Scheme dated 27.02.2019.
- > Online applications received from 01.03.2019 to 07.03.2019.
- Offline applications received from 07.03.2019 as per order of Head Office (Due to technical problem in portal).
- > Due to Code of Conduct process was stopped on dated 14.03.2019.
- Further after completion of code of conduct regarding Election, Draw of lot conducted on 03.06.2019 (DVD attached).
- ▶ Waiting list was prepared equal to target (100%) for achievement of target.
- After draw of lot the document submission date was 14.06.2019 and date for submission for bills was fixed as 03.07.2019 by DLEC.
- Under SC (Man) category target was fixed -10
- Application received under this category 24
- Applicant selected in draw of lots 10
- $\succ$  Waiting list of the applicants prepared 10
- > In 10 selected applicants only 4 applicants were found eligible for subsidy.
- Further to achieve the remaining 6 targets in first phase opportunity was given to the applicants from Sr.no. 1 to 6 kept in waiting list and were asked to submit the documents by 05.07.2019. Out of these (6 applicants) only one applicant submitted documents and found eligible.
- Further to achieve the remaining 5 targets in second phase opportunity was given to the applicants from Sr.no. 7 to 10 kept in waiting list and were asked to submit the documents by 26.07.2019. Out of these (5 applicants) only one applicant submitted documents and found eligible.
- ≻
- ➤ Total SC farmers

972	Madan Lal	9.81E+09	Balwant Singh	Phoolwati	Farm Mechanization	SMAM	Tractor	1	49	Male	4.5	Medium Farmer	General	PANIPAT	Panipat	Panipat	Kabri	NDIAN OVERSEAS BANK	Kabri	OBA0003636	63601 000001999
973	Tara Devi	9.81E+09	MADAN LAL		Farm Mechanization	SMAM	Tractor	1	49	Female	3.5	Medium Farmer	BC - Backwar d Class	PANIPAT	Panipat	Panipat	Kabri	NDIAN DVERSEAS BANK	Kabri	OBA0003637	63601 000002000
974	Narender	8.61E+09	BISHAMBER	PRIMLA	Farm Mechanization	SMAM	Tractor	1	29	Male	1	Small Farmer	BC - Backwar d Class	PANIPAT	Israna	Samalkha	Bhodwal Majri	ORIENTAL BANK OF Commerce	Samalkha	ORBC010061	671219 1005110
975	Ram Jwari	9.42E+09	VISHWA DUTT	DAKHO DEVI	Farm Mechanization	SMAM	Tractor	1	60	Male	5.5	Large Farmer	General	PANIPAT	Panipat	Panipat	Kachrauli	Uco bank	BABERPUR	JCBA0003009	6.00905E+13
976	Savitri Devi	9.47E+09	RAJ KUMAR	BURFI	Farm Mechanization	SMAM	Tractor	1		Female	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Bhodwal Majri	STATE BANK OF INDIA	SAMALKHA	BIN0050099	5028495415
977	Pawan	9.99E+09	MAHABIR	SUNITA DEVI	Farm Mechanization	SMAM	Tractor	1		Male	1	Small Farmer	General	PANIPAT	Samalkha	Bapoli	Sanoli Kalan	SARVA HARYANA GRAMIN BANK	3apoli	UNB0HGB001	3185010 0000999
978	Subhash Saini	9.03E+09	RAM CHANDER	SANTRA DEVI	Farm Mechanization	SMAM	Tractor	1		Male	1.25	Small Farmer	General	PANIPAT	Panipat	Panipat	Saini Colony	BANK OF INDIA	PANIPAT	3KID0006751	675110 10006410
979	Navneet Singh	8.05E+09	Gurcharan singh	Kuldeep kaur	Farm Mechanization	SMAM	Tractor	1		Male	5	Large Farmer	General	PANIPAT	Panipat	Panipat	Kachrauli	HDFC BANK	PANIPAT	IDFC0004160	0200015 985372
980	Lalit	8.93E+09	RAGHBIR	KRISHNA	Farm Mechanization	SMAM	Tractor	1		Male	2	Small Farmer	General	PANIPAT	Samalkha	Bapoli	Sanoli Kalan	inion bank of ndia	NIMBRI	JBIN0540242	02402 010015908
981	Narayan singh	9.26E+09	DAYANAND	CHANDO DEVI	Farm Mechanization	SMAM	Tractor	1		Male	4.5	Medium Farmer	General	PANIPAT	Panipat	lsrana	Balana	PNB BANK	SRANA		
982	Mahabir Singh	9.99E+09	DARIYA SINGH	CHANDER PATI	Farm Mechanization	SMAM	Tractor	1		Male	1.25	Small Farmer	General	PANIPAT	Panipat	lsrana	Naultha	CANARA BANK	NAULTHA	CNRB0002048	04810100 6772
983	Shiv Charan Sharma	9.81E+09	PURAN CHAND	DHARM DEVI	Farm Mechanization	SMAM	Tractor	1		Male	1.5	Small Farmer	General	PANIPAT	Panipat	Panipat	latal	SBI BANK	PANIPAT	BIN0003392	7579300321
984	Kokal	9.99E+09	RAMMEHAR	BALA DEVI	Farm Mechanization	SMAM	Tractor	1		Male		Small Farmer	General	PANIPAT	Panipat	Panipat	Sondhapur	DENA BANK	PANIPAT	3KDN0711098	.098100 32601
985	Bala Devi	9.99E+09	RAM MEHAR	KHAJANI DEVI	Farm Mechanization	SMAM	Tractor	1		Female		Small Farmer	General	PANIPAT	Panipat	Panipat	Sondhapur	BOI BANK	PANIPAT	3KID0006751	675118210 00162
986	Anil Kumar	9.05E+09	TIRTH DAS	RAJ RANI	Farm Mechanization	SMAM	Tractor	1		Male	1.5	Small Farmer	General	PANIPAT	Panipat	Madlauda	Mahadinipur Fhirana	PNB BANK	MADLAUDA	PUNB0468000	6800017 0016337
987	Basti Ram	9.81E+09	MANGE RAM	CHAMELI DEVI	Farm Mechanization	SMAM	Tractor	1		Male	1	Small Farmer	General	PANIPAT	Panipat	Panipat	Dahar	AXIS BANK	PANIPAT	JTIB0002077	0160100 27546302

## Off Line Applications of Tractor years 2018-19 at Distt. Panipat

	Mohar Singh	9.26E+09	ILMA SINGH		Farm Mechanization	SMAM	Tractor	1	Male	2	Small Farmer	SC	PANIPAT	Panipat	Panipat	Sanauli road Panipat	THE PANIPAT URBAN CO OPERATIVE BANK	PANIPAT	YESB0PUCB06	700100 4924
989	Zile Singh	9.81E+09	SHISRAM		Farm Mechanization	SMAM	Tractor	1	Male	3	Medium Farmer	General	PANIPAT	Panipat	Israna	Budsham	SBI BANK	PANIPAT	BIN0008572	006728 7539
990	Shakuntala	9.42E+09	SUKHBIR SINGH	-	Farm Mechanization	SMAM	Tractor	1	Female	1.5	Small Farmer	General	PANIPAT	Panipat	Panipat	Diwana	PNB BANK	SIWAH	PUNB0313800	1380001008655 1
991	mukesh	8.2E+09	RAJ KUAMR		Farm Mechanization	SMAM	Tractor	1	MALE		SMALL FARMER	General	PANIPAT	Panipat	Panipat	Budsham	CANARA BANK	NAULTHA	CNRB0002048	0481080 22485
992	Meera	8.31E+09	RAMESH KUMAR		Farm Mechanization	SMAM	Tractor	1	Female		Small Farmer	General	PANIPAT	Panipat	Madlauda	Kawi	PNB BANK	MADLAUDA	PUNB0468000	6800017000 14039
993	Bhupender Singh	9.05E+09	FATEH SINGH		Farm Mechanization	SMAM	Tractor	1	MALE	1	SMALL FARMER	General	PANIPAT	Panipat	İsrana	Bijawa	SBI BANK	SRANA	BIN0050491	651131 45695
994	Roshni	8.61E+08	RAJBIR SINGH		Farm Mechanization	SMAM	Tractor	1	Female		Small Farmer	General	PANIPAT	Panipat	Panipat	Siwah	PNB BANK	SIWAH	PUNB0313800	13800010092 793
995	Sunita	9.42E+09	TEK CHAND		Farm Mechanization	SMAM	Tractor	1	Female		Small Farmer	General	PANIPAT	Panipat	Madlauda	Shera	Uco bank	SIWAH	JCBA0003193	19301 10017395
996	Satbir singh	9.67E+09	ZILE SINGH		Farm Mechanization	SMAM	Tractor	1	MALE	0.35	SMALL FARMER	General	PANIPAT	Panipat	İsrana	Budsham	SBI BANK	Panipat	BIN0008572	26350 2950089
	Om parkash	9.31E+09	KABUL SINGH		Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	Panipat	Panipat	Barolli	CANARA BANK	PANIPAT	CNRB0002032	0321010 04831
998	Somveer	9.05E+09	KRISHAN KUMAR		Farm Mechanization	SMAM	Tractor	1	Male	4	Medium Farmer	General	PANIPAT	Panipat	İsrana	Gawalra	syndicate bank	Samalkha	SYNB000961	6762200 012923
999	Shishpal	8.05E+09	RAM KUMAR		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	SC	PANIPAT	Panipat	Panipat	Barolli	INDIAN BANK	BADAULI	DIB000B155	6261645472
1000	Satpal	9.05E+09	RAM JAWARI		Farm Mechanization	SMAM	Tractor	1	MALE	8	LARGE FARMER	General	PANIPAT	Panipat	İsrana	Dahar	CANARA BANK	PANIPAT	CNRB0002048	0481016533
1001	Pinki	9.09E+09	BALINDER		Farm Mechanization	SMAM	Tractor	1	Female	1.9	Small Farmer	General	PANIPAT	Panipat	Panipat	Kutani	BANK OF INDIA	KUTANI BRANCH	3KID0006755	6.7551E+14
1002	Krishana Devi	9.67E+09	SURESH		Farm Mechanization	SMAM	Tractor	1	Female	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Garhi Kewal	SBI BANK	PANIPAT	BIN0010732	0960 195049
1003	Suresh Kumar	9.44E+09	LAHERI SINGH		Farm Mechanization	SMAM	Tractor	1	MALE	3	MEDIUM FARMER	General	PANIPAT	Israna	Samalkha	Garhi Kewal				
1004	Ravinder	9.99E+09	JAI RAM	PREMWATI	Farm Mechanization	SMAM	Tractor	1	Male	9	Large Farmer	General	PANIPAT	Panipat	Israna	Balana	PNB BANK	MANDI	PUNB0327100	271000 00061876
1005	Bimla	9.42E+09	RAVINDER		Farm Mechanization	SMAM	Tractor	1	Female	0.5	Medium Farmer	General	PANIPAT	Panipat	İsrana	Balana	I&K BANK	PANIPAT	AKA0PANIPA Г	083040 .00007780

1006	Inderjeet	9.03E+09	SUKHBIR SINGH	OM PATI	Farm Mechanization	SMAM	Tractor	1	MALE	1.5	SMALL FARMER	General	PANIPAT	Panipat	Israna	Mandi	PNB BANK	MANDI	UNB0327100	27100880 0008170
	Mahabir Singh	9.81E+09	DHANPAT	PARMALI	Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Machhrauli	INDIAN BANK	SAMALKHA	DIB000M300	306480544
	Dalbir Singh	9.03E+09	SUKHBIR SINGH	SUKHNA	Farm Mechanization	SMAM	Tractor	1	MALE	3	Medium Farmer	General	PANIPAT	Panipat	Israna	londhan Khurd	PNB BANK	SRANA	PUNB0668700	6870088 00005110
1009	Rajbir	9.9E+09	SUKHBIR SINGH	OM PATI	Farm Mechanization	SMAM	Tractor	1	MALE	2.5	Medium Farmer	General	PANIPAT	Panipat	Israna	Mandi	PNB BANK	SRANA	PUNB327100	271000 00062325
1010	Raj Singh	8.69E+09	KIRSHAN KUMAR	SAVITRI	Farm Mechanization	SMAM	Tractor	1	MALE	4.5	Large Farmer	General	PANIPAT	Panipat	Israna	Budsham	Vijaya bank	PANIPAT	/IJB0008339	339010 1000210
	Mahender Singh	9.67E+09	HARI RAM	DHILLO DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Panipat	Israna	Dahar	AXIS BANK	PANIPAT	JTIB0002077	160100 17820936
1012	Krishan	9.32E+09	RAM JWARI	RATNI DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	5	Large Farmer	General	PANIPAT	Panipat	Israna	Dahar	SBI BANK	PANIPAT	BIN0001620	.0565787680
1013	Vinod	8.05E+09	ISHWAR	ROSHNI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	SC	PANIPAT	Panipat	Panipat	Ugra kheri	HDFC BANK	JGRA KHERI	IDFC0003423	0100080 211767
	Vijender Singh	9.81E+09	ISHWAR SINGH	ROSHNI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	SC	PANIPAT	Panipat	Panipat	Ugra kheri	HDFC BANK	JGRA KHERI	IDFC0003423	3271 000027881
1015	Sudama	9.07E+09	ISHWAR SINGH	ROSHNI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	SC	PANIPAT	Panipat	Panipat	Ugra kheri	HDFC BANK	JGRA KHERI	IDFC0003424	0100014 890640
1016	Roshni	9.07E+09	ISHWAR	HARDAIYI	Farm Mechanization	SMAM	Tractor	1	Female	4	Medium Farmer	General	PANIPAT	Panipat	Panipat	Ugra kheri	HDFC BANK	JGRA KHERI	IDFC0003423	01000 87205370
1017	Narender	9.47E+09	TEK RAM	OMPATI	Farm Mechanization	SMAM	Tractor	1	MALE	4.5	LARGE FARMER	General	PANIPAT	Panipat	Madlauda	Urlana Kalan	AXIS BANK	SAFIDON	JTIB0001060	0150100 6898198
1018	Bishamber	8.61E+09	SHAYALU	SULTANI	Farm Mechanization	SMAM	Tractor	1	MALE	2.5	Medium Farmer	General	PANIPAT	Samalkha	Bapoli	Chhajpur Kalan	AXIS BANK	CHHAJPUR	JTIB0002382	015010 010429800
1019	Pooja Rani	9.96E+09	NARESH KUMAR	Hoshiyari Davi	Farm Mechanization	SMAM	Tractor	1	Female		Small Farmer	General	PANIPAT	Panipat	Panipat	Raja Kheri	SARVA HARYANA GRAMIN BANK	PANIPAT	PUNB0HGB001	36401 00021739
1020	Munesh	9.81E+09	RAGHUVEER	SARTO DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	8	LARGE FARMER	General	PANIPAT	Samalkha	Bapoli	Sanoli Khurd	Uco bank	SANOLI KHURD	JCBA0002490	490011 0045893
1021	Pooja Devi	9.99E+09	KRISHAN KUMAR	NIRMA	Farm Mechanization	SMAM	Tractor	1	Female	1.5	Small Farmer	General	PANIPAT	Panipat	Panipat	Ganjbar	HDFC BANK	BARAULI	IDFC0003614	01002494 72835
1022	Neeraj	9.99E+09	JAGBIR SINGH	SHEELA	Farm Mechanization	SMAM	Tractor	1	MALE	4	MEDIUM FARMER	General	PANIPAT	Panipat	Panipat	Barauli	NDIAN BANK	BADAOLI	DBI000B155	557756866

1023	Sheetal	7.02E+09	KAPIL	BIMLA	Farm Mechanization	SMAM	Tractor	1	Fer	male 1	Small Farmer	General	PANIPAT	Panipat	Panipat	Babail	PNB BANK	BABAIL	PUNB0734100	'3410017 00006498
1024	Satbir Singh	9.99E+09	KHAJAN SINGH	DHANNO	Farm Mechanization	SMAM	Tractor	1	MA	ALE 4	MEDIUM FARMER	General	PANIPAT	Israna	Samalkha	Atta	STBP BANK	SAMALKHA	BIN0050099	5143148481
1025	Dalbir Singh	9.81E+09	LAL SINGH	Pyari Devi	Farm Mechanization	SMAM	Tractor	1	MA	ALE	Small Farmer	General	PANIPAT	Panipat	Panipat	Diwana	AXIS BANK	PANIPAT	JTIB0000242	0170100 61732306
1026	Tejveer Singh	9.47E+09	HARBHAJAN	JOGINDER KAUR	Farm Mechanization	SMAM	Tractor	1	MA	ALE S	Large Farmer	General	PANIPAT	Panipat	Panipat	Panipat	PUNJAB & SIND BANK	PANIPAT	SIB0021181	18110 00000013
1027	Gulab Singh	9.26E+09		KAPUR KAUR	Farm Mechanization	SMAM	Tractor	1	MA	ALE S	Large Farmer	General	PANIPAT	Panipat	Panipat	Noorwala	PUNJAB & SIND BANK	PANIPAT	PSIB0021181	181100 0008903
1028	Ravinder Singh	9.47E+09	SUMER SINGH	RAJPATI	Farm Mechanization	SMAM	Tractor	1	MA	ALE I	Large Farmer	General	PANIPAT	Panipat	Panipat	Barauli	HDFC BANK	BARAULI	4DFC0003614	010010 603614
1029	Rajpati Devi	8.53E+09	SUMER SINGH	GEMJA DEVI	Farm Mechanization	SMAM	Tractor	1	Fer	male 1	Small Farmer	General	PANIPAT	Panipat	Panipat	Barauli	NDIAN BANK	BARAULI	DIB000B155	318549 742
1030	Rani Devi	9.47E+09	RAVINDER SINGH	KALA DEVI	Farm Mechanization	SMAM	Tractor	1	Fer	male 1	Small Farmer	General	PANIPAT	Panipat	Panipat	Barauli	NDIAN BANK	BARAULI	DIB000B155	6322860 6541
1031	Suman Devi	9.26E+09	NARAYAN SINGH	KELA DEVI	Farm Mechanization	SMAM	Tractor	1	Fer	male	Small Farmer	General	PANIPAT	Panipat	lsrana	Balana				
1032	Paramjit Singh	9.42E+09	DARIYA SINGH	CHANDER PATI	Farm Mechanization	SMAM	Tractor	1	MA	ALE	SMALL FARMER	General	PANIPAT	Panipat	Madlauda	Dharamgarh	HDFC BANK	PANIPAT	4DFC0004160	.32719100 16855
1033	Rajesh Kumar	9.41E+09	VED PARKASH	PATASO	Farm Mechanization	SMAM	Tractor	1	MA	ALE	Small Farmer	General	PANIPAT	Israna	Samalkha	Manana	DBC	MANANA	ORBC0100443	443219 1001126
1034	Saroj Devi	9.99E+09	RAJESH KUMAR	PHOOLO DEVI	Farm Mechanization	SMAM	Tractor	1	Fer	male	Small Farmer	General	PANIPAT	Israna	Samalkha	Manana	OBC BANK	SAMALKHA	ORBC01000443	44321910274 78
1035	Sunil Kumar	9.99E+09	MAHA SINGH	Darshna Devi	Farm Mechanization	SMAM	Tractor	1	MA	ALE I	SMALL FARMER	General	PANIPAT	Israna	Samalkha	Machhrauli	NDIAN BANK	MACHHRAUL	DIB000M300	6893 34980
1036	Dalel Singh	9.26E+09	MAHA SINGH	Darshna Devi	Farm Mechanization	SMAM	Tractor	1	MA	ALE 2	SMALL FARMER	General	PANIPAT	Israna	Samalkha	Machhrauli	NDIAN BANK	MACHHRAUL	DIB000M301	38162 4432
1037	Krishan	9.31E+09	JILE SINGH	SHAKUNT ALA	Farm Mechanization	SMAM	Tractor	1	MA	ALE	Small Farmer	General	PANIPAT	Israna	Samalkha	Dhodhpur	AXIS BANK	SAMALKHA	JTIB0001844	17010027 255948
1038	Daya Kaur	7.02E+09	OM PARKASH	HARDAIYI	Farm Mechanization	SMAM	Tractor	1	Fer	male I	Small Farmer	General	PANIPAT	Panipat	Panipat	Mandi	SBI BANK	SRANA	BIN0001620	0077746966
1039	Reena Devi	9.99E+09	KRISHAN	DHANPATI	Farm Mechanization	SMAM	Tractor	1	Fer	male 2	Small Farmer	General	PANIPAT	Panipat	Israna	Mandi	PNB BANK	SIWAH	PUNB0313800	1380001009320 1

1040	Sandeep	9.05E+09	RAJ SINGH	RAJWANTI	Farm Mechanization	SMAM	Tractor	1	Ν	IALE	2	SMALL FARMER	General	PANIPAT	Israna	Samalkha	Biholi	ICICI BANK	SAMALKHA	CIC0002126	126015 00264
	Jaipal Malik	9.38E+09	LAL CHAND	Channo Devi		SMAM	Tractor	1	N	/IALE		Medium Farmer	General	PANIPAT	Panipat	Panipat	Ugra kheri	inion bank of ndia	PANIPAT	JBIN0550256	025020 .0008829
	Balkar Singh	9.8E+09	SUNDER SINGH		Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>		SMALL FARMER	General	PANIPAT	Panipat	Madlauda	Atawala	AXIS BANK	PANIPAT	JTIB0002180	130100 5827777
1043	Satnarayan	9.47E+09	KASHI RAM	LACHMI DEVI	Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>		Medium Farmer	General	PANIPAT	Panipat	Madlauda	Suthana	PNB BANK	PANIPAT	UNB0195100	95100010 416430
1044	Dev vrat	9.8E+09	SUBHASH CHANDER	NANHI DEVI	Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>	3	Medium Farmer	General	PANIPAT	Panipat	Israna	Chichhrana	inion bank of ndia	PANIPAT	JBIN0550256	0250201000 284
	Ashok kumar	9.47E+09	SUBHASH CHANDER	NANHI DEVI	Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>	4	Medium Farmer	General	PANIPAT	Panipat	Israna	Chichhrana	SBI BANK	AHAR	BIN0007576	0159600 505
1046	Devi Dayal	8.61E+09	OM PARKASH	RAM PYARI	Farm Mechanization	SMAM	Tractor	2	Ν	<b>IALE</b>		Medium Farmer	General	PANIPAT	Panipat	Israna	Chichhrana	SBI BANK	AHAR	BIN0007577	0799675266
1047	Pawan Kumar	9.99E+09	KARAM SINGH	MEWA DEVI	Farm Mechanization	SMAM	Tractor	1	Ν	<b>MALE</b>	5	Medium Farmer	General	PANIPAT	Panipat	Israna	Bhadour	OBC BANK	PANIPAT	DRBC0100585	1443219100 9690
1048	Ranvir	9.81E+09	SHOBHA CHAND	CHOTI DEVI	Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>		SMALL FARMER	General	PANIPAT	Panipat	Panipat	Siwah	HDFC BANK	PANIPAT	4DFC0003304	01001911500 52
1049	Satbir	9.99E+09	AMAR SINGH		Farm Mechanization	SMAM	Tractor	1	Ν	<b>MALE</b>		SMALL FARMER	General	PANIPAT	lsrana	Samalkha	Beholi	SBI BANK	PANIPAT	BIN0008706	008102 8193
1050	Urmila	8.9E+09	DHAJJA SINGH		Farm Mechanization	SMAM	Tractor	1	F	emale		Small Farmer	General	PANIPAT	Panipat	Panipat	Badauli	NDIAN BANK	BADAULI	DIB000B155	255747673
1051	Balbir	8.9E+09	SAROPA		Farm Mechanization	SMAM	Tractor	1	Ν	<b>MALE</b>		MEDIUM FARMER	General	PANIPAT	Panipat	Panipat	Badauli	NDIAN BANK	BARAULI	DIB000B155	25572 9110
1052	Munesh	9.67E+09	ANIL KUMAR		Farm Mechanization	SMAM	Tractor	1	F	emale		Small Farmer	General	PANIPAT	Panipat	Madlauda	Adiyana	CENTRAL BANK OF INDIA	ADIYANA	CBIN0282217	233563263
	Mahabir Singh	9.67E+09	NANKU RAM		Farm Mechanization	SMAM	Tractor	1	Ν	<b>IALE</b>		SMALL FARMER	SC	PANIPAT	Panipat	Madlauda	Shera	UCO BANK	SHERA	JCBA0003193	19301 10000632
1054	Angrejo	9.99E+09	KULDEEP SINGH		Farm Mechanization	SMAM	Tractor	1	F	EMALE		SMALL FARMER	General	PANIPAT	Panipat	Madlauda	Shera	ALLAHABAD BANK	MADLAUDA	ALLA0212846	9159365566
1055	Rajesh	8.05E+09	HUKUMA		Farm Mechanization	SMAM	Tractor	1	Ν	<b>MALE</b>			General	PANIPAT	Panipat	Madlauda	Shera	Uco bank	MADLAUDA	JCBA0003193	81930110000 816
1056	Sudesh	9.73E+09	HAWA SINGH		Farm Mechanization	SMAM	Tractor	1	F	EMALE		SMALL FARMER	General	PANIPAT	Panipat	Madlauda	Shera	PNB BANK	MADLAUDA	PUNB046800	1680000 100060900

1057	Nirmala	8.93E+09	BALJIT SINGH		Farm Mechanization	SMAM	Tractor	1	FEMALE		Small Farmer	General	PANIPAT	Panipat	Madlauda	Shera				
1058	Bhupinder	9.81E+09	BALJIT SINGH		Farm Mechanization	SMAM	Tractor	1	MALE			General	PANIPAT	Panipat	Madlauda	Shera	SBI BANK	MADLAUDA	BIN0016964	1586273 403
1059	Balraj	9.99E+09	AMAR SINGH		Farm Mechanization	SMAM	Tractor	1	MALE			General	PANIPAT	Panipat	Madlauda	Shera	PNB BANK	PANIPAT	PUNB0468000	6800001000 .3135
1060	Saroj	8.71E+09	MAHENDER		Farm Mechanization	SMAM	Tractor	1	FEMALE		Small Farmer	SC	PANIPAT	Panipat	Madlauda	Shera	UCO BANK	PANIPAT	JCBA0003193	1930110001 806
1061	Jeewani	9.67E+09	SUNDER		Farm Mechanization	SMAM	Tractor	1	FEMALE		Small Farmer	General	PANIPAT	Panipat	Madlauda	Adiyana	ALLAHABAD BANK	MADLAUDA	ALLA0212846	0154543700
1062	Sheetal	9.67E+09	MAHIPAL		Farm Mechanization	SMAM	Tractor	1	FEMALE		Small Farmer	General	PANIPAT	Panipat	Madlauda	Adiyana	ALLAHABAD BANK	MADLAUDA	ALLA0212846	0423192949
1063	Mahipal	9.67E+09	SURENDER SINGH		Farm Mechanization	SMAM	Tractor	1	MALE			General	PANIPAT	Panipat	Madlauda	Adiyana	HDFC BANK	PANIPAT	4DFC0002129	01001769 87766
1064	Surender	9.67E+09	SARUPA		Farm Mechanization	SMAM	Tractor	1	MALE			General	PANIPAT	Panipat	Madlauda	Adiyana	CENTRAL BANK OF NDIA	PANIPAT	CBIN0282217	235338 1024
1065	Bharat	9.99E+09	RAM SARUP`	BIRMATI	Farm Mechanization	SMAM	Tractor	1	MALE	3.5	Medium Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	AXIS BANK	PANIPAT	JTIB0PCCB01	0223400 /100184
1066	Satbir	9.81E+09	HUKUM CHAND	PRAMILA DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	1.5	Small Farmer	General	PANIPAT	Israna	Samalkha	Mahawati	PUNJAB & SIND BANK	SAMALKHA	SIB0021126	.12610 00000409
1067	Joginder	9.9E+09	RAM CHANDER	DHARMO	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	Dehra	STATE BANK OF PATIALA	PANIPAT	SBIN050099	51595 89759
1068	Jaipal	9.81E+09	MOJI RAM	ANITA DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	ATTA	BIN050363	50308 58448
1069	Bijender	9.99E+09	МОЛ КАМ	ANITA DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	ATTA	SBIN050364	50376 43016
1070	AjIt Singh	9.81E+09	МОЛ КАМ	ANITA DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF INDIA	ATTA	BIN0050363	5075202768
1071	Satbir Singh	9.01E+09	МОЛ КАМ	CHANDER KANTA	Farm Mechanization	SMAM	Tractor	1	MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	ATTA	SBIN0050363	5143775 433
	Ranbir singh	1E+10	JOGI RAM	PARKASHI	Farm Mechanization	SMAM	Tractor	1	MALE	4	MEDIUM FARMER	General	PANIPAT	Israna	Samalkha	Dikadla	OBC BANK	SAMALKHA	ORBC0100617	617219103 4110
	Ramesh Chander	9.81E+09	KANHAIYA RAM	KISMATI	Farm Mechanization	SMAM	Tractor	1	MALE	4	MEDIUM FARMER	General	PANIPAT	Israna	Samalkha	Atta	PUNJAB & SIND BANK	SAMALKHA	SIB0021126	1261000 001695

1074	Shishpal	9.47E+09	RAM SINGH	Sona devi	Farm Mechanization	SMAM	Tractor	1	MALE	5	Large Farmer	General	PANIPAT	Israna	Samalkha	Ihattipur	SARVA HARYANA GRAMIN BANK	SAMALKHA	PUNB0HGB001	3380100010 622
1075	Jitender Singh	1E+10	DHARAM SINGH	SARLA	Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	CANARA BANK	SAMALKHA	CNRB0003232	23210100 2712
1076	Tajbir	9.99E+09	HAZARI LAL		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	ICICI BANK	SAMALKHA	CIC0002048	0480 1000233
1077	Nahar	9.47E+09	JAI SINGH	Paromila	Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	STATE BANK OF PATIALA	ATTA	BIN050363	5151206879
1078	Moji Ram	8.82E+09	PYARE LAL	KAMLA DEVI	Farm Mechanization	SMAM	Tractor	1	Male		Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	ATTA	BIN050363	5197458031
	Hawa Singh	8.05E+09	CHUNNI LAL	RAMRATTI	Farm Mechanization	SMAM	Tractor	1	mALE	5	Large Farmer	General	PANIPAT	Israna	Samalkha	Mahawati	CORPORATIO N BANK	SAMALKHA	CORP0001713	.7130010 .000270
1080	Sanjay	9.47E+09	RAM KISAH	GEETA	Farm Mechanization	SMAM	Tractor	1	MALE	3	Medium Farmer	General	PANIPAT	Israna	Samalkha	Atta	CORPORATIO N BANK	SAMALKHA	CORP0001713	713001 1002474
	Amit kumar	9.05E+09	RAM KISHAN	MURTI	Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	Israna	Samalkha	Atta	CORPORATIO N BANK	SAMALKHA	CORP0001713	71300 01002419
	Balbir Singh	9.05E+09	SOHLA	SANJEETA	Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	Israna	Samalkha	Dehra	STATE BANK OF PATIALA	ATTA	BIN050099	5021547285
1083	Rajesh Kumar	8.4E+09	PHOOL SINGH	BABLI	Farm Mechanization	SMAM	Tractor	1	MALE	1.5	Small Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	CENTRAL BANK OF INDIA	SAMALKHA	CBIN0280392	224221957
1084	Kom singh	8.81E+09	SUBE RAM	PHOLWATI	Farm Mechanization	SMAM	Tractor	1	mALE	2.15	Small Farmer	General	PANIPAT	Israna	Samalkha	Dhodhpur	PNB BANK	SAMALKHA	PUNB0044300	1443000 102816672
1085	Naresh Kumar	9.67E+09	LALA RAM	REENA RANI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	SAMALHA	BIN050099	5028482268
1086	Ramesh	9.99E+09	CHANDER SINGH	BHARPAI DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	lsrana	Samalkha	Kakodha	OBC BANK	SRANA	ORBC0105220	2202191 011565
1087	Sandeep	8.17E+09	RISHI PARKASH		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	CANARA BANK	SAMALKHA	CNRB0003232	23210 1006490
	Dharam Singh	9.81E+09	RAM DIYA		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	CANARA BANK	SAMALKHA	CNRB0003232	2322260 00021
1089	Jagat Singh	8.71E+09	Labh singh		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	CANARA BANK	SAMALKHA	CNRB0003232	232108 000500
1090	Anil Kumar	8.05E+09	DHARAM SINGH		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	CANARA BANK	SAMALKHA	CNRB0003232	23210 1001824

1091	Virender Singh	9.81E+09	FATEH SINGH	ANJU	Farm Mechanization	SMAM	Tractor	1	I	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	HDFC BANK	PANIPAT	1DFC0001325	325153 0002898
1092	Balbir	8.82E+09	MOJI RAM	Nirmla devi	Farm Mechanization	SMAM	Tractor	1		MALE	3	Medium Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	SARVA HARYANA GRAMIN BANK	SAMALKHA	UNB0HGB001	821501 00015566
1093	Satbir	9.26E+09	CHANDER BHAN		Farm Mechanization	SMAM	Tractor	1		MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	Uco bank	SAMALKH	JCBA0002452	45232 11012207
1094	Om parkash	9.42E+09		BIMLA DEVI	Farm Mechanization	SMAM	Tractor	1		MALE	5	Large Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	OBC BANK	SAMALKHA	ORBC0100617	617212 200331
1095	Jagdev Singh	9.99E+09	TARAS PAL	SUBHLESH	Farm Mechanization	SMAM	Tractor	1		MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Matnauli	CANARA BANK	SAMALHA	CNRB0003232	232101 002890
1096	Pardeep Kumar	9.42E+09	RISHI PAL		Farm Mechanization	SMAM	Tractor	1		MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	PNB BANK	SAMALKHA	PUNB044300	443000 .02752222
1097	Rohtash	9.99E+09	HAWA SINGH	GEETA	Farm Mechanization	SMAM	Tractor	1		MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Mahawati	CORPORATIO N BANK	SAMALKHA	CORP0001713	201012349 9971
1098	Rajpal	9.99E+09	HAWA SINGH	VINEETA	Farm Mechanization	SMAM	Tractor	1		MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	Mahawati	CORPORATIO N BANK	SAMALKHA	CORP0001713	.71300101 00989
1099	Rajender	9.99E+09	SUBE SINGH	DHANPATI	Farm Mechanization	SMAM	Tractor	1		MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	PNB BANK	SAMALKHA	PUNB0044300	0443000 02803447
1100	Pooja Mathur	7.02E+09	NARENDER SINGH		Farm Mechanization	SMAM	Tractor	1		FEMALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	ALLAHABAD BANK	SAMALKHA	ALLA032591	9153089715
1101	Dhanpati	8.05E+09	BHIM SINGH		Farm Mechanization	SMAM	Tractor	1		FEMALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	PNB BANK	SAMALKHA	PUNB0044300	4430001028097 19
1102	Ramesh Chand	9.3E+09	DAYA CHAND	SHAKUNT ALA	Farm Mechanization	SMAM	Tractor	1		MALE		MEDIUM FARMER	General	PANIPAT	Israna	Samalkha	Pawati	SBI BANK	SAMALKHA	BIN0021745	5036726379
1103	Sanjeev	9.05E+09	RANDHIR SINGH	USHA	Farm Mechanization	SMAM	Tractor	1		MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	Dehra	CANARA BANK	PANIPAT	CNRB0003232	23210 8000379
1104	Birender	1E+10	RAGHBIR SINGH	CHANDRA WATI	Farm Mechanization	SMAM	Tractor	1		MALE		Small Farmer	General	PANIPAT	Panipat	Panipat	Siwah	PNB BANK	PANIPAT	PUNB0313800	138000 00882514
1105	Balbir	9.52E+09	BHAYA RAM	VIDYA DEVI	Farm Mechanization	SMAM	Tractor	1		MALE	3	Medium Farmer	General	PANIPAT	Israna	Samalkha	Atta	STATE BANK OF PATIALA	ATTA	BIN0050363	5127784823

						1		тт								1		1		
	Jagbir Singh		ISHWAR SINGH	MUKESH	Farm Mechanization	SMAM	Tractor	1	MALE	4	Medium Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	PNB BANK	SAMALKHA	PUNB0630100	04430101 00513600
1107	Sumesh	9.81E+09	RAM KISHAN	SANTOSH DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	Mahawati	Uco bank	SAMALKHA	JCBA0002612	612011 0003688
1108	Randhir	7.03E+09	MANGA	GADOARI DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	5	Large Farmer	General	PANIPAT	Panipat	Panipat	Siwah	PNB BANK	PANIPAT	PUNB0313800	138000 .00038689
1109	Bijender		PARKASH CHAND	SUNITA	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	lsrana	Samalkha	Mahawati	Uco bank	SAMALKHA	JCBA0000897	97011 0040669
1110	Sazzan Pal			RAM PYARI	Farm Mechanization	SMAM	Tractor	1	MALE	1	Small Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	SBI BANK	SAMALKHA	BIN0010732	0462 464384
1111	Ram Kunwar	9.81E+09	PRITHI	SAROJ DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	laurasi Khalsa	CANARA BANK	SAMALKHA	CNRB0003232	2321010 02303
1112	Bimla Devi		OM PARKASH		Farm Mechanization	SMAM	Tractor	1	FEMALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Dikadla	AXIS BANK	DIKADLA	JTIB0PCCB01	02234001 00130
1113	Jitender	9.81E+09		SALOCHA NA	Farm Mechanization	SMAM	Tractor	1	MALE	2.5	SMALL FARMER	General	PANIPAT	Israna	Samalkha	Manana	SARVA HARYANA GRAMIN BANK	SAMALKHA	VUNB0HGB001	21501 00013364
1114	Ravinder	9.9E+09	RAM CHANDER	ANJU	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	Israna	Samalkha	Dehra	PUNJAB & SIND BANK	SAMALKHA	PSIB00021126	.1261600 000207
1115	Sushil Kumar	8.17E+09		SHARDA DEVI	Farm Mechanization	SMAM	Tractor	1	MALE	1.2	Small Farmer	General	PANIPAT	lsrana	Samalkha	Budanpur	HDFC BANK	SAMALKHA	IDFC0001325	010000 9416628
	Kartar Singh	9.67E+09	Krishna	RAJ RANI	Farm Mechanization	SMAM	Tractor	1	MALE	2	Small Farmer	General	PANIPAT	lsrana	Samalkha	Dehra	AXIS BANK	SAMALKHA	YESB0PUCB07	08001 000780
1117	krishan	9.05E+09	RAM SINGH		Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Israna	Samalkha	Machhrauli	PNB BANK	SAMALKHA	PUNB0313800	138000 .00065595
1118	Menka	9.67E+09	BIJENDER	ROSHNI	Farm Mechanization	SMAM	Tractor	1	FEMALE	1	Small Farmer	General	PANIPAT	lsrana	Samalkha	Machhrauli	NDIAN BANK	MACHHRAUL	DIB000M300	36574 6132
1119	Narender Kumar	9.22E+09	RAMBHAJ	ANGREJOD EVI	Farm Mechanization	SMAM	Tractor	1	MALE		SMALL FARMER	General	PANIPAT	Panipat	PaniPat	Nangal Kheri	inion bank of ndia	NANGAL KHERI	JBIN0540234	0230201 006414
	Kausal Midha	9.25E+09	RAJESH KUMAR	RAMESH KUMARI	Farm Mechanization	SMAM	Tractor	1	MALE		Small Farmer	General	PANIPAT	Panipat	Panipat	Panipat	PNB BANK	PANIPAT	PUNB037700	13770001022 12691

1121	Brahamana nd			Farm Mechanization	SMAM	Tractor	1	2	MALE	Medium Farmer	General	PANIPAT	Panipat	Panipat		CENTRAL BANK OF NDIA	PANIPAT	CBIN0282117	0123197 24
1122	Raj Kumar		BRAHAMAN AND	Farm Mechanization	SMAM	Tractor	1	2	MALE	Medium Farmer	General	PANIPAT	Panipat	Panipat	Palheri	HDFC BANK	PANIPAT		0100257 049560
	Krishan Kumar		BRAHAMAN AND	Farm Mechanization	SMAM	Tractor	1	2	MALE	Medium Farmer	General	PANIPAT	Panipat	Panipat	Palheri	HDFC BANK	PANIPAT	IDFC0003446	0100119 114992
1124	Raj Kishan			Farm Mechanization	SMAM	Tractor	1	2	MALE	Small Farmer	General	PANIPAT	Panipat	Madlauda	Untla	HDFC BANK	GHARAUNDA	IDFC0001727	01001 02018178
1125	Dilbag	9.81E+09		Farm Mechanization	SMAM	Tractor	1	2	MALE	Medium Farmer	General	PANIPAT	Panipat	Madlauda	Waisor	HDFC BANK	PANIPAT	4DFC0002129	.32719 10021137
1126	Krishan		SARUP SINGH	Farm Mechanization	SMAM	Tractor	1	2	MALE	Small Farmer	General	PANIPAT	Panipat	Israna		STATE BANK OF INDIA	SRANA	BIN0007576	0235327 226
	Sanjay Baba	9.42E+09		Farm Mechanization	SMAM	Tractor	1	2	MALE	Medium Farmer	General	PANIPAT	PANIPAT			LAKSHMI VIKAS BANK	PANIPAT		05303010 00006252

Total = 1127General = 179 SC = 28 Women = 256 Small Farmer = 664

## List of Beneficiaries of Tractor Under SMAM Year 2018-19

## Category:- Women(SF/MF)General

## **District- Panipat**

Sr. No.	APP No.	Name of	Father/ Husband's	village	Block	Mobile No.	Name of Manufacturer	Name of Dealer	Bill No. /Date	Bill Cost	Subsidy
		Farmer	Name								
1	945	Ratni Devi	Karan Singh	Dehara	Samalkha	8168225020	Mahindra & Mahindra	m/s Haryana Agriculture Implament Panipat	656/24-062019	650000.00	200000.00
2	1021	Pooja Devi	Krishan Kumar	Ganjbar	Panipat	9991000894	m/s International Tractor Pvt.Ltd	m/s Yogesh Tractor Panipat	90/18-062019	565000.00	200000.00
3	1016	Rosni Devi	Ishwar Singh	Ugra Kheri	Panipat	9068501818	m/s CNH Ind.India Pvt.Ltd	m/s Vardhman Motors,Samalkha	129/28-062019	725000.00	200000.00
4	963	Sujata	Balister	Dhodpur	Panipat	8059001498	m/s CNH Ind.India Pvt.Ltd	m/s Vardhman Motors,Samalkha	124/27-062019	780000.00	200000.00
5	961	Priyanka Chauhan	Amit	Garhi Tyagian	Samalkha	9306889199	m/s CNH Ind.India Pvt.Ltd	m/s Vardhman Motors,Samalkha	125/27-062019	725000.00	200000.00
6	666	Poonam Devi	Surender	Bhalsi	Madlouda	8813903300	m/s CNH Ind.India Pvt.Ltd	m/s Vardhman Motors,Samalkha	113/25-062019	740000.00	200000.00
7	630	Pooja Devi	Bittu	Bhalsi	Madlouda	9050448049	m/s CNH Ind.India	m/s Vardhman Motors,Samalkha	163/12-072019	770000.00	200000.00
8	552	Babita	Karan Singh	Dahar	Israna	9053495153	Kubota Agriculture Machinery India Ltd	Sanjay Tractor	001/27-062019	625002.00	200000.00
9	536	Meera	Surender	Gawalra	Israna	9729319696	m/s CNH Ind.India Pvt.Ltd	m/s Vardhman Motors,Samalkha	117/25-062019	820000.00	200000.00
10	566	Nirmla Devi	Prem Singh	Seenk	Israna	8053532889	Mahindra & Mahindra	Balaji Motors	672/28-062019	470000.00	200000.00
11	572	SUMAN LATA	SUNIL KUMAR	SEENK	Israna	9050274084	m/s John Deere	m/s Banke Bihari Automobiles (Panipat)	194/06-082019	850000.00	200000.00
12	967	DARIYA WATI	TEK CHAND	GARHI KEWAL	Samalkha	9812702766	Tafe Motors & Tractors Ltd.	m/s Shree Durga Tractors & Spares (Panipat)	06D/05-08-2019	485000.00	200000.00

Sr. No.	Appli- cation No.	Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivisio n	Block	Village	Remarks
1	122	RAJSINGH	8930071387	RAJ20920187	INDRAJ	KISHNI	PANIPAT	Panipat	Israna	Israna (66, 67)	Document not submitted till 26-07-2019
2	162	lahnasingh	7400410000	lahn80654117	fula ram	lachmi	PANIPAT	Panipat	Israna	Gawalra (81)	not selected in successful & waiting applicants in draw of lots.
3	264	MAHAVIR SING H	9813034700	MAHA526887 74	MANGLU RAM	SUMAN	PANIPAT	Panipat	Madlauda	Mahayudinpu r Thirana (9)	Document not submitted till 05-07-2019
4	271	SATBIR SINGH	8053514800	SATB45613376	MANGAL RAM	SUMAN DEVI	PANIPAT	Panipat	Madlauda	Mahayudinpu r Thirana (9)	Document not submitted till 05-07-2019
5	307	Ram Singh	9729590905	Ram 81904528	Dharm Singh	Choli Devi	PANIPAT	Panipat	Madlauda	Khandra (10)	Document not submitted till 14-06-2019
6	318	RANBIR SINGH	9728476407	RANB444240 55	RISHAL SINGH	GYANO DEVI	PANIPAT	Panipat	Madlauda	Waisar (46)	Document not submitted till 05-07-2019
7	321	KAMLESH	9050410080	KAML294140 58	RANBIR SINGH	KELA DEVI	PANIPAT	Panipat	Madlauda	Waisar (46)	not selected in successful & waiting applicants in draw of lots.
8	371	Krishan Lal	8053453911	Kris26033369	Pale Ram	Ramrati	PANIPAT	Panipat	Madlauda	Adiyana (48)	Document not submitted till 14-06-2019
9	381	SATYANARAIN	9671556561	SATY7143186 1	PIRTHI	KAMLESH	PANIPAT	Panipat	Madlauda	Qawi (3)	not selected in successful & waiting applicants in draw of lots.
10	387	SUMER SINGH	7015006798	SUME869954 13	NIHAL SINGH	SHANTI	PANIPAT	Panipat	Madlauda	Sherah (2)	Document not submitted till 05-07-2019

List of Applications of Farmers received online under SMAM 2018-19 for SC Men Category for Tractor

11	434	TEJPAL SINGH	9728094002	ТЕЈР9477010 1	PURAN CHAND	KRISHNA DEVI	PANIPAT	Panipat	Madlauda	Madlauda (7)	Document not submitted till 05-07-2019
12	436	PAWAN KUMAR	9991450353	PAWA759221 69	LILU RAM	SANTOSH	PANIPAT	Panipat	Madlauda	Waisari (43)	Document not submitted till 14-06-2019
13	439	KARMBIR SINGH	7015090879	KARM779470 85	BHAGWA N DASS	SAROJ	PANIPAT	Panipat	Madlauda	Bhalsi (45)	Document not submitted till 14-06-2019
14	444	DEEPAK	9050932000	DEEP31983317	ISHWAR	MEENA DEVI	PANIPAT	Panipat	Madlauda	Adiyana (48)	Document not submitted till 26- 07-2019
15	484	RAJINDER KUM AR	8708072319	RAJI54963447	OM PARKASH	VIDHYA DEVI	PANIPAT	Panipat	Panipat	Razapur (13)	subsidy disbursed
16	485	OM PARKASH	9991884705	OM P38083438	JUMMA RAM	VIDHYA DEVI	PANIPAT	Panipat	Panipat	Razapur (13)	not selected in successful & waiting applicants in draw of lots.
17	498	RAJKUMAR	8397004972	RAJ36116464	BALJIT	KAMLA	PANIPAT	Panipat	Panipat	Nimbri (21)	Document not submitted till 14-06-2019
18	797	SANDEEP CHOPRA	9813950369	SAND912710 02	ISHWER SINGH	KILLO DEVI	PANIPAT	Israna	Samalkha	Naryana (74)	Document not submitted till 14-06-2019

Sr. No.	Appli- cation No.	Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivision	Block	Village	Remarks
1	988	Mohar Singh	9255760774	NA	ILMA SINGH	KARESHA NI	PANIPAT	Panipat	Panipat	Sanauli road Panipat	subsidy disbursed
2	999	Shishpal	8053074184	NA	RAM KUMAR	MURTI DEVI	PANIPAT	Panipat	Panipat	Barolli	Document not submitted till 26-07-2019
3	1013	Vinod	8053397197	NA	ISHWAR	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed
4	1014	Bijender Singh	9813061793	NA	ISHWAR SINGH	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed
5	1015	Sudama	9068861313	NA	ISHWAR SINGH	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed
6	1053	Mahabir Singh	9671619015	NA	NANKU RAM	-	PANIPAT	Panipat	Madlauda	Shera	subsidy disbursed
		Ι	List of Applica	tions of Farmers	received on	line under S	MAM 2018-1	9 for SC Wor	nan Catego	ry for Tracto	r
Sr. No.	Appli- ca tion No.	Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivision	Block	Village	Remarks
1	601	Ompati	7015658192	Ompa031980 74	Daleep Singh	Brihmo Devi	PANIPAT	Panipat	Madlauda	Shohdapur (25)	Belongs to BCA category, hence rejected
2	656	BIMLADEV I	9996365413	BIML3021708 6	KARMBI R SINGH	SONA DEVI	PANIPAT	Panipat	Madlauda	Bhalsi (45)	Document not submitted till 14-06-2019
3	674	SeelaSheela DeviDevi	9034364818	Seel90888129	Ramesh Kumar	dhanpati	PANIPAT	Panipat	Panipat	Ajijulapur	subsidy disbursed

List of Applications of Farmers receive	d offline under SMAM 2018-	<b>19 for SC Men Category for Tractor</b>

		I	List of Applica	tions of Farmers	received off	line under S	MAM 2018-19	9 for SC Wor	nan Catego	ry for Tracto	r
Sr. No.		Name of Farmer	Mobile	Registration No.		Mother Name	District	Subdivision	Block	Village	Remarks
1	1060	Saroj	8708194586	NA	MAHEND ER	-	PANIPAT	Panipat	Madlauda	Shera	Document not submitted till 14-06-2019

List of Applications of Farmers received online under SMAM 2018-19 for SC Men Category for Tractor

Sr. No.		Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivision	Block	Village	Remarks
1	122	RAJSINGH	8930071387	RAJ20920187	INDRAJ	KISHNI	PANIPAT	Panipat	Israna	Israna (66, 67)	Document not submitted till 26-07-2019
2	162	lahnasingh	7400410000	lahn80654117	fula ram	lachmi	PANIPAT	Panipat	Israna	Gawalra (81)	not selected in successful & waiting applicants in draw of lots.
3	264	MAHAVIR SING H	9813034700	MAHA526887 74	MANGLU RAM	SUMAN	PANIPAT	Panipat	Madlauda	Mahayudinpur Thirana (9)	Document not submitted till 05-07-2019
4		SATBIR SINGH	8053514800	SATB4561337 6	MANGAL RAM	SUMAN DEVI	PANIPAT	Panipat	Madlauda	Mahayudinpur Thirana (9)	Document not submitted till 05-07-2019
5	307	Ram Singh	9729590905	Ram 81904528	Dharm Singh	Choli Devi	PANIPAT	Panipat	Madlauda	Khandra (10)	Document not submitted till 14-06-2019
6		RANBIR SINGH	9728476407	RANB444240 55	RISHAL SINGH	GYANO DEVI	PANIPAT	Panipat	Madlauda	Waisar (46)	Document not submitted till 05-07-2019
7	321	KAMLESH	9050410080	KAML294140 58	RANBIR SINGH	KELA DEVI	PANIPAT	Panipat	Madlauda	Waisar (46)	not selected in successful & waiting applicants in draw of lots.
8	371	Krishan Lal	8053453911	Kris26033369	Pale Ram	Ramrati	PANIPAT	Panipat	Madlauda	Adiyana (48)	Document not submitted till 14-06-2019
9	381	SATYANARAI N	9671556561	SATY7143186 1	PIRTHI	KAMLESH	PANIPAT	Panipat	Madlauda	Qawi (3)	not selected in successful &

											waiting applicants in draw of lots.
10	387	SUMER SINGH	7015006798	SUME869954 13	NIHAL SINGH	SHANTI	PANIPAT	Panipat	Madlauda	Sherah (2)	Document not submitted till 05-07-2019
11	434	TEJPAL SINGH	9728094002	TEJP9477010 1	PURAN CHAND	KRISHNA DEVI	PANIPAT	Panipat	Madlauda	Madlauda (7)	Document not submitted till 05-07-2019
12	436	PAWAN KUMAR	9991450353	PAWA759221 69	LILU RAM	SANTOSH	PANIPAT	Panipat	Madlauda	Waisari (43)	Document not submitted till 14-06-2019
13	439	KARMBIR SINGH	7015090879	KARM779470 85	BHAGWA N DASS	SAROJ	PANIPAT	Panipat	Madlauda	Bhalsi (45)	Document not submitted till 14-06-2019
14	444	DEEPAK	9050932000	DEEP3198331 7	ISHWAR	MEENA DEVI	PANIPAT	Panipat	Madlauda	Adiyana (48)	Document not submitted till 26-07-2019
15	484	RAJINDER KUM AR	8708072319	RAJI54963447	OM PARKASH	VIDHYA DEVI	PANIPAT	Panipat	Panipat	Razapur (13)	subsidy disbursed
16	485	OM PARKASH	9991884705	OM P38083438	JUMMA RAM	VIDHYA DEVI	PANIPAT	Panipat	Panipat	Razapur (13)	not selected in successful & waiting applicants in draw of lots.
17	498	RAJ KUMAR	8397004972	RAJ36116464	BALJIT	KAMLA	PANIPAT	Panipat	Panipat	Nimbri (21)	Document not submitted till 14-06-2019
18	797	SANDEEP CHOPRA	9813950369	SAND912710 02	ISHWER SINGH	KILLO DEVI	PANIPAT	Israna	Samalkha	Naryana (74)	Document not submitted till 14-06-2019

List of Applications of Farmers received offline under SMAM 2018-19 for SC Men Category for Tractor

Sr. No	Appli- cation No.	Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivisio n	Block	Village	Remarks
1	988	Mohar Singh	9255760774	NA	ILMA SINGH	KARESHANI	PANIPAT	Panipat	Panipat	~	subsidy disbursed
	200	ivional onigh	2200100114	1121			171111111	i uniput	i uniput	Sanauli road Panipat	subsidy disbursed
2	999	Shishpal	8053074184	NA	RAM KUMAR	MURTI DEVI	PANIPAT	Panipat	Panipat	Barolli	Document not submitted till 26-07-2019
3	1013	Vinod	8053397197	NA	ISHWAR	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed

4	1014	Bijender Singh	9813061793	NA	ISHWAR SINGH	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed
5	1015	Sudama	9068861313	NA	ISHWAR SINGH	ROSHNI	PANIPAT	Panipat	Panipat	Ugra kheri	subsidy disbursed
6	1053	Mahabir Singh	9671619015	NA	NANKU RAM	-	PANIPAT	Panipat	Madlauda	Shera	subsidy disbursed
		•	List of A	pplications of Far	mers received o	nline under SM	IAM 2018-19 fo	or SC Woman	n Category for	· Tractor	
Sr. No.		Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivision	Block	Village	Remarks
1	601	Ompati	7015658192	Ompa031980 74	Daleep Singh	Brihmo Devi	PANIPAT	Panipat	Madlauda	Shohdapur (25)	Belongs to BCA category, hence rejected
2	656	BIMLADEVI	9996365413	BIML3021708 6	KARMBIR SINGH	SONA DEVI	PANIPAT	Panipat	Madlauda	Bhalsi (45)	Document not submitted till 14-06-2019
3	674	SeelaSheela DeviDevi	9034364818	Seel90888129	Ramesh Kumar	dhanpati	PANIPAT	Panipat	Panipat	Ajijulapur	subsidy disbursed
			List of Aj	pplications of Far	mers received o	ffline under SN	IAM 2018-19 fe	or SC Womai	n Category fo	r Tractor	
Sr. No.		Name of Farmer	Mobile	Registration No.	Father Name	Mother Name	District	Subdivison	Block	Village	Remarks
1	1060	Saroj	8708194586	NA	MAHENDER	-	PANIPAT	Panipat	Madlauda	Shera	Document not submitted till 14-06-2019

The said reply was placed before the Committee in its meeting held on dated 23.02.2022, in which the oral examination of the departmental representative was also conducted. During the oral examination the Committee raised the various objections/observations upon the replies/information furnished by the department. The Committee mainly raised the issue of the allotment of the 4 tractors allotted to the 4 SC farmers belonging to the village Ugra Kheri, Distt. Panipat. Out of 4 tractors 3 tractors under the scheme of SMAM, 2018-19 (SC men category) have been allotted to the 3 brothers namely Vinod, Bijender Singh & Sudama S/o Sh. Ishwar Singh and under the SC women category one tractor to Smt. Roshni Devi W/o Sh. Ishwar Singh R/o village Ugra Kheri, Distt. Panipat who are in blood relation. The departmental representative reply there upon by stating that the process of allotment of machine/equipments to the SC farmers under the SMAM scheme has been made totally in transparent manners. They have further stated that keeping in view of the instruction of the Head of Department, the applications were invited through online on the portal from dated 1<sup>st</sup> March, 2019 to 7<sup>th</sup> March, 2019 as well as through offline also and the process of allotment of tractors was recorded by making the videography of allotment. The concerned AAE has also explained that 24 applications were received under the small farmer SC component plan in which the tractor were to be allotted to the eligible candidates and out of which 20 application were scrutinize for allotment of draw. The tractor were allotted by way of draw of lots in the presence and help of the farmers and to avoid any discrimination in the process of allotment. Total 20 draws were executed out of which 10 for the prescribed quota for tractor and 10 draws were kept in waiting list. After the draw the documents were obtained from all the concerned and after verify the documents only 6 candidates were found eligible out of which 4 candidates were found in blood relation but these were having separate family identification due to that they could not be ignored and resultantly 4 tractors were allotted to them. The Additional Chief Secretary & Director General, Agriculture and Farmer's Welfare Department also explain the process of allotment as explained by the concerned Assistant Agriculture Engineer Sh. Naveen Hooda under whom the supervision the 4 tractors in questions were allotted.

The Committee raised the objection that as the scheme of SMAM in question has been launched in the year of 2015, vide notification dated 23.04.2015, for the welfare for the farmers of SC Categories but the benefit of the scheme has not been granted till the year 2019 and at the verge of the end of the scheme the application were invited online on the portal by giving the very short period i.e. one week only to the illiterate farmers who were neither having awareness nor having any knowledge. The Committee further observed that the such scheme was for the welfare of the SC farmers but by the action of the department it has not been showing that the welfare of the farmers have been considered. The Committee is of the view that when the sufficient number of the application of the eligible candidates not obtained then it was the prime duty of the then concerned officials to reconsider the matter for re-invite the application to provide the proper representation to the farmers of the SC Categories so that the prescribed quota of 10 tractors to the small SC farmers was to be completed but due to such negative attitude of the official of the department the so many candidates of SC farmers have been deprived to get the benefit of such scheme of SMAM. The Committee also raised the objection by stating that first of all the application have been invited on the portal through online and when the favorable persons could not apply through online in time then it was decided to obtain the application through offline and then the application of the favorable persons were taken by "hook and cook" the tractors were allotted to them. Resultantly, by the nexus of the officer/official and the interested farmers, such kind of allotment of tractors was made.

The departmental representative totally deny the allegation/objection of the Committee by stating that it is admitted that the scheme of SMAM was launched in the year of 2015 but in the absence of the budget the scheme could not be publically advertised. The Additional Chief Secretary explained that the budget for the scheme was provided by the finance department on dated **21.02.2019** and on 27.02.2019 the direction to all the Assistant Agriculture Engineer was issued to invite the application through online etc., therefore, there is no any delay in process of the matter has been caused at the level of the department. The Committee was not satisfied with the replies of the departmental representative as they could not explained and justified the reason of allotment of 4 tractor in the blood relation and Committee is the view that its prima facilely irregularities have been caused in such allotment in question. The Committee further recommended that being ensuing Budget Session is commencing from 2<sup>nd</sup> March, 2022, such matter can not be completed due to having a short time with the Committee and decided to take up the matter in the subsequent meetings.

The Committee further recommended that the departmental representative be asked to supply the information/reply/comments in respect of the another 5 districts i.e. Kurukshetra, Sirsa, Fatehabad, Rewari & Karnal regarding fund of SC component plan utilized/unutilized etc. on the prescribed proforma within a month from the receipt of communication in this regard, thereafter, the matter will be take up in the subsequent meetings.

# Representation of Shri Dharampal, JE & others O/o Haryana State Agriculture Marketing Board, Panchkula for the correction/amendment of Gradation List of Junior Engineers.

A representation of Shri Dharampal, JE & others O/o Haryana State Agriculture Marketing Board, Panchkula addressed to the Chief Administrator, Haryana State Agriculture Marketing Board, Panchkula for making the corrections/ amendment in the Gradation list of Junior Engineers which was placed before the previous Committee by the Member of the Committee Shri Satya Parkash Jrawta in its meeting held on 14.10.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. On the recommendation of the Committee, the matter was referred vide letter dated 25.01.2021 to the Managing Director & the Chief Administrator, Haryana, State Agriculture Marketing Board, Panchkula to obtain the comments in this regard but till the finalization/presentation of the 44<sup>th</sup> Report no any reply/comments received from the department.

On the recommendation contain in the 44<sup>th</sup> Report of the Committee, an another letter dated 6<sup>th</sup> April, 2021 and reminders on 25<sup>th</sup> November, 2021 & 8<sup>th</sup> February, 2022 for obtaining the requisite information were also written to the said department but in vein because no any response to reply on the single communication has been received till the 17.02.2022. Such matter was brought to the notice of the Committee in its meeting held on dated 17.02.2022 and the Committee took a serious note by stating that the concerned department is taking lightly to the Committee and further recommended to refer the matter again to the concerned department to take the necessary action against the responsible official and officers who are not furnishing the requisite information by intimating to the Committee. The Committee recommended to present the matter before the Committee in its subsequent meetings.

# **IRRIGATION AND WATER RESOURCES DEPARTMENT**

The previous Committee decided to examine the Irrigation and Water Resources Department. The Additional Chief Secretary to Govt. Haryana of the said department was orally examined upon the reply submitted by him and as per his suggestions, the previous Committee decided to conduct the further oral examination of the said department alongwith the Additional Chief Secretary to Govt. Haryana, Finance Department and Additional Chief Secretary to Govt. Haryana, Planning Department but the previous Committee could not conduct the oral examination till the finalization and presentation of the 44<sup>th</sup> Report. On the recommendation contain in 44<sup>th</sup> Report conveyed vide letter dated 05.04.2021, the Irrigation and Water Resources Department supply the reply by providing the brief detail of budget and expenditure for the financial year 2017-18, 2018-19, 2019-20 & 2020-21. The contents of the reply submitted by the said department are reproduce as under:-

#### Reply submitted on dated 20.04.2021.

All the schemes of the department provide benefit to the entire population of the state and the benefits are derived by landowner/lessees in proportion to their respective land holding in respective command or catchment area, uniformly, without discriminating/favoring any specific segment of the population. In addition, indirect benefits by way of supply of drinking water to the whole population of the state including scheduled caste population through Public Engineering Department are also being extended.

The funds allocated by Finance Department under SCSP schemes are being utilized as flow of benefits towards Scheduled Caste population in the State not as direct/specific benefits to SC Population. Further, as desired by Hon'ble Committee, the details of funds allocated from Financial Year 2017-18 to 2020-21 and expenditure booked thereof under the schemes related to SCSP.

Brief detail of budget and expenditure for the financial year.

100 M				Re contra	ALC NOTES	Martine Martine	27	-	Tank I	District.	81713.44	7	-	DRUNDE D	MEMORY OF	IN THESE	and a	-
T IN THE T	10.11110	3	7	ATAST.M	Sector and	2412648	-	111 111 M	10 12824	10.0001	1711-01	9	3	ALL IN VALUE	WALK I	to texts	Centur	
and a la		-	۲	Ţ	Tue	Test Test		T	-	5			Ľ			17		
tite of the			1	PE1101	of case	the state	1		11011		14715.34	1	i.	et and		4101.0	Star 1 1622	NAME OF TAXABLE PARTY.
7 6	-	3	5	No reduction	of these	an tunte	7	-	Pillini .	10 15/16/	an'number	2	3	submit h	WIND I	manual in the local division of the local di	land	
ţ,		-	-	2	2	-	1		1		3		Ĺ					
		7	2			24	2	3		101	-		1				Name of Concession, Name	The same life
ŝ		12	,	5			ŝ	9		-		1	1	19110	oper	n cz		Contraction of the local
7		+	+	3	1	2		-	T	-			_	Т	Т	-		
1		1	1	a true	10.00	1000	1	3	-	and the second		1	1	Τ.	Ι.		Contraction of Contraction	Printman U.M.
μ	1	1	4				1	1	T					Т	Т			
1		+	+	1	1	1		44			-	F	T	Т	T			
4		1	5				-	1	T	-	5	-	2	Т	T		Non- and the state	Fish Design (22)
		+	4	1	1000	Dominica in the second s			1	ant or	0.000		1		1		AND LAND OF DEPARTY OF	
1	ĩ	3	ş	1001	in and	-	5	ŝ	it the	1000	1000	3	ÿ	10110	and a	w liter		Unput total Assess
7		-	3	3	¥	ty.	1	-		with a	7				2	2		Superior Super-
	100	-	1	;		TO HOLE	9	2		-	MI 1001		7	-			And and and and and and and and and and a	fandamen 100
1.	1	2	1	1	i	anners.	9	2	-	1111	IN CREW	2	2	100		A restor		14.mars
⊢		+	L				T	t					t				Car Schemes	FIDM FIDMATIA D
1 1111	1001	5	Ŧ,	114110	ABU IN	m pictula	I	1	NUL TH LININ	10 1014	1000 m	14	100 0 ET	П	WHEN D	1 INVIA	6104	
1	-mul	1			Taxa and	March M	1	3	100 to	No. In Case	and a state			T		10 BELLE		
	4111.0		1911	10.107-01	10.000	STATE		10.10	11111	No. and No.	IN TAKEP	111	1	П		W Prince	and.	Ē
-4	1 1011	3	3	144444	(10101)	them		ī	-	No. of Lot of Lo	diama di	3	111	10.110	=	11111.10	-	
-	2	-	1	5	Ŧ	-	1	1	*	1	5	1	-	r.	\$	0	Daniel Manaparant w 65a	
_	a new		1	111	「「日本」	anno	Π		e sur	-	man	1	1	1000	-	and a	Development of the second	
_		3	5	TL OTHER	Numa.	No.	1		atter .	works.	Internal Internal	_	H. H	-		1111	Investment to write the	NAME AND ADDRESS OF
	staund .	7	4	11/17/1811	ALMAN A	there are	Ħ.	5	1921	arment.	10101	3	5	100.00	100000	1000	£	
_	1	-	ł	101	Pold.	and a	1	3	-	ž,	-	-	1	2	40		Contract some ficht (halfand)	
-	a support	_		or call	111111	Number of	_		N I	A HEAR	(Canado and			seros in	1	1010	Antipute a statute	
_	an tings	5	-	Wittak.	10.00	NO BOOM			D S S S S S S S S S S S S S S S S S S S	WE INCOME.	1988.00	3	-	NCD100 20	1	0.001	There is strict differ	Contra
-	whe	-	3	101140	worth	1010 10	3	1	strett.	e una	in the	13	1	areat n	1000	1000	-	
-	4	-	1	5		10E		-		8	101	1	<i></i>		-		A NUMBER OF A DAMAGE OF A DAMA	
	ATTN.	3	9	1010	Marrie .	10.00	¥.	1	1000	seronts.	m out	5		H IDAN	stant 10	0.0011	All additions of year should be	
_	in mark	antik.	9	-	4 and	10001	-	1	14.000 Ju	1000	at outs	-	三子	Miller In	-	1000	NAMES OF CONTRACTOR	Date of the local
	and in case	3	9	1001	a state	Manak	-	3	in the second	initial initial	arwar.	-	1	irvet N	COME IN	1 100		
	int.	1		T	an a	sir.	-	-			100	1	-	1	-		successive and successive of	
	2002	1	y	De Mer	10.00	100	E.	5	1976	20101	APPEND AD	;	t.	1010	a statu	A 1991	And the second of the second s	
	- 100	101	2	00730	atta a		H	8	1010		attom w	5	an a	10.11.1	Î	A next	TANK DISTRICTLY	Carrier Carrier
	11	2	-		141		10	101 000	Π		10.00	5	- 10	1911	2'1964  1	1.104	P	
	2	-		-	7	2	1	1			3	-	1	9	-	=	And I the separate in the	
	148			-	10		-	-4	=				-	-	1	tot:	And the second second in second	
	140	1	7	-	100		_	-	-	110	10.00	5	3		7	10.0	144-00 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	A RINGER CONTRACT
	11110	5	100	TUNUT D	IN BOAT	with the second	100	8	IL HOLLO	attair.	CT OOS LE	5	3	19110	2	Citra Citra	the second second second second second second second second second second second second second second second se	
		-	-	3	8		i	21		the state	5	1	1	-	-		A DRUMAN V AND AND	
2.4	1			N item	-	10000	-	-	antes a	arress.	Comm.			100.0	Ē	1000	「おいち」をいたち、「「あいち」	-
44	-	5	1	IN YALLS	1992.0	1 11961	100	日季	N NUM	MINEL .	100000	17	14	AUTON IN	1	1000	Appendiate and a second second	Red and State
	International Property of	-	Ħ	11	ante al	Common States	15	84	-	tanens 2020 and 2020	Support States	a f	1s	and a state	No. of Lot of Lo	Colors (1941)	Siam Colo	same of lateral
					1915					1194				-	140			

Such reply and detail was placed before the Committee in its meeting held on dated 20.07.2021 and after examine the contents of the reply the Committee was satisfied and decided to drop the proceeding on the such subject.

#### **Department of Housing for All**

# (Pradhan Mantri Awas Yojana (PMAY) for BPL families belongs to SC/ST&BC categories).

The Committee discussed the matter of Pradhan Mantri Awas Yojana (PMAY) for BPL families in its meeting held on dated 31.07.2021 at Haryana Bhawan, New Delhi. In the absence of the relevant information/record, the Committee could not discussed on the matter in detail. However, the Committee observed that the proper representation to the BPL families relating to SC categories is not being given in the allotment of the houses under the Pradhan Mantri Awas Yojana (PMAY) for BPL families. The Committee recommended to refer the matter to the Additional Chief Secretary to Govt. Haryana, Development and Panchayat Department to supply the complete category wise information relating to the above scheme. In compliance of the recommendation, the concerned department was asked to supply the requisite information vide letter dated 18.08.2021 but the department intimated vide memo dated 18.11.2021 that vide notification dated 15.12.2020 issued by the Chief Secretary to Govt. Haryana, the "Pardhan Mantri Awas Yojna Gramin" has been transferred by his department to the Department of Housing for All and letter of this Secretariat dated 18.08.2021 has also transferred to the Department of Housing for all to take the necessary action. On the non supply of requisite information by the Department of Housing for All the Committee decided in its meeting held on dated 17.11.2021 to conduct the oral examination of the Principal Secretary to Govt. Harvana, Department of Housing for All on dated 24.11.2021 and notice in this regard was issued on dated 18.11.2021. The said officer requested vide DO letter dated 22.11.2021 to postponed the oral examination being his presence was essential in the another meeting which was acceded by the Committee. The department supply the reply vide memo dated 23.11.2021 which was placed before the Committee in its meeting held on dated 24.11.2021 and being incomplete information as the information relating to urban area was not provided, the Committee was not satisfied and decided to conduct the oral examination of the department on dated 01.12.2021. Thereafter, the department supply the complete reply/information relating to the Rural & Urban Areas Housing vide letter dated 30.11.2021. The relevant part of the reply is reproduced as under:-

"As per the guidelines of Pradhan Mantri Awas Yojana-Urban (PMAY-U), financial assistance is to be provided to economically weaker families irrespective of their caste category and BPL status, who do not have pucca house in his/her name in any part of India. Therefore, there is no authenticated date regarding persons of SCs & BCs who have been benefited under this scheme. A demand survey had been even conducted to identify the eligible beneficiaries under the scheme in urban areas of the State in the year 2017. Against a target of 67,411 identified EWS beneficiaries under Beneficiary-Led-Construction (BLC) vertical of PMAY-U, financial assistance amounting to Rs 283.81 crore has been provided to 15,725 beneficiaries as on 31.10.2021. A statement showing number of beneficiaries and financial assistance disbursed to them is enclosed at Annexure-I.

As regards Pradhan Mantri Awas Yojana-Gramin (PMAY-G), as per the guidelines issued by the Ministry of Rural Development, Government of India, financial assistance is given to the beneficiary who have 0,1,2 room kutcha house as per SECC 2011. 60% of total target is allotted for SC beneficiaries. The BPL beneficiaries have not mentioned in the list verified and prioritized from the SECC 2011 data by the Gram Panchayat concerned. District-wise number of beneficiaries assisted and financial assistance disbursed under PMAY-G are at Annexure-II & III."

				Number of l	beneficiaries				Fine	ncial acci	stanca dich	ursed (Rs i	n (Cr)
			1	vuiliber of i	Demenciaries	, 			r ma	anciai assi	stance uiso	ui seu (Ks l	
Sr No.	District Name	2017-18	2018-19	2019-20	2020-21	2021-22	Total	2017-18	2018-19	2019-20	2020-21	2021-22	Total
1	Ambala	0	88	90	204	110	492	0	0	1.552	3.765	2.596	7.913
2	Bhiwani	0	0	260	675	337	1272	0	1.23	3.15	12.552	7.88	24.812
3	CHARKHIDADRI	0	12	0	9	3	24	0	11.635	0.02	0.217	0.067	11.939
4	Faridabad	0	0	0	16	15	31	0	4.356	0	0.261	0.406	5.023
5	Fatehabad	0	0	195	457	51	703	0	2.262	3.268	6.109	1.038	12.677
6	Gurugram	0	0	27	164	53	244	0	1.99	0.386	2.785	1.253	6.414
7	Hisar	0	0	490	956	826	2272	0	0	7.736	16.995	10.871	35.602
8	Jhajjar	0	0	95	168	118	381	0	0.804	1.661	3.444	1.243	7.152
9	Jind	0	155	857	556	229	1797	0	1.54	15.145	11.353	5.953	33.991
10	Kaithal	0	215	778	760	172	1925	0	0.01	10.89	16.136	6.089	33.125
11	Karnal	0	163	413	378	303	1257	0	0.06	7.405	9.31	5.306	22.081
12	Kurukshetra	0	307	293	175	52	827	0	0	6.686	5.185	1.283	13.154
13	Mahendragarh	0	2	66	73	96	237	0	0	1.266	1.297	1.234	3.797

Annexure-I

14	Mewat	0	0	162	122	44	328	0	0	1.762	1.292	0.75	3.804
15	Palwal	0	0	57	166	111	334	0	0	1.025	0.953	1.448	3.426
16	Panchkula	0	0	11	2	1	14	0	0.02	0.098	0.074	0.016	0.208
17	Panipat	0	0	25	156	35	216	0	0.062	0.435	2.671	0.873	4.041
18	Rewari	0	7	12	7	14	40	0	0	0.25	0.216	0.267	0.733
19	Rohtak	0	0	296	382	239	917	0	0	4.278	6.981	4.539	15.798
20	Sirsa	0	3	26	288	45	362	0	0	0.474	5.145	1.054	6.673
21	Sonipat	0	62	236	172	113	583	0	0	4.226	2.903	2.257	9.386
22	Yamunanagar	417	189	85	330	448	1469	4.82	0.19	1.472	7.002	8.582	22.066
	Total	417	1203	4474	6216	3415	15725	4.82	24.159	73.185	116.646	65.005	283.815

# Annexure-II

S.No.	District Name	Total HH as per SECC 2011	SC HH out of col. 3	Target of houses alloted by the Ministry	Target for SC out of col.5	Total No. of Houses Sanctioned	Total No. of Houses sanctioned for SC beneficiaries out of col. 7	No. of SC beneficiaries to be santioned	Remark/ Reason
1	2	3	4	5	6	7	8	9	10
1	AMBALA	14381	7248	1208	725	219	153	572	No funds have been received from the Ministry against the target for the year 2020- 21 & 2021-22
2	BHIWANI	1439	673	1137	682	739	405	277	-do-
3	CHARKI DADRI	0	0	317	190	281	137	53	-do-
4	FARIDABAD	243	144	169	101	161	49	52	-do-
5	FATEHABAD	1468	1029	1253	752	1097	717	35	-do-
6	GURGAON	342	200	51	31	43	18	13	-do-
7	HISAR	5393	3876	2421	1453	1951	1173	280	-do-
8	JHAJJAR	3346	1951	565	339	425	243	96	-do-
9	JIND	5359	3837	1206	724	806	514	210	-do-
10	KAITHAL	14187	7732	2513	1508	1469	789	719	-do-
11	KARNAL	13559	6686	2673	1604	1660	829	775	-do-
12	KURUKSHETRA	9588	4794	2289	1373	1725	801	572	-do-
13	M/GARH	2183	1114	596	358	524	242	116	-do-
14	MEWAT	15725	1056	4570	2742	3451	226	2516	-do-
15	PALWAL	631	117	636	382	562	135	247	-do-
16	PANCHKULA	767	228	151	91	113	27	64	-do-
17	PANIPAT	7261	2961	1078	647	668	375	272	-do-
18	REWARI	22	14	138	83	105	63	20	-do-
19	ROHTAK	3461	2118	1222	733	981	640	93	-do-
20	SIRSA	17832	11951	3453	2072	1911	1221	851	-do-
21	SONIPAT	7568	3672	1178	#NAME?	844	363	#NAME?	-do-
22	Y/NAGAR	3689	2205	1965	1179	1648	717	462	-do-
	Total	128444	63606	30789	18473	21383	9837	8636	-do-

# Statement showing the district wise detail of beneficiaries in respect of facality of Awas provided under PMAY-G.

# Annexure-III

				Utiliza	ation of fund	s (Lakhs)				U	tilization of	of Fund for	SC (Lakh	s)	
Sr. No.	District Name	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total
1	Ambala	0	58.95	78.3	100.47	9.99	28.08	275.79	0	39.3	52.86	64.77	7.08	23.82	187.83
2	BHIWANI	4.95	604.38	189.24	139.71	2.52	36.09	976.89	3.6	313.89	106.05	83.61	2.19	22.74	532.08
3	Charkhi Dadri	0	179.64	36.06	24.42	95.67	24.03	359.82	0	88.2	20.73	13.56	49.08	7.65	179.22
4	FARIDABAD	36.45	152.82	22.23	9.06	3.51	0	224.07	9.45	53.1	4.56	1.65	0.33	0	69.09
5	FATEHABAD	300.6	788.43	232.95	146.13	32.16	0	1500.27	198	519.78	148.95	91.29	23.16	0	981.18
6	GURGAON	17.55	35.85	5.94	0	0	0	59.34	7.65	15.21	1.98	0	0	0	24.84
7	HISAR	0.9	1238.9	446.73	715.77	211.59	17.01	2630.91	0.45	783.63	273.33	405.18	128.64	5.28	1596.51
8	JHAJJAR	115.65	335.04	60.66	65.52	6.36	0	583.23	88.65	197.49	20.37	24.39	1.65	0	332.55
9	JIND	50.4	629.94	270.03	147.3	4.68	4.83	1107.18	41.4	390.54	176.13	91.41	3.69	3.3	706.47
10	KAITHAL	1.8	1153	406.35	393.96	27.81	4.86	1987.74	1.8	626.19	228.84	198.69	13.05	3.66	1072.23
11	KARNAL	185.85	1364.3	223.86	424.23	36.06	31.95	2266.2	105.3	684.66	109.38	199.11	19.71	17.91	1136.07
12	KURUKSHETRA	116.1	1411.1	303.33	388.26	15.81	41.46	2276.01	56.25	625.95	146.67	172.71	11.7	21.45	1034.73

# Statement showing the High level financial progress report under PMAY-G

13	M/GARH	18	411.54	163.8	90.84	13.98	4.59	702.75	5.85	190.23	75.54	42.3	5.1	4.26	323.28
14	MEWAT	45.9	1385.6	462.81	2090.58	617.16	35.52	4637.52	0	77.25	27.12	141.9	50.64	3.81	300.72
15	PALWAL	60.3	499.56	125.76	33.87	44.22	1.59	765.3	25.65	117.99	23.13	7.62	7.53	0	181.92
16	PANCHKULA	36	80.16	12.78	21.57	2.79	0	153.3	7.65	22.08	3.57	2.58	0	0	35.88
17	PANIPAT	229.95	633.69	35.91	15.87	3.54	3.45	922.41	127.8	356.07	20.22	6.75	3.21	3.45	517.5
18	REWARI	19.8	97.62	18.6	1.65	1.86	1.92	141.45	11.7	59.82	10.98	0.33	0.33	1.26	84.42
19	ROHTAK	137.7	696.9	225.84	273.99	8.61	1.26	1344.3	77.85	455.07	148.29	188.67	5.1	0.93	875.91
20	SIRSA	233.55	1452	505.44	392.07	14.91	8.58	2606.52	167.4	894.99	344.25	247.86	10.14	5.28	1669.92
21	SONIPAT	66.6	566.16	325.17	197.1	5.97	3.45	1164.45	31.5	235.65	144.15	85.38	2.19	1.59	500.46
22	Y/Nagar	0	1098.9	316.05	658.29	78.12	49.11	2200.47	0	504.84	155.76	229.53	25.14	32.4	947.67
	Total	1678.1	14874	4467.84	6330.66	1237.32	297.78	28885.92	967.95	7251.93	2242.9	2299.29	369.66	158.79	13290.48

The above reply was placed before the Committee in its meeting held on dated 01.12.2021 during that the oral examination of the departmental representative was also conducted. While oral examination the Committee observed that the department not provided the data relating to the allotment of houses to the SC & BC categories. The departmental representative replied thereon, by stating that such schemes of the Central Government are totally based upon the income which should not be more than 3 lakh and upon the status of house of the applicant i.e. the applicant should be homeless and these schemes are not on caste basis and BPL basis, therefore, they could not procure the data/information relating to the SC & BC categories. The Director of the department explained to the Committee that for the year 2016-17, 2017-18, the houses of 30,500 was to be allotted out of which 300 houses are balance from achieve the target of 30,500 houses. After long discussion on the matter which has been explained in the relevant proceeding the Committee was not satisfied with the reply of the departmental representative. The departmental representative assured the Committee that within 2 months the requisite information will be provided and also suggested that in the subsequent meetings the Administrative Secretary, Development and Panchayat and Urban Local Bodies may also be called for oral examination alongwith their department, so that queries of the Committee may be properly meet out.

The Committee is disappointed that the department is fail to supply the requisite information to the Committee till the finalization of the present report. Now the Committee decided to take up the matter in the subsequent meetings.

# **Food Civil Supplies and Consumer Affairs Department**

# (Food Articles providing by the Central and State Governments for the welfare of the reserved categories under the Food Safety and Standards Act, 2006.)

The Committee discuss the matter of food articles providing to the reserved categories in its meeting held on dated 30.10.2021 at Haryana Bhawan, New Delhi. The Committee observed that the norms of the food safety and standards Act. 2006 and guidelines/instructions issued in this regard time to time by the Central and State Government are not being follow in true spirit. The Committee has took a serious note in this regard and directed to refer the matter to the department to supply the comments/information in respect of facilities providing under the Food Safety and Standards Act, 2006, to the reserved categories for their welfare to upgrade their social life. Accordingly, a letter dated 11.11.2021 (alongwith prescribed proformas) was written to the Additional Chief Secretary to Govt. Haryana, Food Civil Supplies and Consumer Affairs Department. When the department not supply the requisite information on dated 08.12.2021. Thereafter, the department supply the reply vide letter dated 02.12.2021. The relevant portion of the reply is reproduced as under:-

"It is intimated that the Food, Civil Supplies and Consumer Affairs Department Haryana is not maintaining the Food Safety and Standards Act, 2006, this Department is implementing the National Food Security Act-2013 and the details of essential commodities are being provided under National Food Security Act-2013 is as under:-

Commodity	Per month Allocation	Category of ration cards	Scale in kg per card per month	Consumer and price Rs. Per kg.
Wheat (NFSA)		Priority Household (BPL**OPH**)	5 Kg per unit	2.00
	66250 MT	AAY**	35 kg per family	2.00
Fortified Atta (NFSA) (Only Karnal, Ambala, Rohtak, Hissar, Yamuna Nagar)	(per month)	-do-	-do-	5.00
Wheat PMGKAY	63245MT	AAY	5kg per unit	Free of cost
Sugar	1141 MT	BPL including AAY	1 Kg per family	13.50
DBT in lieu of Mustard oil (State Scheme)		BPL including AAY	Rs. 250/- per family	
Salt (State Scheme)	1141MT	BPL including AAY	1 kg per family	4.50

Detail of Essential Commodities in Haryana State

#### \*BPL(Below Poverty Line), OPH\*(other Priority House Holds)\*\*AAY(Antodaya Ann Yojna)

Besides, it is also intimated that no fund is being provided by Central Govt. especially for Scheduled Castes, Scheduled Tribes & Backward Classes to the Food Civil Supplies and Consumer Affairs Department Haryana.

The said reply was placed before the Committee in its meeting held on dated 08.12.2021 during that the oral examination of the department was conducted. During oral examination, the departmental representative explained that his department is not maintaining the Food Safety and Standards Act, 2006, as his department is implementing the National Food Security Act, 2013 and the essential commodities are being provided accordingly. It has also been stated that no fund is being provided by the Centre Govt. specially for SC, ST & BC Classes to the department. The departmental representative further explained that the Committee raising the matter relating to Food Safety which is covering by the Health Department and his department is providing the Food Security under the eligible sections of public distribution system. On the question asked by the Chairperson to the departmental representative regarding ratio of grocery providing to the SC & ST categories under the Food Security Act., the Director of the department could not reply satisfactorily thereupon and assured to the Committee that after re-examine the provisions of the Act. it will be informed to the Committee accordingly. The departmental representative also could not provide the number of beneficiaries relating to SC & BC categories out of total beneficiaries under the said Act.. Thereafter, the departmental representative requested to give more time to submit the fresh reply/information in this regard. The Committee acceded his request and directed to submit the accurate reply which will be take up in the subsequent meetings. The Committee was disappointed when the department was failed to submit the information till the finalization of the present report.

# Representation of Dr. Jai Pal Majra, Professor and HOD, Department of Community Medicine, BPS Government Medical College for Women, Khanpur Kalan, Sonipat to take action unabated Caste based atrocities and efforts to remove from job.

A representation of Dr. Jai Pal Majra, Professor and HOD, Department of Community Medicine, BPS Government Medical College for Women, Khanpur Kalan, Sonipat regarding caste based atrocities causing against him and efforts to remove from job etc. was placed before the Committee in its meeting held on 09.02.2022 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. After examine the said representation, the Committee observed that the atrocity causing in such kind of class-1 offices is not tolerable and took a serious note in this regard. The Committee recommended to refer the representation to the ACS, Health & Family Welfare Department, the Director Medical Education and Research Department and the Director Bhagat Phool Singh Government Medical College for women Khanpur Kalan, Sonepat to examine the matter thoroughly and submit the comments in this regard within a period of 15 days positively from the receipt of communication in this regard.

The Committee was disappointed to note that the department failed to supply the requisite information/comments till the finalization of this report.

# Representation of Shri Parmal Singh, Assistant State Election Commissioner (Retd.) regarding Up-gradation of pay scale of the Post of Assistant State Election Commissioner.

A representation of Shri Parmal Singh, Assistant, State Election Commissioner (Retd.) regarding not accepting the proposal for upgrading the pay scale of Assistant State Election Commissioner in general as well as a personal measure was placed before the Committee in its meeting held on dated 17.02.2020 at 12.30 P.M. at Haryana Vidhan Sabha, Chandigarh. After examine the contents of the representation, the Committee found that the grievances of the representationist is justified. The Committee has took a serious note in this regard and on the recommendation of the Committee, the representation was referred to the Chief Secretary to Government, Haryana, Additional Chief Secretary to Government Haryana, Finance and Planning Department and State Election Commissioner, Haryana vide letter dated 18.02.2022 to examine the matter as per relevant record thoroughly and submit the comments in this regard within a period of 15 days positively from the receipt of communication in this regard. The comments are awaited till the finalization of the present Report.

# Procedure for dealing with implementation of the recommendations/observations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.

- (a) After presented the report to the Haryana Vidhan Sabha, copies thereof will be forwarded directly to the Administrative Secretaries concerned with the subject matter of the Report by the Secretary, Haryana Vidhan Sabha;
- (b) The Administrative Secretaries concerned with the subject matter of the Report will consider the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes. A copy of the letter being endorsed to the Head of Department concerned simultaneously. General recommendation will be dealt by the Welfare of Scheduled Castes and Backward Classes Department;
- (c) The Heads of Department/Administrative Secretary concerned shall furnish their comments on the recommendations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes on receipt of the Report of the Committee;
- (d) The Administrative Department concerned will then take immediate steps for the implementation of the recommendations of the Committee concerning it. It will take the case to the Minister Incharge of the Department of the Council of Ministers as the case may be;
- (e) The case in which the Administrative Department does not agree with the recommendations of the Committee will be forwarded to the Secretary, Haryana Vidhan Sabha, with detailed reasons for comments. Then Secretary, Haryana Vidhan Sabha will forward these comments to the Department of Welfare of Scheduled Castes and Backward Classes to examine such case and offer their comments;
- (f) The Administrative Department will then take immediate steps for arriving at a decision in such cases referred to the Minister Incharge of the Department or to the Council of Ministers, if necessary, for incorporating in the Memorandum for the Council;
- (g) After taken the decision at the appropriate level, the same will be communicated to the Secretary, Haryana Vidhan Sabha by the Administrative Department by providing a copy to the Commissioner and Secretary to Govt. Haryana of Welfare of Scheduled Castes and Backward Classes Department;
- (h) Cases involving disciplinary action and financial and other irregularities should be placed before the Minister concerned or the Council of Ministers, as the case may be even though the recommendation of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes is proposed to be accepted. The cases involving financial irregularities will invariably be decided in consultation with the Finance Department; and
- (i) The Secretary, Haryana Vidhan Sabha will prepare statement showing the action taken on the Report of the Committee and place it before the Committee. Further comments of the Committee, if any, will be communicated to the Administrative Secretaries to the Government of Haryana for necessaryaction.

The Vidhan Sabha Secretariat will maintain a list of outstanding recommendations of Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes and periodically remind the Department concerned. Every effort should be made by the Administrative Secretaries/Head of Department to expedite the action on the recommendations/observations of the Committee and this work should be treated as a general rule on Top Priority basis.

58554—H.V.S.—H.G.P., Chd.

@2022

Published under the authority of the Haryana Vidhan Sabha and Printed by the Controller, Printing & Stationery, Haryana, Chandigarh.